

**REPORT OF OVERSIGHT COMMITTEE IN COMPLIANCE OF ORDER OF HON'BLE
NATIONAL GREEN TRIBUNAL PASSED IN O.A.NO. 681/2018 IN RE: NEWS ITEM
PUBLISHED IN "THE TIMES OF INDIA" AUTHORED BY SHRI VISHWA MOHAN, TITLED
"NCAP WITH MULTIPLE TIME-LINE TO CLEAN AIR IN 102 CITIES"**

Introduction:

Hon'ble National Green Tribunal dealing with the matter of OA No. 681/2018, vide order dated 06.08.2019 considered 102 Non-Attainment Cities (NACs) and raised the question for the remedial measures to be adopted to enforce the Ambient Air Quality Standards regarding the provisions of the Air (Prevention and Control of Pollution) Act, 1981 (the Air Act) and the Environment (Protection) Act, 1986 (the EPA Act) in cities classified as 'Non-Attainment Cities' (NACs) based on monitoring of the ambient air quality. Further, 20 more cities were added to the existing list of NACs. It is already noted that in the 122 NACs the air quality is worse than National Ambient Air Quality Standards consecutively in the last five years. Uttar Pradesh has the second-highest number of cities in this list i.e 15. The cities listed in the list of most polluted cities are Agra, Allahabad, Anpara, Bareilly, Firozabad, Gajraula, Ghaziabad, Jhansi, Kanpur, Khurja, Lucknow, Muradabad, Noida, Raebareli and Varanasi.

This case was presented and heard before the Hon'ble NGT on 08.10.2018, 15.03.2019, 16.01.2019 and 06.08.2019. The directions have been made to bring the Air quality in the mentioned 122 NACs within the National Air Quality Standards. These standards have been laid down under Section 16(2)(h) of the Air Act, 1981. The case was again taken up by Hon'ble NGT on 15.11.2019 and the following directions were issued:

- i. It was directed that the assessed number of stations be installed within one year and quarterly progress reports furnished to CPCB by all the SPCBs/PCCs. The first report of this assessment may be furnished by 01.04.2020. All the stations installed should be connected to the server of the CPCB and the data should be displayed on the national portal on an online real-time basis with AQI in the public domain. At the critical

locations, CPCB may also install its stations. All the 12 notified parameters should be duly monitored by the CAAQMS. In default of compliance, SPCB/PCCs will be liable to pay compensation @ Rs. 5 Lakh per month starting from 01.01.2021. Failure may also be reflected in the ACRs of the Member Secretaries of SPCBs/PCCs.

- ii. “Let SA and CC be completed within three months by the SPCBs/PCCs utilizing available data, based on which MoEF&CC may take further follow up action in terms of direction para II of the order dated 06.08.2019. SPCBs/PCCs may furnish action taken report to CPCB so that CPCB can file an appropriate report before this Tribunal. For any default, compensation will be liable to be paid @ of Rs. 5 lakh per month after 01.04.2020. Failure may also be reflected in the ACRs of the Member Secretaries of SPCBs/PCCs. MoEF&CC may file a compliance report before the next date”.
- iii. “The review of master plans may now be carried out in the light of the studies within six months from the date of such studies in the above terms. The mechanism for shifting industrial units from residential areas may be evolved immediately. Let both these aspects be complied by all the States/UTs and reports furnished to the CPCB. The Chief Secretaries concerned may monitor compliance. In default, the concerned States/UTs will be liable to pay compensation @ Rs. 5 lakhs per month after the stipulated timeline already mentioned. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments. The CPCB may prepare a comprehensive report and furnish the same before the next date”.
- iv. “PGRPs may be developed for the remaining NACs and report furnished by the SPCBs/PCCs to CPCB within two months. In default, SPCBs/PCCs concerned will be liable to pay compensation @ Rs. 2 lakhs per month from 01.02.2020. CPCB may file a compliance report. Failure may also be reflected in the ACRs of the Member Secretaries of SPCBs/PCCs”.
- v. “Compliance may also be ensured for the remaining cities and report furnished to CPCB by the States/UTs by 31.01.2020. In default, compensation will be liable to be paid @ Rs. 10 lakhs per month from 01.02.2020. The compensation may be recovered by the

States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the Heads of the Departments concerned”.

- vi. “Let the approved action plans be executed accordingly in terms of the timeline provided therein and compliance report furnished by Chief Secretaries of the concerned States/UTs to CPCB quarterly starting from 01.04.2020. CPCB may file a compliance report before this Tribunal. Failure in this regard may be visited with adverse consequences”.
- vii. “Let the States/UTs ensure compliance of directions concerning the remaining cities in terms of observations in Para 18 within by 30.06.2020. In default, the States/UTs will be liable to pay @ Rs. 5 lakhs per month until compliance. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments”.
- viii. “Let the NCAP be revisited, before the next date, failing which the Tribunal has no option except to take coercive measures against concerned officers”.
- ix. “Let the directions for control of noise pollution be complied with in terms of observations in Para 21 and report furnished to CPCB by 31.03.2020. CPCB may furnish a comprehensive report to this Tribunal. If the said direction is not complied with, the defaulting States/UTs will be liable to pay compensation @ Rs. 2 lakhs per month which may be collected by the CPCB and recovered from the salary of the concerned Heads of the Departments”.
- x. “The procurement of requisite equipment may preferably be (made) through Government E-marketing (GeM) Portal of Govt. of India. CPCB may take steps to have standards/specifications and accredited/reputed vendors notified on the said portal. CEO, GeM, may also take necessary steps in the matter”.
- xi. “Let the evaluation of monitoring stations be done positively by 31.12.2019 in terms of observations in Para 22 and a compliance report filed before the next date. As already directed, the evaluation should not only be sound in terms of scientific and technical capacity but also the effectiveness of the outreach program”.

- xii. “Let the steps for ERS be taken as per observations in Para 23 and the compliance report filed before the next date. The States have not given their response which may now positively be done within one month, failing which the Tribunal has no option except to take coercive measures against concerned officers”.
 - xiii. “All the SPCBs/PCCs may give their action plan at the latest by 31.01.2020. In default, the erring SPCBs/PCCs will be liable to pay environmental compensation @ Rs. 5 lakhs per month till compliance of the directions which may be liable to be recovered from the concerned Chairmen and Member Secretaries. Failure may also be reflected in the ACRs of the Member Secretaries of SPCBs/PCCs. CPCB may file a consolidated report on the subject before the next date”.
 - xiv. “It needs to be explored by the MoEF&CC and concerned States/UTs whether a part of CAMPA funds can be utilized for special afforestation drive in 122 NACs. If so, further necessary action be taken and a report furnished to this Tribunal by the MoEF&CC before the next date”.
 - xv. “Apart from other steps, focused attention may be required to ensure bio-remediation of legacy waste dump sites for which this Tribunal has already issued exhaustive directions in O.A. No. 519/2019 as already noted in para 9.
 - xvi. “With regard to the finalization of Emergency Response System (ERS), we are of the view that the State Disaster Management Authorities in coordination with the SPCBs/PCCs and State Units of Meteorological Departments may include emergency as a part of disaster management and develop ERS accordingly which may be placed in the public domain”.
 - xvii. “The States/UTs which are able to successfully control air pollution in measurable terms in respect of 122 NACs may place their successful models and best practices on their respective websites for the benefit of others”.
1. A news article published in the Economic Times of India on 10 Apr 2019 entitled ‘Varanasi's air quality 'deteriorating', Delhi victim of 'negligence': Report’ highlighted that the “The air quality index (AQI) in Varanasi reached an alarming 490 in 2017 and 384 very poor

categories in December 2018". The report said, that In the list of most polluted cities in the world four cities are of Uttar Pradesh. It was mentioned that "The air quality in Varanasi has been deteriorating faster than other towns in the state (Uttar Pradesh), largely due to a lot of construction in the city. Doctors and residents are confirming the rise in allergies and respiratory diseases in the past few years with zero good quality air days". Further, it was mentioned that "Kanpur in Uttar Pradesh is the most polluted city in the world and is ranked one on the list and Varanasi ranked third". The capital city of Lucknow is ranked seventh and cities of Agra are also in the list of most polluted cities.

2. The news article published in Reuters on 15 May 2018 entitled "With world's worst air, Kanpur struggles to track pollution". The article highlighted that Kanpur is listed as the most polluted city in the world in terms of Air pollution in WHO's list of most polluted cities. The article highlighted that in an interview with Prem Singh, head of the department of medicine in Kanpur's Ganesh Shankar Vidyarthi Memorial Medical College, mentioned that "the number of patients the hospital receives with respiratory illnesses has more than tripled over the past five years to 600 a month, most of them children and people over 50 years old". He further added that "Every week a lung cancer patient walks in; earlier we would get one in three months," and "Problems from air pollution are on the rise and leading to multiple diseases such as bronchial asthma, chronic obstructive pulmonary disease and pneumonia." The report further mentions that "like most other Indian cities, Kanpur does not have the infrastructure to fight air pollution, federal environment ministry officials say". Sachchida Nand Tripathi, a professor in IIT Kanpur, who is working with the federal environment ministry to track particulate matter in real time said that "The state government does not have the mechanism to understand the sources of air pollution, how will they tackle it?" The article also highlighted the incompetency of the city, "We have been asked to track only PM 2.5. I just have one machine to either track PM 2.5 or PM 10, said operator Rajesh Gupta".
3. Prof. Lalit Dandona published an article in Lancet Planet Health 2019; Vol-3: e26–39 entitled 'The impact of air pollution on deaths, disease burden, and life expectancy across the states of India: the Global Burden of Disease Study 2017', the study was intended to estimate the

deaths and disability-adjusted life-years (DALYs) attributable to air pollution exposure. The study was based upon the exposure-response relationships from the published literature. The results indicated that the annual population-weighted mean exposure to ambient particulate matter PM_{2.5} in India was 89.9 µg/m³ (with 95% uncertainty interval of 67.0–112.0) in 2017. It was estimated that the ambient particulate matter pollution DALY rate was highest in north India, in the states of Uttar Pradesh it spreads across the three Socio-demographic Index (SDI) groups. SDI is a composite indicator of development status, which ranges from 0 to 1, and is a geometric mean of the values of the indices of lag-distributed per capita income, mean education in people aged 15 years or older, and total fertility rate in people younger than 25 years. The states were categorized into three state groups based on their SDI in 2017: low SDI (≤ 0.53), middle SDI (0.54 – 0.60), and high SDI (>0.60).

- The study interpreted that ‘if the air pollution level in India were less than the minimum causing health loss, the average life expectancy in 2017 would have been higher by 1.7 years (1.6–1.9), with this increase exceeding 2 years in the north Indian states of Rajasthan, Uttar Pradesh, and Haryana’.
 - India has disproportionately high mortality and disease burden due to air pollution. This burden is generally highest in the low SDI states of north India. Reducing the substantial avoidable deaths and disease burden from this major environmental risk is dependent on the rapid deployment of effective multispectral policies throughout India that are commensurate with the magnitude of air pollution in each state.
4. A study was conducted in 2016 to assess the Global Burden of Diseases, Injuries, and Risk Factors Study (GBD) and to assess the trends of some major non-communicable diseases and suicide in detail in India. The findings of this study highlighted that air pollution was the second largest risk factor contributing to the disease burden in India.
 5. In a study (<https://phfi.org/wp-content/uploads/2018/12/first-comprehensiveestimates-of-the-impact-of-air-pollution-india.pdf>) published in The Lancet, stated that air pollution is found responsible for 12.5% of the total deaths in 2017, in India which is equivalent to 1.24 million deaths. Over 100,000 children below the age of five are prone to pulmonary diseases caused by bad air.

6. A demonstration did under the campaign by NDTV to demonstrate the effect of air pollution (<https://swachhindia.ndtv.com/demonstrating-the-impact-of-air-pollution-on-health-lungs-installed-in-lucknow-turn-jet-black-in-five-days-30185/>) on 17 Jan 2019 entitled “Demonstrating The Impact Of Air Pollution On Health, Lungs Installed In Lucknow Turn Jet-Black In Five Days”. In this experiment artificial lungs fitted with HEPA (High-Efficiency Particulate Absorber) filters and exhaust fans to suck in and make the set-up function like real human lungs. The lungs have been installed in front of the Municipal Corporation office as it is one of the most footfalls receiving areas in Lucknow. These artificial lungs changed color within 24 hours due to high levels of air pollution in the city while the same experiment in Delhi saw the lungs change color in three days. Uttar Pradesh accounts for four of the worst-performing cities in terms of air pollution – Kanpur, Lucknow, Agra and Varanasi.

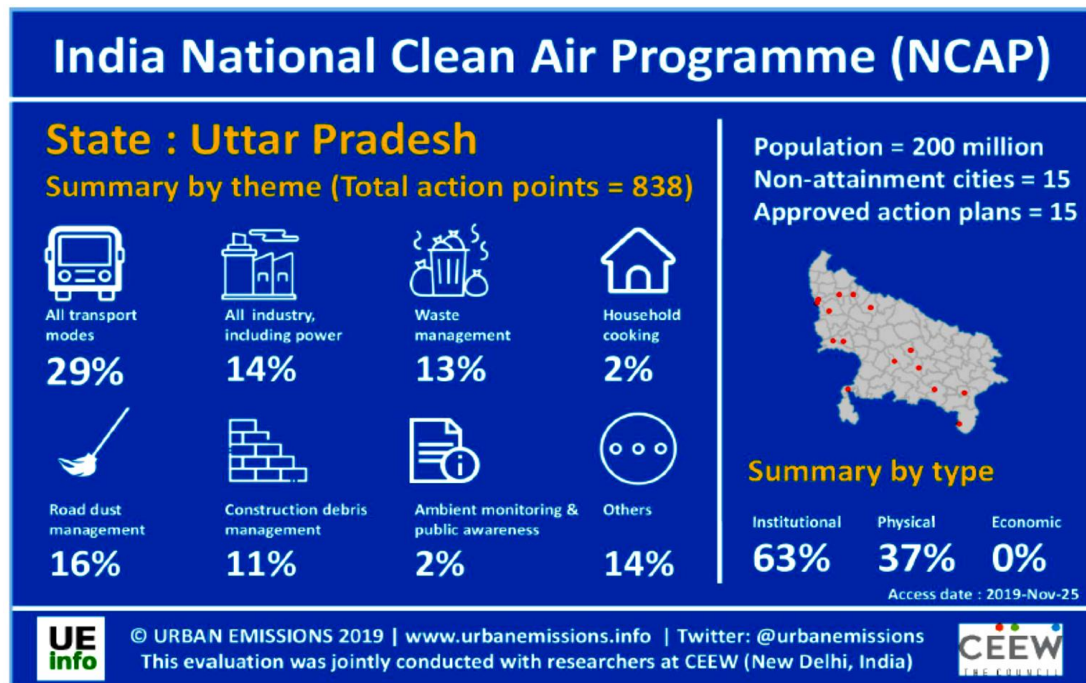


Source: <https://swachhindia.ndtv.com/demonstrating-the-impact-of-air-pollution-on-health-lungs-installed-in-lucknow-turn-jet-black-in-five-days-30185/>

7. Research by Dr. Dipak Prasad and Dr. Srabani Sanyal article published in ‘Space and Culture, India’ journal entitled ‘Air quality and its effect on health: A geographical perspective of Lucknow city’. This study highlights the association of poor health conditions with low quality of air. It also highlighted that prevalence of airborne diseases varies according to the

age and occupation of the people engaged. From an environmental justice perspective, remedial action should be delivered through public health, environmental and social policy, and local planning processes.

8. A news article published in Quartz India on December 6, 2018, by Maria Thomas entitled 'More Indians die of air pollution in Uttar Pradesh than in Delhi'. The article elaborated that the human cost of India's air pollution crisis is massive, especially in some of its poorest and least developed states. In 2017, one in eight deaths in India was attributable to air pollution, according to a new study published in the 'Lancet Planetary Health journal'. In UP a total of 260,028 deaths were attributed to the air pollution in 2017.
9. **NCAP targets:** As per the direction given in the National Clean Air Programme (NCAP), all the cities are expected to reduce air pollution levels by 20-30% by 2024 from 2017 levels. The prepared National Clean Air Programme (NCAP) proposing to reduce the pollution in the next 10 years - 35% in the next 3 years, 50% in the next 5 years and 70-80% in the next 10 years.
10. **Airpocalypse-IV Report:** It highlights that as per the Central Pollution Control Board (CPCB) monitoring, 80% of cities had PM₁₀ levels exceeding the limits of the National Ambient Air Quality Standards (NAAQSs) of 60µg/m³ for PM₁₀. A total of 140 cities/towns had PM₁₀ levels beyond 90µg/m³.
11. **National Clean Air Plan:** Out of all the cities included in the NCAP, 102 cities have submitted their city levels clean air action plans. CPCB has also approved these action plans for their ground implementation. However, none of these action plans have a definite overall percentage reduction target for 2024. To reach the interim targets for pollution reduction, small half-yearly or monthly targets need to be set for sectoral emission load reduction targets, fossil fuel consumption caps and reduction. The summary of the action plan by the State of Uttar Pradesh is as follows:



Source: www.urbanemissions.info/blog-pieces/india-ncap-review/ in 2019

12. **The loopholes in National Clean Air Plan:** The current version of the city levels action plans provided by the non-attainment cities under NCAPs are too centric to activities taking place within city boundaries and give very less emphasis on the regional and air-shed approach for air quality control. The major emitters in nearby regions were ignored. All these missing aspects in the NCAP and city levels of clean air action plans restrict the current versions in achieving real air quality improvements. The conclusions derived based on the NCAP report are as follows:

- a) Based on 2018 annual data for Uttar Pradesh had 20 non-attainment cities, whereas NCAP and CPCB list submitted to NGT in August 2019 collectively only mentions 15 non-attainment cities respectively for the states. This list still leaves significant places where air quality is not being monitored.
- b) The five cities which are reported in NACs based on the ambient air quality are Gorakhpur, Saharanpur, Meerut, Mathura and Unnao. However, these cities are still not incorporated in the NCAP list.
- c) The GRAP (Graded Response Action Plan) and CAP (Comprehensive Action Plan) highlights that the implementation of the action plans is a key challenge: In UP a

Graded Response Action Plan (GRAP) is implemented in total 13 cities of Uttar Pradesh including 08 NCR cities and 05 other cities, namely, Lucknow, Kanpur, Agra, Varanasi and Moradabad.

- d) There should be interim milestones/targets for half-yearly and annual progress tracking of the air pollution levels to overcome the non-compliance of the emission standards by various air polluting sectors.
- e) To achieve the air quality goals, much stronger sectoral policies and targets will be needed on the State level. Pollution across the country originates from the same key sectors – industry and power plants, household fuels, waste burning, crop burning and transport – with variance in proportions.
- f) There are lots of challenges in relying on the government data collected due to various factors, the primary one being that the majority of the measurements are taken manually, raising questions about the quality of the data and human error in monitoring. The other factor is the location of monitoring stations and data collection from them in the case of far-flung and remote areas. The stations often become dysfunctional for long periods, thus resulting in delivering skewed data.
- Article published in Mongabay on 14 January 2019 by Mayank Aggarwal entitled 'India's plan to breathe easy is out, but targets are not legally binding', highlighted that -
 - a) The plan proposes a series of measures including studies to assess the impact on health and economy, focus on indoor air pollution and increase in network of monitoring stations in cities as well as rural areas.
 - b) It was mentioned that 'Experts hailed the step as a good start but rue the lack of a mechanism for legal enforcement of the targets'.
 - c) The article highlighted that 'the key challenge lies in the implementation of the NCAP, particularly as the targets are not legally binding in the current plan. With no mechanism to legally enforce the targets, there is concern that the plan, while good in intention, might not be effective'.
- In an article published in Mongabay on 15 January 2020 by Mayank Aggarwal entitled 'Is India's national clean air plan on track?' The highlights from the article are as follows:

- a) 'The progress has been slow and far from satisfactory, feel experts. The government meanwhile, admits the progress has been slow so far but is confident that it will soon pick up the pace once a solid foundation is in place'.
- b) The NCAP, 'when it was launched, it had come under heavy criticism for its targets not being legally binding.

13. **Graded Response Action Plan (GRAP):** On October 15, 2019, the Graded Response Action Plan (GRAP) came into force in Delhi-NCR. This is being monitored by the Environment Pollution (Prevention and Control) Authority (EPCA). To further enhance the impact of GRAP the EPCA has decided to put extra focus on controlling air pollution in the air pollution hotspots in the region. These hotspots have been identified by EPCA based on analysis of data from all the air quality monitoring stations in the region and verified by site visits by Chairman EPCA, Shri Bhure Lal.

- **Pollution hot spots need enforcement:** Monitoring of air quality has identified 'pollution hot spots'. These are areas where pollution levels are higher than the city average – which itself is much higher than the acceptable standard for air quality. **Sahibabad is the most polluted area of Uttar Pradesh in the NCR region.**
- The Hon'ble Supreme Court for increasing enforcements/actions to control pollution in hot spots identified the following issues and issued the following directions:

	Source of pollution	Way ahead	Directions sought from the Hon'ble Supreme Court
1	Massive quantities of plastic, industrial and other waste are found dumped in vacant areas and then burnt	Identification of dumped waste, enforcement to ensure that it is not burnt and removal for processing/incineration	May direct Delhi, Haryana, UP and Rajasthan to ensure that no waste is burnt in their regions/and that they find methods to remove the piled-up waste in hot spots and to process/incinerate it
2	Industries emitting visible black smoke from the chimney	EPCA inspection in hotspots has found many instances where there is visible black smoke from the industry. There are standards for PM, NOx and Sox and industry that are required to be compliant with the standard and to ensure that there is no pollution.	May direct Delhi, Haryana, Rajasthan, and UP pollution control boards to rigorously monitor the emissions, especially at night and take stringent action against any industry found non-compliant/with chimneys with visible smoke

3	Dust from construction sites and no proper disposal of construction and demolition waste	MoEF&CC has notified the Construction and Demolition Waste Management Rules, 2016. A detailed checklist for dust control at construction sites issued so that enforcement is improved. Pollution Control Boards have also been penalizing developers for mismanagement of dust in construction sites. However, these penalties are not leading to remedial actions – as developers continue to operate with disregard to the pollution that is being caused	May direct Delhi, Haryana, Rajasthan and UP to file a status report on the penalties imposed; names of repeat offenders and if any project developers have been blacklisted or project closed down because of non-compliance with dust management rules and guidelines
4	Dust from major road projects being undertaken in NCR	Road construction without dust management, covering and a sprinkling of water (treated wastewater) over the site is crucial. These directions have been issued but no visible improvement is seen. The state pollution control boards are imposing	May direct Delhi, Haryana, UP and Rajasthan to file a status report on the non-compliant under-construction roads

14. Actions taken by EPCA to control Air pollution: Keeping in view the above-mentioned directions the EPCA has taken the following actions to control the air pollution:

- The problem of burning of the massive amount of plastic, rubber and other industrial waste in the open was raised. The EPCA worked with the DPCC to issue necessary directions for closure, penalty to ensure that the industries would ensure compliance and no waste would be burnt.
- The direction issued for the management of the MSW was not sufficient as the problem of disposal of MSW waste continued. Chairman EPCA then worked to find a resolution to the problem through convening meetings with the industries. It was agreed that MOUs would be signed between industries and the Delhi MSW solutions ltd so that the waste could be sent for incineration.
- As a result of these MoUs, roughly 80,000 tonnes of plastic and other waste have been sent for incineration, which would have been otherwise burnt in the open with disastrous consequences (**Annexure 1**).

- Similarly, 8000 tonnes of plastic and other waste has been removed from Shahdra Drain, on the intervention of Chairman EPCA (**Annexure 2**).

15. Orders from the Hon'ble Supreme Court:

- The Hon'ble Supreme Court in its order dated September 11, 1996, directed that *"...brick kilns cannot be permitted to operate and function in the Union Territory of Delhi. These brick kilns may relocate/shift themselves to any other industrial estate in the NCR"*. Following this, in 2016-17, the Hon'ble Court took up the matter of an emergency plan for Delhi and NCR, as well as the comprehensive action plan to deal with all sources of air pollution in the region. Both these plans have provisions to combat emissions from brick kilns. The Graded Response Action Plan for Delhi & NCR (GRAP) deals with emissions from brick kilns by reiterating stringent enforcement of existing pollution control regulations in the "moderate to poor" category of actions. During "severe" pollution episodes, GRAP mandates the EPCA to direct authorities to shut down operations of all brick kilns in the region.
- The Hon'ble Court directed the notification of the Comprehensive Action Plan for Delhi & NCR (CAP). The CPCB issued directions under Sections 3 & 5 of the Environment (Protection) Act, 1986 regarding the CAP in Delhi & NCR on June 22, 2018. The CAP directs all NCR state pollution control boards to ensure that brick kilns are converted to "zigzag technology". It says "Only brick kilns which have converted to zig-zag technology and have been certified by the SPCB will be allowed to operate during winter 2017-2018. By July 1, 2018, only brick kilns with zigzag technology will be allowed to operate in NCR."

Compliance status by UPPCB:

1. The UPPCB in the meeting held on 05.02.2020 report indicated there are 21 Continuous Ambient Air Quality Monitoring Stations (CAAQMS) that are operational in 21 cities and at 72 locations in 24 cities of the State manual monitoring is being done and the proposal is mooted to install 15 more such stations in UP. The report provided by the UPPCB shows that the air quality is poor across UP and it is needed to expand the real-time air quality

monitoring in UP. The satellite data should be used to complement and validate the ground measurements.

- It was reported that 17 existing CAAQM stations are in the 15 NACs and the requirement of 51 CAAQM was assessed by the UPPCB only in the 15 NACs.
- Thus out of 25 CAAQMs, only 8 CAAQM stations are in remaining cities other than NACs. This situation also calls for the assessment of the total CAAQMs required in the State.

2. **Status of installation of Ambient Air Quality Monitoring Stations (AAQMS):** As per the directions from Hon'ble NGT the installation of Ambient Air Quality Monitoring Stations (AAQMS) was to be done by 01.04.2020 and in case of default, compensation of Rs. 5 lacs per month would be imposed starting from 01/01.2021. The UPPCB has stated that out of 51 CAAQMs required in the 15 NACs leaving apart the currently existing 17 CAAQMs a proposed plan was presented for installation of remaining CAAQMs. The 33 new CAAQMS have been planned for installation the summary is given below:

Installing Agency/ Source of Funding	No. of CAAQMSs	Status of Installation
UPPCB/NCAP and Cost-sharing UPPCB-CPCB	15	Tenders are being finalized. To be installed by March 2021
CPCB/CPSU Support	10	To be given by CPCB
UPPCB/NCAP	11	Funds are requested to be allocated by MoEF&CC under Nat

3. The details of the 15 CAAQMS proposed in 'UPPCB/NCAP and Cost-sharing UPPCB-CPCB' category are as follows:
- 12 CAAQMSs are proposed under NCAP, 3 are proposed under 50:50 cost-sharing scheme. To fulfill the gaps between the available and required CAAQMS, the units installed with corporate sectors have been linked to the UPPCB and CPCB continuous monitoring stations, the details are as follows:

- 1 CAAQMS installed by M/s Jubilant Life Science in Gajraula is proposed to link with CPCB, Delhi server for AQI after upgrading the number of parameters currently being monitored from 4 to 8.
- 1 CAAQMS proposed to be installed jointly by M/s M.P. Birla Group in Raibareli, M/s ACC Plant and M/s Indo Gulf in Jagdishpur.
- 3 CAAQMS installed at Anpara out of which 2 are by M/s Lanco Infratech only, 1 by M/s Lanco Infratech and M/s Renusagar Power Company jointly. Currently, 5 parameters are being monitored. Soon these CAAQMS will be up-graded to monitor 8 parameters.
- **For 12 CAAQMSs the work will be completed within 06 months from the allocation of funds under NCAP by MoEF&CC. As the last date for submission of tenders was extended due to lockdown, the timeline for installation of these 12 CAAQMSs is requested to be extended to March 2021.**
- **The timeline for installation of 10 CAAQMSs under the Central Public Sector Undertaking support will be provided by Central Pollution Control Board which is the nodal agency for installation of these CAAQMSs.**
- **The timeline for installation of rest 11 CAAQMSs which are proposed to be installed under National Clean Air Programme of MoEF& CC is requested to be fixed as 01 year from the date of allocation of funds from the Ministry.**

Details of Monitoring stations are provided in Annexure-3

4. Issues in continuous real-time monitoring of air quality:

- Most of the stations installed under NAMP are manual stations and there is a lag between data monitoring and reporting. The delays vary from a few days to months. The already existing stations should be upgraded to the real-time monitoring stations and all the upcoming stations should be CAAQMS.
- The UPPCB also put forward that they are facing some difficulties in adhering to orders of Hon'ble NGT regarding continuous monitoring of CAAQMS on following four parameters:

- i. lead;
- ii. Nickel;
- iii. Arsenic; and
- iv. Benzo[a]pyrene

During the meeting of the Oversight Committee-NGT held on 18.03.2020 the Regional Director, CPCB agreed to the submission of Member Secretary, UPPCB regarding the technical feasibility of continuous monitoring of these four parameters be monitored manually. **The Oversight Committee-NGT has decided that the matter may be referred to the Hon'ble NGT.**

5. The micro-level planning of the City Action Plan has been presented for the 15 NACs. A detailed report is annexed in Annexure-4
6. The status of progress of the implementation of the Action Plan has been presented for 15 NACs. A detailed report is annexed in Annexure- 5
7. The effectiveness of the measures taken under the action plan for Non-Attainment Cities as submitted by UPPCB (Lucknow, Kanpur, Agra, Varanasi, Prayagraj, Bareilly, Raibareilly, Khurja, Gajraula, Moradabad, Firozabad, Anpara, Ghaziabad, Noida and Jhansi) and the monitoring mechanism can be assessed based upon the percentage change in the air quality of the 15 NACs. There is a decrease in the PM₁₀ levels in some cities but the percentage increase in PM₁₀ levels are recorded in Prayagraj (4.96%), Garaula (10.21%), Khurja (18.99%), Muradabad (12.12%) and Raibareli (16.67). The decrease in the PM_{2.5} levels is appreciable in the past two years. The results are presented in Table 1.

Table 1: The assessment of the improvement in the air quality in 2019 in comparison to 2018 after the implementation of the Action Plan									
Sl. No.	Activity	Project	Timeline/Date of Commissioning	Present status as on 31.01.2020					
1	Action Plan for 15 Non Attainment Cities	Action Plan Preparation and Implementation to achieve 20 to 30% reduction in the levels of PM10 and PM2.5 in Ambient Air	Dec 2024 to achieve a 20-30% reduction in the levels of PM10 and PM2.5 in Ambient Air.	- Action Plan prepared for all 15 Non-attainment Cities and approved by CPCB on 14-03-2019. - Action Plan has been implemented and monitored regularly. - The ambient air quality of 15 Non-attainment cities has shown the improvement trends in the year 2019 as compared to the year 2018.					
				Comparative annual average values of PM10 of non-attainment cities of Uttar Pradesh					
				Sl. No.	Name of City	Year 2018 (µg/m3)	Year 2019 (µg/m3) (Jan to Nov)	Percentage Reduction (based upon data from Jan to Nov)	Improvement trends in year 2019 as compared to year 2018 (Based upon yearly average data)
						PM10	PM10	PM10	PM10
				1	Ghaziabad	234.90	187.68	-20.02	-16.84
				2	Noida	239.80	196.06	-18.26	-14.34
				3	Agra	218.76	188.88	-13.53	-11.06
				4	Kanpur	216.98	190.53	-11.90	-8.90
				5	Bareilly	227.30	200.72	-11.70	-4.19
				6	Anpara	187.31	169.87	-8.93	-1.74
				7	Firozabad	223.01	203.07	-8.91	-8.42
				8	Varanasi	200.73	184.22	-8.54	-4.94
				9	Allahabad	231.05	218.05	-4.85	-7.76
				10	Jhansi	95.99	92.88	-3.41	-5.89
				Standard Annual Average: 60 µg/m3					
Data Source: U.P. Pollution Control Board									

				Comparative Annual Average values of PM2.5 obtained from CAAQMS in Non-Attainment cities of the U.P.					
				Sl. No.	Station	2018 (µg/m3)	2019 Jan.- Nov. (µg/m3)	Percentage Reduction	Percentage Change
				1	Agra	102	73	28.4	28
				2	Kanpur	103	89	13.6	6
				3	Varanasi	95	87	8.4	3
				4	Lucknow	95	73	23.2	19
				5	Ghaziabad	135	112	17.0	8
				6	Noida	125	108	13.6	6
				7	Moradabad	102	96	5.9	1
				Standard Annual Average: 40 µg/m3 Data Source: U.P. Pollution Control Board					
2	Monitoring mechanism	Three Tier Monitoring mechanism in the State and development of dedicated monitoring portal	The monitoring mechanism in the State has been formulated and made functional.	• Three-tier monitoring mechanism in the State is functional. • District Level Monitoring is done by District Magistrates and Commissioners • Air Quality Monitoring Committee (AQMC) constituted under the Chairmanship of Principal Secretary, Environment vide O.M. dated 14-06-2019 of Environment Department, Government of U.P. for State-level monitoring. • Monitoring also is done at the Chief Secretary level. • Dedicated monitoring portal www.upecp.in developed for 3 -Tier monitoring mechanism					

8. At district level, the implementation of Action Plans is reviewed on monthly basis by the District Environment Committees constituted under the Chairmanship of the District Magistrate and the monthly progress of implementation of the Action Plans is uploaded on the dedicated web portal www.upecp.in specially designed for information flow regarding implementation of the Action Plans.
9. At State level, the Air Quality Monitoring Committee (AQMC) under the Chairmanship of Principal Secretary, Environment, Forest & Climate Change reviews the monthly progress uploaded by the District Environment Committees. The Chief Secretary also periodically reviews the implementation of Action Plans along with the Comprehensive review of Environmental Compliances in the State. The meetings of the AQMC held on 25.07.2019, 19.05.2020 and 03.07.2020 in which progress of implementation of Action Plan was reviewed.
10. The analysis is based upon the yearly average data for the year 2017, 2018 and 2019 received from UPPCB is as follows:

COMPARATIVE STUDY OF AMBIENT AIR QUALITY DATA OF DIFFERENT CITIES OF UTTAR PRADESH (YEAR 2017-2019)										
S. No.	Name of City	Year 2017 $\mu\text{g}/\text{m}^3$			Year 2018 $\mu\text{g}/\text{m}^3$			Year 2019 $\mu\text{g}/\text{m}^3$		
		PM10	SO ₂	NO ₂	PM10	SO ₂	NO ₂	PM10	SO ₂	NO ₂
1	Lucknow	230.70	8.19	25.41	215.85	8.03	28.50	196.64	8.34	30.57
2	Kanpur	224.34	6.65	44.46	216.98	7.11	45.54	207.90	8.65	42.91
3	Agra	186.10	7.00	14.75	218.76	5.30	21.87	194.56	5.47	24.96
4	Sonebhadra	158.85	16.35	31.05	183.00	17.20	27.64	171.54	16.64	28.11
5	Gajraula	205.40	22.15	34.95	225.67	19.92	32.71	226.38	24.38	37.04
6	Ghaziabad	275.45	16.60	39.30	234.90	17.76	26.61	195.35	13.41	36.60
7	Hapur	254.10	12.15	22.35	264.20	14.56	26.61	229.35	14.62	23.99
8	Varanasi	250.86	10.24	39.18	200.73	9.04	35.26	185.15	9.48	34.46
9	Noida	209.65	11.40	37.95	239.80	17.41	38.53	205.41	12.64	43.07
10	Firozabad	219.77	8.50	31.10	223.01	8.05	30.89	211.99	8.03	31.03
11	Jhansi	112.85	6.60	19.35	95.99	5.92	18.07	95.47	6.33	17.82
12	Khurja	192.45	22.70	21.15	205.65	20.62	19.20	229.00	20.14	18.78
13	Allahabad	145.26	4.30	41.00	231.05	3.91	46.32	217.45	5.48	44.56
14	Meerut	150.65	6.50	50.75	177.99	7.30	58.45	205.17	8.77	62.66
15	Moradabad	213.05	19.60	33.50	227.42	19.88	34.33	238.88	25.58	41.17
16	Bareilly	206.85	11.50	21.40	227.30	11.38	22.83	223.34	30.53	34.66
17	Raibareli	140.93	11.37	17.23	132.14	11.30	17.36	164.42	11.24	16.98
18	Mathura	160.95	10.90	27.40	151.38	11.42	24.82	161.22	12.25	27.58
19	Saharanpur	173.35	15.05	28.65	175.98	16.69	27.66	171.46	15.92	23.45
20	Gorakhpur	162.07	18.97	35.07	217.00	28.49	44.60	296.03	22.68	35.30
21	Unnao	125.55	9.50	28.55	131.68	9.03	27.24	134.00	9.16	27.24

22	Greater Noida	-	-	-	209.94	13.97	25.01	174.89	12.25	28.54
23	MuzzafarNagar	-	-	-	158.92	7.21	33.13	181.36	8.39	35.14
24	Bagpat	-	-	-	180.18	15.19	22.54	167.33	11.22	20.96

11. The Air Quality data provided by UPPCB for PM_{2.5} for the past five years is as follows:

Sr. No.	Station	2015 µg/m3	2016 µg/m3	2017 µg/m3	2018 µg/m3	2019 µg/m3
1	Agra	110	126	104	102	73
2	Kanpur	94	130	104	103	97
3	Varanasi	104	130	109	95	92
4	Lucknow	108	106	102	95	77
5	Ghaziabad	NA	NA	151	135	124
6	Noida	NA	NA	129	125	117
7	Moradabad	NA	NA	175	102	101
8	Gr. Noida	NA	NA	NA	109	106
9	Baghpat	NA	NA	NA	113	102
10	Hapur	NA	NA	NA	155	97
11	Bulandshahr	NA	NA	NA	106	93
12	Muzaffarnagar	NA	NA	NA	119	87
13	Meerut	NA	NA	NA	NA	142

12. The air quality scenario during the past two years 2018 and 2019 is as follows:

SL. NO.	MONTH	GHAZIABAD	NOIDA	MORADABAD	LUCKNOW	KANPUR	VARANASI	AGRA
1	Jan-18	403	317	248	361	369	286	354
2	Feb-18	289	225	259	279	200	253	236
3	Mar-18	244	193	203	209	132	234	183
4	Apr-18	238	232	224	186	108	193	146

5	May-18	240	230	196	208	140	177	162
6	Jun-18	213	206	210	171	105	177	109
7	Jul-18	111	100	93	98	76	94	67
8	Aug-18	112	115	97	76	86	86	56
9	Sep-18	127	133	121	120	88	149	61
10	Oct-18	300	278	249	247	257	229	216
11	Nov-18	360	351	261	342	352	319	323
12	Dec-18	390	369	362	337	361	359	363

13 Air Quality Index (AQI) for the year 2019 is as follows:

S. NO.	MONTH	GHAZIABAD	NOIDA	MORADABAD	LUCKNOW	KANPUR	VARANASI	AGRA
1	Jan-19	340	320	298	295	345	317	309
2	Feb-19	263	240	231	225	226	281	216
3	Mar-19	205	177	181	204	140	234	159
4	Apr-19	248	207	214	204	137	233	141
5	May-19	265	225	240	170	139	243	126
6	Jun-19	212	197	169	156	106	196	111
7	Jul-19	149	142	95	81	63	115	63
8	Aug-19	92	77	83	73	56	82	70
9	Sep-19	92	96	88	67	51	74	47
10	Oct-19	262	249	245	195	175	181	107
11	Nov-19	340	323	262	314	347	288	173
12	Dec-19	368	357	328	280	316	283	140

14. To control the air pollution in Uttar Pradesh the following steps have been taken:

Sl. No	Activity	Project	Timeline/Date of Commissioning	Present status as on 31.01.2020
1	Control of Industrial emission	Enforcement of Pollution Control Laws	Ongoing activity	I. Effective enforcement is done in the State by way of physical verification and monitoring along

				with the interpretation of Online Effluent and Emission Monitoring System (OCEEMS) data. II. Closure order issued against 1303 industrial units including Brick Kilns. III. Show Cause Notices issued against 509. IV. The prosecution filed against 338 defaulting units including Brick Kilns under Air (Prevention and Control of Pollution) Act, 1981. V. EC of Rs. 45.34 Crores against defaulting industries.
2	Prohibition on the use of pet coke and furnace oil as fuels in Industries.	Prohibition on Pet coke and Furnace oil	The prohibition imposed on the use of Pet coke and Furnace as fuels in Industries on 14-08-2018.	I. The strict vigil is being maintained to ensure that none of the industries use prohibited Pet coke and Furnace oil as an industrial fuel. II. No unit has been found using Pet coke or furnace oil as fuel.
3	Use of clean fuel PNG in Industries in NCR-UP where PNG is available.	PNG as industrial fuel subject to availability.	Ongoing	I. 72.5% (1050 industries out of 1448 in NCR UP are using PNG as a fuel.) II. The State is ensuring the supply of cleaner fuel for the industrial and commercial sectors in 06 other non-attainment cities namely Lucknow, Kanpur, Agra, Bareilly, Moradabad and Firozabad.
4	Zig-Zag technology-based Brick Kilns in NCR of Uttar Pradesh	Zig-Zag technology-based Brick Kilns	Immediate	I. 46.6 % (1032 Brick Kilns out of 2216 have been converted into Zigzag technology.) II. Only Zig-Zag based brick kilns are allowed to operate in NCR-UP.

15. To control the road dust the following works have been done:

Sl. No.	Activity	Project	Timeline/Date of Commissioning	Present status as on 31.01.2020
1	Pothole free Roads for control of road	Pothole free roads	March 2020 for 2756 Roads covering 4434 KM length of	Government of Uttar Pradesh is taking up the repair of potholes on all major roads in non-attainment cities of Uttar Pradesh and repair of 2756

	dust.		Road in 15 non-attainment cities.	no. of roads covering the length of 4434 Km. at an estimated cost of Rs. 621 Crore is under progress and will be completed by March 2020.															
2	Water sprinkling on roads	Water sprinkling for dust suppression	Ongoing activity.	Water sprinkling on roads for suppression of dust is being done based upon the requirement as reflected in the Air Quality Index.															
3	Mechanical sweeping of roads	Mechanical sweeping	Ongoing activity.	I. 07 Mechanical Sweeping Machines in Ghaziabad and 11 such Machines are operational in G.B. Nagar. II. Mechanical sweeping of roads is also being done in Lucknow, Kanpur, Agra, Varanasi, Prayagraj, Bareilly and Jhansi.															
4	Creation of green buffers along roadsides	Plantation in 15 districts of non-attainment cities.	Ongoing activity.	I. Massive Plantation Drive in Non-attainment Cities and districts for control of air pollution has been carried out. II. Total 4,31,76,435 (Four Crore Thirty One Lakhs Seventy-Six Thousand Four Hundred Thirty-Five) seedlings planted in 15 Districts of Non-attainment cities during 2019-20. <table border="1"><tr><th colspan="3">Plantation in 15 Districts of non-attainment cities (year 2019-20)</th></tr><tr><td>Done by Forest Department</td><td>Done by Other Departments</td><td>Total</td></tr><tr><td>13046868</td><td>30129567</td><td>43176435</td></tr></table> III. The plantation was done in 15 Districts of non-attainment cities during the last 02 years. <table border="1"><tr><td>Year 2018-19</td><td>Year 2019-20</td><td>% increase</td></tr><tr><td>24765649</td><td>43176435</td><td>74.34</td></tr></table>	Plantation in 15 Districts of non-attainment cities (year 2019-20)			Done by Forest Department	Done by Other Departments	Total	13046868	30129567	43176435	Year 2018-19	Year 2019-20	% increase	24765649	43176435	74.34
Plantation in 15 Districts of non-attainment cities (year 2019-20)																			
Done by Forest Department	Done by Other Departments	Total																	
13046868	30129567	43176435																	
Year 2018-19	Year 2019-20	% increase																	
24765649	43176435	74.34																	

16. To control the vehicular emission the following works have been done:

Sl. No.	Activity	Project	Timeline/Date of Commissioning	Present status as on 31.01.2020
1	Online PUC Centers for checking of	Online PUC Centers	Ongoing process	Online PUC certification system is operational in the State w.e.f. 01.04.2019. A total of 577 online PUC Centers are

	vehicular emission			functional in 15 non-attainment cities.
2	Extensive drive against polluting vehicles	Drive against polluting vehicles	Ongoing process	Total 12,220 defaulter vehicles have been challaned from 01.04.2019 to 30.11.2019.
3	Creating Parking Infrastructure	Development of Multi-level parking facilities	The ongoing infrastructural development process	Development of Multilevel parking projects in major cities is proposed in a time-bound manner:- Kanpur : ➤ Multilevel underground parking at Phoolbagh having an area of 15620 sq.m and capacity of parking is 592 Vehicles is being constructed, Civil work complete, work of terrace garden is in progress. Noida : ➤ Multilevel parking in Sector 1 is under progress. Ghaziabad : ➤ Multilevel Parking near Swarn Jayanti Park, Indirapuram
4	Checking fuel adulteration	Checking of fuel adulteration	Ongoing enforcement	I. A total of 406 vehicles and 119 Retail Outlet Pumps have been checked for adulteration. II. No case of adulteration found.
5	Widening decongesting of roads and construction of Expressways	Widening of Roads and construction of Expressways	30.06.2021	I. Widening of 3113 km. of roads II. Construction of 154 overhead bridges in 15 non-attainment cities
6	Mass Transportation System.	Metro Rail network and Electric Buses		Present infrastructure I. Metro Network Commissioned : ➤ Lucknow: Priority Section of North-South Corridor is operational since 05-09-2017. ➤ Ghaziabad: Dilshad Garden to New Bus Adda Metro Network completed. ➤ Noida & Greater Noida: Noida & Greater Noida Metro Rail Corridor of 29.707 KM with 21 stations is operational. II. CNG Buses : Total = 5748 (Lucknow = 260, Kanpur = 270, Agra = 349, Varanasi = 130, Prayagraj = 130,

				Ghaziabad = 1778, G.B. Nagar=2831) III. Total CNG Vehicles : IV. Electric Buses : Total : 62 (Lucknow = 50, Agra = 12) Proposed infrastructure I. Metro Network Proposed: Kanpur, Agra, Noida, ➤ For Noida Metro Rail Corporation to expand Metro Network by 29.462 KMs having 23 stations. ➤ In Agra DPR for RAIL BASED MASS RAPID TRANSIT SYSTEM has been prepared. ➤ In Varanasi, a comprehensive Mobility Plan and alternative analysis plan has been prepared by RITES LIMITED and it is under the finalization stage after that DPR will be prepared for Metro System. ➤ In Kanpur Metro Phase - I (From IIT to Moti Jheel) started. II. Electric Buses : Total = 500 in 08 Non-attainment cities. (Lucknow = 100, Kanpur= 100, Agra = 100, Ghaziabad = 50, Varanasi = 50, Prayagraj = 50, Bareilly = 25. Jhansi = 25)
7	Phasing out of 10-year-old diesel and 15-year-old petrol vehicles.	Phasing out old vehicles	30-06-2021 31-12-2020 Ongoing enforcement	Action Taken Status for a period from 01.04.2018 to 31.01.2020 is as follows:- Diesel vehicles (more than 10 years old Challan - 664 Closed - 516 NOC for other districts- 7344 Registration canceled- 3619 Petrol vehicles (more than 15 years old Challan - 11 Closed - 73 NOC for other districts- 4235 Registration canceled- 352

17. To control the burning of the garbage following actions have been taken:

Sl. No.	Activity	Unit of Measurement/	Timeline/Date of	Present status as on 31.01.2020

		Performance Indicator	Commissioning	
1	Action taken against incidents of garbage burning	To prevent Garbage burning	Ongoing enforcement	i. 02 prosecutions filed against Regional Manager, U.P. State Industrial Development Authority, Gautam Budha Nagar and Executive Officer, Nagar Palika Parishad, Dadri. ii. The penalty of Rs. 1.75 Crore has been imposed against illegal burning of garbage in the State since April 2019.

18. To control pollution from other sources following actions were taken:

Sl. No.	Activity	Unit of Measurement/ Performance Indicator	Timeline	Progress as on 31st Jan 2020
1	Dissemination of Air Quality Index by Installing additional CAAQMS	Installation and Commissioning of CAAQMS	Dec, 2020	I. 21 are functional. II. 18 are proposed in 08 Cities namely Lucknow, Kanpur, Agra, Varanasi, Prayagraj, Mathura, Firozabad and Gorakhpur by Dec 2020
2	Source Apportionment Study (SA Study)	Carrying out Source apportionment Study.	March 2021	I. Kanpur and Agra SA Study by IIT Kanpur complete. Preliminary report submitted. II. Ghaziabad, SA Study by IIT Delhi to be completed by March 2020. III. For SA Study in Prayagraj and Varanasi MoU has been signed with IIT Kanpur. Completion of study by March 2021.

19. The city-wise action taken for control of air pollution in Raebareli, Lucknow, and Khurja is as detailed below:

Sl. No.	Name of City	Action taken by U.P. Pollution Control Board against defaulters for control of air pollution
1.	Lucknow	i. Environmental Compensation (EC) of Rs. 51. 71 Lac imposed

		upon 11 defaulter building construction projects in November 2019. A total of Rs. 5.62 Lac EC has been deposited. ii. EC of Rs. 1.56 Lac imposed against a Proprietor for illegal burning of cable wire and aluminum scrap iii. Show cause notice under Air (Prevention & Control of Pollution) Act, 1981 for the imposition of EC of Rs. 23437 per day issued on 18.10.2019 to Divisional Railway Manager, NER Lucknow for control of dust emission in an expansion project at Gomti Nagar Railway Station, Lucknow. iv. Notices dated 18.10.2019 issued to U.P. Bridge Corporation to control dust in under-construction bridges at Tal Katora and Tehdi Pulia, Lucknow. v. Notices issued to the National Highway Authority of India Contractors involved in the Kisan Path project at Lucknow for controlling fugitive dust emissions during construction. vi. Notices issued to 13 plywood industries under Air (Prevention & Control of Pollution) Act, 1981 to shut down the production till 15.11.2019 or until the improvement of AQI of Lucknow.
2.	Khurja	i. 184 Ceramic (Potteries) industries in Khurja industrial area are operational on green fuel PNG/LPG. No industry is operational on coal. ii. Closure order issued against 14 brick kilns in Khurja Town Area under Air (Prevention & Control of Pollution) Act, 1981 iii. 05 illegal air polluting units sealed
3.	Raebareli	Closure order issued against 01 brick kiln and show cause notices have been issued against 12 defaulter brick kilns.

20. Air quality during lockdown: The nationwide lockdown, imposed on mid-night of March 24, 2020, to curb the spread of COVID-19, has resulted in the overall improvement in the air quality of the State of Uttar Pradesh. The overall concentration of major pollutants has decreased. It may primarily be attributed to the absence of

industrial and vehicular emissions. The emissions from vehicles and industries are among the highest contributors to the pollutants into the atmosphere. However, in the past few weeks due to the lockdown in the country, the overall pollution levels have gone down. It seems what if the COVID-19 is a curse for the human race but it is a boon for nature. The studies have reported that pollution during the lockdown period is at the lowest level. A comparative assessment of pollution levels during pre-lockdown and lockdown periods was made through analysis of data generated from the Sameer Portal for 30 January 2020, 30 April 2020 and 14 May 2020. The results of the change in air pollutants in the state of Uttar Pradesh are presented below:

The change in air pollutants in the state of Uttar Pradesh from January 2020 to May 2020							
Location	Date/ Parameters	PM 2.5	NO2	SO2	CO	O3	AQI
Agra							
	30/01/2020	158	68	36	36	10	158
	30/04/2020	95	38	32	21	38	95
	14/05/2020	77	33	48	39	53	77
Lucknow Central School							
	30/01/2020	112	20	3	105	5	112
	30/04/2020	75	11	9	46	15	75
	14/05/2020	47	16	16	53	30	53
Lucknow Lalbagh							
	30/01/2020	149	26	3	89	52	149
	30/04/2020	95	21	5	55	29	95
	14/05/2020	127	22	4	55	9	127
Kanpur Nehru Nagar							
	30/01/2020	149	46	14	NA	43	149
	30/04/2020	65	19	15	NA	66	66
	14/05/2020	78	27	13	NA	47	78
Ghaziabad Indrapuram							
	30/01/2020	229	73	13	40	26	229
	30/04/2020	73	16	14	30	159	159
	14/05/2020	97	40	24	36	200	200
Ghaziabad Loni							
	30/01/2020	233	45	8	40	39	233
	30/04/2020	74	16	17	54	112	127
	14/05/2020	219	39	23	31	168	227
Ghaziabad Sanjay Nagar							
	30/01/2020	186	72	14	27	45	186

	30/04/2020	95	36	11	75	47	111
	14/05/2020	138	59	23	36	54	156
Ghaziabad Vasundhra							
	30/01/2020	256	93	13	59	15	266
	30/04/2020	83	23	6	38	21	100
	14/05/2020	116	27	27	47	96	130
Varanasi Ardhal Baar							
	30/01/2020	256	46	16	NA	38	256
	30/04/2020	52	38	40	NA	180	180
	14/05/2020	60	36	48	NA	123	123
Noida Sec 125							
	30/01/2020	170	82	11	45	30	170
	30/04/2020	90	14	16	NA	14	117
	14/05/2020	85	24	15	15	11	127
Noida Sec 1							
	30/01/2020	219	85	11	87	58	219
	30/04/2020	87	11	15	NA	83	110
	14/05/2020	80	29	17	75	83	112
Noida Sec 116							
	30/01/2020	208	63	17	92	15	208
	30/04/2020	81	15	9	61	45	107
	14/05/2020	98	20	10	98	53	133
Greater Noida Knowledge Park III							
	30/01/2020	195	83	21	53	43	195
	29/04/2020	128	NA	10	46	86	128
	14/05/2020	105	27	17	NA	98	122
Greater Noida Knowledge Park V							
	30/01/2020	182	75	8	56	40	182
	30/04/2020	76	17	12	38	84	111
	14/05/2020	94	29	13	39	151	151

21. During this lockdown on an average, the overall AQI of the Uttar Pradesh has improved in comparison to the pre-lockdown scenarios. However, the AQI on 14 May 2020 in comparison to 30 April 2020 was found increased at Lalbagh, Lucknow, Nehru Nagar, Kanpur, Indrapuram, Ghaziabad, Loni, Ghaziabad, Sanjay Nagar, Ghaziabad, Vasundhra, Ghaziabad, Sector 125-Noida, Sector-1, Noida, Sector-116, Noida, Knowledge Park-V, Greater Noida. The probable reason for the increase in the AQI was not clear.

22. The current situation highlights the incompetence of the humans in managing the pollution level even after putting so much effort in the past years, which nature has done of its own when left undisturbed for a few weeks. It's high time that humans must understand that the resilience capacity of nature is far more than what we have estimated it so far.
23. The ambient air quality index (AQI) in the Capital city, Lucknow, as per the data recorded from the real-time air quality monitoring stations on 05-03-2020 was 176 (falling in the unhealthy category) - the $PM_{2.5}$ was recorded as $104 \mu g/m^3$, O_3 was recorded as $42 \mu g/m^3$, CO was recorded as $680 \mu g/m^3$, NO_2 was recorded as $25 \mu g/m^3$, SO_2 was recorded as $8 \mu g/m^3$ at 10.30 A.M. However, the daily average AQI for 24-02-2020 is recorded as 169, and the historical data from 28-11-2019 to 04-03-2020 indicates an AQI mainly in unhealthy to very unhealthy conditions
24. Further on 18/03/2020 at 22.55, the air quality at various stations in Lucknow was as follows:

Station name	$PM_{2.5}$ (Avg.)	NO_2 (Avg.)	SO_2 (Avg.)	CO (Avg.)	Ozone (Avg.)	AQI
Central School, Lucknow CPCB	105	46	5	61	47	105
Gomti Nagar, Lucknow UPPCB	81	48	21	-	66	81
Lalbagh Lucknow, CPCB	214	6	-	55	16	214
Talkatora District Industries Center, Lucknow- CPCB	226	29	5	49	-	226

- As per the observations of ambient air quality obtained from the CPCB website (https://app.cpcbcr.com/AQI_India/), the AQI at Lalbagh and Talkatora District Center was found in the poor category. The air quality in these areas is harmful to the residents as it will cause breathing discomfort on prolonged exposure.

25. On 23/05/2020 at 16:00 the air quality at various stations in Lucknow was as follows:

Station name	PM _{2.5} (Avg.)	NO ₂ (Avg.)	SO ₂ (Avg.)	CO (Avg.)	Ozone (Avg.)	AQI
Central School, Lucknow CPCB	65	5	5	67	61	67
Gomti Nagar, Lucknow UPPCB	62	1	16	-	38	62
Lalbagh Lucknow, CPCB	209	7	3	54	9	209
Talkatora District Industries Center, Lucknow- CPCB	212	19	2	5	50	212

- It is apparent from the above data that the lockdown has considerably improved the overall air quality in Lucknow.

26. Planning for Control of Air Pollution: The directions were issued by Chief Secretary, UP to District Magistrates of 15 non-attainment cities of State of Uttar Pradesh, vide letter dated 11th April 2019, to ensure strict implementation of the approved action plan as per prescribed timelines and ensure co-ordination between all stakeholders/ departments for implementation of the action plans. Directions have also been issued by Chief Secretary, UP, vide letter dated 11th April 2019, to Additional Chief Secretaries/Principal Secretaries of Home, Urban Development, Irrigation, Transport, Agriculture, Forest Department, among others, who have a defined role in getting the DPRs prepared and ensuring timely budgetary allocations, for implementation of long terms action points related to their departments.

27. The Action Plan includes short term action points like dust control in construction activities, ensuring the ban on garbage burning, action against illegal industries in non-conforming areas, regular monitoring of industries, action against defaulting vehicles, construction of green pavements, etc. The action plan also includes long term action points like the supply of cleaner fuel in industrial areas, expanding the network of CNG supply for vehicles, construction of flyovers, ring roads, peripheral roads, widening and strengthening of roads, the establishment of solid waste management facilities, the establishment of Construction and Demolitions waste management facilities, mass

transport system like Metro network, electric buses, raising of plantations and green buffers in open areas.

28. The source activities for air pollution in the State of Uttar Pradesh can be broadly classified as:

- i. The transport sector (motor vehicles and railways),
- ii. Commercial activities,
- iii. Industrial activities,
- iv. Domestic activities,
- v. Institutional & official activities and
- vi. Fugitive sources.

29. Model/SOP for Source Apportionment (SA) and Carrying Capacity (CC) of the NACs:

The research institutes have been given responsibilities to conduct the SA and CC studies in the NACs. The details of the work issue orders are provided below:

- In 15 NACs the work of Comprehensive SA / Emission Inventory (EI) has been allotted, the details are as follows:

The SA and CC studies for 15 NACs in UP based upon available data as directed by Hon'ble NGT vide order dated 20.11.2019 has been planned and will be completed as per the timeline given below:				
	City Name	Study Conducted by	Expected time of completion of the study	Remarks
1	Agra	IIT Kanpur	October 2020	The findings of the SA study have been made available for Kanpur & Agra. A detailed report will be submitted by October 2020.
2	Kanpur	IIT Kanpur	October 2020	
3	Ghaziabad	IIT Delhi	October 2020	Work has been awarded and the timeline for completion is October 2020
4	Prayagraj	IIT Kanpur	August 2021	Work has been awarded and the timeline for completion is August 2021
5	Varanasi	IIT Kanpur	August 2021	Work has been awarded and the timeline for completion is August 2021

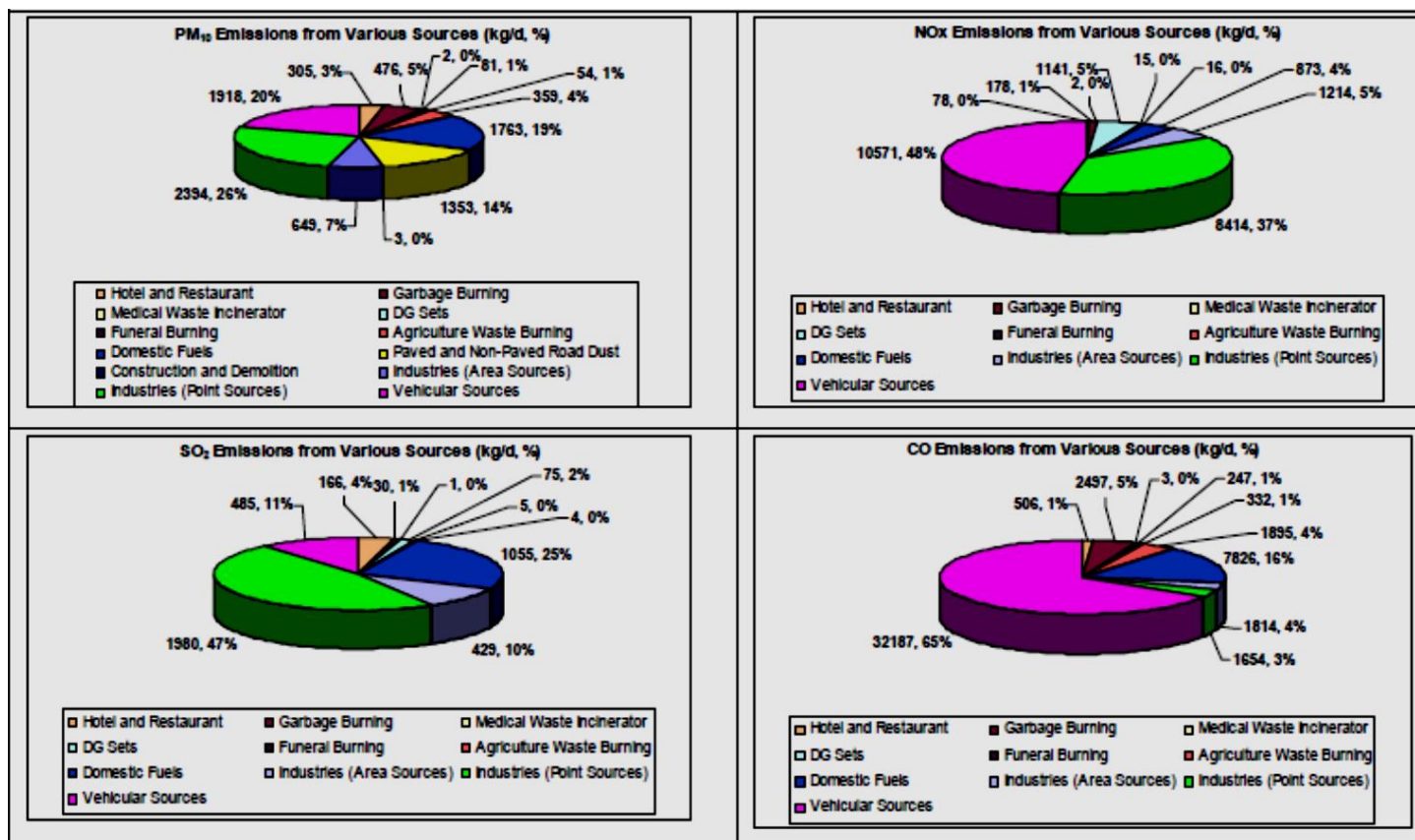
6	Lucknow	TERI New Delhi	October 2021	Work has been awarded and the timeline for completion is October 2021
7 8 9 10 11 12 13 14 15	Moradabad Noida Khurja Gajraula Raibareilly Anpara Bareilly Firozabad Jhansi	IIT Kanpur	December 2020	Work has been awarded and the timeline for completion is December 2020

30. As per a study conducted by the Department of Civil Engineering Indian Institute of Technology Kanpur in November 2010 on the Air Quality Assessment, Emissions Inventory and Source Apportionment Studies for Kanpur City for the Central Pollution Control Board, New Delhi indicates percentage share of important sources in the emission of air pollutants. This study can be an approximate estimate of the source apportionment of the pollutants in the State of Uttar Pradesh.

- This study indicates that the commercial activities, diesel/ kerosene generators are the most prevailing sources for air pollution in the State. For transportation, mostly public transport (buses) and private diesel tempos fulfill the transport requirement for the city except in Lucknow, Noida and Greater Noida where Metro services are available.
- The combustion of fuels like coal, kerosene, liquefied petroleum gas (LPG) and wood come under the source for domestic activities. As far as the industrial activities are concerned, the dominant source is Thermal Power Plants, small and medium scale industries are also responsible.
- In most of the institutions and offices, the diesel generators are used at the time of power failure. At many places, garbage burning (mostly in the evening) is a common practice among the peoples; it can be an important contributor to air pollution.
- At many places broken, poorly maintained and partially paved surfaces of the roads are observable which results in road dust emission in a significant amount.

Emission inventory status of the major pollutants in the Kanpur city, Uttar Pradesh is presented in the table below:

S. no.	Sources	Pollutants percentage share (in %)			
		PM ₁₀	NO _x	SO _x	CO
1	Hotel and Restaurant	3	>1	4	1
2	Medical Waste Incinerator	1	>1	>1	>1
3	Funeral Burning	1	>1	>1	1
4	Agriculture Waste Burning	4	>1	>1	4
5	Domestic Fuels	19	4	25	16
6	Paved and Non-Paved Road Dust	14	0	0	0
7	Construction and Demolition	1	0	0	0
8	Industries (Point Sources) essential services	26	37	47	3
9	Industries (Point Sources) non-essential services				
10	Vehicular Sources	20	48	11	65
11	Garbage Burning	5	1	1	5
12	DG Sets	>1	5	2	>1
13	Industries (Area Sources) essential	7	5	10	4
14	Industries (Area Sources) non-essential				



31. Review of Master Plans consistent with SA and CC and actions:

- The work of reviewing master plans is not done yet. It is to be done by UP Housing and Urban Planning. As per the order, it is supposed to be done within 6 months from the date of SA and CC studies completion.
- **The delay in the conduction of the SA and CC studies has further delayed the execution of the action plan in the light of SA and CC studies.**

32. Pollution-free public transport: In the State, steps have been taken to ensure the pollution-free public transport in non-attainment cities. A total of 9215 CNG buses and 62 electric buses have been deployed in 10 cities namely Lucknow, Kanpur, Agra, Varanasi, Prayagraj, Ghaziabad, Noida, Bareilly, Moradabad and Firozabad. For the augmentation of the pollution-free public transport system 500 electric buses in 08 non-attainment cities of the State namely Lucknow, Kanpur, Agra, Ghaziabad, Varanasi, Prayagraj, Bareilly and Jhansi will be deployed by December 2020. The Metro Rail Services have been

commissioned in 04 cities of the State namely Noida, Greater Noida, Ghaziabad and Lucknow. Project for the commencing of the Metro Rail Services in Kanpur and Agra is in process. Expansion of Metro Network is proposed in Noida and the work has been started in Kanpur Phase-I Metro Network which is scheduled to be completed by June 2021. The Comprehensive Mobility Plan for Varanasi Metro has also been prepared by Rail India Technical and Economic Service (RITES).

- 33. Infrastructure Development Projects for Traffic Decongestion:** The State Government of Uttar Pradesh is taking steps for decongestion of traffic by widening and strengthening of road infrastructure, multi-level parking, and construction of overhead bridges. The State has formulated a time-bound plan for widening and strengthening of 3113 Km. of roads and constructions of 154 overhead bridges in 15 non-attainment cities.
- 34. Control of air pollution from construction and related activities:** In the State, effective measures have been taken to control air pollution from construction and related activities. It has been ensured that the building projects under construction should be provided with adequate scaffolding with green nets and proper water sprinkling system for effective control of fugitive dust emission. Housing and Urban Planning Department, Government of Uttar Pradesh vide letter no.2566(i)/8-1-19-83 meeting/2017, dated 27.12.2019 has issued directions to U.P. Housing and Development Board, all Development Authorities, all Districts Magistrates and Lucknow Metro Rail Corporation for ensuring that storage of the building material is done in a covered manner with the arrangement of water sprinkling, construction material be transported in covered mode, construction and demolition waste not to be stored along roads and establishment of a plant for re-use of construction and demolition waste.
- 35. Supply of Cleaner Fuel:** That the State is ensuring the supply of cleaner fuel for the industrial and commercial sector in 09 non-attainment cities namely Lucknow, Kanpur, Agra, Ghaziabad, Noida, Bareilly, Khurja, Moradabad and Firozabad.
- 36. Plantation Drive:** Massive plantation drive is undertaken in non-attainment cities for control of air pollution. In the year 2019-20, 4.31 Crore seedlings have been planted in

these cities which are 74.34% more than the year 2018-19 for increasing the green cover and control of pollution. Under National Clean Air Programme, an amount of Rs. 6.025 Crore has been released by Uttar Pradesh Pollution Control Board for Plantation, City forestation and establishment of Nurseries during the year 2020 in 05 non-attainment cities namely Lucknow, Kanpur, Agra, Varanasi and Prayagraj. **However, the target set was to plant 22 Crore saplings in 2019-2020. It is apparent from the compliance report that only 4.31 Crore plants have been planted 2019-2020 which is far less than the targets set.**

- **For 2020-2021, the government has set a target to plant 25 Crore plants.**

37. Pollution Under Control Certificates: For effective control of vehicular pollution, an online PUC certification system has been made operational in the State w.e.f. 01.04.2019. A total of 577 online Pollution Under Control (PUC) Centres are functional in 15 non-attainment cities in the State and 23,33,254 PUC Certificates have been issued from 01.04.2019 to 30.11.2019.

Enforcement of Environmental Laws

- 1. Action against defaulting industries:** The regular monitoring of major polluting units is carried out and action under the provision of Environmental Laws is taken against the defaulter units. A total of 495 Show Cause Notices and 1290 Closure Orders have been issued against defaulting Industries including brick kilns from January 2019 to December 2019. Prosecutions have been filed against 308 defaulting industries and brick kilns.
- 2. Action against defaulting building projects:** Since April 2018, a total of 25 building projects were found defaulting, the prosecution has been registered under the provisions of Environment (Protection) Act, 1986. Actions have been taken against 70 defaulter building construction projects under section 151 of Cr.P.C. in Ghaziabad and Gautam Budha Nagar and 17 FIRs have been lodged. Environmental Compensation of Rs. 19.06 Crore has been imposed against defaulting Construction Projects in the State since April 2019.

3. **Action against garbage burning:** 02 prosecutions have been launched for garbage burning against Regional Manager, U.P. State Industrial Development Authority, Gautam Budha Nagar and Executive Officer, Nagar Palika Parishad, Dadri. The penalty of Rs. 1.75 Crore has been imposed against the illegal burning of garbage in the State since April 2019.
4. **Action against vehicular pollution:** Online PUC certification system is operational in the State w.e.f. 01.04.2019 and 577 online PUC Centres are functional in 15 non-attainment cities. 12,220 defaulter vehicles have been challaned from 01.04.2019 to 30.11.2019.
5. The stubble burning from October to December results in severe air pollution. The Hon'ble Supreme Court has directed that "No farmer can be said to be having a right under the guise that he is not having sufficient time to use the stubble for manure, since they have less time between two crops, cutting and sowing of next crop. As such, they cannot burn it in their fields and put the life of the sizeable population in jeopardy". The action of stubble burning is considered as the violation of the Court's order and will be punishable under a statutory provision.
6. As per a research article published by Mohammad Kashif Uddin and P. Fazul Rahaman entitled "A study on the potential applications of rice husk derivatives as useful adsorptive material". This study has presented the use of Rice husk and its derivatives to remove toxic heavy metals from water and wastewater. Details of the rice husk derivatives used to adsorb the targeted metal ions in particular experimental conditions and their adsorption capacity are presented in **Annexure 6**.
7. Another study conducted by Ramchandra Pode in 2016 entitled, "Potential applications of rice husk ash waste from rice husk biomass power plant" published in Renewable and Sustainable Energy Reviews highlights the use of derivative of the rice husk for commercial purpose. The ash formed from the rice husks has an 83-90% concentration of amorphous silica in it. This amorphous silica can be used in the preparation of silica gels, silicon chip, synthesis of activated carbon and silica, production of lightweight construction materials and insulation, catalysts, zeolites, ingredients for lithium-ion batteries, graphene, energy storage/capacitor, carbon capture, and in drug delivery vehicles are presented.

Compliance status by the State of Uttar Pradesh in writ petition (Civil) No. 13029 of 1985:

In a writ petition (Civil) No. 13029 of 1985 submitted in the Hon'ble Supreme Court, In RE: M.C. Mehta Versus Union of India & Ors., it was reported that for the in-situ management of the agriculture residue in the State of Uttar Pradesh, the following actions have been taken:

- A scheme of "Promotion of Agriculture Mechanisation for In-Situ management of crop residue is being run since the financial year 2018-19 with the support of the Government of India. The available details of the area under paddy cultivation (in ha), incidents of stubble burning and area affected by burning are as follows:

(i) Area under Paddy cultivation (in ha.):

Basmati	Non-Basmati	Total
9.0 lakh	51.0 lakh	60.0 lakh

(ii) Incidents of stubble burning till 30th November:

Year 2016	Year 2017	Year 2018	Year 2019	Comments
9709	8784	6623	4230	There is a reduction of 52% in burning incidents in 2019 in comparison to year 2016.

(iii) Non-Basmati area affected by burning:

Non-Basmati area	Area affected by burning	Percentage of area affected	Percentage of non-affected area	Comments
51.0 lakh	10000 ha.	0.2%	99.8%	As the burning incidents have gone down 99.8% area remained unaffected by burning.

- Under this scheme of In-Situ management of crop residue 12 implements were distributed namely "Super Straw Management System" to be attached with Combine Harvester, Happy Seeder, Super Seeder, Hydraulic Reversible Mould

Board Plough, Shrub Master, Cutter cum Spreader, Paddy Straw Chopper, Shredder, Mulcher, Rotary Slasher, Zero Till Seed Cum Fertilizer Drill, Rotavator. These implements are being made available to individual farmers on 50% subsidy and to Custom Hiring Centres/Farm Machinery Banks (CHCs/FMBs) on 80% subsidy on taking 03 or more implements. These implements have been distributed under other schemes of Agriculture also were Mechanization is one of the components. Year-wise distribution of implements for "Crop Residue Management", laser land leveler and tractors are given below:

Sl. No.	Period	No. of Implements distributed to Farmers	CHCs/FMBs	No. of Implements distributed under CHC\FMB	Total number of implements distributed for in-situ crop residue	No. of Laser land Leveller Distributed	No. of tractors Distributed
1.	2018-19	20,671	2300	6,900	27,571	-	-
2.	2019-20 (Till 09.01.2020)	2,265	1689	8,445	10,710	1689	1689
Total		22,936	3989	15,345	38,281	1689	1689

- Under the different schemes of the Agriculture Department, a total number of 38,281 implements of In-Situ Crop Residue Management have been distributed till 09.01.2020. Information on all the implements, Custom Hiring Centres and Farm Machinery Banks are being uploaded on the CHC Farm Machinery Mobile App which enables farmers to get information about nearest available implements in a radius of 50 Km. The details of the implements distributed are enclosed in **Annexure-7**.
- State Government has sanctioned Rs 25.00 Crore from its supplementary budget additionally for ensuring Crop Residue Management in the State. The money will be used to provide 80% subsidy on Crop Residue Management implements costing Rs. 5.00 lac to 36 Cane Societies and 584 Cooperative Societies. This will enable the availability of agriculture implements in 11 districts of western UP including 8 districts of NCR to the small and marginal farmers. The details of the

Implements to be made available at functional Sugar Cane Societies and Co-operative Societies-

No. of districts	Sugar Cane societies	Co-operative societies	Project cost per society	Subsidy from Government @ 80%	Amount	comments
11	36	584	Rs. 5.00 lakh	Rs. 4.00 lakh	Rs. 24.80 crore	Rs. 25.00 Crore already sanctioned in the State supplementary budget. The release of the financial budget from the finance department is in the process. The physical achievement will be done after release.
IEC Activity					Rs. 20.00 lakh	
Total					Rs. 25.00 Crore	

- Making implements available at Village Panchayat level with the support of Central and State Government at 80% subsidy –

No. of Districts	No. of Village Panchayat	Cost of Machine for one Village Panchayat @ 80% subsidy	Contribution of Village Panchayat @ 20%	The total cost of the subsidy	Comments
22	18750	Rs. 4.00 lakh	Rs. 1.00 lakh	Rs. 750.00 Crore	The scheme will be implemented as per the guideline of the Central Government. State Government has already made provision of Rs. 300.00 Crore in the 2020-21 financial year budget. Central Government guidelines are awaited.

In the State of Uttar Pradesh the steps taken for Ex-situ Management of the agriculture residue are as follows:

- For Ex-Situ Management U.P. Bio-Energy Development Board has got 8 Bio-fuel in 03 Districts Kanpur, Mainpuri & Lakhimpur-Khiri are already functional. These are using 55 to 135-ton biomass per shift per day. A meeting has been held with the officials of Oil Companies and Uttar Pradesh New & Renewable Energy Development Agency (UPNEDA) is working with Oil Companies for preparing a plan to set up bio-energy units in such districts of U.P. where maximum cases of residue burning have been reported.

- Bio Coal Plant under execution based on biomass**

Sl. No.	Name of District	No. of units	Capacity	Biomass required every day	Comments
1	Kanpur	4	120 ton / shift	125-130 ton/shift	Functional
2	Mainpuri	2	50 ton/shift	52-55 ton/shift	Functional
3	Lakhimpur- Khiri	2	50 ton/shift	52-55 ton/shift	Functional

- 2G-Ethanol Plant under execution based on biomass**

Sl. No.	Name of District	No. of units	Capacity	Biomass required every day	Comments
1	Saharanpur	1	40-60 thousand liter/day	125-150 ton/day	The project already sanctioned. Deliberation on with oil companies by UP NEDA for making it functional.
2	Bijnor	1	40-60 thousand liter/day	125-150 ton/day	
3	Gorakhpur	2	100 thousand liter/day	750 ton/day	Foundation laying ceremony is done. Work to be started soon.
4	Badaun	1	100 thousand liters/day	550 ton/ day	The project already sanctioned. Deliberation on with oil companies by UP NEDA for making it functional.

- **Bio CNG Plant under execution based on biomass**

Sl. No.	Name of District	No. of units	Capacity	Biomass required every day	Comments
1	Muzaffar nagar	1	5.1 ton	120-150 ton	The project already sanctioned. Deliberation on with oil companies by UP NEDA for making it functional.
2	Hapur	1	5.1 ton	120-150 ton	
3	Sitapur	1	5.1 ton	120-150 ton	
4	Bareilly	1	5.1 ton	120-150 ton	
5	Merrut	1	5.1 ton	120-150 ton	

- **Drop-in fuel Plant under execution based on biomass**

Sl. No.	Name of District	No. of units	Capacity	Biomass required every day	Comments
1	Sitapur	1	175 thousand per liter/day	550 ton/ day	Sanctioned

- **Future Action Plan for establishment of CNG Plants**

No of Districts	Comments
28	To use paddy stubble as biofuel for the establishment of CNG Plants in 08 districts of western Uttar Pradesh and 20 districts of State where burning cases were high. U.P. NEDA and Indian Oil Corporation are working on the identification of land for biomass depot and fixing of rate for acquiring biomass from farmers. Other modalities are also under discussion. In the first phase Oil Company has proposed the establishment of the depot in four districts Mathura, Shahjahanpur, Bulandshahar and Gorakhpur.

- A total of 6890.78 MT of crop residue has also been sent to the State-owned Cow Shelters developed for stray cows.

No. of Districts	Total no. of animals in Cow Shelters	The total requirement of paddy stubble as fodder for six month	Total stubble used	comments
75	390648	1.05 lakh ton	6890.78 metric ton	From the next financial year, the Agriculture Department and Animal Husbandry Department would ensure that all

				stubble required as fodder in the Cow Shelters should be utilized.

- To make the bundles of crop residue and its easy transportation, the agriculture department has already made a provision of 50 bailers and hay rack to be made available on subsidy under Sub-Mission on Agricultural Mechanization Scheme.

Information, Education and Communication

- Large scale publicity and extension activities have been taken up since 2018-19 under the Information, Education and Communication (IEC) component of In-Situ Management of Crop Residue Scheme.
- Under the IEC component, farmer awareness camps/workshops were organized at 7213 Nyay Panchayat Level, 741 Block Level, 64 District Level and one at State Level in the Year 2018-19. In addition to this 1328 hoardings were placed at prominent public places for awareness of farmers. Audio-Visual Clip was displayed from 15 March 2019 to 28 March 2019 on U.P. Doordarshan Television Channel and the advertisement was published in print media. Painting competitions were also organized for the students in every Tehsil of the State for generating awareness regarding the adverse effects of residue burning. Wall paintings were made at 15,204 places across the State. 586 farmers were trained at State Agricultural Management Institute Rehmankhera, Lucknow for In -situ crop residue management.
- The State has organized "Krishi Kumbh" in the year 2018-19 in which a State Level Farmer awareness workshop was held with the participation of about one lac farmers. In this workshop, scientists and subject matter specialists addressed farmers about Crop Residue Management and to the prevention of crop burning incidents and live demonstration of In-Situ implements was made during this event.
- Publicity and extension work was also undertaken on a large scale under the IEC component in the year 2019-20. Farmer awareness camps/workshops were organized

in 6400 Nyay Panchayats. Besides this, 59 Farmer awareness camps/workshops organized at District level and one at State Level. 650 permanent hoarding was fixed at public places and advertisements broadcasted on Radio Channels from 16-10-2019 to 29-10-2019. Audio Visual Clips were displayed on Doordarshan Television Channel from 16-10-2019 to 29-10-2019. Implements were demonstrated in the field also. Advertisements were published in print media at regular intervals. 57,900 leaflets were distributed and Training was given to 2106 farmers in different departmental training institutes across the State.

- IEC activities will be started from June itself during the next financial year i.e. from the time of nursery raising:

Sl. No.	Activities	2018-19	2019-20
1	Advertisement of print media	All National and Local News Papers	All National and Local News Papers
2	Awareness seminar	8019	8135
3	Hoardings	1328	1328
4	Audio Visual Clips and T.V.	Run for 14 days	Run for 14 days
5	Radio jingles	14 days	14 days
6	Demonstration of Implements	50 ha.	250 ha.
7	Farmers trained for In-Situ Management training program	586	2160
8	Distribution of leaflets	0	570900

Enforcement

- a) Strict action has been taken against officers/employees responsible for not taking adequate preventive and punitive actions against the incidents of stubble burning. 104 officers/employees were suspended, 330 employees were warned, 11 employees were charge-sheeted for taking disciplinary action, Show Cause Notices issued against 49 employees, explanations were called from 83 employees and pay of 05 employees withheld.
- b) The State has also taken action against the farmers. FIRs have been registered against 2525 farmers and 167 farmers arrested by the Police Department. A total

penalty of Rs. 270.56 lac has been imposed against the defaulting farmers and Rs. 97.78 lac already realized till now. Notices have also been issued against 39 village Pradhans of the villages where stubble burning cases are high and repeated default has been observed.

- c) The District Administration has also seized 55 Combined Harvesters which were being used without the mandatory attachment of Straw Reaper or Super Straw Management System.
- d) As a result of efforts made by the State Government, the number of stubble burning incidents has been reduced as compared to previous years between the period from 1st October to 30th November as detailed below:

Year	Number of burning incidents
2016	9709
2017	8784
2018	6623
2019	4230

- e) It is evident from the table that there has been 36% reduction in burning incidents in the year 2019 compared to the year 2018, 52% less as compared to the year 2017 and 56% less as compared to the year 2016 during the aforesaid period. The State will take all steps to stop the stubble burning completely in the State in the coming paddy harvesting season.
- f) The effect of stubble burning in the pollution in Delhi NCR is largely caused by the prevailing north-westerly winds and Uttar Pradesh falls in the downwind direction. Therefore, Uttar Pradesh has minimal contribution to the air pollution of Delhi.

Installation of Smog Towers and other technologies: That Committee has been formed by the Central Government regarding Smog Guns and Smoke Towers and other technologies. The State has provided required inputs to the Committee. The Committee has submitted its report

to this Hon'ble Court and the order is reserved. The State will take steps as per the direction of this Hon'ble Court.

Sl. No.	Activity	Unit of Measurement/ Performance Indicator	Timeline/Date of Commissioning	Present status as on 31.01.2020																											
1	Inventory of Areas/Projects where Anti-Smog Guns have to be installed in compliance of Hon'ble Supreme Courts Order in NCR-UP Districts.	Inventorization of projects where Anti-Smog Guns have to be installed in NCR-UP Districts	Immediate subject to availability	I. Inventorization of projects requiring the installation of Anti Smog Guns has been done. The details are as follows:-<table><tr><th>Sr. no.</th><th>Areas/Projects</th><th>Total</th></tr><tr><td>1.</td><td>Large Construction Sites of Government Department</td><td>09</td></tr><tr><td>2.</td><td>Large Construction Sites having built-up area >20,000 Sq.Meter</td><td>67</td></tr><tr><td>3.</td><td>Roads and Highway</td><td>07</td></tr><tr><td>4.</td><td>Mining Activities</td><td>34</td></tr><tr><td>5.</td><td>Dust Prone traffic corridors</td><td>31</td></tr><tr><td>6.</td><td>C & D Waste Storage sites</td><td>39</td></tr><tr><td>7.</td><td>Unpaved Large parking sites</td><td>10</td></tr><tr><td></td><td>Total</td><td>197</td></tr></table>	Sr. no.	Areas/Projects	Total	1.	Large Construction Sites of Government Department	09	2.	Large Construction Sites having built-up area >20,000 Sq.Meter	67	3.	Roads and Highway	07	4.	Mining Activities	34	5.	Dust Prone traffic corridors	31	6.	C & D Waste Storage sites	39	7.	Unpaved Large parking sites	10		Total	197
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6.	C & D Waste Storage sites	39																													
7.	Unpaved Large parking sites	10																													
	Total	197																													
2	Installation of Anti Smog guns for control of dust emission in large construction sites.	Anti Smog guns	Immediate subject to availability	I. Chief Secretary, Govt. of Uttar Pradesh vide Government Order dated 04-02-2020 has issued directions to all concerned Departments for installation of Anti Smog Guns in the above-mentioned projects. II. UP Pollution Control Board has issued a public notice dated 30-01-2020 and individual notices under Air (Prevention and Control of Pollution) Act, 1981 to 67 projects having more built-up area more																											

				than 20,000 Sq. meter for installation of Anti Smog Guns. III. In 11 large construction projects Anti-Smog guns have been installed. IV. In 02 road construction stretches Anti Smog Guns have been installed.
3	Levy of Penalty /Environmental Compensation against defaulters.	Enforcement of C&D Rules.	Ongoing	19.06 Crore Environment Compensation imposed on defaulting projects.
4	Prosecution against Defaulters	Enforcement of C&D Rules.	Ongoing	The prosecution filed against 25 construction projects of NCR-UP under the provisions of Environment (Protection) Act, 1986.

Future Action Plan for Control of Air Pollution:

The Secretary Agriculture, Government of India held a meeting on 31 December 2019 regarding the future plans to stop the incidences of stubble burning for 2020-21 in which Principal Secretary, Agriculture, Government of Uttar Pradesh along with the officials of Punjab and Haryana participated. State Government of UP will take appropriate steps according to the long term plan been formulated by the Ministry of Agriculture, GOI for the management of crop residue in the coming year, apart from the efforts being made by it on its own. Further, the State shall implement the ongoing schemes in the coming year 2020-21 as per the targets allotted. The following actions have been taken to control the pollution in the future:

Sl. No.	Action Points	Activity	Timeline
1.	Pollution Free Public Transport	500 Electric Buses proposed in 08 Non-attainment cities namely Lucknow Kanpur, Agra, Ghaziabad, Varanasi, Prayagraj, Bareilly, and Jhansi	December 2020
2.	Metro Network	i. Gautam Budha Nagar Sector-51 to Knowledge Park-V corridor (14.958 Km) ii. GB Nagar Sector-142 to Botanical Garden corridor (11.504 Km) iii. GB Nagar Depot Station to Boraki corridor (3 Km)	DPR prepared

		iv. Agra- DPR for RAIL BASED MASS RAPID TRANSIT SYSTEM has been prepared	July 2021 (Priority Phase-I)
		v. Varanasi-Comprehensive Mobility Plan has been prepared by RITES LIMITED and it is under finalization stage after that DPR will be prepared for Metro System	Mobility Plan under finalization stage
		vi. Kanpur- Metro Phase-I started	June 2021
		vii. Ghaziabad- Metro Expansion Project Vaishali to Mohan Nagar	DPR prepared
		viii. Delhi-Meerut Rapid Rail Transit System (82 Kms)	Project under construction
3.	Infrastructure Development for Traffic Decongestion	i. Widening and Strengthening of Roads: 3113 KMs	June 2021
		ii. 154 Overhead Bridges	June 2021
		iii. 32 KM of Green Pavements is under development from Sector 72 to 76	June 2020
4.	Expansion of monitoring network in 15 NCAP cities	15 CAAQMS to be installed in 06 NCAP cities namely Lucknow, Kanpur, Agra, Prayagraj, Varanasi and Firozabad	December 2020
5.	Plantation under National Clean Air Programme (NCAP)	Amount of Rs. 6.025 Crore released by U.P. Pollution Control Board as 1st installment under NCAP for Plantation, City Forestation and Nursery Development	December 2020
6.	Vehicle Emission Norms	Only Bharat Stage 6 Vehicles to be registered	April 2020

Noise pollution poses serious threats to the health of humans and animals. In a study published in Times of India on 26/Jan/2020 by the National Environmental Engineering Research Institute (NEERI), Nagpur highlighted that high decibels can harm the human heart, psychology, digestive system and fertility. Thus it is important to manage the noise pollution levels in the state of Uttar Pradesh. The UPPCB has done an MoU with IIT, Kanpur on 15-06-2018 for carrying out Feasibility Study on Implementation of measures for Measurement and Mitigation of Noise pollution. The Feasibility Study is complete and the final report has been prepared.

- As per the office order of Environment Department, Government of Uttar Pradesh dated 25.01.2018 has designated all magistrates as 'Authority for Compliance of

Noise Pollution Rules, 2000' and in the office order dated 01.11.2018 all Circle Officers of the Police department in each district were also designated as 'Authority for Compliance of Noise Pollution Rules, 2000'.

- UPPCB has been carrying out Ambient Noise Monitoring in 33 cities of Uttar Pradesh at 04 categorized areas i.e. residential, commercial, industrial and silence zone.
- Transport Department, Government of Uttar Pradesh has imposed fine against 18297 vehicles for using pressure horn and multi-tone horn from 01.04.2019 to 31.12.2019.
- All the Regional Offices of the State Board have Ambient Noise Level Meters to monitor Ambient Noise Level. Board is monitoring Noise Level in 33 cities of Uttar Pradesh in Residential, Commercial, and Industrial & Silence Zone. The details are as follows:

- 1) Lucknow
- 2) Barabanki
- 3) Deoria
- 4) Lakhimpur
- 5) Sitapur
- 6) Padrauna
- 7) Maharajganj
- 8) Raebareli
- 9) Sultanpur
- 10) Pratapgarh
- 11) Prayagraj
- 12) Varanasi
- 13) Kanpur
- 14) Unnao
- 15) Hardoi
- 16) Agra

- 17) Muzaffarnagar
- 18) Shamli
- 19) Ghaziabad
- 20) Noida
- 21) Firozabad
- 22) Ayodhya
- 23) Manipuri
- 24) Etawah
- 25) Hapur
- 26) Jhansi
- 27) Saharanpur
- 28) Bulandshahr
- 29) Gorakhpur
- 30) Amethi
- 31) Bareilly
- 32) Aligarh
- 33) Mathura

- Real-Time Ambient Noise Monitoring Stations are installed and operational in Lucknow city for continuous Ambient Noise Level Monitoring at 10 places as below:
 - 1) SGPGI Raebareli Road
 - 2) IT College
 - 3) Regional Sc. Centre Aliganj
 - 4) Indra Nagar
 - 5) Amausi Airport
 - 6) Chinhath Ind. Area
 - 7) Talkatora Ind. Area
 - 8) Hazaratganj
 - 9) Lohia Hospital, Gomti Nagar
 - 10) UPPCB Head Office, Gomti Nagar

- Apart from the above order has also been placed for Procurement of 60 Noise meters of Type-1 through GeM Portal by the Board. All the 28 Regional offices shall be provided with 02 Noise Meters and 04 Noise meters for Central Laboratory Lucknow.

Status of emergency response system (ERS):

The notification for constitution of State and District level “Incident Response Team” has been issued by the Chief Secretary, Government of Uttar Pradesh.

Public grievance redressal portal status:

The State has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 30.06.2020 is given below:

References received	References disposed	References pending for disposal
7984	5890	209

Swachh Vayu App has been developed by UPPCB and has been operationalized by June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020.

References received	References disposed	References pending for disposal
39	02	37

During the lockdown, the concentration of PM₁₀ and PM_{2.5} has reduced to about half in comparison to the pre-lockdown concentrations. The concentrations of the NO₂ and CO have also reduced. Air Quality in transportation and industrial locations has improved close to 60%.

The Indian government has put a lot of effort into bringing the pollution levels in the acceptable limits but with all the efforts made the desirable results were not achieved.

- Here the question arises that at present due to lock down all the non-essential services are closed, no vehicular movement is there on the streets as a result we are having a clean environment around us. However, once the lockdown will be lifted will the situation remain the same.
- As per an article published by Jack Loughran in Engineering and Technology on 18 May 2020 “Air pollution in China has shot above the levels seen before the Covid-19 crisis, largely due to the reopening of various industrial facilities”. This research was conducted at Centre for Research on Energy and Clean Air (CREA), Helsinki indicated that the levels of the PM_{2.5} NO₂, SO₂ and Ozone have surpassed the levels recorded last year during the same time.

Recommendations

In view of above, we recommend as follows:

1. It is fashionable for all the states to profess that they are promoting electric vehicles to reduce vehicular pollution. However Electric vehicles (EVs) can only be promoted if there is a charging station network in these cities. Though UP has come out with a charging station policy for Electric vehicles, there is not much progress on the ground. With the growth of charging stations for EVs in the cities, number of EVs will increase and vehicular pollution will go down.
2. Another professed step is to switch over to cleaner fuels like PNG. Though the Ministry of Petroleum, GoI is expanding the PNG network in U.P, the progress is slow. It is true that the piped natural gas network would lead to shifting of industries/vehicles/domestic users to cleaner fuel leading to less air pollution. However for this shift over, both logistics and economics need to be worked out. Some incentives should be given to industry to switch over from polluting fuel to gas-based systems. Such an arrangement exists in the TTZ area in Agra. It could be extended to

NCR Area. State Government need to take care of logistics like earmarking appropriate land for Gas Distribution Stations to enable easy accessibility.

3. Brick Kilns contribute a large percentage to air pollution. Therefore Uttar Pradesh Brick Kiln (Siting Criteria for Establishment) Rules 2012 have been formulated to regulate the establishment of new Brick Kilns. Even for renewal of Consent to Operate, these Rules can be invoked. Also, the carrying capacity of the area and other ambient air parameters need to be kept in mind while giving permission for new kilns or renewing consent for existing ones. The situation is quite bad in NCR area, where keeping all these factors in view, NGT has ordered closure of Brick Kilns on 15.11.2019. The orders regarding brick kilns need to be enforced to guard against unsustainable air pollution. There are also complaints of burning of rubber tyres as fuel in brick kilns which produce noxious fumes. A number of NAC cities including some in NCR region like Noida and Ghaziabad do not have Solid Waste Disposal/processing sites. The probability of Solid Waste burning in these NACs is quite high, leading to air pollution. Immediate steps be taken to establish solid waste processing facilities in these NACs.
4. As far as construction activities are concerned, MoEF guidelines should be incorporated compulsorily in the contracts which are signed with contractors. Any violation of those guidelines should be penalized heavily. Ministry of Housing and Urban Development can include it in the urban bylaws, prepare model contracts and enforce them through Urban Development Authorities.
5. The SA and CC studies should be done in all the districts of UP. An Air Quality Assessment, Emissions Inventory and Source Apportionment Studies for Kanpur City (Final Report) was done by IIT, Kanpur in 2010 and submitted to Central Pollution Control Board, New Delhi (Link: <http://164.100.107.13/Kanpur.pdf>). The details of the benefits received from this study and how this study has helped in improvising the air quality of Kanpur city should be made available to Hon'ble NGT.
6. The open burning of poly-ethylene bags, plastic material and other waste brings both quantitative and qualitative deterioration in the environment. The government should incentivize the use of cheap alternatives to poly-ethylene bags. The One District One

Product (ODOP) Policy of MSME Department of Govt of UP can be used to focus on forward and backward linkages for these environment-friendly packaging materials. Alternatively, Plants for conversion of Plastic to Fuel as in Mathura could be encouraged. Plastics could also be channelized for use in road construction along with bitumen.

7. As per the orders of the Supreme Court, a complete ban has been imposed on single-use plastic bags. Then, there is no point in manufacturing this type of plastic bag. A complete shutdown should be imposed on the manufacturing of these single-use plastic bags. In case of the default both the manufacturer and the retailer are liable to pay the environmental compensation and strict action should be taken against them.
8. There is a need to have innovative solutions to use the leftover stubbles for the production of some useful items or to use this waste to prepare some useful decorative products with the help of self-help groups. The leftover stubble can be used in treating the water and waste water as its derivatives have a high adsorption rate to adsorb heavy metals from water and wastewater. The commercial use of the rice husk to produce the silica gels, silicon chip, synthesis of activated carbon and silica, production of lightweight construction materials and insulation, catalysts, zeolites, ingredients for lithium-ion batteries, graphene, energy storage/capacitor, carbon capture, and in drug delivery vehicles.
9. The UPPCB should conduct public awareness programs to make the people aware of the benefits of the clean air which people have already experienced during the lockdown. Cumulative drives involving the people to improve the indoor air quality should be taken into action. The awareness about cost-effective methods such as indoor plantation should be promoted. The responsibility of the citizens should also be fixed and more and more public participation should be encouraged in improving the overall air quality.
10. As per the directions given in NCAP for a reduction of 35% of the pollution in 3 years starting from the levels of 2017. The target has not been achieved. There needs to be an accountability matrix for each stakeholder and a system of continuous monitoring

to achieve these targets in the prescribed time schedule. The work of flood plain zoning is in process in the State of Uttar Pradesh. UP has plans for massive afforestation to the tune of 25 crore plants this year. This could be utilized scientifically to develop Green Belts on riversides. The plantation will also benefit in controlling the floods and stabilization of the river banks.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principle Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report with regard to the Air pollution in 15 NACs and noise pollution also be uploaded on the website of the Committee.

15-07-2020

15-07-2020

X Anup Chandra Pandey

Anup Chandra Pandey
Member, Oversight Committee, UP
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee, UP
Signed by: SURENDRA VIKRAM SINGH RATHORE

July 15, 2020

Please visit our website: ***oscngt.upsdc.gov.in*** for more information.

Annexures: As above

Annexure 1



DELHI MSW SOLUTIONS LTD.

(A Ramky Group Venture)

MCD Workshop, Near Metro Station,

Model Town, Phase-1, Delhi-110009

Phone : 011-27450824

Towards sustainable growth

Our Ref:- DMSWSL/North DMC/632/2019

Date:- 16th October 2019

To

Sh. Bhure Lal

Chairman - EPCA

India Habitat Center

Lodi Road

New Delhi

Sub:- Regarding collection , transportation, processing and disposal of Plastic and Other
Inflammable waste

Respected Sir,

In line with the direction received from your good self, we have entered into separate agreements from various PVC market associations operating in Tikeri , Mundka, Piragadhi and Alipur area including but not limited to Delhi Development Authority for Mangolpuri Industrial area and an tripartite agreement with DSIDC for Narela Bawana industrial area.

Under the various agreements till now we have received a total of 79827.10 MT of Plastic and Rubber waste at our Waste to Energy Plant at Narela Bawana. The said quantity also includes the quantity delivered by North DMC through their own departmental vehicles. Detailed statement of the same for the period October 2018 to 15th October 2019 is attached herewith this letter for your ready reference and perusal.

Pl do let us know incase if any further information is required.

Thanking you in anticipation.

For Delhi MSW Solutions Ltd

Authorized Signatory

Plastic and Rubber Waste Collected/Transported / Received at Narela Bawana Waste to Energy Plant for the Period of October-18 to 15th Oct -2019

	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
	TEKRI/ Narela	NDMC DPT	SDMC DPT	ALIPUR	MUNDKA/ MSW	PVC M / Tekri	BIDPL	PNCDIPL	IWS/MUN DKA	PPWT	DRPL	DDA	PVC/TK/SPT	Balbir Plastic Waste Traders (BPWT)	Nish Earth Movers (NEM)	Total
MONTHS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	TONS	
Oct-18	0	0	0	0	0	0	3487.645	2444.67	0	0	0	0	0	0	0	79827.10
Nov-18	1274.64	0	0	0	0	0	8498.69	10698.55	0	0	0	0	0	0	0	
Dec-18	6273.725	2358.005	140.31	41.895	237.315	271.28	4829.86	1743.595	0	0	0	0	0	0	0	
Jan-19	2042.685	7487.96	0	59.86	111	261.27	2006.845	859.835	270.01	0	0	0	0	0	0	
Feb-19	0	0	0	42.94	0	0	42.94	782.4	0	45.29	0	0	0	0	0	
Mar-19	0	0	0	51.925	0	177.355	1721.22	644.24	0	20.93	270.325	0	0	0	0	
Apr-19	0	0	0	57.68	0	111.64	1665.92	745.43	0	0	6.11	0	0	0	0	
May-19	0	0	0	45.87	35.395	0	1562.16	682.13	7.075	0	26.94	0	0	0	0	
June-19	0	0	0	54.335	0	0	1656.03	771.93	0	1.205	1.205	45.1	0	0	0	
July 2019	0	0	0	68.22	0	18.55	1824.35	996.77	0	0	0	461.61	109.795	0	0	
Aug 19	9.045	267.34	0	88.15	0	2.54	2237.96	1051.395	0	0	0	204.905	0	0	0	
Sept-19	0	0	0	126.23	124.89	0	2544.01	1111.575	0	0	0	0	39.46	5.65	166.65	
Upto 15th Oct 2019	0	0	0	68.88	0	0	1023.525	591.825	0	0	0	0	0	8.405	0	
TOTAL TONS	9600.095	10113.305	140.31	705.985	508.6	842.635	33101.16	23124.35	277.085	67.425	304.58	711.615	149.255	14.055	166.65	



Annexure 2

ANNEXURE-4 28

OFFICE OF THE SUPERINTENDING ENGINEER, FLOOD CIRCLE-I:
GOVT. OF NCT OF DELHI:
IRRIGATION & FLOOD CONTROL DEPARTMENT:
L.M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI-110031:
PHONE NO. 21210870:

F.No. SEFC-I/DB/CD-III/MISC./2018-19/ 1935-37

Dated: 26/2/19

REPORT

To,
The Chairman, EPCA,
Core-6A, 3rd Floor, India Habitat Centre,
New Delhi-110003.

Sub: Inspection of Shadhara Drain.
Ref:UD letter No. PS/Pr. Secy./UD/2019/308 dated 07/02/2019.

I am directed to refer to your observations made during your visit to Shadhara Drain on dated 07/02/2019, that the Shadhara drain is in filthy condition due to accumulation of a huge quantity of floating material/MSW near Patparganj Industrial Area and to inform you that a total quantity of 8139MT from the above point has been removed and disposed off at SLF site of EDMC at Shinghola khampur Tikari during period 17/01/2019 to 14/02/2019. (Photographs enclosed)

It is further to inform you that the stacked material could not be removed from the above site due to closure of SLF site by EDMC for a period of more than 02 months i.e. 12/10/2018 to 27/12/2018.

A copy of each of EDMC letter certifying the above position is also enclosed herewith for your kind perusal.

Further an undertaking/certificate, as a testimony of the facts of the removal of above stated floating material/MSW and its disposal at SLF site of EDMC, by the EE, CD-III is also enclosed herewith.

Yours faithfully

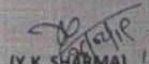
(Y.K. SHARMA)
SUPERINTENDING ENGINEER (FC-I)

Encl: As above

F.No. SEFC-I/DB/CD-III/MISC./2018-19/ 1935-37

Dated: 26/2/19

Copy forwarded for information:-
1. P.S. to Secretary (I&FC) Deptt., Varunalya, DJB (H.Q), Karol Bagh, Delhi.
2. Chief Engineer (Zone-I), I&FC Deptt., Govt. of NCT of Delhi, Delhi-110031.


(Y.K. SHARMA)
SUPERINTENDING ENGINEER (FC-I)

27/2/2019

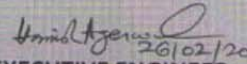
OFFICE OF THE EXECUTIVE ENGINEER, CD-III:
GOVT. OF N C T OF DELHI:
IRRIGATION & FLOOD CONTROL DEPARTMENT:
L.M. BUND OFFICE COMPLEX, SHASTRI NAGAR, DELHI-110031:

EE/CD-III/T-27/DB/2018-19/

Dated:

CERTIFICATE

It is certified that the floating material/MSW, quantity 8139MT has been lifted from Shadhara drain (Trunk Drain No. 1) from the point at RD 260m near Patparganj Industrial Area during the period 17/01/2019 to 14/02/2019 and disposed off at SLF site of EDMC, at Shinghola Khampur, Tikari.


26/02/2019
EXECUTIVE ENGINEER
CIVIL DIVISION-III



Annexure 3

Name of the state	City Name (with Population)	CAAQMS		Manual stations		Remarks
		Existing Stations	Required stations	Existing Stations	Required stations	
Uttar Pradesh	Lucknow (2,880,108)	04	01	07	00	
Uttar Pradesh	Kanpur (2,876,591)	01	04	08	00	
Uttar Pradesh	Varanasi (1,638,757)	01	04	05	00	
Uttar Pradesh	Agra (1,195,329)	01	04	02	01	
Uttar Pradesh	Moradabad (1,226,908)	01	02	02	01	To be installed under NCAP Scheme of MoEF&CC, Gol for which request letter has been sent for release of funds.
Uttar Pradesh	Prayagraj (3,162,547)	00	05	05	00	
Uttar Pradesh	Ghaziabad (637,272)	04	01	04	00	To be installed under NCAP Scheme of MoEF&CC, Gol for which request letter has been sent for release of funds.
Uttar Pradesh	Noida & Gr. Noida (121,207)	05	00	06	00	
Uttar Pradesh	Khurja (604,214)	00	01	02	01	To be installed under NCAP Scheme of MoEF&CC, Gol for which request letter has been sent for release of funds.
Uttar Pradesh	Gajraula* (17,978)	00	01	02	00	CAAQMS Installed- 01 (a) CAAQMS installed by M/s Jubilant Life sciences -01. (b) Number of parameters being monitored

Name of the state	City Name (with Population)	CAAQMS		Manual stations		Remarks
		Existing Stations	Required stations	Existing Stations	Required stations	
						presently-04 Upgradation of above CAAQMS is proposed for 08 parameters till September-2020 and link to the CPCB, Delhi server for AQI for public domain.
Uttar Pradesh	Raebareli (55,048)	00	01	03	01	CAAQMS Proposed - 01 (a) CAAQMS to be installed jointly by M/s M.P. Birla Group, Raebareli, M/s ACC Plant & M/s Indo Gulf, Jagdishpur. (b) Timeline -September-2020
Uttar Pradesh	Anpara* (547,638)	00	01	02	01	CAAQMS Installed- 03 (a) CAAQMS installed by M/s Lanco Infratech-02. (b) CAAQMS installed by M/s Lanco Infratech and M/s Renuagar Power Company jointly-01 (c) Number of parameters being monitored presently-05 Upgradation of above CAAQMS is proposed for 08 parameters till September-2020 and link to the CPCB, Delhi server for AQI for public domain.
	Bareilly (8,87,871)	00	03	02	01	To be installed under NCAP Scheme of MoEF&CC, Gol for which request letter has been sent for release of funds.
	Firozabad (1,91,316)	00	03	03	00	To be installed under NCAP Scheme of MoEF&CC, Gol for which request letter has been sent for release of funds.
	Jhansi (9,34,800)	00	03	02	01	CAAQMS Proposed - 01 (a) CAAQMS to be installed jointly by M/s

Name of the state	City Name (with Population)	CAAQMS		Manual stations		Remarks
		Existing Stations	Required stations	Existing Stations	Required stations	
						Heidelberg Cement India Ltd. & M/s Lalitpur Power Generation Company. (b) Apart from above other units may also be involved. (c) Timeline -September-2020
	TOTAL	17	34	55	4	The gap of 11 CAAQMS i.e. Moradabad(02), Ghaziabad(01), Khurja(01), Bareilly (03), Firozabad(02) and Jhansi (02) will be installed subjected to fund received from MoEF&CC, Gol.

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Lucknow	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	Tender for 100 more electric buses finalized and LOA issued. As this requires enabling infrastructure (procurement/ electric charging station/ bus depot, etc.) so in next 12 months' time these additional 100 e- buses will be added to ensure environment friendly public transport.	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	--	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Construction of Lucknow Outer Ring Road Total length of 94Km. In different packages.	947 days	N.H.A.I./PWD	Total Traffic on all NH/SH/MDR/ ODR/VR which connect Lucknow City 227667PCU from which 139915 PCU traffic is supposed to be diverted on proposed Ring Road. (Data taken from DPR)
		Arrangement of Multilevel Parking Facilities	LDA has constructed 06 Multilevel Parking (1Hazratganj, near DM residence, Mahanagar, Chowk, Aalambagh, and Bhuthnath), already and 01 Under constructed at Nadan Mahal Road.	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi-cycle to reach the destination.	--	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	Only BS VI vehicles registered w.e.f. 01.04.2020	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	--	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 58,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R. T. O/Traffic Police	

For further details on the information given in Table 3 for micro level planning of Lucknow City action plan Please refer **Annexure- 7**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

13

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	All the vehicles parked in non-designated areas are being penalized on regular basis. Regular drives being carried out by teams of LNN and Traffic Police	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Actions are being taken at administrative level by organizing a team of concerned companies' sales officer for the random inspection of adulteration and fuel quality at different petrol pumps of Lucknow city	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	--	90 days	Nagar Nigam	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	--	180 days	N.H.A.I. /PWD	
		Steps for promoting battery operated vehicles including establishment of charging stations.	To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two-wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP.	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	03 weigh in motion bridges are established at toll plazas on expressway and national highways of Lucknow.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	--	180 days	Traffic Police	
		Installation of remote sensor-based PUC system	--	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	--	360 days	Nagar Nigam/LDA/Forest Department	
		All the canals/hullah's side roads should be brick lined. Proper plantation also carried out.	--	360 days	Irrigation Department/ Forest Department/ NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	In 2019 Lucknow Municipal Corporation has planted 95,000 trees for increasing green cover. LDA planted more than 80000 plants and created 4 Miyawaki site in city. Windrose Diagrams shall be used for purpose of zone-wise and	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	

For further details on the information given in Table 3 for micro level planning of Lucknow City action plan Please refer **Annexure- 7**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

14

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			area-wise plantation plans			
		Maintain potholes free roads for free-flow of traffic	All the roads are maintained without any potholes. A total road length of 471.737 Km has been made pothole free till date. It is Ongoing process by end of Monsoon all roads under LDA Jurisdiction will be Pothole free	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	-	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, Residential welfare associations/societies (RWAS), schools and housing societies	4 sites have been selected for planting 18720 saplings in an area of 1.04 ha by Awadh Forest Division. Total estimated budget is Rs. 47.09 Lac	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	Identification of road in progress. Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done. Approval under the Infrastructure Development Funds and the 14th Financial Commission has been provided	180 days	Nagar Nigam	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	21 no. of Tractor mounted water sprinklers and 03 no. of truck mounted water sprinklers are being procured. Trucks and tractors will be procured through GeM portal while sprinklers will be procured from the local vendor	90 days	Nagar Nigam	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Roads are constructed edge to edge to make them dust free. 60,000 trees have been planted till date	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue / garbage /municipal solid waste	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	All the officers, zonal sanitary officers, CSFI and SFIs are authorized to impose fines on person responsible to stringently enforce/stop garbage burning in landfills and other places. Besides LNN, NPPs, UPPCB and LDA has also imposed penalties for open burning of garbage, residue etc.	90 days	Nagar Nigam	
		Regular check and control of burning of municipal solid wastes Availability of fire extinguisher for control of fire in municipal solid waste and biomass.	Firefighting arrangements are available at site. LNN, NPPs, UPPCB and LDA has also imposed penalties for open burning of garbage, residue etc.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	LNN has already set up composting pits at all its parks along with preparing and handing over more than 300 composting pits to RWAs and other social groups.	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015.	180 days	Agriculture Department & UPPCB	

For further details on the information given in Table 3 for micro level planning of Lucknow City action plan Please refer **Annexure- 7**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	M/s Ecogreen Energy Lucknow P Ltd has already been selected and is working as concessionaire. Public is being made aware about segregation through various IEC activities. D2D collection of waste infrastructure is proposed to be strengthened further by LNN.	90 days	Nagar Nigam	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	..	90 days	Nagar Nigam/LDA	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	Once identified, such plots shall be sprinkled and other alternate measures for dust suppression shall be initiated	90 days	Nagar Nigam/LDA	
	Control of industrial emissions	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units. Adoption of cleaner technology like zigzag in brick kilns.	Total no. of brick kilns – 263 Closure issued – 07 Prosecution under Air Act 1981 – 04	60 days	UPPCB/ Nagar Nigam	To convert all the brick kilns from natural draft to induced draft
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 43	120 days	UPPCB	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed to take action against non-complying industrial units.	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	UPPCB	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	UPPCB	

For further details on the information given in Table 3 for micro level planning of Lucknow City action plan Please refer **Annexure- 7**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		UPPCB/selected Third Party Institutions/Quality control agencies etc.				
		Shifting of Air polluting industries to conforming zone i.e., Aishbagh area & Tiwari ganj Road, Plywood industries	In Lucknow District, 37 plywood industries (Air Polluting units) are identified out of which 13 nos of plywood industries suddenly closed because of poor Air Quality Index in Lucknow.	360 days	UPPCB/DIC/UPSIDC/ District Administration	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	Complied with	60 days	UPPCB	
	Control of air pollution from construction & demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulters.	In the last financial year 2019-2020, 3700 trucks of C&D waste were seized and a sum of Rs. 15 Lacs collected as penalty within LMC area limits. Tenders were invited for setting up of C&D waste processing facility in Lucknow but no tender was found eligible as per the norms of tender. Hence retendering is under process	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression is taken by LDA.	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels.	Direction of NGT being followed and issued to Contractor and Group housing societies.	15 days, and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	Direction of NGT being followed and monitored closely by LDA.	Proposed Master Plan for Lucknow City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	Complied with	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	Complied with	30 days	Nagar Nigam/ Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	Development of one rendering plant (capacity 100 animals per day) for efficient disposal of dead bodies of animals is under process. The work has been allotted to M/s J D Engineering, Ghaziabad	360 days	Nagar Nigam	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS.	360 days	UPPCB	

For further details on the information given in Table 3 for micro level planning of Lucknow City action plan Please refer **Annexure- 7**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			No such unit has been identified in Lucknow			
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work has been awarded to TERI New Delhi for conducting source apportionment (SA) study in February 2020 with a timeline for completion by December, 2020	04 years	UPPCB	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Wind rose data	A total of 129500 saplings have been planted against a target of 104500	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations).	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	UPPCB	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	UPPCB	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 30.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days	UPPCB	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Mass level publicity and dissemination of household and commercial use of LPG/PNG in Lucknow. No. of Beneficiaries of Ujjwala yojana under the workplan till date is 193288. No. of normal connection is 1280193. No. of household PNG connection at the level of Green Gas Ltd. is 11000. Proper coordination of work is maintained by district level officer with concerned officers of Green Gas Ltd.	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations. Fine	Random inspection and monitoring is being carried out and	30 days	UPPCB/ Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Lucknow City action plan Please refer **Annexure- 7**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (LUCKNOW)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		should be imposed on defaulters.	action is taken against the defaulting units.			
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Complied with	30 days	Nagar Nigam/ Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Complied with	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	..	90 days	Nagar Nigam	

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Kanpur	Vehicular emission	Plying of electric buses for public transport including establishment of sufficient charging stations.	Procurement of 100 electric buses for public transport is planned	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	--	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	--	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	1. Multilevel parking facilities has been provided at Canal Patri with parking space of 112 cars, crystal multilevel parking with parking space of 259 cars at Parade Chauraha & underground parking at Phoolbagh with parking space of 595 cars in Kanpur. 2. KSCL has prepared a DPR for Parking facility at Motijheel. The approval is pending from KDA. 3. As all the government land in the city belongs to KDA, hence KDA has been requested to provide land for new parking projects.	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	1. In first phase 2 locations have been selected for cycle hiring zone on PPP model: Rawatpur Station, Ghantaghar. 2. in future it has been planned to develop such facilities at metro stations.	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	--	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	Presently no working outlet in the city	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 29,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R.T.O/ Traffic Police	

For further details on the information given in Table 3 for micro level planning of Kanpur City action plan Please refer **Annexure- 8**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Prevent parking of vehicles in the non-designated areas	Regular enforcement activities are being carried out by traffic police. Nagar Nigam has identified areas which are prone to non-designated vehicles parking. In first phase 10 such locations are being protected by boom barrier chain link fences to prevent non designated vehicles parking.	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	--	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	1. In Kanpur city there are 42 major roads are under jurisdiction of PWD, also Nagar Nigam has given NOC for roads more than 7m wide to PWD for their widening.10 major roads are proposed for widening. 2. Earlier on 3rd March 2019 there was a meeting of Divisional commissioner for the improvement of traffic congestion, in the meeting some places weremarked for widening, so Nagar Nigam is Proposing plan for such roads like. Demolition of Fazalganj Island, construction of Rawatpur crossing divider, construction of island at Moolganj Chauraha, widening of Afeem Kothi Chauraha etc. 3. Nagar Nigam has created a drive in which there is facility provided for restriction of street vendors to cover the moving road space by putting chain linksbetween vending zone and road.	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	1. 100 electric bus project has already been sanctioned. charging station for the same for Rs 28 cr is being developed under smart city mission. 2.As per the RTO details there are approximately 8250 E-rickshaws in the city, meetings are being held with the representatives of e rickshaw associations to work out the feasibility of a project to provide charging stations for e-rickshaw. 3. Bye Laws for regulating the permits of E-Rickshaws and implementation of the same are prepared by Kanpur Nagar Nigam and are passed in Nagar Nigam's Board Meeting and are send for approval to Principle Secretary Urban Development, Details of Bye-Laws and communications are annexed. 4. To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two-wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP.	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	01 weigh in motion bridges are established at toll plazas on expressway and national highways of Kanpur.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Routine action	180 days	Traffic Police	
		Installation of remote sensor-based PUC system	--	180 days	Traffic Police	
	Suspensi	Implementation of maintaining at	1. During past three years an extensive drive for plantation (259908 plants) is carried by	360 days	Nagar	

For further details on the information given in Table 3 for micro level planning of Kanpur City action plan Please refer **Annexure- 8**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	on of road dust and other fugitive emissions control	least 33% forest cover area in the city in master plan.	KMC within city limits i.e. which covers area of 84401 sqm, the details are as follows. In FY 2017-18 total plantation of 25385 plants has been done In FY 2018-19 total plantation of 87311 plants has been done In FY 2019-20 total plantation of 147212 plants has been done 2. For the current FY 2020-21 a total of 172503 plants are to be planted and already 8600 plants are planted. (details of plantation of three years and plantation for current year is included in annexure)		Nigam/KDA/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	--	360 days	Irrigation Department/ Forest Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	1. For the creation of green buffer zones there is a proposal for the current year for the plantation of shrubs over divider on a stretch of 5 km at such heights so that the emission from vehicle exhausts of vehicles will be settled between the shrubs. 2. Also, roadside plantation of over 10 Km is proposed on different roads in city. Hanging gardens over divider are also in the pipeline. 1 lac plantation on Miyawaki technique in city to create forestation.	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	
		Maintain potholes free roads for free flow of traffic.	For making roads potholes free and making free flow of traffic Kanpur Nagar Nigam has several small & big road projects under process i.e. there are 77 roads which are under maintenance and are under progress, all the details can be seen in the annexed.	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible.	14 intersections already have water fountain. 6 new locations have been identified for creation of water fountain DPR is under Preparation for the placement of fountains which will be installed at six different places of city on six major intersections of Kanpur City.	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, Residential welfare associations/societies (RWAS), schools and housing societies	4 nurseries have been established in city area and a total of 991552 saplings planted. It is proposed to plant 35000 saplings through Miyawaki method in an area of 1 ha in NSI land. A funding of Rs. 53.1 Lac is required from CPCB for the same.	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	List of roads blacktopped for swift flow of traffic in Kanpur city all the details can be seen in the annexed.	180 days	Nagar Nigam	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	1. In Kanpur there are 6 functional STPs from which 3 STPs which are situated in Jajmau gives more than 140MLD of STP treated discharge which is carried through dedicated irrigation channels for agriculture. One of the major STP which is situated in Bingawan will provide approx 60 MLD of treated discharge to Panki thermal power station as per the agreement done with Nagar Nigam. 2. Approx 15 MLD of treated water will be used in 4 parks near the Sajari STP and also for the Green belt of the same area. Also, the water will be used for sprinkling in cold season for	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Kanpur City action plan Please refer **Annexure- 8**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			suppression of dust.			
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Roads in different areas are marked and which are proposed for development of such pavements and their details are enclosed.	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of biomass; crop residue, garbage, leaves, etc.	1. Kanpur Nagar Nigam has launched an extensive drive against open burning of waste, also a press release was made for the same and a WhatsApp number is also activated (8601805555) for citizens as if they see some of these activities they can directly drop a pic of the same and details of the area. 2. So in this perspective from 28.10.2018 to 20.11.2019 more than 230 reports were created onto which a fine approx. 20000 is collected and salary of many of the employees was also deducted. 3. Currently from date 01.04.2020 to 20.06.2020 a total numbers of 41 complains of such offence were served and one day salary of 11 Nagar Nigam employees was deducted for dull duty.	90 days	Nagar Nigam	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	1. Solid Waste management plant present at Panki Bhav Singh is fixed with, water sprinkler system at plant, also the plant is provided with Jetting Machine which is used in emergency for fire control. 2. Continuously IEC activities are also carried out for spreading awareness regarding littering etc.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	1. In Kanpur Nagar Nigam 189 parks are provided with composting pits and all are functional, horticulture waste is dumped into them and the manure is used for plants. 2. There are also 50 parks proposed for making them fulfilled with composting pit in the current financial year. List of present and proposed Parks Composting pits are annexed.	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. There has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season.	180 days	Agriculture Department & UPPCB	

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TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	1. All the 110 wards of Kanpur are fulfilled with door to door collection services. A third party JTN services Pvt. Ltd is carrying out all the door to door services with 251 Tata Ace (1 Driver, 2 Helper), 133 tricycles with 1 driver in the city. 2. In Kanpur Nagar Nigam 21 wards are continuing segregation of waste at source. For the waste should not touch the ground 20 compactors mounted on truck are parked at 20 places and also 6 waste transfer station are functional sofrom there directly the waste is transported to processing plant.	90 days	Nagar Nigam	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	In Kanpur Nagar Nigam 189 parks are provided with composting pits and all are functional, horticulture waste is dumped into them and the manure is used for plants. There are also 50 parks proposed for making them fulfilled with composting pit in the current financial year.	90 days	Nagar Nigam/KDA	
		No plot should be left open for more than 02 years and planting of trees must be mandatory on vacant plots.	KDA is the agency to enforce building byelaws and at present it has no provision to enforce such measure.	90 days	Nagar Nigam/KDA	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	Legal opinion has been sought whether municipal corporation can pass a byelaw regarding this or not.	360 days	UPPCB	
		Installation of Electrostatic Precipitators (ESP) or appropriate air pollution control devices in factory units/industries.	No. of brick kilns converted to induced draft using zig-zag technology – 30	180 days	UPPCB	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	1. For monitoring Air Quality Pollution Control board has set up Monitoring sensors(Manual, "High Volume Sampler") based on advanced technology for analyzing different parameters like Carbon Di-Oxide (CO ₂ , Carbon Mono-oxide (CO), Ozone (O ₃) etc, data from these sensors are being derived to Central pollution control website i.e. www.cpcb.in also it can also be seen on website i.e. www.aqion.org. 2. SPCB Sensors are placed at a) Kidwai Nagar b) Shashtri Nagar c) Avas Vikas Residential d) Jareeb Chowki Commercial e) Panki Site 1 Industrial area f) Nehru Nagar	360 days	Nagar Nigam	

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TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			data of these stations are synced to www.aqion.org 3. 50 environment monitoring stations have been established under smart city mission via KSCL. Data from these is being displayed at 20 locations in city.			
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units.	Total no. of brick kilns – 259 Closure issued – 00 Prosecution under Air Act 1981 – 05	60 days	UPPCB	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed to take action against non-complying industrial units.	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	UPPCB	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	UPPCB	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	Complied with	60 days	UPPCB	
	Control of air pollution from construction & demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	--	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive	--	15 days, and	Urban	

For further details on the information given in Table 3 for micro level planning of Kanpur City action plan Please refer **Annexure- 8**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;		thereafter, continue as regular activity	Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days, and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	--	Proposed Master Plan for Kanpur City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	--	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter.	As per the NGT guidelines it is ensured in city that all the construction activity must be covered with dust suppression covering are followed and fine for the same is also Imposed. Details of the same are annexed.	30 days	Nagar Nigam/ Development Authorities	
		Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	1. For carcass disposal via scientific & environmental friendly process a DPR has been prepared, as per the orders of supreme court for the modernization of Slaughter houses via 2394/9-8-2014-03(P)/214 Dated 26.11.2014 a proposal (DPR) of Rs 1243.49 lacs is approved for modernization of slaughter house at Kernal Ganj Kanpur and Rs 497.40 Lacs were released. But the funds cannot be used. Now Nagar Nigam has submitted a DPR of Carcass disposal via scientific and ecofriendly methods and send for approval for utilizing the funds of modernization of slaughter house in carcass disposal plant. request letters have been sent to PS, UD for allowing of use of this fund in carcass utilization plant.	360 days	Nagar Nigam	
	Other steps to control air	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Kanpur	360 days	UPPCB	

For further details on the information given in Table 3 for micro level planning of Kanpur City action plan Please refer **Annexure- 8**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	pollution					
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment.	Work has been awarded to IIT Kanpur for conducting source apportionment (SA) study in March 2018 with a timeline for completion by October, 2020	Oct-20	UPPCB	
		Tree Plantation for mitigation of air pollution based on location of pollution sources and Windrose data	A total of 99000 saplings have been planted against a target of 100000	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15 days, and thereafter, continue as regular activity	UPPCB, Lucknow	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	UPPCB	
	Other steps to control air pollution	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 30.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094	30 days	UPPCB	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target	Swachh Yau App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Yau App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37 --	30 days	District Supply Officer	

For further details on the information given in Table 3 for micro level planning of Kanpur City action plan Please refer **Annexure- 8**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		of 100% coverage				
		Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	1. Kanpur Nagar Nigam is in process of identification of DG sets in industries, commercial places and other places under Nagar Nigam Boundaries with RO UPPCB to regularize the emission/Noise norms. 2. Fines for violation of parameters as prescribed in the in Environment Protection act 1986 will be imposed by RO UPPCB with Nagar Nigam Kanpur. Most of the vendors are marked and there site are marked and instructed them to collect there waste in any closed container and only dump the wastewith the station wagon and are instructed to setup three dustbins for waste collection and failing from this imposes fine as notified by Kanpur NagarNigam.	30 days	UPPCB/ Nagar Nigam	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation		30 days	Nagar Nigam/ Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	1. Kanpur Nagar Nigam has launched an extensive drive against littering & burning of waste on streets and orders/notifications for the same were issuedon different dates i.e. on dated 16.10.2019, 06.11.2019 also there were several press releases made for the same in different national newspapers and WhatsApp number is also activated (8601805555) for citizens as if they see some of these activities they can directly drop a pic of the same and details ofthe area. 2. So in this perspective from 28.102018 to 20.11.2019 more than 230 reports were created onto which a fine approx. 20000 is collected and salary ofmany of the employees was also deducted. 3. Currently from date 01.04.2020 to 20.06.2020 a total numbers of 41 complains of such offence were served and one day salary of 11 Nagar Nigamemployees was deducted for dull duty. "Continuously IEC activities are also carried out for spreading awareness regarding littering etc."	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	1. As per criterion of the Air Quality index (AQI) i.e. (Good 0-50 ppm) (satisfactory 51- 100ppm) (Moderately polluted 101-200 ppm) (Poor 201-300 ppm) (Very Poor 301-400 ppm) (Severe 401-500 ppm), identification of such stretches where industries and commercial establishments are in greater number is in process and if the air quality in these areas reaches beyond poor i.e. above 300 ppm, masks will be distributed in these stretches via campaigning. a) Kidwai Nagar b) Shashtri Nagar c) Avas Vikas Residential d) Jareeb Chowki Commercial e) Panki Site 1 Industrial area	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Kanpur City action plan Please refer **Annexure- 8**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KANPUR)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			f) Nehru Nagar			

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Prayagraj	Vehicle emissions control	Plying of electric buses for public transport including establishment of sufficient charging stations.	Complied with	360 days	Nagar Nigam	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	..	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Peripheral road is proposed and DPR is under preparation by National Highway Authority of India	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	In Prayagraj, one multilevel car parking is built in Civil Lines area. To manage parking facility, agency is contracted annually by PMC through tender process	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	A cycle zone is built on Lala Lajpat Rai road, from commissionaire to Stanley road, Dhobi Ghat to Balsan Chauraha	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	--	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	..	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 20,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc..	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	To prevent parking of vehicles in non-designated areas, fine mechanism by issuing challans is in place	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	..	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Widening of 11 roads has been done in Transport Nagar, Nawab Yusuf road, Kamla Nehru road, Stanley road, G.T Road, Norullah road, MG Marg, Gulati mrg, Jehrul Hasan road, Mayor road, Lal Bahadur Shastri marg before Kumbh Mela from Smart City project and some of the roads/ footpaths are also proposed for the same	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Prayagraj City action plan Please refer **Annexure- 9**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Steps for promoting battery operated vehicles including establishment of charging stations.	To encourage electric vehicle permit isexempted. Decision for 100% tax exemption for two wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP. Till now charging stations have not been established	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	02 weigh in motion bridges are established at toll plazas on expressway and nationalhighways of Prayagraj.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	..	180 days	Traffic Police	
		Installation of remote sensor based PUC system	..	180 days	Traffic Police	
	Suspensions of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	For implementation of maintaining at least 33% forest cover, 5951679 saplings have been planted in the year 2019-20. Plantation targets for the current financial year have also been set for different departments.	360 days	Nagar Nigam/ADA/Forest Department	
		All the canals/hullah's side roads should be brick lined. Proper plantation also carried out.	Plantation on side roads are being carried out by Irrigation department in collaboration with Forest department. Please refer Annexure for details	360 days	Irrigation Department/ Forest Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	3 sites have been recognized in Prayagraj for green buffers along the traffic corridors which are (i) BPCL parisar naini, 2400 plants have been planted through Miyawaki technology (ii) Kasari masari chawni area where 2400 plants have been planted (iii) Cantonment CDA pension where 1500 plants are planted	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	Nagar Nigam in collaboration with development authority is working to maintain potholes free roads for free flow of traffic	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	Total 37 traffic intersections have been beautified by development authority out of which some are beautified with water fountains	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, schools and housing societies	A total of 90800 saplings have been planted against a target of 90800	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	63 roads of 54.696 Km have been blacktopped by Municipal Corporation in Prayagraj. Prayagraj Smart City Limited (PSCL) has constructed 19 roads of 28.5 Km.	180 days	Nagar Nigam	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of	PMC in collaboration with Ganga Pollution Control Board is using 35 MLD of treated effluent of STPs for irrigation purpose through	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Prayagraj City action plan Please refer **Annexure- 9**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Plants, sprinkling for dust suppression purposes.	Naini irrigation channel and Dandi irrigation pipeline. Also, EOI has been invited for the reuse of effluent from Naini STP to Meja thermal power plant			
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	To control dust from road, sprinkler and high-pressure water jets are planned to be purchased by PMC.	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	Proper fine mechanism for burning of biomass, crop residue, garbage and leaves etc. is in place	90 days	Nagar Nigam	
		Regular check and control of burning of municipal solid wastes. Availability of fire extinguisher for control of fire in municipal solid waste and biomass.	Yes, regular check and control of burning of municipal solid waste is being carried out. Availability of fire extinguisher for control of fire in municipal solid waste and biomass is ensured.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Compost pits have been provided in some parks for the processing and decomposition of horticulture waste	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability	180 days	Agriculture Department & UPPCB, Lucknow	

For further details on the information given in Table 3 for micro level planning of Prayagraj City action plan Please refer **Annexure- 9**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Tender for door to door collection of segregated waste by agency and its disposal has been called which shall be opened soon	90 days	Nagar Nigam	
		Establishment of composting pits in Parks/residential societies etc for management of biodegradable waste.	PMC maintains 216 parks in Prayagraj out of which 30 parks have been provided with compost pits	90 days	Nagar Nigam/ADA	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	All the plots which have been left open for more than 02 years are being followed up by Nagar Nigam for plantation of trees in such plots.	90 days	Nagar Nigam/ADA	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	Total no. of brick kilns – 632 Closure issued – 27 Prosecution under Air Act 1981 – 05 complied with	360 days	UPPCB	
		Installation of Electrostatic Precipitators and appropriate air pollution control devices in factory units/industries.		360 days	UPPCB	
		Mechanized sweeping, water sprinkling on road & crossings	A tender has been floated by RCUES for mechanized sweeping, which is under process and to improve air quality, tender for operation & maintenance of advanced technology-based water sprinkler has also been invited by PMC			
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Mobile Van for continuous ambient air quality monitoring is being planned to be purchased by PMC	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 632 Closure issued – 27 Prosecution under Air Act 1981 – 05	60 days	UPPCB,	
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 07	120 days	UPPCB,	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	UPPCB ,	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	UPPCB	

For further details on the information given in Table 3 for micro level planning of Prayagraj City action plan Please refer **Annexure- 9**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Party Institutions/Quality control agencies etc.				
		Installation of web cams and OCEMS in Grossly Polluting Industries.	Complied with	60 days	UPPCB	
	Control of air pollution from construction and demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulters.	Construction & demolition waste management rules 2016 have already been enforced in Prayagraj. Fines are being imposed on defaulters. E-tender has been invited for C & D waste processing facility which has been opened on 29.06.2020	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	..	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days, and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	..	Within a reasonable timeframe	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e., www.uppcb.com.	Complied with	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	The regulating authority for this matter is Prayagraj Development Authority that ensures that all the construction areas are covered to avoid dispersion of particulate matter	30 days	Nagar Nigam/ Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	Incineration plant for dead bodies of animals is sanctioned for a budget of Rs. 210 Lacs and the tender for the execution of the project has been issued but due to some land issues, work could not be started	360 days	Nagar Nigam	
		Installation of CAAQMS by polluting	Complied with. Polluting units have been identified under polluters	360 days	UPPCB	

For further details on the information given in Table 3 for micro level planning of Prayagraj City action plan Please refer **Annexure- 9**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		units/institutions etc. under "Polluter's Pay Principles".	pay principle and directed to install CAAQMS. No such unit has been identified in Prayagraj			
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020	04 years	UPPCB	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	3 sites have been recognized in Prayagraj for green buffers along the traffic corridors which are (i) BPCL parisar naini, 2400 plants have been planted through Miyawaki technology (ii) Kasari masari chawni area where 2400 plants have been planted (iii) Cantonment CDA pension where 1500 plants are planted	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	UPPCB,	
		Establish an Air Quality Management Division at SPCCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	UPPCB,	
		Set-up and publicize helpline in the city/town as well as SPCCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094	30 days	UPPCB,	
			Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37			
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	..	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	UPPCB/ Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Prayagraj City action plan Please refer **Annexure- 9**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (PRAYAGRAJ)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Nagar Nigam is monitoring and controlling street vendors strictly with respect to removal of their waste and debris before leaving	30 days	Nagar Nigam/ Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Fine mechanism is in place for complete ban on littering on streets. A tender has been invited by Nagar Nigam for segregation and collection of municipal solid waste at source and the commencement of work is expected by July/August tentatively	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Nagar Nigam ensures availability of masks to all its employees. Nagar Nigam also does extensive IEC for citizens to use masks when the air quality is severe	90 days	Nagar Nigam	

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

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TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Varanasi	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	Managing Director, Varanasi City Transport (Project of construction of electric bus charging station at Mirja Murad is being taken up UPJN-C DS as per the direction of UP Govt. funds for this project are provided by Varanasi Smart city Ltd. Tender has been floated	360 days	Nagar Nigam	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	..	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	..	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	..	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Metro Service not available in the city. One route in PPP must run by VSCL. More routes have been taken up by VSCL.	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	..	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	..	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 19,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R. T. O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R. T. O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	3 Wheeler parking & 2 Wheeler parking have been allotted in the city. No Parking zones have been frozen and enforcement being done through smartcameras. 4 New parking areas of 1780 Vehicle capacity being developed.	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Sale of Euro-6 Standard fuel is carried out in the district which reduces air pollution	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Widening and Strengthening of Roads - 29 Nos., 286 Kms. Overhead Bridges - 16 Nos.	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories	120 days	Transport Department/Nagar Nigam & Development	

For further details on the information given in Table 3 for micro level planning of Varanasi City action plan Please refer **Annexure- 10**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			manufactured, sold and registered in UP. Managing Director, Varanasi City Transport (Project of construction of electric bus charging station at Mirja Murad is being taken up UPJN-CDS as per the direction of UP Govt. funds for this project are provided by Varanasi Smart city Ltd. Tender has been floated		Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	01 weigh in motion bridges are established at toll plazas on expressway and national highways of Varanasi.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	..	180 days	Traffic Police	
		Installation of remote sensor based PUC system	..	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	All the canals/hullah's side roads should be brick lined. Proper plantation also carried out.	A total of 55978 plants have been planted by PWD in collaboration with forest department	360 days	Irrigation Department/Forest Department/NMCG	
		Implementation of maintaining at least 33% forest cover area in the city in master plan.	Through available space is low yet extensive plantation is being carried out in 2020-21. 60000 trees and saplings would be planted including 7 sites being developed on Munjawati Model.	180 days	Nagar Nigam/VDA/Forest Department	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Concept is being implemented	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	No existing potholes and when any occurs it is filled immediately via Engineering Department of Nagar Nigam.	90 days & as regular activity afterwards.	Nagar Nigam/Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	..	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, schools and housing societies	13 sites covering a total area of 2.79 ha have been identified in the city area and it is proposed to carry out plantation through Miyawaki method. Timeline of the project is 04 years and a funding of Rs. 131.5 Lac is required from CPCB in this regard.	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	--	180 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Varanasi City action plan Please refer **Annexure- 10**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	Out of presently 4 function STPs, the treated effluent from Bhagwanpur STP is used for horticulture within its campus, one Goitha and 2 units of Deenapur STPs supply to irrigation department.	90 days	Nagar Nigam	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	--	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue /garbage / municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	i) VNN Bye-Laws prohibiting open burning has been enacted and public notification issued in major Newspapers. ii) Zonal Officers, Parivartan Dal, Inspectors, Supervisors and Collectors have been delegated powers to levy spot fine as per Bye-Laws framed.	90 days	Nagar Nigam	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	i) VNN Bye-Laws prohibiting open burning has been enacted and public notification issued in major Newspapers. ii) Zonal Officers, Parivartan Dal, Inspectors, Supervisors and Collectors have been delegated powers to levy spot fine as per Bye-Laws framed.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Regularly being collected on daily basis and sent to the processing plant for final disposal.	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy	180 days	Agriculture Department & UPPCB	

For further details on the information given in Table 3 for micro level planning of Varanasi City action plan Please refer **Annexure- 10**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Presently VNN is carrying out door to door collection of waste and sending it directly to the processing plants. No dumping is done . Work order has been issued by VNN to M/s AG Enviro Infra for door to door segregated waste collection in all 90 wards. Survey is underway. Work should begin by August 2020 .	90 days	Nagar Nigam	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	In some parks/ societies composting pits formangement of Bio-degradable waste exist. Efforts are on to persuade (motivate) others to doso.	90 days	Nagar Nigam/VDA	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	Under the Varanasi Municipal Corporationlimits, in the year 2020-21, 60150 saplings willbe planted in 130 places.	90 days	Nagar Nigam/VDA	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	Total no. of brick kilns – 424 Closure issued – 273 Complaint filed for prosecution under Air Act 1981 – 00	360 days	UPPCB	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	complied with	180 days	UPPCB	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	--	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 424 Closure issued – 273 Complaint filed for prosecution under Air Act 1981 – 00	60 days	UPPCB	
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 09	120 days	UPPCB	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	UPPCB	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	UPPCB	
		Installation of web cams and OCEMS in Grossly	Complied with	60 days	UPPCB	

For further details on the information given in Table 3 for micro level planning of Varanasi City action plan Please refer **Annexure- 10**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Polluting Industries. Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	..	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
	Control of air pollution from construction and demolition activities	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	..	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days, and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	..	Proposed Master Plan for Varanasi City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	complied with	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	Guidelines already prepared and notified builders/contractors with public notification issued via website and newspapers regarding covering of all construction areas to avoid dispersion of particulate matter.	30 days	Nagar Nigam/ Traffic Police	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	All Inspectors/ supervisors and collectors are regularly enforcing. VNN holds meeting with vendors to make them aware regarding removing their wastes and debris before leaving the site of operation.	30 days	Nagar Nigam/ Traffic Police	
	Other steps to	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	Construction of a Carcass processing plant at ramna is Ongoing.	360 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Varanasi City action plan Please refer **Annexure- 10**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	control air pollution					
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Varanasi	360 days	UPPCB	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work order for carrying out SAEI study has been awarded to IIT Kanpur in February 2020	August-21	UPPCB	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Wind rose data	A total of 34743 saplings have been planted against a target of 31543	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	UPPCB	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	UPPCB	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37 ..	30 days	UPPCB	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage		30 days	District Supply Officer	
		Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	UPPCB/ Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Varanasi City action plan Please refer **Annexure- 10**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (VARANASI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	i) VNN Bye-Laws prohibiting open dumping and littering of streets with municipal solid wastes (MSW) has been enacted and public notification issued in major Newspapers. ii) Zonal Officers, Parivartan Dal, Inspectors, Supervisors and Collectors have been delegated powers to levy spot fine as per Bye-Laws framed. iii) VNN Bye-laws mandating segregation at source and handing over waste directly to collectors as per SWM rule -2016.	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Under Varanasi Smart City project 15 air quality monitoring stations are installed and functional. Pollution control board utilize this data for taking appropriate action in this regard.	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Varanasi City action plan Please refer **Annexure- 10**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Ghaziabad	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	Tender for 50 electric buses finalized and LOA issued. As this requires enabling infrastructure (procurement / electric charging station/ bus depot, etc.) so in next 12 months' time these 50 e-buses will be added to ensure environment friendly public transport.	360 days	Nagar Nigam	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	..	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Ø Reconstruction of old damage bridge over Hindon River at G.T. Road, Ghaziabad. Ø Implementing ITNS in Ghaziabad City Ø Northern peripheral road from Rajnagar Ext. to Meerut Road Ø Widening and Strengthening of Roads - 05 Nos., 35 Kms. Ø Overhead Bridges - 05 Nos.	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Multilevel Parking near Swarn Jayanti Park, Indirapuram is under construction	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi-cycle to reach the destination.	Bike zones are maintained by GDA	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	Only BS VI vehicles shall be registered w.e.f. 01.04.2020	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	..	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 79,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	Regular drives being carried out by teams of GNN and Traffic Police. Change in Parking policy to increase parking fees and discourage vehicular movement in congested zones	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Supply of Kerosene has been stopped in the district. 69 samples have been checked by Joint team of DSO, UPPCB and Police. None of the sample was found to be adulterated. Actions are being taken at administrative level by organizing a	30 days	District Supply Officer/Oil companies	

For further details on the information given in Table 3 for micro level planning of Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			team of concerned company's sales officer for the random inspection of adulteration and fuel quality at different petrol pumps of the district and under the applied action plan time to time as per the rule continuous action is being taken for the control of adulteration.			
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	A total of 28 roads have been identified for widening. The total estimated cost is Rs. 2726.48 Lac. Grants for the same have been approved under 14th Finance Commission and Infrastructure development funds. Currently the project is under the tendering process	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP. A total of 25 charging station are proposed to be established and the land for construction is finalised. Work is estimated to be completed by December 2020. Funds for the same have not been allocated yet. The estimated cost for the project is Rs. 340 Lac	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	Weigh in motion bridges installed at all exits of Eastern Peripheral Expressway and Operational stretch of NH 9 (Earlier NH 24). NHAI to install weigh in motion bridges on toll plazas of NH 9.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	..	180 days	Traffic Police	
		Installation of remote sensor based PUC system	..	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	1. Six km stretch on the Central verge of the Saurya Ujja marg has been readied and the plantation drive is to be started. 2.Plantation on the stretch between Loni Road and Civil Terminal, on both sides has been done by Ghaziabad Nagar Nigam.	180 days	Nagar Nigam/GDA/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	..	360 days	Irrigation Department/Forest department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	3200 Km of roads in total in GNN jurisdiction out of which green cover has been done in 1920 Km. 1280 Km has been left for creation of green pavement. The total cost is Rs. 420 Lac.	90 days	Forest Department/Horticulture /Nagar Nigam & Development	

For further details on the information given in Table 3 for micro level planning of Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
					Authorities	
		Maintain potholes free roads for free-flow of traffic	A total of 40 no. of roads stretching over a length of 53.51 Km have been identified for the work of making such roads pothole free. Till now 51.12 Km road length has been made pothole free. Pothole free roads is a continuous work and the work will be completed post-monsoon. The total cost of this work is Rs. 362.95 Lac Identification of damaged road stretches and its repair is an ongoing practice. Plastic waste has also been used in resurfacing of roads in Ghaziabad.	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	Total 11 water fountains are available in the city out of which 9 are operational Installation done on planned 11 intersections. Viability of remaining intersections to be assessed. Repair work is currently on to make sure that the remaining two are in working condition	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, schools and housing societies	A total of 6900 plants are proposed to be planted on govt. land	05.07.2020	Forest Department	--
		Blacktopping of metalled road including pavement of road shoulders	Identification of 24 number of roads for blacktopping and paving of pavements with interlocking tiles has been done and the project is under the process of tendering. The total estimated budget is Rs. 1637.08 Lac. Approval under the infrastructure development funds and the 14th finance commission has been provided.	180 days	Nagar Nigam	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	At present GNN has 5 sprinkling machines and 15 sewer jetting machines and various number of tankers which reuse the wastewater from STPs across Ghaziabad. Currently there are 8 STPs under Ghaziabad Nagar Nigam jurisdiction out of which 6 STPs are under working under the guidelines on SBR. 2 STPs under Jai Nigam have been put up for updation and are yet to be upgraded to SBR technology. The contract has been given to V A tech Wagab for a term of 10 years	90 days	Nagar Nigam	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	..	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue /	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	GNN by way of public notices and guidelines issued in terms of burning of waste and has successfully collected fines/penalties in this regard. Over Rs. 10 Lac has been collected in fines for open burning of waste. Fines are being collected for open burning/ dumping as per the Ghaziabad solid waste management byelaws	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	garbage / municipal solid waste burning					
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	Dedicated GRAP Enforcement Teams were constituted during GRAP 2019-20 in the District. All field level officers have been directed to report burning in their areas. Penalties are being imposed accordingly in compliance of Hon'ble National Green Tribunal's orders. EC of around Rs. 44,03,500/- imposed since October, 2019.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	GNN has already set up composting pits at all its parks along with preparing and handing over more than 300 composting pits to RWAs and other social groups. 600 parks out of 1235 parks have met the compliance of composting of horticulture waste generated within these parks	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability	180 days	Agriculture Department & UPPCB	
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	As per GNN, Ghaziabad 100% D2D collection of waste is being ensured in all its wards. However, due to lack of proper scientific landfill site the dumping of waste is being done on temporary sites and composting is being initiated for processing organic waste.	90 days	Nagar Nigam	
		Establishment of composting pits in Parks/ residential	GNN has already set up composting pits at all its parks along	90 days	Nagar Nigam/GDA	

For further details on the information given in Table 3 for micro level planning of Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		societies etc for management of biodegradable waste.	with preparing and handing over more than 300 composting pits to RWAs and other social groups. 600 parks out of 1235 parks have met the compliance of composting of horticulture waste generated within these parks			
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	Survey of all wards to be done and inventory of such plots shall be made. Once identified, such plots shall be sprinkled or alternate measures for dust suppression shall be initiated	90 days	Nagar Nigam/GDA	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	CTO is being issued only to Kilns that have converted Zig-zag kilns	360 days	UPPCB	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	Regular inspections being carried out to ensure that no unit operates without proper APCs	180 days	UPPCB	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	..	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 313 Closure issued – 234 Prosecution under Air Act 1981 – 08	60 days	UPPCB	
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 79	120 days	UPPCB	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	UPPCB	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	UPPCB	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	Complied with	60 days	UPPCB	
	Control of air pollution from construction & demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	a. Implementation of construction & demolition waste management rules 2016 by GNN is the city of Ghaziabad as per the provisions of Rule (6) of the said rules b. Population of Ghaziabad city & its suburbs within municipal limit is around 26 lac. As per the provisions of C&D waste management guidelines 2017 average daily generation of C&D waste is estimated around 470 MTPD. This quantity is extrapolated on the construction and other civil development	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	

For further details on the information given in Table 3 for micro level planning of Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			activities. c. To discharge the duties under sub rule (1) GNN has been actively working on disposal of C&D waste. Order no. 860 dated 24.05.2019 has been issued by the Municipal Commissioner to strictly follow the norms as per C&D rules 2016 d. A detailed exercise was carried out and request for proposal (RFP) for setting up 400 TPD facility for collection transportation and scientific processing and reutilization of recycled C & D waste produce was published during November 2018. Finally, the workorder was issued on 05.12.2018 to M/s Vats Realtech Pvt. Ltd. as per the provisions and negotiations. e. As per the provisions under sub rule (3c) GNN has been working in tandem with district administration and UPPCB f. As per the provisions under sub rule (4) 400 TPD facility is engaged by GNN for a term of 15 years g. As per the provisions under sub rule (5) land measuring 13796 sqm is provided to the concessionaire for processing and scientific disposal of the C&D waste h. Month on month basis tracking is being carried out for the collection, processing, and reutilization of recycled C&D waste at the recycling facility i. As per the provisions under sub rule (9) awareness campaign is launched from time to time and there are special drives launched on occasions for efficient removal of C&D waste from various designated locations in the city. List of such designated locations is annexed j. At present, screening and brick block manufacturing has been started at C&D processing facility			
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	Collection and disposal of construction & demolition waste at the proposed recycling facility. 4 tractor trolleys, 2 Tata 407, 1 Tata 709, 1 JCB and 5 Halpor have been procured with a cost of Rs. 739 Lacs. Flexible sprinkling lines and green net development	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days, and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	..	Proposed Master Plan	Urban Development/Development	

For further details on the information given in Table 3 for micro level planning of Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
				for Ghaziabad City 2021	ent Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e.,www.uppcb.com.	Complied with	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	Complied with	30 days	Nagar Nigam/Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	..	360 days	Nagar Nigam	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Ghaziabad	360 days	UPPCB	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work has been awarded to IIT Delhi and the study is under process with a timeline of completion by October 2020	October 2020	UPPCB	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	--	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	UPPCB	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	UPPCB	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890	30 days	UPPCB	

For further details on the information given in Table 3 for micro level planning ofGhaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GHAZIABAD)

50

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37			
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	..	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	UPPCB,	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Street vendors have been instructed to remove their waste/debris before leaving	30 days	Nagar Nigam/ Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	There is a complete ban and penalty is being charged under GNN solid waste management byelaws	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	..	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Agra	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	100 electric buses for Agra are sanctioned by Directorate of Urban Transport, GoUP under FAME scheme and the land for maintenance depot and charging infrastructure is also finalized. Buses are set to be in operation by March 2021	360 days	Nagar Nigam	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	--	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	--	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Multilevel car parking project on PPP model was proposed under Agra Smart City Limited which now has been dropped as per the SPV 15th board meeting dated 27.11.2019. The same has been informed to MoHUA GoI to update it on their portal	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	--	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	Diesel vehicle entering the city should be equipped with DPF which will bring an overall reduction of 40% in emissions	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	Presently no working outlet in the city	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 12,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	No. of vehicles found: 2417 No. of vehicles penalized: 2417 Amount (Rs) received as penalty: 71200	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	• With reference to District Magistrate Order No. -692, dated 30.07.2019, team is organized for the quality testing of Petrol/Diesel pumps and routine sample are taken.	30 days	District Supply Officer/Oil companies	

For further details on the information given in Table 3 for micro level planning of Agra City action plan Please refer **Annexure- 12**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			Sale of Euro-6 Standard fuel is carried out in the district which reduces air pollution.			
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Under the junction improvement Pan city and ABD Area project, improvement of junction geometry including island for proper traffic movement provision of footpath, provision of median/ kerbstone all within 50 m radius of junction has been completed at 8 location	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP. 100 electric buses for Agra are sanctioned by Directorate of Urban Transport, GoUP under FAME scheme and the land for maintenance depot and charging infrastructure is also finalized. Buses are set to be in operation by March 2021	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	04 weigh in motion bridges are established at toll plazas on expressway and national highways of Agra.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Enforcement of bus lanes and keeping them free from obstruction and temporary encroachment is being done by Agra City Transport services and ADA.	180 days	Traffic Police	
		Installation of remote sensor based PUC system	ITMS and ATCS is proposed to be installed in 63 junctions out of which 33 junctions are already installed and are operational.	180 days	Traffic Police	
	Suspension of road dust & other fugitive emission control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	All the forest plantations are being maintained. Forest department has very less land with in Agra city.	180 days	Nagar Nigam/ADA/ Forest department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	--	360 days	Irrigation Department/ Forest Department/NNMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Detailed plan for greening the Agra city using satellite images and windrose diagram was prepared by U.P Pollution control board. Also a micro plan was prepared in year 2019 which is being updated at present. Approximately 12000sqm area has been identified and planned for green buffer/ landscaping	90 days	Forest Department/ Horticulture/Nagar Nigam & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	49 Km of roads has been identified and erected out of which 10.83 Km has been commissioned. Tender for pothole free roads has been invited on remaining routes which has been opened on 08.11.2019 and a target of 100 % of pothole free roads will be achieved by 18.06.2020	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	

For further details on the information given in Table 3 for micro level planning of Agra City action plan Please refer **Annexure- 12**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Introduce water fountains at major traffic intersection, wherever feasible	Area is not available at intersections for the installation of water fountains	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, schools and housing societies	Micro plan has been prepared which is being updated to include new places. A total of 7500 plants are proposed to be planted on govt. land. The estimated cost is INR 187500	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	Work is under progress	180 days	Nagar Nigam	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	Treated water from STP is used for watering of plants. Details attached as Annexure	90 days	Nagar Nigam	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Work of rehabilitation of major road pavement of road shoulders is under progress. Timeline of the project is upto July 2021. Details attached as Annexure	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	Hon'ble Supreme Court Writ Petition No. 13381/1984 M.C. By Mehta v. Union of India and Honorable Green Tribunal (NGT), O.A. No. 199/2014 dated 22.12.2016 Almitra H. Patel vs. Action taken in respect of non-burning of biomass / litter for the prevention of air pollution in compliance with the instructions of the State of India. Burning of waste from 17.05.2019 to 18.06.2020. Total fine on Rs. 1327500.00 and 03 FIR.	90 days	Nagar Nigam	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	The city corporation is constantly trying to curb the incidents of burning of garbage in the city. Regional Sanitary Inspectors and Z.S.O. Vigilance is being constantly done in this regard. Monitoring is being done with regard to burning garbage in the meetings related to cleanliness. Also, a special team has been formed to monitor it and continuously IEC activities are also carried out for spreading awareness regarding littering etc.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Horticulture waste generating from different location is being collected and processed at composting plants.	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual	180 days	Agriculture Department & UPPCB	

For further details on the information given in Table 3 for micro level planning of Agra City action plan Please refer **Annexure- 12**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability Door to Door collection of waste at source is being done by Agra Nagar Nigam by itself or through its outsourced agencies.			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.		90 days	Nagar Nigam	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.		90 days	Nagar Nigam/ADA	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.		90 days	Nagar Nigam/ADA	
		Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.		360 days	UPPCB	
	Control of industrial emissions	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	Total no. of brick kilns – 113 Closure issued – 44 Complaint filed for prosecution under Air Act 1981 – 02 Complied with	180 days	UPPCB	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	In order to reduce air pollution, Vodafone is carrying out a special operation with air purifier vans, which is being done to measure and reduce air pollution. It has a capacity of 1.5 million cubic meters, which purifies the air in eight hours, covering an area of 300 meters. Action is being taken to reduce air pollution by putting two vans around the Taj Mahal and the van is sent to the places in the city where it is growing, information was received from the smart city so that air pollution can be prevented. We propose to develop air quality monitoring van with portable systems, which may be indicative in nature. CAAQMS is difficult to maintain and very expensive and works in ambient air not on emission	360 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Agra City action plan Please refer **Annexure- 12**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			sources.			
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 113 Closure issued – 44 Complaint filed for prosecution under Air Act 1981 – 02	60 days	UPPCB,	
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 02	120 days	UPPCB,	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	UPPCB	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	UPPCB	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	Complied with	60 days	UPPCB	
	Control of air pollution from construction & demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	--	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	--	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels.	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days, and thereafter, continue as regular	Development authorities/ Regional Transport Department	

For further details on the information given in Table 3 for micro level planning of Agra City action plan Please refer **Annexure- 12**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Environmental aspects should be included during preparation of master plan for development of city.	--	activity Proposed Master Plan for Agra City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	Complied with	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	All construction work under Agra Smart city are being carried out with proper barricading of the site. Excavated soil is removed from the site immediately. Also green net is put up and water is sprinkled from time to time at the construction site to avoid of dispersion particulate matter.	30 days	Nagar Nigam/ Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	Regarding the subject, please be aware that the work of disposal of dead bodies under the Agra Municipal Corporation is mentioned by the Municipal Corporation and the Licensee Contractor / Committee as per the standards of the Pollution Control Board in the village Chalesar at a fixed place in Khasra No. 565 and 566 The pit is dug on the ground 02 meters below the ground and put salt etc. and buried. At present, the disposal of dead animals is not being done on the river, drain, pond, open space, school or religious place etc. under the municipal corporation. Neither dead carcasses of dead animals are being mixed with waste and in this regard, the city commissioner, Municipal Corporation Agra has instructed the concerned sanitation and food inspectors, environmental engineer and veterinarian for necessary action.	360 days	Nagar Nigam	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Agra	360 days	UPPCB	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Source Apportionment Study is being carried out by IIT Kanpur. Preliminary report has been submitted by IIT Kanpur.		UPPCB	
		Tree Plantation for mitigation of air pollution based on location of pollution sources and Windrose data	Micro plan has been prepared which is also being updated to include more and more places	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and	AQI data is available for all 15 non-attainment cities. AQI data from	15 days, and	UPPCB,	

For further details on the information given in Table 3 for micro level planning of Agra City action plan Please refer **Annexure- 12**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	thereafter, continue as regular activity		
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	UPPCB,	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 30.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days	UPPCB,	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	--	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	UPPCB,	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Mechanized sweeping is carried out on the main roads of the city, in which mechanized sweeping is being done on about 159.2 km of routes. The work of sweeping is being done by spraying water through 04 tankers on the raw tracks along the road.	30 days	Nagar Nigam/ Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Activities have been planned for MSW collection, processing and disposal.	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or	With a view to continuously monitor the work of solid waste	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Agra City action plan Please refer **Annexure- 12**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (AGRA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		above grade, ensure availability of masks to public for protection.	management, the work of creating a "Clean City App" has been completed in collaboration with the Government of India, on which the work of uploading is being done and monitoring is done by calling meetings daily. Is also being done. • Under the municipal limits, water sprinkling work is being carried out on the dust-emitting routes. The garbage is covered in closed vehicles and covered with tarpaulin and proper arrangements have been made to ensure that there is no fire incident on the dumping siding. • STP for water spraying A letter has been issued to the Yamuna action Plan, the project manager, the executing agency, to use the improved water of the state.			

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (Noida)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Noida	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	20 charging stations are working and 40 electric buses are in operation in Noida by NMRC	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	- Ø Construction of underpass at crossing of Sector 71 is under progress. - Ø Construction of underpass at Parthala chowk is under progress. - Ø Widening and Strengthening of Roads - 03 Nos., 24 Kms. Overhead Bridges - 01 Nos. - Eastern Peripheral expressway constructed to bypasses non-designated vehicles and to avoid congestion.	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Noida is planned in linear manner, elevated road, under pass, fly overs, grade separators and U-turns are constructed to avoid congestion.	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Multilevel parking has been commissioned at Sector 18. All Malls are having multilevel car parks. Construction of Multilevel Parking at sec-1 is under progress	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi-cycle to reach the destination.	Development/Strengthening of Bike zone/Cycle zone at metro/ bus stations/city centre and commercial hub is under planning by Noida Authority.	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	Only BS-VI vehicles are registered w.e.f. 01.04.2020	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	• Petrol with 10% Ethanol blending is sold out through oil companies (IOCBP, HPC) at all the pumps of the district. It is being directed by MOPNG. • Each pumps in the district is facilitated by VRC (Vapour recovery system) which controls the pollution from petrol vapours	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 59,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	...	As regular	Traffic Police/ Nagar	

For further details on the information given in Table 3 for micro level planning of Noida City action plan Please refer **Annexure- 13**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (Noida)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			..	activity	Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data		30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Ø Construction of underpass at crossing of Sector 71 is under progress. Ø Construction of underpass at Parthala chowk is under progress. Ø Widening and Strengthening of Roads - 03 Nos., 24 Kms. Ø Overhead Bridges - 01 Nos.	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP.	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	02 weigh in motion bridges are established at toll plazas on expressway and national highways of Noida.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Lane marking on major roads and lane driving promoted with digital monitoring system.	180 days	Traffic Police	
		Installation of remote sensor based PUC system	Integrated Traffic Management Plan study is under going by Noida authority and traffic police for synchronized traffic movement.			
		Suspension of road dust and other fugitive emissions control	Complete Online PUC system in operation in Noida	180 days	Traffic Police	
		Implementation of maintaining at least 33% forest cover area in the city in master plan.	All the forest plantations are being maintained. Forest department has no land within Noida city for any further plantation	180 days	Nagar Nigam/CEO NOIDA/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	All the nullahs flowing through Noida city have plantation cover	360 days	Irrigation Department/Forest department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Broad plan has been prepared by UPPCB and Micro plan was prepared last year which is being updated	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	All the roads are pothole free.	90 days & as regular activity afterwards.	Nagar Nigam/Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	..	90 days & as regular activity	Nagar Nigam/Development	

For further details on the information given in Table 3 for micro level planning of Noida City action plan Please refer **Annexure- 13**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (Noida)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
				afterwards. 90 days	Authorities Forest Department	
		Greening of open areas, gardens, community places, schools and housing societies	Micro plan has been prepared which is being updated to include new places. A total of 12500 plants are proposed to be planted on govt. land. The estimated cost is INR 380000			
		Blacktopping of metalled road including pavement of road shoulders	All major road are blacktopped and most of the road shoulders are footpaths. Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done	180 days	Nagar Nigam/CEO	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	During GRAP in NCR Region number and frequency of sprinkling and watering of plants is increased to suppress dust.	90 days	Nagar Nigam/CEO	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Approximately 70 K.M. of Green Pavements have been developed. Approximately 32 K.M. of Green Pavements is under Development from sec 72 to 76	180 days	Nagar Nigam/CEO	
	Control of emissions from biomass/crop residue/garbage/municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	Penalties are imposed for open burning	90 days	Nagar Nigam/CEO	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	..	90 days	Nagar Nigam/CEO	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	..	90 days	Nagar Nigam/CEO	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in	180 days	Agriculture Department & UPPCB	

For further details on the information given in Table 3 for micro level planning of Noida City action plan Please refer **Annexure- 13**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (Noida)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	..	90 days	Nagar Nigam/CEO	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	..	90 days	Nagar Nigam/CEO	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	..	90 days	Nagar Nigam/CEO	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	Total no. of brick kilns – 107 Closure issued – 35 Prosecution under Air Act 1981 – 16No. of brick kilns converted to induced draft using zig-zag technology – 37 complied with	360 days	UPPCB	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	..	180 days	UPPCB	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	..	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 107 Closure issued – 35 Prosecution under Air Act 1981 – 16	60 days	UPPCB	
		Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of brick kilns converted to induced draft using zig-zag technology – 37	120 days	UPPCB	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	UPPCB	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	UPPCB	
		Installation of web cams and OCEMS in Grossly Polluting	complied with	60 days	UPPCB	

For further details on the information given in Table 3 for micro level planning of Noida City action plan Please refer **Annexure- 13**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (Noida)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Industries.				
	Control of air pollution from construction and demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	C&D rules 2016 have been enforced in the city and fines are imposed to defaulters	15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;		15 days, and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days, and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	..	Proposed Master Plan for Noida City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e.,www.uppcb.com.	complied with	Within a reasonable timeframe	Urban Development/Development Authorities/housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	complied with	30 days	Nagar Nigam/ Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	..	360 days	Nagar Nigam	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Noida	360 days	UPPCB	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020 with a timeline of October 2020	4 years	UPPCB	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	It is an Ongoing activity	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	

For further details on the information given in Table 3 for micro level planning of Noida City action plan Please refer **Annexure- 13**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (Noida)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	UPPCB	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	UPPCB	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37 ..	30 days	UPPCB	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	..	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	UPPCB/ Nagar Nigam	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	complied with	30 days	Nagar Nigam/ Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	complied with	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	..	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Noida City action plan Please refer **Annexure- 13**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Anpara	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	..	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	Widening and strengthening of Aurimore to Shakti Nagar Highway in District-Sonbhadra has been started by PWD to control traffic congestion and air pollution.	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	..	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	There is no need of Multilevel Parking in Anpara city as total population of city is about 20000.	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	At present there is no scope of Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations as population density is very less.	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	Only BS VI vehicles are being registered w.e.f. 01.04.2020	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	To promote City/urban transport system still waiting to launching of vehicles to be run on ethanol fuel.	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	A target of 1,000 vehicles per month for checking of Pollution and action against polluting vehicles has been fixed.	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	4 Public awareness campaigns are being done for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline during Quarterly Road Safety weeks.	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	Vehicles which are parked in non-designated areas are being penalized	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Meeting was conducted regarding regular inspection and sampling of diesel / petrol outlets and regular use of mobile lab for oil quality testing with the sales managers of the oil company operating in the district. Regular monitoring of adulteration of diesel / petrol retail outlets in the Anpara area by mobile labs at retail outlets is conducted by the oil managers of the oil companies and the results are shared with the district administration.	30 days	District Supply Officer/Oil companies	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Widening and strengthening of Aurimore to Shakti Nagar four lane State Highway no 5A of distance 18.287 km in District-Sonbhadra has been started by PWD to control traffic congestion and air pollution.	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	Population of city is less, so electricity operated buses are not feasible here. About 50 E-Rickshaws are operational to control vehicular pollution.	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	02 weigh in motion bridges are established at toll plazas on expressway and national highways of Anpara.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Routine action. Population of Anpara city is less, so there is no traffic congestion problem.	180 days	Traffic Police	
		Installation of remote sensor based PUC system	All 4 PUC Centers are working and online.	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	..	360 days	Nagar Palika Parishad, Sonbhadra /SADA/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	..	360 days	Irrigation Department/ Forest department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	..	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	All roads are in good condition and pot hole free.	90 days & as regular activity afterwards.	Nagar Palika Parishad, Sonbhadra	
		Introduce water fountains at major traffic intersection, wherever feasible	Population of city is less, so there are no one major traffic intersection points. Hence water fountains not feasible here	90 days and thereafter continue as regular activity	Nagar Palika Parishad, Sonbhadra	
		Greening of open areas, gardens, community places, schools and housing societies	A total of 24 Lacs saplings have been planted against a target of 11 Lacs plantation. At present there is about 55% forest covered area in Anpara. Tesil-Duddhi as information furnished by DFO, Renukoot.	90 days	Forest Department	
		Blacktopping of metallad road including pavement of road shoulders	All roads are in good condition and pothole free	180 days	Nagar Palika Parishad, Sonbhadra	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants,sprinkling for	M/s N.T.P.C. Ltd., Singrauli Super Thermal Power Station, Shaktinagar, M/s NTPC Ltd, Rihand Nagar,	90 days	Nagar Palika Parishad, Sonbhadra	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		dust suppression purposes.	Sonbhadra, M/s Hindalco Industry Ltd. (Aluminium Division) Renukoot, M/s Grassim Industries Ltd (Chemical and Captive Power Plant), Renukoot, M/s UPRVUNL Anpara-A, B & D, M/s Lanco Anpra Power Ltd., M/s Hindalco Industries Ltd. (Power Division), Renukoot has install STP and treated effluent is being used for watering of plant, and sprinkling for dust suppression purposes.			
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Design the footpath pavement/tiles is proposed in Strengthening and widening of Aurimore-Shakti Nagar Road, which is under progress	180 days and thereafter continue as regular activity	Nagar Palika Parishad, Sonbhadra	
		Strict enforcement of supply of coal to the thermal power stations and industries by railway wagons only	M/s N.T.P.C. Ltd., Singrauli Super Thermal Power Station, Shaktinagar, M/s NTPC Ltd, Rihand Nagar, Sonbhadra, M/s UPRVUNL Anpara-A, B & D, and M/s UPRVUNL, Obra have 100% supply of coal through Railway wagons. M/s Lanco Anpra Power Ltd. have 85 % supply of coal through Railway and M/s Hindalco Industries Ltd. (Power Division), Renukoot have about 75% pneumatic piped conveyor.	60 days and thereafter as regular activity	RTO/Police/Coal companies	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	Special drive against open burning of biomass crop residue, garbage, leaves, etc. has been conducted from time to time by 03 flying squad of different department members constituted by District Magistrate, Sonbhadra on dated 16.10.2019.	90 days and thereafter continue as regular activity	Nagar Palika Parishad, Sonbhadra	
		Regular check and control of burning of municipal solid wastes	Regular check and control of burning of municipal solid wastes is being conducted by local bodies.	90 days and thereafter continue as regular activity	Nagar Palika Parishad, Sonbhadra	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Population of city is less, so there no horticulture waste (biomass) disposal issue.	90 days and thereafter continue as regular activity	Nagar Palika Parishad, Sonbhadra	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with	180 days	Agriculture Department & UPPCB	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			binders to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Door to Door collection of waste is done by NGO i.e. Prakriti Paryawarn sanrakshan sansthan from Lucknow. Rs 33.67 Lakh has been sanctioned from Directorate to develop Material Recovery Facility Center (MRF) and work is under process and will be developed very soon.	90 days	Nagar Palika Parishad, Sonbhadra	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	Two Parks comes into Nagar Palika Parishad and , composting pits are available in both parks.	90 days	Nagar Palika Parishad, Sonbhadra /SADA	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	There are no development society working either Pvt or Govt. sector.	90 days	Nagar Palika Parishad, Sonbhadra /SADA	
	Control of industrial emissions	Establishment of online emission monitoring equipments in the stacks of the industries (Thermal Power Stations). Connect it to server of CPCB & SPCB)	- All industries such as M/s UPRVUNL, Anpara-A (3x210 MW), B(2x500 MW) & D (2x500 MW), M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra (2x600 MW) and M/s Hindalco industries Ltd., (Power Division) Renuagar (840 MW), M/s N.T.P.C. Ltd., Rihand Nagar (Stage I, II, III) , M/s N.T.P.C. Ltd., Shakti nagar, Sonbhadra have installed OCEMS and are connected to CPCB & UPPCB server. - M/s UPRVUNL, Obra Unit-A is closed & Unit-B is operational (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) in which Unit 9, 10 & 11 have installed OCEMS and are connected to CPCB & UPPCB. - M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at 22	180 days	UPRVUNL Anpara A, B & D Lanco Anpara Power Co., HINDALCO Power Div.	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			No. of Stack and are connected to CPCB & UPPCB server. - M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have installed OCEMS at Stack of Captive Power Plant and are connected to CPCB & UPPCB server. - SMS alerts are being revived & notices are being send to defaulters for achieving norms. - Regular inspections being carried out to ensure that OCEMS are working properly and connected to server.			
		Up gradation of Electrostatic Precipitators installed in the Thermal Power Stations in order to bring PM emission concentration below 100mg/M ³	➤ M/s UPRVNL, Anpara-A & B have Proposed for retrofitting and augmentation of ESPs for achieving the PM emission Norms. Tender have been open for unit-B and bid is under evaluation process through NTPC. Unit-D is already achieving PM value less than 50 mg/Nm³. ➤ M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra is achieving PM value less than 50 mg/Nm³. ➤ M/s Hindalco Industries Ltd., (Power Division) Renuagar, Sonbhadra is achieving PM value less than 100 mg/Nm³. ➤ M/s NTPC Ltd. Rihand Nagar (Stage-I & II) is achieving PM value less than 100 mg/Nm³ and Stage-III is achieving PM value less than 50 mg/Nm³. ➤ M/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra is achieving PM value less than 150 mg/Nm³ and have to achieve PM value less than 100 mg/ Nm³ by 31.12.2021. ➤ M/s UPRVNL, Obra Unit -A is closed & Unit-B (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) is operational. Unit 9, 10 & 11. have been upgraded for achieving PM value less than 100 mg/Nm³. Unit 12 & 13 are under renewal and maintenance.	180 days	UPRVNL Anpara A, B & D Lanco Anpara Power Co., HINDALCO Power Div.	
		Ensure supply of beneficiated coal having ash content below 34% to the power stations on quarterly average basis	Northern Coal Fields Ltd., Khadia, Bina, Krishnashila, Kakri & Duddichua has send the report regarding ash content present in coal as per test report ash content present in coal is less than 34%.	60 days	Northern Coal Fields Ltd., Khadia, Bina, Krishnashila, Kakri & Duddichua.	
		Engage a third party to check the ash content in the coal	➤ M/s UPRVNL, Anpara-A & B has engaged M/s CSIR-Central Institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand for carrying out the study of ash content in Coal as third party. As per report ash content is 34.47%.	60 days, and thereafter, as regular activity	Northern Coal Fields Ltd., Singrauli, M.P. UPRVNL Anpara A, B & D Lanco Anpara Power Co.,	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			➤ M/s Lanco Anpara Power Ltd., Anpara, has engaged M/s Ecomen Laboratories Pvt. Ltd., Aliganj, Lucknow for carrying out study of ash content in Coal as third party. ➤ M/s Hindalco Industries Ltd., (Power Division) Renusagar, Sonbhadra has engaged M/s IND RESEARCH & DEVELOPMENT HOUSE PVT. LTD., C-10, 2nd floor, Sector-6, Noida-201301 (U.P.) for carrying out study of ash content in Coal as third party. As per report dated 26.04.2019, 19.05.2019 and 13.06.2019 ash content is 34 %. ➤ M/s NTPC Ltd. Rihand Nagar (Stage-I, II & III) has engaged M/s CSIR-Central Institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand, India, for carrying out study of ash content in the coal. As per report dated 05-07-2019, 06-07-2019 & 07-07-2019, the ash content are found below 34%. ➤ M/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra has engaged M/s CSIR-Central Institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand, India as a third party to check the ash content in the coal as per report ash content is 34.44%. ➤ M/s UPRVUNL, Obra has engaged M/s CSIR-Central Institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand, India as a third party to check the ash content in the coal. As per report the ash content are found below 34%.		HINDALCO Power Div.	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed to take action against non-complying industrial units.	OCEMS ➤ All Industries such as M/s UPRVUNL, Anpara-A (3x210 MW), B(2x500 MW) & D (2x500 MW), M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra (2x600 MW) and M/s Hindalco industries Ltd., (Power Division) Renusagar (840 MW), M/s N.T.P.C. Ltd., Rihand Nagar (Stage I, II, III) , M/s N.T.P.C. Ltd., Shakti nagar, Sonbhadra have installed OCEMS and are connected to CPCB & UPPCB server. ➤ M/s UPRVUNL, Obra Unit-A is closed & Unit-B is operational (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) in which Unit 9, 10 & 11 have installed OCEMS and are connected to CPCB & UPPCB. ➤ M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at 22 No. of Stack and are connected to CPCB & UPPCB	60 days, and thereafter, regular activity	UPPCB	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			server. ➤ M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have installed OCEMS at Stack of Captive Power Plant and are connected to CPCB & UPPCB server. SMS alerts are being revived & notices are being send to defaulters for achieving norms. <u>WEB CAMERA</u> ➤ Web camera have been installed by M/s UPRVNL, Anpara at over flow point of AWRS and OCEMS are installed at outlet point of ETP in Unit-D. ➤ Web cameras and OCEMS are installed by M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra at outlet of ETP & STP. ➤ Web cameras and OCEMS are installed by M/s Hindalco Industries Ltd., (Power Division) Renuagar, Sonbhadra at outlet of ETP, STP and over flow Point of AWRS. ➤ M/s NTPC Rihand Nagar have installed Web camera at stage-I, ETP & AWRS and OCEMS are installed at ETP of Stage-I, II & III. ➤ M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at ETP & STP connected to CPCB & UPPCB server. Web Camera is also installed at outlet of ETP and connected to CPCB & UPPCB server. ➤ M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have Installed Web Camera at Outlet Of ETP and connected to CPCB & UPPCB server. ➤ SMS alerts are being received & notices are being send to defaulters for achieving norms. <u>ENVIRONMENTAL COMPENSATION</u> ➤ Environmental Compensation of Rs. 6.11 Cr. is imposed on M/s UPRVNL Anpara & M/s UPRVNL Obra and M/s Northern Coal Fields Limited (NCL) Krishnashila each unit for violating Norms. ➤ Environmental Compensation of Rs. 1.30 Cr. is imposed on M/s Northern Coal Fields Limited (NCL), Dudhichua for violating Norms. ➤ Environmental Compensation of Rs. 1.25 Cr. is imposed on M/s Northern Coal Fields Limited (NCL) Khadia for violating Norms.			

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			➤ Environmental Compensation of Rs. 0.65 Cr. is imposed on M/s Northern Coal Fields Limited (NCL) Bina and Kakari each for violating Norms. ➤ Environmental Compensation of Rs. 0.46 Cr. is imposed on M/s NTPC Thermal Power Plant at Rihandnagar for violating Norms. ➤ Environmental Compensation of Rs. 0.27 Cr. is imposed on M/s NTPC Thermal Power Plant, at Shaktinagar for violating Norms. ➤ Environmental Compensation of Rs. 0.24 Cr. is imposed on M/s LANCO Anpara Power Ltd, Anpara for violating Norms.			
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	➤ Bank guarantee of Rs. 10 Lac. have been submitted by M/s UPRVNL, Anpara-A & B for utilization of fly ash & installation of OCEMS etc. ➤ Bank guarantee of Rs. 18.4 Lac. have been submitted by M/s NTPC Rihand Nagar for compliance of CTO condition. ➤ Bank guarantee of Rs. 10.8 Lac. have been submitted by M/s NTPC Shakti Nagar for compliance of CTO condition. ➤ M/s UPRVNL Anpara & Obra unit has obtained CTO from UPPCB. EC of Rs. 6.11 Cr is imposed on each units for violating Norms. ➤ Others units are complying CTO/CTE condition. ➤ Verification of CTO/CTE conditions are being carried out by selected third party institutions/agencies such as BHU/NEERI/ IIT/CDRI etc by the UPPCB	60 days, and thereafter, regular activity	UPPCB	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	➤ Web camera have been installed by M/s UPRVNL, Anpara at over flow point of AWRS and OCEMS are installed at outlet point of ETP in Unit-D. ➤ Web cameras and OCEMS are installed by M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra at outlet of ETP & STP. ➤ Web cameras and OCEMS are installed by M/s Hindalco Industries Ltd., (Power Division) Renuagar, Sonbhadra at outlet of ETP, STP and over flow Point of AWRS. ➤ M/s NTPC Rihand Nagar have installed Web camera at stage-I, ETP & AWRS and OCEMS are installed at ETP of Stage-I, II & III. ➤ M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at ETP & STP connected to CPCB & UPPCB server. Web	60 days	UPPCB	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			Camera is also installed at outlet of ETP and connected to CPCB & UPPCB server. ➤ M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have Installed Web Camera at Outlet Of ETP and connected to CPCB & UPPCB server. ➤ SMS alerts are being received and notices being sent to defaulters			
	Control of air pollution from construction & demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	Provisions of Construction & Demolition Rules 2016 are being implemented. There are not any major construction activities such as group housing etc in Anpara.	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	Provisions of Construction & Demolition Rules 2016 are being implemented. There are not any major construction activities such as group housing etc in Anpara.	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days , and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	..	Within a reasonable timeframe	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e.,www.uppcb.com.	..	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	..	30 days	Nagar Nigam/Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	..	360 days	Nagar Palika Parishad, Sonbhadra	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. 02 CAAQMS are installed by M/s Lanco Infratech and 01 CAAQMS is installed jointly by M/s Lanco Infratech & M/s Renuagar Power Company	360 days	UPPCB	
		Source Apportionment, Emission Inventory &	Work order for carrying out SAEI study has been	4 years	UPPCB	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Carrying Capacity Assessment	awarded to IIT Kanpur in February 2020 with a timeline of October 2020			
		Tree Plantation for mitigation of air pollution based on open location of pollution sources and Wind rose data	A total of 387150 saplings have been planted against a target of 387150	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	UPPCB / CPCB	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	within a reasonable time	UPPCB	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received: 7984 References disposed: 5890 Pending for disposal: 2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received: 39 References disposed: 2 Pending for disposal: 37	within a reasonable time	UPPCB	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	➤ Awareness camps regarding the free gas connections under the Ujjwala scheme and the use of domestic gas have been organised by the Nodal Officer Ujjwala Scheme in Anpara area. ➤ Almost 70% families in Anpara area have the domestic gas connection. ➤ Ujjwala scheme of Anpara region is almost in a state of saturation and there is an effort to reduce the use of wood to fuel the area through normal gas	within a reasonable time	District Supply Officer	

For further details on the information given in Table 3 for micro level planning of Anpara City action plan Please refer **Annexure- 14**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (ANPARA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			connections. ➤ An action plan is being made by the administration to make smokeless chulhas available to non-gas connection holders. Hotel / Dhaba owners in the area are encouraged to stop using wood and use commercial gas cylinders. Random inspection and monitoring is being carried out and action is taken against the defaulting units.			
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.		within a reasonable time	UPPCB/ Nagar Nigam	
		To ensure 24 X 7 electricity supply in order to minimize use of D.G. sets.	Power companies are trying their best to ensure 24 X 7 electricity supply in order to minimize use of D.G. sets in Anpara.	within a reasonable time	UPRVUNL Anpara A, B & D Lanco Anpara Power Co., HINDALCO Power Div.	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	..	30 days	Nagar Nigam/Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	..	30 days	Nagar Nigam/Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Information regarding status of Air Quality is shared with Public and Departments. Presently no scheme of providing masks to citizens has been initiated by Nagar Palika. Industrial units of Anpara have distributed about 30,000 masks to public for protection.	90 days	Nagar Nigam	

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Bareilly	Vehicle emissions control	Plying of electric buses for public transport including establishment of sufficient charging stations. Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles. Construction of peripheral road around the city to avoid congestion.		360 days	Transport Department	
				360 days	N.H.A.I. /PWD	
			Road dust control (Green Pavement plan and potholes free roads) Road constructed: 352.3 Kms Budget: Not mentioned Measure to control traffic jams (construction of peripheral roads, widening of roads, Overhead bridges, multilevel parking etc.) Widening and strengthening of road:03 nos of road Budget: 2050 Lacs.	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	2 No. (1. Gandhi Udyan 2. Nagar Nigam Office side) of Multilevel Parking facility with total area of 123 sq. meter each has been proposed and shall be executed in 1 year.	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	For development/ strengthening of Bike Zone/ Cycle Zone at Railway station/ bus station, Smart City, Bareilly had identified 11 locations. Each location shall have carrying capacity of 10 e-bikes/ cycle etc. Major location will be Satellite Bus station, Old Bus Station and Bareilly Railway station etc. For the above locations proposals had been made and same are under tendering process and project period shall be 1 year so that travelers can get the facilities as earliest.	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available		360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.		360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	Number of vehicles checked: 78083 Number of vehicles penalized: 676 Amount (Rs) received as penalty: 47500	As regular activity	R. T.O/Traffic Police	
		Launch public awareness campaign	No. public awareness campaign: 02	As regular	R. T.O/ Traffic Police	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

City Name	Source	Action point	Micro-level planning	Time Target activity	Implementation agencies	Target reduction
		for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	No. of people participated: 278			
		Prevent parking of vehicles in the non-designated areas	No. of vehicles found: 1984 No. of vehicles penalized: 1984 Amount (Rs) received as penalty: 12000 In non-designated areas boom barriers had been proposed under Bareilly Smart City. In first phase Authority had identified 8 nos. of such locations where boom barrier will be installed. Consultation is made with traffic police in preventing parking of vehicles in non-designated areas. Unauthorized parking vehicles lifting drive already in practice. Time to time awareness program is also running phase including driving safety. In consultation with traffic police, Nagar Nigam is already in process of enforcement of lifting the vehicles from the unauthorized spaces / areas and for defaulters, there is provision of appropriate penalty.	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Total 152 operational petrol pumps have been audited. Euro-5 compliant fuel is being sold across the district and no non-compliance has been found.	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Nagar Nigam with the help of Bareilly Smart City Ltd is already in process of marking encroachment of such roads and on priority basis corporation had marked 35 numbers of such encroachment location with the municipal limit and the identification of such encroachments are in under process. Approx. 22.8 kms of major roads improvement / widening projects is taken up under Bareilly Smart City Ltd (BSCL). Under BSCL following proposals have been finalized for; 1. Internal road 17.9 kms road for Rs. 30 crores 2. Major road 22.8 kms road for Rs. 298 crores (1st phase: 6.43 Kms/ 5 roads will be developed) 3. Approx. 3.0 km road widening project is going on with the Rs. 3 core funding from 14th finance commission, Nagar Nigam- Bareilly	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	Directorate of Urban Local Bodies: Supporting infrastructure will be proposed at Swale Nagar, ward no. 20 which will be developed by the C&DS, Jal Nigam, Lucknow- U.P. This infrastructure will utilize 1.69 acres of land located at 2 km away from city center/	120 days	Transport Department/Nagar Nigam & Development Authorities	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			Bareilly Railway Station. Under Bareilly Smart City, a vehicle charging station and necessary infrastructure had been proposed for the smooth function of the proposed plan and its execution shall commence in next 50 days. With the Detailed Project Cost around 16.88 crores.			
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles		180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Traffic signals are far away and do not need synchronization at present. Drivers are being encouraged for lane driving.	180 days	Traffic Police	
		Installation of remote sensor based PUC system	Remote sensor-based PUC are not installed in the district and correspondence is being made for its installation.	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Bareilly Development Authority & Forest Department with the help of other dept with the help of Nagar Nigam is making plan for the city for maintain of at least 33 forest cover. Nagar Nigam Bareilly is planning to do plantation of 52400 plants in current year 2019-20 for improving the forest cover through Nagar Nigam fund. Plantation / forestation will increase by doing plantation at road divider, cremation ground, graveyard land and other open space. Similarly, other department are also had been provided yearly target for doing plantation by the forest department to improve the forest cover / green cover in the city area.	360 days	Nagar Nigam/BDA/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.		360 days	Irrigation Department/ Forest department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Nagar Nigam had proposed 2500 nos. of tree guard along the 15kms roadside tree and approx. 9000 plants on the 8 kms road length divider for the creation of green buffer along the traffic corridors. Selection of the plants and species are such to mitigate the air pollution of the city. Following species are: 1. Amaltas 2. Gulmohar 3. Peepal 4. Gulacin 5. Chitvan etc. Nagar Nigam had proposed the budget of Rs. 1 crore to spend to plantation.	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Maintain potholes free roads for free-flow of traffic	Nagar Nigam have plan to improve the roads and maintain the road for free flow of traffic and such roads will get monitoring time to time. Nagar Nigam had already executed approximate 5.2kms of roads maintain project/potholes free roads during the FY 2019-20 with the budget of 4.5Crore. In present financial year, Nagar Nigam had proposal of Rs. 8.5 crore for approx.. 7 kms./similar projects . Within the limits of Nagar Nigam, there are total 21 junctions had been identified as major traffic intersection where water fountain can be feasible. For the same Detailed project report have to be prepared with respect of the availability of the funds. In 1st phase BSCL have proposed the following three major junctions as exhibited below: 1. Gandhi Udyan 2. Chauki Chauraha 3. Patel Chauk With the Project cost around Rs 5.21 crore for 2 no of junctions (1 & 2)	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible		90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, schools and housing societies		90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	Nagar Nigam had around 20 Kms metalled road including pavement of road shoulders are completed in FY 2019-20. Nagar Nigam Bareilly had made budgetary provision of Rs. 40 Crores for the similar type of projects for During 2020-21. Blacktopping of metalled road including of pavement of road shoulders are the regular features of the development which depend with respect of availability of the funds with the corporation. Nagar Nigam with the help of Bareilly Smart City Ltd is already in process of marking encroachment of such roads and on priority basis corporation had marked 35 numbers of such encroachment location with the municipal limit and the identification of such encroachments are in under process. Approx. 22.8 kms of major roads improvement / widening projects is taken up under Bareilly Smart City Ltd (BSCL). Under BSCL following proposals have been finalized for; 1. Internal road 17.9 kms road for Rs. 30 crores 2. Major road 22.8 kms road for Rs. 298 crores (1st phase: 6.43 Kms/ 5 roads will be developed) 3. Approx. 3.0 km road widening project is going on with the Rs. 3 core funding from 14th finance commission, Nagar Nigam- Bareilly	180 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	Horticulture department and farmers have been motivated to use treated effluent for gardening and agriculture purposes free of cost. Work of laying 11 Kms of pipeline is proposed to under Smart city Mission to distribute treated water from STP to industrial units. Work of laying 25 Kms of pipe in city is proposed under State Smart City Mission to Distribute water for irrigation in parks and construction activities.	90 days	Nagar Nigam	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Under BSCL, 26 nos. of road sections had been identified with the length of 22.8 kms, with the availability of right of way (RoW) details, improvement and development of pedestrian walkways and green space will be done. In FY 2020-21, Nagar Nigam Bareilly proposed two roads in 1st phase with respect to availability of fund to achieve aims as said above to control the road dust.	180 days	Nagar Nigam	
	Control of emissions from biomass/crop residue/garbage/municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	Nagar Nigam Bareilly launch regular drive against open burning of Biomass/ Garbage in the city areas. Spot Fines and through Challan through enforcement drive use to executed on regular basis. Heavy penalty /FIR are imposed if any such activity got found during the inspection. In last six months, Nagar Nigam had done 55 spot fines and registered 2 FIR against the defaulters and 5 explanations have been called by the field officer/supervisor. Nagar Nigam will make Sanitary Inspector responsible to stop the burning of the garbage.	90 days	Nagar Nigam	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	Nagar Nigam Bareilly launch regular drive against open burning of Biomass/ Garbage in the city areas. Spot Fines and through Challan through enforcement drive use to executed on regular basis. Heavy penalty /FIR are imposed if any such activity got found during the inspection. In last six months, Nagar Nigam had done 55 spot fines and registered 2 FIR against the defaulters and 5 explanations have been called by the field officer/supervisor. Nagar Nigam will make Sanitary Inspector responsible to stop the burning of the garbage.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Nagar Nigam provide compost pit at each big park of the city for converting the garden /horticulture waste into natural compost. Collection of horticulture waste from the different parks will be done by dedicated vehicles at zone level.	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture		180 days	Agriculture Department & U.P.	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		waste and crop residues and its implementation			Pollution Control Board, Lucknow	
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Nagar Nigam Bareilly is already collecting the segregated waste from the door step of household and commercial establishments on regular basis by the dedicated compartmentalized vehicles/ tri cycle. There is proposal of 4 nos. of Transfer Stations (TS) with Material Recovery Facility Centre (MRF) located at Kila Gate (1), C.I. Park (2), Swale Nagar (3) and Pilibhit Road (4) respectively under BSCL. Project costing around Rs. 16 Crores and for the same tender is under progress. Project period is for six months after the completion of the Transfer Station, segregated waste will be collected from the doorstep and will send at Transfer station for processing without dumping on land.	90 days	Nagar Nigam	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	Nagar Nigam provide compost pit at each big park of the city for converting the garden /horticulture waste into natural compost. Collection of horticulture waste from the different parks will be done by dedicated vehicles at zone level. Direction have issued to all Residential Societies for managing their biodegradable waste within the society by making compost pit or by waste to compost machine. Dedicated enforcement and awareness team are monitoring such residential colonies and societies for management of biodegradable waste.	90 days	Nagar Nigam/BDA	
		No plot should be left open for more than 02 years and planting of trees must be mandatory on vacant plots.	Nagar Nigam have proposed for making Bylaws and enforcing for planting tree with the help of Bareilly Development Authority (BDA) against such plot owners who have kept their plots vacant for more than two years.	90 days	Nagar Nigam/BDA	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.		360 days	U.P. Pollution Control Board	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/Industries.		180 days	U.P. Pollution Control Board	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Nagar Nigam with help of BSCL to provide Mobile Facility / Van for continuous ambient air quality monitoring for different localities and monitoring facilities will be provided by UPPCB, Bareilly.	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of	Total no. of brick kilns – 315 Closure issued – 17 Prosecution under Air Act 1981 – 03	60 days	U.P. Pollution Control Board, Lucknow	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		unauthorized units				
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 25	120 days	U.P. Pollution Control Board, Lucknow	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	U.P. Pollution Control Board, Lucknow	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc..		60 days, and thereafter, regular activity	U.P. Pollution Control Board, Lucknow	
		Installation of web cams and OCEMS in Grossly Polluting Industries.		60 days	U.P. Pollution Control Board	
	Control of air pollution from constructions and demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.		15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;		15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels		15 days , and thereafter, continue as regular	Development authorities/ Regional Transport Department	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

City Name	Source	Action point	Micro-level planning	Time Target activity	Implementation agencies	Target reduction
		Environmental aspects should be included during preparation of master plan for development of city.		Proposed Master Plan for Bareilly City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies.		Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	This action is taken by the BDA, Nagar Nigam Bareilly also make aware the construction agencies for covering the construction areas to avoid dispersion of particulate matter.	30 days	Nagar Nigam/ Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	Presently the Dead Bodies of Animals is being disposed through deep burying on the dedicated land including salt, gammaxene etc. for proving treatment facility like rendering plant / Carcuspant etc. Land have to identified according as per the law.	360 days	Nagar Nigam	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	03 Nos. of CAAQMS has been proposed and to be installed under NCAP Scheme of MoEF&CC, Govt for which request letter has been sent for release of funds.	360 days	U.P. Pollution Control Board	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	1- In Bareilly District 17 Red Category (Air Polluting) are identified, all Industries having Appropriate APCS. 2- UPPCB regularly inspected Industries and take action against Defaulter Industries.	4 years	U.P. Pollution Control Board	
		Tree Plantation for mitigation of air pollution based on location of pollution sources and Windrose data		360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)		15days, and thereafter, continue as regular activity	U.P. Pollution Control Board, Lucknow	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB		30 days	U.P. Pollution Control Board, Lucknow	

For further details on the information given in Table 3 for micro level planning of Bareilly City action plan Please refer **Annexure- 15**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (BAREILLY)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance		30 days	U.P. Pollution Control Board, Lucknow	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	LPG/PNG fuel for domestic and commercial purpose Total target for – 1034665 Current status – 988543 (95.54 % of target) Gas connections under Ujjwala Scheme Total gas connections issued - 350532 Gas connections issued in May 2020 - 3623 In order to fulfil the residue goal, the sales officers and gas agency owners of all companies have been directed to ensure that the remaining persons are provided with gas connections as per regular regulations by extensively promoting / spreading the camp in rural / urban areas.	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Nagar Nigam is in process of identification of such spaces where DG sets had been placed at Nagar Nigam areas and with the help of District Administration and RO, UPPCB impose regular fines on such defaulter.	30 days	U.P. Pollution Control Board, Lucknow/ Nagar Nigam	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Nagar Nigam is collecting from each street vendors locations on daily basis. Nagar Nigam also direct every vendor to place the coded bins for the collection of segregated waste. Regular monitoring with the help of sanitary inspector and agency involved for collection of waste are being	30 days	Nagar Nigam/Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Bylaws have made for complete ban on littering of streets with municipal solid wastes (MSW) and 800 challans had been issued to defaulters with total collection of 6 lacs as penalty. Nagar Nigam's dedicated team is doing monitoring on daily basis.	30 days	Nagar Nigam/ Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Nagar Nigam use to direct the concerning team to have coordination with the mask provider to ensure about the sufficient stock of the masks available to public purchasing and use. Nagar Nigam also come up with the Bylaws about imposing penalty Rs. 300/- (every time, if found without mask) specially during the time of COVID-19 / pandemic period.	90 days	Nagar Nigam	

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (FIROZABAD)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (FIROZABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Firozabad	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.		360 days	Transport Department	
		Prepare plan for construction of expressway/bypasses to avoid congestion due to non-destined vehicles.		360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.		360 days	N.H.A.I. /PWD	
		Arrangement of Multilevel Parking Facilities	Construction of 2 multilevel parking in the city	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Despit of having population mre than 6 lacs, Firozabad city covers the area of 35 sqKms only, hence bike zones/cyle zones are not feasible. Being the industrial city Firozbad is the habitat of big chunk of factory workers who generally use their own bicycles.	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available		360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.		360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	Number of vehicles checked: 1539 Number of vehicles penalized: 95 Amount (Rs) received as penalty:62500	As regular activity	R. T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	No. of public awareness campaign: 01 No of persons participated: 137	As regular activity	R. T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	Traffic Police No. of vehicles found: 427 No. of vehicles penalized:427 Amount (Rs) received as penalty: 63500 Nagar Nigam: 6 designated parking places have been developed and continuous monitoring through enforcement team is being done. 5 No parking zones have been identified and their continuous monitoring is being done through enforcement team. 1. Development of designated parking places near areas of congestion in the city	As regular activity	Traffic Police/ Nagar Nigam	

For further details on the information given in Table 3 for micro level planning offirozabad City action plan Please refer **Annexure- 16**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (FIROZABAD)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			2. Identification of No Parking zones and installation of No Parking Sign boards			
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	1. Weekly review meetings of the Supply Department are held with the sales managers of various oil companies. 2. Regular inspection and sampling of diesel / petrol outlets is being carried out 3. The oil company has been requested to get the inspection verified at the level of the District Supply Officer. 4. Filter paper is available at all retail outlets in the district for conducting filter paper test. 5. Dispensing units with potted pulsers units are being installed at newly established retail outlets by all the oil companies	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Widening of 4 roads have been proposed: 1. Sadar Bazar road 2. Kotla Mohalla road 3. Jalesar road 4. Mathura Nagar main road	90 days	Nagar Nigam	
		Construction of peripheral road around the city to avoid decongestion.		360 days	N.H.A.I./PWD	
		Steps for promoting battery operated vehicles including establishment of charging stations.	To ensure battery/CNG operated e-rickshaw are running on different routes of the city.	120 days and thereafter continue as regular activity	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles		180 days and thereafter continue as regular activity	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Under smart city action plan work is under process in which CCTV cameras, Signal light, stop-line, loudspeakers etc is installed at important squares of the city. Synchronization has been done as per the increasing/decreasing order of the traffic at Subhash square and Jain Mandir square of Firozabad city	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	No information available in Firozabad Nagar Nigam Micro plan	360 days	Nagar Nigam/ Firozabad Municipal Corporation /Forest Department	
		All the canals/hullah's side roads should be brick	No information available from the concerned	360 days	Irrigation Department/ Forest	

For further details on the information given in Table 3 for micro level planning of Firozabad City action plan Please refer **Annexure- 16**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (FIROZABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		lined. Proper plantation also carried out.	department		Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Development of green buffer zone at 4 places of 700 & 800 meters, 200x3 & 20x60 sqm each. Plantation of 9500 plant is planned for plantation drive of 2020 in the city.	90 days	Forest Department/Horticulture/Nagar Nigam & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	Work of making potholes free road of total length of 11.5 Kms has been proposed.	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	Installation of fountains at 3 places has been proposed.	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, schools and housing societies	No information available	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	Blacktopping of roads at 7 places have been proposed.	180 days	Nagar Nigam	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	Use of 100% treated effluent of 3 MLD and 67 MLD from 2 STPs.	90 days	Nagar Nigam	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Wall to wall pavement development of 4 roads has been proposed.	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	A complete ban on burning of biomass, crop residue, garbage, leaves, etc.	90 days	Nagar Nigam/ Firozabad Municipal Corporation	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	A complete check on burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	90 days	Firozabad Municipal Corporation /Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	To achieve 100% composting of horticulture waste (biomass) and using the manure in gardening, compost pits are being maintained and made functional in all 7 parks of the city.	90 days	Firozabad Municipal Corporation /Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	No Information available	180 days	Agriculture Department & U.P. Pollution Control Board, Lucknow	
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Door to Door collection service in all 70 wards. Segregation of waste to be practiced in all households. Compost pits to be developed in all parks.	90 days	Firozabad Municipal Corporation /Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Firozabad City action plan Please refer **Annexure- 16**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (FIROZABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			Transportation of segregated waste directly to processing site. Processing of 100% Solid waste. Eradication of all secondary collection points in the city.			
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	To achieve 100% composting of horticulture waste (biomass) and using the manure in gardening.	90 days	Nagar Nigam/Firozabad Municipal Corporation	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	All plots to be covered in residential area.	90 days	Nagar Nigam/ Firozabad Municipal Corporation	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	Total no. of brick kilns – 204 Closure issued – 13 Prosecution under Air Act 1981 – 03	360 days	U.P. Pollution Control Board	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.		180 days	U.P. Pollution Control Board	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Development of ambient air quality monitoring system.	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 204 Closure issued – 13 Prosecution under Air Act 1981 – 03	60 days	U.P. Pollution Control Board	
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 07	120 days	U.P. Pollution Control Board	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units		60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.		60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Installation of web cams and OCEMS in Grossly Polluting Industries.		60 days	U.P. Pollution Control Board	
	Control of air pollution from construction & demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	Implementation of Construction & Demolition waste management Rules 2016.	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	

For further details on the information given in Table 3 for micro level planning of Firozabad City action plan Please refer **Annexure- 16**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (FIROZABAD)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	All buildings to be constructed after covering the construction area to avoid emission of dust particles and dust to be minimized by sprinkling of water, curtains, barriers and dust suppression units.	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	No information available	15 days , and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	No information available	Within a reasonable timeframe	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e., www.uppcb.com.	No information available	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	Enforcement of covering of all construction areas in the city.	30 days	Nagar Nigam/ Development Authorities	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	No Information available	60 days	Nagar Nigam/ Traffic Police	
		Complete ban on littering of streets with municipal solid wastes (MSW) from source collection of MSW to be implemented.	Door to Door collection is being practiced in all 7 wards. Segregation is being practiced by the household and for making it more efficient IEC activities are being conducted. Solid waste Management Rules 2016 are being enforced. MRF is functional at 1 processing site. 2 windows are functional for windrow composting. 5 TDP fully automatic waste to compost plant is functional.	60 days	Nagar Nigam/ Traffic Police	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	Dead Bodies of Animals should be disposed through proper treatment facility	360 days	Firozabad Municipal Corporation /Nagar Nigam	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".		360 days	U.P. Pollution Control Board	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment		Source Apportionment study has been completed by NEERI Nagpur	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Firozabad City action plan Please refer **Annexure- 16**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (FIROZABAD)

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City Name	Source	Action point	Micro-level planning	Time Target funded by District Administration	Implementation agencies	Target reduction
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data		360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)		15days, and thereafter, continue as regular activity	U.P. Pollution Control Board	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB		30 days	U.P. Pollution Control Board	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance		30 days	U.P. Pollution Control Board	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Total beneficiaries covered under Pradhan Mantri Ujjwala Yojana – 1.98 Lac Presently the Ujjwala scheme has stopped.	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.		30 days	U.P. Pollution Control Board/Nagar Nigam	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation		30 days	Nagar Nigam/ Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.		30 days	Nagar Nigam/Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Cost effective mask are being made available through self help groups.	90 days	Nagar Nigam	

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GAJRAULA)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GAJRAULA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	There is no any electric buses in NPP Gajraula	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	NHAI has already started widening of the National Highway 9 Moradabad to Hapur. Total length is 99.250 KM.	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Under planning of NPP Gajraula	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Multilevel Parking is under planning.	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Development of Bike zone/Cycle is under planning by NPP Gajraula	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	To be complied by automobile manufacturers	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bio-Ethanol in the city/urban transport system/waste to energy.	The order of the concerned point is stated by the sales officers of the respective oil company, which is as follows: - 01. Shri Praveen Rana (HPC) "Supplying MS with 10% blended ethanol in Amroha district catered from Meerut IRD." 02. Shri Mohit Garg (BPC) "Supplying Ethanol blended MS in Amroha " 03. Shri Nishank Singh (IOC) "10% ethanol blended petrol is available at petrol pumps" 04. Shri Pavanpreet Singh (IOC) "10% ethanol is being blended in Motor spirit (Petrol) in all the supplies	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	Traffic Police Number of vehicles checked: 925 Number of vehicles penalized: 152 Amount (Rs) received as penalty: 108000	As regular activity	R. T. O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	Traffic Police No. of public awareness campaign: 01 No. of persons participated: 18	As regular activity	R. T. O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	Traffic Police No. of vehicles found: 135	As regular activity	Traffic Police/ Nagar Palika Parishad Gajraula	

For further details on the information given in Table 3 for micro level planning of Gajraula City action plan Please refer **Annexure- 17**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GAJRAULA)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			No. of vehicles penalized:135 Amount (Rs) received as penalty: 33000			
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Regular monitoring of fuel quality and random check-ups are being done to ensure compliance the fuel norms and prevent adulteration All the petrol pumps of the district have been directed to ensure that consumers are aware of the petrol pump to install particulate filters in the vehicles in view of air pollution control.	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Widening and Strengthening of Roads - 04 Nos., 46 Kms. Overhead Bridges - 02 Nos.	90 days	Nagar Palika Parishad Gajraula	
		Steps for promoting battery operated vehicles including establishment of charging stations.	Total No. of battery operated E-rikshaw-1308 in District Amroha An action plan is being prepared by the Nagar Palika Parishad Gajraula for the establishment of battery charging stations within 3 month.	120 days	Transport Department/ Nagar Palika Parishad Gajraula & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	2 No. Weigh bridges installed at Toll Plaza Operational stretch of NH 9 (Earlier NH 24) by JNHAI	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Awareness drives are carried out for encouraging lane driving and compliance of Traffic rules.	180 days	Traffic Police	
		Installation of remote sensor based PUC system	All PUC Centres (5) in Gajraula are online	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	According to the orders of the government, 100 percent tree plantation work has been done by NPP Gajraula on both sides of the routes and in parks and playgrounds Microplan	360 days	Nagar Palika Parishad Gajraula /Forest Department	
		All the canals/hullah's side roads should be brick lined. Proper plantation also carried out.	Not Submitted	360 days	Irrigation Department/ Forest Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	A total road length of 2.75 Km have been patched, Pothole free roads is a continuous work and the work will be completed post-monsoon. The total cost of this work is Rs. 3.5 Lac	90 days	Forest Department/Horticulture/ Nagar Palika Parishad Gajraula & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	There are 3 major traffic intersections in the area of NPP Gajraula which are 1- National Highway Chaupla, 2- Indra Chowk Chauhara, 3- Railway Station Road. In the order of above ULB has constructed 4 small Fountains on National Highway Chaupla, 1 big fountain on Indra Chowk Chauhara and 1 big fountain on Railway	90 days & as regular activity afterwards.	Nagar Palika Parishad Gajraula	

For further details on the information given in Table 3 for micro level planning of Gajraula City action plan Please refer **Annexure- 17**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GAJRAULA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			Station Road Gajraula Amroha.			
		Introduce water fountains at major traffic intersection, wherever feasible	1,50,000 plants have been planted.	90 days	Nagar Palika Parishad Gajraula	
		Greening of open areas, gardens, community places, schools and housing societies	NPP Gajraula has marked 5 Blacktopping of metalled road including pavement of road shoulders. which are 1 Hasanpur Road 2 Basti Indra Chowk road 3 Station Road 4 Chaupla Chauraha Road 5 Moh Vijay nagars Road. All target sections for free flow traffic are completed by NPP Gajraula.	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	The preparation of DPR of 20 MLD STP is under process in Jal Nigam .	180 days	Nagar Palika Parishad Gajraula	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	4.2 KM.. 1-Railway Station road to Khad gujar chauraha, 2- Fajalpur Railway Fatak to Indra Chowk, 3- Indra Chowk to Chaupla 4- Bhanpur Fatak to Railway Station Road Curb stones / footpaths have been constructed on both sides of the main roads located in the ULB area..	90 days	Nagar Palika Parishad Gajraula	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	A total road length of 2.75 Km have been patched, Pothole free roads is a continuous work and the work will be completed post-monsoon. The total cost of this work is Rs. 3.5 Lac	180 days	Nagar Palika Parishad Gajraula	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	Public notice has been sent by the Nagar palika parishad, Gajraula for public information against open burning of biomass, crop residues, garbage, leaves etc.	90 days	Nagar Palika Parishad Gajraula	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	Public awareness work has been carried out by the NPP Gajraula and Rs 1,7000 penalties imposed by NPP Gajraula	90 days	Nagar Palika Parishad Gajraula	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Vermi wash, Nedaf Compost, Decomposer and vermicompost is being prepared by the NPP Gajraula. Vermi wash, Nedaf Compost, D Sludger and vermicompost is	90 days	Nagar Palika Parishad Gajraula	

For further details on the information given in Table 3 for micro level planning of Gajraula City action plan Please refer **Annexure- 17**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GAJRAULA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			being prepared by the municipality from the wet waste which is being sold for organic crops			
		Ensure ban on burning of agriculture waste and crop residues and its implementation	A team has been constituted by DM Amroha for checking and monitoring of the burning of crop residue and continuous monitoring is being done.	180 days	Agriculture Department & U.P. Pollution Control Board	
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Door to Door collection of segregated waste is being 100 % done by NPP Gajraula.	90 days	Nagar Palika Parishad Gajraula	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	24 Bio Composting Pits have already been established by the Nagar Palika Parishad Gajraula in parks residential societies, etc	90 days	Nagar Palika Parishad Gajraula	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	Survey of all wards is done by NPP Gajraula.	90 days	Nagar Palika Parishad Gajraula	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	All brick Kiln in NPP Gajraula lying closed	360 days	U.P. Pollution Control Board	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	17 air polluting units is identified in the Gajraula. All units have installed adequate APCS installed and monitored regularly.	180 days	U.P. Pollution Control Board	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No mobile facility has been developed in NPP Gajraula.	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 5 (As per Record) with in NPP Gajraula. CTO issued - 0 Closure issued & Complaint filed – 4 Self Closed-1	60 days	U.P. Pollution Control Board	
		Conversion of natural draft brick kilns to induced draft	All brick Kiln in NPP Gajraula lying closed	120 days	UPPCB	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	4 Large and Medium Scale Units having OCEMS as per CPCB Charter in Gajraula Area.	60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality	Bank Guarantees are taken from Units at the time of issuing of CTE. BG is equivalent to 10% of the cost of Pollution control Systems up to maximum of Rs. 10,00,000/- Bank guarantee is forfeited in case the unit is found to be in violation of conditions of CTE/CTO. Regular inspections are done to ensure same.	60 days, and thereafter, regular activity	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Gajraula City action plan Please refer **Annexure- 17**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GAJRAULA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		control agencies etc.				
		Installation of web cams and OCEMS in Grossly Polluting Industries.	All identified GPIs have installed webcams and OCEMS	60 days	U.P. Pollution Control Board	
	Control of air pollution from construction and demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	Penalties Rs 25,000 has been imposed by NPP Gajraula against defaulters.	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	Directions issued to Contractors and Group Housing Societies NPP Gajraula	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Directions in these lines have been issued to Contractors and Group Housing Societies.	15 days , and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	Master Plan of NPP Gajraula is proposed.	Within a reasonable timeframe	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	MDA is ensuring green belt as per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere from off setting the carbon footprint.	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	Directions issued to Contractors and Group Housing Societies	30 days	Nagar Nigam/Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	The dead body of animal disposed safely through contractor NPP Gajraula.	360 days	Nagar Palika Parishad Gajraula	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	M/s Jubilant group of industries and M/sTeva API India Ltd have installed CAAQMS in their premises.	360 days	U.P. Pollution Control Board	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Source Apportionment, Emission Inventory & Carrying Capacity Assessment is awarded to IIT Kanpur with a timeline of December 2020	4 years	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Gajraula City action plan Please refer **Annexure- 17**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (GAJRAULA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Tree Plantation for mitigation of air pollution based on open location of pollution sources and Windrose data	A total of 1,50,000 saplings have been planted.	360 days	Forest department/Development Authority/IMD/Regional Office & UP PCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	02 Ambient Air Quality Monitoring stations (One in industrial cluster and one in under residential area) are operational in NPP Gajraula.	15days, and thereafter, continue as regular activity	U.P. Pollution Control Board	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied	30 days	U.P. Pollution Control Board	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. All complaints received in IGRS has been disposed off till date. Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020	30 days	U.P. Pollution Control Board	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG for domestic and commercial cooking with target of 100% coverage	A total of 381324 gas connections have been made available in the district to promote the use of LPG in the district till date. There is no LPG/PNG pipe line facility available in NPP Gajraula.	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting DG sets.	30 days	U.P. Pollution Control Board/ Nagar Palika Parishad Gajraula	
		Monitoring of DG sets and action against violations. Fine should	Random inspection and monitoring is being carried out and action is taken against the defaulting DG sets.	30 days	Nagar Nigam/Development Authorities	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Street vendors have been instructed to remove their waste/debris before leaving. Spot Challans done by NPP Gajraula. Dustbins have been provided by NPP Gajraula for controlling it.	30 days	Nagar Nigam/Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Awareness drives carried out regularly to inform public about action based upon AQI.	90 days	Nagar Nigam	

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Khurja	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	No proposal is received in this office	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	Bypass constructed.	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Bypass road already constructed. Proposal of peripheral road not received in this office.	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Multilevel Parking facility not available in Khurja District Bulandshahr	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	No facility available	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	To be complied by automobile manufacturers	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy .	Presently, Gas pipelines have been laid in Industrial areas of Khurja District Bulandshahr (Junction Road, G.T. Road, Subhash Road.). There are 02 CNG stations in Khurja District Bulandshahr.	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	Traffic Police Number of vehicles checked: 1102 Number of vehicles penalized: 128 Amount (Rs) received as penalty: 81000	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	Traffic Police No. of public awareness campaign: 02 No. of persons participated: 128	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	Traffic Police No. of vehicles found: 221 No. of vehicles penalized:221 Amount (Rs) received as penalty: 39000	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Supply of kerosene has been stopped in Khurja District Bulandshahr	30 days	District Supply Officer/Oil companies	

For further details on the information given in Table 3 for micro level planning of Khurja City action plan Please refer **Annexure- 18**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Creating new pavements roads for footpath walking/cycle.	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	Due to lockdown, No information has been provided by the concern department.	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	Due to lockdown, No action has been taken.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	Due to lockdown no action has been taken	180 days	Traffic Police	
		Installation of remote sensor based PUC system	All PUC Centres are online	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Forest department submitted plantation scheme of 05 years for the proposal.	360 days	Nagar Palika Parishad, Khurja /Development Authority/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No information available from concerned department	360 days	Irrigation Department/ Forest Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	In 2019 and 2020, Bulandshahr district has achieved 100% of its plantation targets	90 days	Forest Department/Horticulture/ Nagar Palika Parishad, Khurja & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	Under process	90 days & as regular activity afterwards.	Nagar Palika Parishad, Khurja / Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	Intersection identified. No fountain installed at intersection. But 1 water fountain in current park and 1 is proposed in future park	90 days	Nagar Palika Parishad, Khurja	
		Greening of open areas, gardens, community places, schools and housing societies	2200 sapling has been planted for greening	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	Under process	180 days	Nagar Palika Parishad, Khurja	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression	NPP Khurja has been spraying water on major roads to suppress dust pollution. No STP installed.	90 days	Nagar Palika Parishad	

For further details on the information given in Table 3 for micro level planning of Khurja City action plan Please refer **Annexure- 18**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		purposes.				
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Under process	180 days	Nagar Palika Parishad	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc.	Penalty is being imposed by NPP khurja IEC activities to created awareness about air pollution	90 days	Nagar Palika Parishad	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and bio mass.	Three water Spray Tankers are in NPP Khurja to control burning of municipal solid waste.	90 days	Nagar Palika Parishad	
		Proper collection of horticulture waste (bio-mass) and its disposal following composting-cum-gardening approach	Composting pits have been developed and the waste is regularly being composted.	90 days	Nagar Palika Parishad	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability	180 days	Agriculture Department & U.P. Pollution Control Board	
		Door to Door collection of segregated	As per NPP 50% D2D collection of waste is being ensured in all	90 days	Nagar Palika Parishad,	

For further details on the information given in Table 3 for micro level planning of Khurja City action plan Please refer **Annexure- 18**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

100

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		waste by agency and then its disposal directly in plant without dumping it on land.	its wards.		Khurja	
		Establishment of composting pits in Parks/residential societies etc for management of biodegradable waste.	Under progress	90 days	Nagar Palika Parishad, Khurja / Development Authority	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	Under progress	90 days	Nagar Palika Parishad, Khurja / Development Authority	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of brick kilns converted to using zig-zag technology-25	360 days	U.P. Pollution Control Board	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	220 air polluting units identified in the Khurja. All units are allowed to operate only after adequate APCs installed and commissioned.	180 days	U.P. Pollution Control Board	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No mobile facility has been developed till date	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns –57 Closure issued – 13 No. of brick kilns converted to using zig-zag technology-25	60 days	U.P. Pollution Control Board	
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to using zig-zag technology-25	120 days	U.P. Pollution Control Board	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units.	07 Large and Medium Scale Units having Boiler of more 5 Ton and using solid fuel have installed OCEMS	60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	Complied with	60 days	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Khurja City action plan Please refer **Annexure- 18**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

101

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	Control of air pollution from construction and demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No fine	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	Complied with as per DM order No-1215/ST-DM/2019 dated 12.01.2020 (copy enclosed)	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	On Going	15 days , and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	No information provided by KDA	Within a reasonable timeframe	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No.H16405/220/2018/02 dated 16.02.201 available on website of the Board i.e.,www.uppcb.com.	KDA is ensuring green belt as per Building bye laws.	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	Construction area are comply with the norms.	30 days	Nagar Nigam/Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No information available in Khurja Nagar Palika Parishad Microplan	360 days	Nagar Palika Parishad, Khurja	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No such unit has been identified in Khurja District Bulandshahr.	360 days	U.P. Pollution Control Board	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work order for carrying out SAEI study has been awarded to IIT Kanpur in February 2020 with a timeline of October 2020	4 years	U.P. Pollution Control Board	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	A total of 3250 saplings have been planted in Khurja city during 2020-21	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and	02 No. Air monitoring station manual stations are operational in	15days, and	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Khurja City action plan Please refer **Annexure- 18**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

102

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	Khurja District Bulandshahr..	thereafter, continue as regular activity		
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	U.P. Pollution Control Board	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received: 7984 References disposed: 5890 Pending for disposal: 2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received: 41 References disposed: 2 Pending for disposal: 39	30 days	U.P. Pollution Control Board	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Proposed target of promoting domestic and commercial use of LPG / PNG in Khurja has been almost met. Total PNG connections issued at the level of Adani group Domestic connection issued – 12506 No. of Commercial gas connection issued – 220 Apart from this, by establishing mutual coordination with the sales officer of the district related to the Adani Group, the administration is moving forward to complete 100 percent work with the help and cooperation of the oil companies.	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting DG sets	30 days	U.P. Pollution Control Board/Nagar Palika Parishad, Khurja	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Registered vendors are strictly monitored time to time for removal of waste.	30 days	Nagar Nigam/Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source	Twin dustbin will be installed at various places.	30 days	Nagar Nigam/Development Authorities	

For further details on the information given in Table 3 for micro level planning of Khurja City action plan Please refer **Annexure- 18**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (KHURJA)

103

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		of MSW to be implemented.				
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Information regarding status of Air Quality is shared with Public and Departments. In case of Severe Air Quality, Medical advisory is also issued by CMO. Presently no scheme of providing masks to citizens has been initiated.	90 days	Nagar Palika Parishad, Khurja	

For further details on the information given in Table 3 for micro level planning of Khurja City action plan Please refer **Annexure- 18**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

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TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
Moradabad	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	Electric Rickshaws have been plying.	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	3 road completed out of 7 road Budget: Rs. 15269.86 lakhs	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Road dust control (Green Pavement plan and pot holes free roads) 118.49 Lacs Patch Repair: 258.83 Km; Budget: 1178 Lacs Renewal Repair: 81.99 Km; Special Repair: 133.90 kms; Budget: 2377 Lacs Measure to control traffic jams (construction of peripheral roads, widening of roads, Over head bridges, multilevel parking etc.) 3 road completed out of 7 road; Budget: 15269.86 Lacs Land identification is in process & plan is put in DPR of Smart City	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Plan is put in DPR of Smart City.	360 days	Nagar Nigam/Development Authorities	Moderate to Satisfactory
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi-cycle to reach the destination. Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	Only BS – VI vehicles are being registered w.e.f. 01.04.2020	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	In Moradabad district, the officers of the oil companies concerned have been directed for the use of bio ethanol for action as per the rules.	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	Traffic Police Number of vehicles checked: 611 Number of vehicles penalized: 186 Amount (Rs) received as penalty: 39500	As regular activity	R.T.O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	The norms for PUC certificate are strictly. Road safety week was organized the month of June from 22 June 2020 to 28 June 2020. Various training programs and seminars were conducted at 183 places towards lane discipline, driving technique and minimizing fuel consumption and air pollution.	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated	Vehicles in the city is prevented through odd and even method by	As regular	Traffic Police/ Nagar	Moderate to

For further details on the information given in Table 3 for micro level planning of Moradabad City action plan Please refer **Annexure- 19**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

105

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		areas	reducing running vehicles on the road. Vehicle parking Station in Moradabad City: 1. Madhubani Vishal MegaMart 2. Ekta Dwar Company bagh 3. Awas Vikas Civil Lines 4. Nearby PMS School 5. Parvsnath plaza 6. Town Hall South	activity	Nigam	Satisfactory
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Vehicles in the city is prevented through odd and even method by reducing running vehicles on the road.	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Improvement of infrastructure for decongestion of road is under process.	90 days	Nagar Nigam	Moderate to Satisfactory
		Steps for promoting battery operated vehicles including establishment of charging stations.	For commercial electric vehicles permit has been waived off. The registration of private electric vehicles will start soon and will be promoted as soon as the vehicles are available at the dealership.	120 days	Transport Department/Nagar Nigam & Development Authorities	Moderate to Satisfactory
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	Regular enforcement drive again overloading vehicles is being done. Weigh in Motion bridges installed at Niyamatpur Toll Plaza and notice are being send to the overloaded vehicles crossing this toll.	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	The ITMS project is to be implemented under smart city project	180 days	Traffic Police	
		Installation of remote sensor based PUC system	All 29 PUC Centres are online	180 days	Traffic Police	
	Suspension of road dust and other fugitive emission control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Nagar Nigam: Last Year 2019-2020- 71000 and In Current year - 35000 Planted in different areas of city. Every citizen to planted one home one tree in Nagar Nigam Area. The city is cover 30 hectare area is covered places is given as below. • On the side of river Ramganga at Rasoolpur. • TollTap Gagan. • Plot No. – 1004 Gagan Forest Department: All the forest plantations are being maintained. Forest department has very less land in Moradabad city.	360 days	Nagar Nigam/MDA/Forest Department	Moderate to Satisfactory
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No canals/nullah's are in the forest area.	360 days	Irrigation Department/ Forest Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Micro level planning is in progress	90 days	Forest Department/Horticulture/ Nagar Nigam & Development Authorities	Moderate to Satisfactory
		Maintain potholes free roads for free-flow of traffic	Work to free potholes from connecting roads is going on. Along the road area avenue plantation & Planted rich oxygen release tree and evergreen broad leaf tree.	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	Moderate to Satisfactory
		Introduce water fountains at major traffic	Proposed under smart city project	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Moradabad City action plan Please refer **Annexure- 19**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

106

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		intersection, wherever feasible				
		Greening of open areas, gardens, community places, schools and housing societies		90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders		180 days	Nagar Nigam	Moderate to Satisfactory
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	Control Air Dusting Air Pollution of tree on Roadside and park water sprinkler use Remove for dusting. The working of spraying water is being done on the main routes of the city with two vehicles.	90 days	Nagar Nigam	Moderate to Satisfactory
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Under Rehabilitation of major road pavement of road shoulders is under progress at: Delhi Road of Zone 07 Kanth Road of Zone 06 Hanuman chowk, Ganga Bridge and Rampur road of Zone 01 & 03 Sambhal Road of Zone 03 R.T.O.Road of Zone 03 Station Road of Zone 08	180 days	Nagar Nigam	Moderate to Satisfactory
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	If any person found guilty will be penalized under by-laws Rules.	90 days	Nagar Nigam	Moderate to Satisfactory
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	The City corporation is constantly trying to curb the incidents of burning of garbage in the city. Regional Sanitary Inspectors and Z.S.O. Vigilance is being constantly done in this regard. Monitoring is being done with regard to burning garbage in the meetings related to cleanliness. Also a special team has been formed to monitor it.	90 days	Nagar Nigam	Moderate to Satisfactory
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	MNN has already set up composting facilities for processing of horticulture waste	90 days	Nagar Nigam	Moderate to Satisfactory
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste.	180 days	Agriculture Department & U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Moradabad City action plan Please refer **Annexure- 19**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

107

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. d. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability e. Total penalty /fine of Rs6,22,500 was imposed and amount of Rs 60,000 was collected for such offence			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Contracting was carried out with zone-wise 02 agencies to collect garbage from door to door by which door-to-door waste collected and dumped in dumping site at Trenching Ground on Rampur Road Moradabad.	90 days	Nagar Nigam	Moderate to Satisfactory
		Establishment of composting pits in Parks/residential societies etc for management of biodegradable waste.	11 parks provided with compost pit. More parks & residential area has been identified for starting of composting Pits.	90 days	Nagar Nigam/MDA	Moderate to Satisfactory
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	Survey of all wards to be done and inventory of such plots shall be made. If any plot vacant more than 02 years take action for cancellation of registration and issue notice and Penalty to plot owner	90 days	Nagar Nigam/MDA	Moderate to Satisfactory
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	It is an ongoing compliance and CTO is being issued with a condition to operate the brick kiln with zigzag technology	360 days	U.P. Pollution Control Board	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	Regular inspections being carried out to ensure that no unit operates without proper APCS	180 days	U.P. Pollution Control Board	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Proposed under smart city project	360 days	Nagar Nigam	Moderate to Satisfactory
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	Total no. of brick kilns – 338 Closure issued – 124 Prosecution under Air Act 1981 – 24	60 days	U.P. Pollution Control Board	
		Conversion of natural draft brick kilns to induced draft	No. of brick kilns converted to induced draft using zig-zag technology – 00	120 days	U.P. Pollution Control Board	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Moradabad City action plan Please refer **Annexure- 19**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel. Bank Guarantees are taken from Units at the time of issuing of CTE. BG is equivalent to 10% of the cost of Pollution control Systems up to maximum of Rs. 10,00,000/- Bank guarantee is forfeited in case the unit is found to be in violation of conditions of CTE/CTO. Regular inspections are done to ensure same	60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	All the GPIs have installed webcams and OCEMS	60 days	U.P. Pollution Control Board	
	Control of air pollution from construction and demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	As per Construction & Demolition Rules 2016 fine implemented on defaulters	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	As per Construction & Demolition Rules 2016 all measures are taken	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Directions in these lines have been issued to Contractors and Group Housing Societies	15 days , and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	In DPR of smart city Environment aspects have been included. To ensure emission friendly public transport in Moradabad city, 25 electric buses finalized, and LOA issued	Proposed Master Plan for Moradabad City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com	MDA is ensuring green belt as per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere from off-setting the carbon footprint.	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	

For further details on the information given in Table 3 for micro level planning of Moradabad City action plan Please refer **Annexure- 19**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

109

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		All construction areas must be covered to avoid dispersion of particulate matter	Field technical officers (J.E) visits construction site & force to follow covering of construction area.	30 days	Nagar Nigam/Development Authorities	Moderate to Satisfactory
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	Planning to install rendering plant at the place where cattle are being disposed. At present disposal done through authorized contractors	360 days	Nagar Nigam	Moderate to Satisfactory
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No such unit has been identified yet	360 days	U.P. Pollution Control Board	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work of Source apportionment / Emission Inventory and Carrying capacity study has been awarded to IIT Kanpur with a timeline of December 2020. Study is under process	4 years	U.P. Pollution Control Board	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	..	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations).	01 CAAQMS stations is operational in Moradabad. Display Board is attached with CAAQMS stations for dissemination of information.	15days, thereafter, continue as regular activity	U.P. Pollution Control Board	
		Establish an Air Quality Management Division at SPCCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	U.P. Pollution Control Board	
		Set-up and publicize helpline in the city/town as well as SPCCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Swachh Vayu App has been developed by UPPCB and is operational since June 2020.	30 days	U.P. Pollution Control Board	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Ensuring availability of LPG / PNG and domestic and commercial gas in Moradabad district Total target - 7,50,000, Target met - 707553 (94.34% of total target) Ujjwala scheme Gas connection issued - 240865 Gas connection issued in may 2020 - 5615 To fulfil the residual target, the sales officers and gas agency owners of all companies have been directed to create awareness for consumption of gas through awareness activities in urban and rural areas and to ensure that gas connections are provided.	30 days	District Supply Officer	

For further details on the information given in Table 3 for micro level planning of Moradabad City action plan Please refer **Annexure- 19**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (MORADABAD)

110

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Within Nagar Nigam Area DG sets is Demolished and action against violators Fine on defaulters is planned.	30 days	U.P. Pollution Control Board/Nagar Nigam	Moderate to Satisfactory
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Through Sahayak Safai Nayak and Sanitary & Food inspector has listed vendors are disposing there waste through DTDC agencies Street vendors have been instructed to remove their waste/debris before leaving. Spot Challans done by Nagar Nigam. 1000 Litre Dustbins have been put by MNN for controlling littering	30 days	Nagar Nigam/Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Plan for disposal of waste by collection waste by door-to-door collection team and zone wise collection points. IEC Activities – A Monitorable Action plan has been prepared under Solid Waste Rules 2016, under which the following awareness programs are to be conducted in each ward separately to collect door-to-door waste collection at the source. 1. Rallies by school and college children/Government Offices. 2. Partnership with the Media (Print media and E- Media etc.) 3. Post banner & Hoarding at strategic sites. 4. Door to Door Awareness by IEC/DTDC team. 5. Wall Paintings Drives & Other competitive Programs by NNM. 6. Workshops & Training Program For Stakeholder 7. Ward Protsahan Samiti Meeting. 8. Mass Cleanup Drives involving NGOs, Residents and Govt. Employees. 9. Integration of Rag pickers/Waste pickers.	30 days	Nagar Nigam/Development Authorities	Moderate to Satisfactory
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Information regarding status of Air Quality is shared with Public and Departments In current scenario as per the guideline every resident has to cover face with a mask. Under the municipal limits, water sprinkling work is being carried out on the dust emitting routes. The garbage is covered in closed vehicles and proper arrangement have been made to ensure that there is no fire incident on the dumping site.	90 days	Nagar Nigam	Moderate to Satisfactory

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

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TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	Transport department plan of action is awaited	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	Raebareli – Allahabad –Pratapgarh Bypass construction is completed by PIU(Programme Implementation Unit) MORTH(Ministry of road transport and Highways)	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	<u>Road dust control (Green Pavement plan and pot holes free roads).</u> 1697.95 Km; No of plantation: 28714 plants <u>Measure to control traffic jams (construction of peripheral roads, widening of roads, Over head bridges, multilevel parking etc.)</u> Widening and strengthening of road: 03 Nos. Budget: 7263.95 lakhs.	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Selection of land for multilevel parking in main city area is under process.	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Plan of action awaited	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	To be complied by Automobile companies as per government policy	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bio-Ethanol in the city/urban transport system/waste to energy.	Transport department's plan of action is awaited	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	Number of vehicles checked: 42 Number of vehicles penalized: 22 Amount (Rs) received as penalty:5000	As regular activity	R. T. O/Traffic Police	
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	No. of public awareness campaign: 05 in school and colleges and in transport area of city to aware drivers to follow traffic rules by loud speakers. No. public awareness campaign: 05 No. of student and people participated: 3800	As regular activity	R. T. O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	No. of vehicles found: 15 No. of vehicles penalized:15 Amount (Rs) received as penalty: 3000	As regular activity	Traffic Police/ Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Raebareli City action plan Please refer **Annexure- 20**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

112

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	Samples of petrol diesel were taken from 14 petrol pumps. Adulteration was not found in the investigation. Fuel of Euro-6 standard is being sold in the district, due to which pollution is greatly reduced. As per order of DM dated 654/28-05-2019 every petrol pumps of district Raebareli being checked time to time by a joint team.	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Widening and Strengthening of Roads - 07 Nos., 130 Kms. Overhead Bridges - 06 Nos.	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	Land for establishment of battery charging station has been allocated by Raebareli development authority in Amol Vihar scheme	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	One Pit-less Electronic Weigh Bridge install At Unchahar, Raebareli, Uttar Pradesh and install weigh in motion bridges on toll plazas of Dakhina Sekhpur NH-24B (Old NH30) Of Uttar Pradesh Km 42.500	180 days	Transport Department	
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	There are eight routes in the city. Signal lights for traffic control will be proposed at busy four intersections of the city. Total 60 challans have been done for violation of traffic rules. Routine Action, Traffic movements are controlled by traffic police officers regularly.	180 days	Traffic Police	
		Installation of remote sensor based PUC system	09 PUC Centres are online.	180 days	Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Forest Department has planted 1500000 plants in 2020 and Raebareli development authority has planted 10753 plants from 2017 to 2020 in 9.35 hectare area in city for improving forest cover.NPP has planted 16900 plants in 2020.	180 days	Nagar Palika Parishad, Raibareli /Development Authority/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.		360 days	Irrigation Department/ Forest Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Out of the 15000 plantation target, 9000 plantation completed to improve the AQI. Proposed to put 800 pot plantation on all Government offices and road dividers in the local body and 350 pot plantation target achieved. NPP Raebareli has also proposed to setup 4100 home plantation through various social Organisations and ward members. 820 home plantation target achieved. Street	90 days	Forest Department/Horticulture/ Nagar Palika Parishad, Raibareli & Development Authorities	

For further details on the information given in Table 3 for micro level planning of Raebareli City action plan Please refer **Annexure- 20**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

113

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			sweeping is done by NPP Raebareli twice a day, after spraying of water on roads. Street sweeping is done by NPP Raebareli twice a day, after spraying of water on roads. To prevent the pollution from the particles of Construction and Demolition activities, identified waste is transported to solid waste centre and is further used in manufacturing of interlocking tiles or construction of roads in city.			
		Maintain potholes free roads for free-flow of traffic	Nagar Palika Parishad has already removed encroachment from the road side for free flow of traffic. Pothole free roads is a continuous work and to be identified for the work of making main roads pothole free.	90 days & as regular activity afterwards.	Nagar Palika Parishad, Raibareli / Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	NPP Raebareli has established fountains at 2 main crossroads of the town but not in operational and under maintenance.	90 days	Nagar Palika Parishad, Raibareli	
		Greening of open areas, gardens, community places, schools and housing societies	Target of the plantation in financial year 2020-21 is 15 lakh given task by state government. Forest Department was completed 1500000 plantation on 5th July 2020.	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	Estimate under preparation	180 days	Nagar Palika Parishad, Raibareli	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	In district Raebareli for treatment of household sewage 18 MLD capacity sewage treatment plant is proposed. And other 02 MLD capacity STP proposed in Dalmau.	90 days	Nagar Palika Parishad, Raibareli	
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	-	180 days	Nagar Palika Parishad, Raibareli	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of bio-mass, crop residue, garbage, leaves, etc.	All field level officers have been directed to report burning in their areas.	90 days	Nagar Palika Parishad, Raibareli	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and bio mass.	NPP's and RDA has regular check and stop of solid waste burning all existing parks and on road side.	90 days	Nagar Palika Parishad, Raibareli	

For further details on the information given in Table 3 for micro level planning of Raebareli City action plan Please refer **Annexure- 20**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Proper collection of horticulture waste (bio-mass) and its disposal following composting-cum-gardening approach	NPP's will set up composting pits at all existing parks.	90 days	Nagar Palika Parishad, Raibareli	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability	180 days	Agriculture Department & U.P. Pollution Control Board	
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	The Municipal Solid Waste door to door collected and solid waste process at the 70 TPD Processing Plant of M/s ACCORD HYDROAIR PVT. LTD. Raibareli. Rest 50% MSW Door to door collection will be proposed by NPP's as soon.	90 days	Nagar Palika Parishad, Raibareli	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	NPP's and RDA will be set up composting pits at all its parks. Survey of all wards to be done and inventory of such plots shall be made.	90 days	Nagar Palika Parishad, Raibareli	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	The Municipal Solid Waste door to door collected and solid waste process at the 70 TPD Processing Plant of M/s ACCORD HYDROAIR PVT. LTD. Raibareli. Rest 50% MSW Door to door collection will be proposed by NPP's as soon.	90 days	Nagar Palika Parishad, Raibareli	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	Number of brick kilns converted to induced draft using zig-zag technology – 30 brick kilns have been converted .	360 days	U.P. Pollution Control Board	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory	0 1 large air polluting units identified in the raibareli city operate only after adequate APCS(Bag filter and Bag House) installed and	180 days	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Raibareli City action plan Please refer **Annexure- 20**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

115

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		units/industries.	commissioned. 1-M/s BIRLA CORPORATION LIMITED AMAWA ROAD INDUSTRIAL AREA, Raebareli			
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No mobile facility has been developed till date	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	total no. of brick kilns – 386 Closure issued – 07 Prosecution under Air Act 1981 – 00 Converted to ZigZag - 30	60 days	U.P. Pollution Control Board	
		Conversion of natural draft brick kilns to induced draft	Converted to ZigZag – 30	120 days	U.P. Pollution Control Board	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	Monitoring of industrial emission is being carried out through OCEMS. No any non-complying units found during the financial year 2019-2020. 03 large industries have installed OCEMS. 1-M/s BIRLA CORPORATION LIMITED AMAWA ROAD INDUSTRIAL AREA, Raebareli , RAEBARELI	60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	U.P. Pollution Control Board	
	Control of air pollution from construction & demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No fine imposed till date. Regular monitoring is done. The maps sanctioned are mostly residential single unit type.No major demolition activity is involved	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No big housing construction project in Raebareli .	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Carriage of construction material is done after covering it in vehicles and monitored by RDA.	15 days , and thereafter,	Development authorities/ Regional	

For further details on the information given in Table 3 for micro level planning of Raebareli City action plan Please refer **Annexure- 20**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

116

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
				continue as regular activity	Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	Raebareli master plan 2021 has total area of 1809.25 hectare out of which 661.43 hectare about 15.98% land is marked as park and open spaces by RDA	Proposed Master Plan for Raebareli City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e. www.uppcb.com.	No big housing construction project in Raebareli .	Within a reasonable timeframe	Urban Development/Development Authorities/housing companies	
		All construction areas must be covered to avoid dispersion of particulate matter	No. of challans, Penalties is awaited from Nagar palika and RDA	30 days	Nagar Nigam/Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	Nagar Palika's plan of action is awaited	360 days	Nagar Palika Parishad, Raibareli	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. 01 CAAQMS is proposed to be installed jointly by M/s M.P. Birla Group, Raebareli, M/s ACC Plant & M/s Indo Gulf, Jagdishpur with a timeline of September 2020	360 days	U.P. Pollution Control Board	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work order for carrying out SAVEI study has been awarded to IIT Kanpur in February 2020 with a timeline of October 2020	4 years	U.P. Pollution Control Board	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	A total of 91000 saplings have been planted against a target of 91000 by UPPCB.	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	U.P. Pollution Control Board	
		Establish an Air Quality Management Division at SPCCB/PCC Head Quarters to oversee air quality management activities in the State and interact with	Complied with	30 days	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Raebareli City action plan Please refer **Annexure- 20**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (RAEBARELI)

117

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		CPCB				
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 SwachhVayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in SwachhVayu App as on 30.06.2020 References received:41 References disposed:2 Pending for disposal:39	30 days	U.P. Pollution Control Board	
		Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	In order to promote domestic and commercial use of LPG in the district gas connection were to be made available to 50205 However, as per records a total of 99865 gas connections are already available in the district.	30 days	District Supply Officer	
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	U.P. Pollution Control Board/ Nagar Palika Parishad, Raibareli	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Nagar Palika parishad takes action against street vendors and others when their waste and debris are not removed before leaving the site of operation.	30 days	Nagar Nigam/Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Nagar Palika parishad takes action against street vendors and others when their waste and debris are not removed before leaving the site of operation.	30 days	Nagar Nigam/Development Authorities	
		If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	Information regarding status of Air Quality is shared with Public and Departments. In case of Severe Air Quality, Medical advisory is also issued by administration.	90 days	Nagar Nigam	

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
	Vehicle emission control	Plying of electric buses for public transport including establishment of sufficient charging stations.	In smart city plan the plying of electric buses for public transport is proposed and site selection process for transfer of old bus stand and other related mechanism proposals are under consideration of Nagar Nigam Jhansi.	360 days	Transport Department	
		Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	NHAI Bypass Jhansi to Lalitpur Highway Road already completed. Three over Bridge of road crossing under construction, A new by Pass of NHAI Digara to Khajraho Highway via Bhagwantpura is under construction all the civil construction is going on and it may be completed and commissioned by 2020	360 days	N.H.A.I. /PWD	
		Construction of peripheral road around the city to avoid congestion.	Road dust control (Green Pavement plan and pot holes free roads) 135 Km; Budget: 1337 Lacs nos No of plantation: 26714 plants Plastic roads: 1.10 Kms Budget: 7 Lacs Measure to control traffic jams (construction of peripheral roads, widening of roads, Over head bridges, multilevel parking etc.) Widening and strengthening of road: 196 Kms. Budget: 50692 Lacs Overhead Bridges: 01 nos Budget:14736 Lacs	360 days	N.H.A.I./PWD	
		Arrangement of Multilevel Parking Facilities	Under Jhansi smart city limited 3 multilevel hydrolic project has proposed and shall be implemented in coming years. Name of the identified sites are: 1. Near Jhansi Fort 2. Minerwa Chauk 3. Police Line Ground Near Jail Chauraha	360 days	Nagar Nigam/Development Authorities	
		Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Development/Strengthening of Cycle zone/Path already taken in under Jhansi Smart city Project, which has been tendered. LOI and work order has been issued to the contractor. Length of cycle zone/path is 9.85 Km. Completion time of this project expected is 1 year.	360 days	Nagar Nigam/Development Authorities	
		Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	BS VI fuel is being supplied by IOCL, Terminal Depot Jhansi from 01-04-2020 and supply of such fuel is available and retrofitting of particulate filters in diesel vehicles to be done by automobile manufacturers.	360 days	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	
		Use of Bioethanol in the city/urban transport system/waste to energy.	Monthly sale of Ethanol approximately 600.0 Kilo Litre per Month. 10% Ethanol Blending is being done in petrol	360 days	Transport Department	
		Launch extensive drive against polluting vehicles for ensuring strict compliance	Number of vehicles checked: 9167 Number of vehicles penalized: 46 Amount (Rs) received as penalty:12500	As regular activity	R.T.O/Traffic Police	

For further details on the information given in Table 3 for micro level planning of Jhansi City action plan Please refer **Annexure- 21**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

119

City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			Regular drives carried out for ensuring compliances			
		Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	No. of public awareness campaign: 01 No. of persons participated: 250 Regular drives carried out for ensuring compliances	As regular activity	R.T.O/ Traffic Police	
		Prevent parking of vehicles in the non-designated areas	No. of vehicles found: 597 No. of vehicles penalized: 597 Amount (Rs) received as penalty: 193300 Nagar Nigam: In consultation with traffic police Nagar Nigam is preventing parking of vehicles in the non-designated areas. Unauthorized parking vehicles lifting drive and provision of penalty for the defaulters is already in practice. Nagar Nigam has provided one vehicle lifter to Jhansi Traffic police Department.	As regular activity	Traffic Police/ Nagar Nigam	
		Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	1. Weekly review meetings of the Supply Department are held with the sales managers of various oil companies. 2. Regular inspection and sampling of diesel / petrol outlets is being carried out regular inspection of quality of oil from the level of various oil companies. Inspections are also done with the representative of the oil company under the chairmanship of the District Supply Officer. 3. Filter paper for filter paper test is available at all retail outlets in the district	30 days	District Supply Officer/Oil companies	
		Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Widening and Strengthening of Roads - 15 Nos., 183 Kms. Overhead Bridges - 04 Nos Nagar Nigam: Nagar Nigam with the help of Jhansi Smart City Project is already in process of marking encroachment of such roads on priority basis. N.N. Jhansi has constructed widening of 8 Km of road. A proposal of 5 Km road is planned for next financial year. Under Jhansi Smart City Project making of 9.8 Km smart road has been awarded and its work will start soon.	90 days	Nagar Nigam	
		Steps for promoting battery operated vehicles including establishment of charging stations.	Nagar Nigam Jhansi will receive 25 nos. of high-class heavy duty e-bus/vehicles from the Directorate of Transport Department. Supporting infrastructure will be proposed at Koncha Bhawar, which will be developed by the C & DS Jal Nigam, Jhansi U.P. 3 acres of land in Koncha Bhawar already earmarked for city Bus and Charging Station. Under Jhansi Smart City Project, 10 Battery operated smart cart will be procured.	120 days	Transport Department/Nagar Nigam & Development Authorities	
		Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	03 No Weigh in Motion bridges at the border of city to prevent overloading of vehicles are already in use at Babina, Raksa and Sameri toll Plaza	180 days	Transport Department	

For further details on the information given in Table 3 for micro level planning of Jhansi City action plan Please refer **Annexure- 21**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving Installation of remote sensor based PUC system	Proposed under smart city project, awarded to M/s Larson and Toubro Ltd.. Proposed under smart city project, awarded to M/s Larson and Toubro Ltd..	180 days 180 days	Traffic Police Traffic Police	
	Suspension of road dust and other fugitive emissions control	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Jhansi city is already covered under Amrut Yojana. Under this development of 7 nos. of Park has initiated at several locations, out of which 3 nos. is already completed and 50% work is completed for 3 remaining parks. Work for the remaining 1 park has just started. Jhansi N.N has already been developed 15 km of green belt area. 6 Km of green belt is in progress. In addition, 60,000 samplings were planted last year in an area of 50 samplings were planted last year in an area of 50 acres. A target of plantation of 72000 sampling is proposed for this year on 102 Acres Land.	360 days	Nagar Nigam/JDA/Forest Department	
		All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	The length of canals in Jhansi is 1176.0 Km and CC lined canal Length is 85.0 Km. Irrigation department Jhansi has planted 22500 trees at various places of irrigation canals area during the Year 2020.	360 days	Irrigation Department/ Forest Department/NMCG	
		Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Jhansi N.N has already been developed 15 Km of green belt area. 6 Km of green belt is in progress. In addition, 60000 samplings were planted last year in an area of 50 acres situated at Gara Goan, Hasari, Unnao Gate and Karari. A target plantation of 72000 samplings is proposed for this year on 102 Acres Land.	90 days	Forest Department Nagar Nigam/Horticulture/ & Development Authorities	
		Maintain potholes free roads for free-flow of traffic	In Jhansi Nagar Nigam there exist a network of 53 Km road length. Work is under progress for potholes free roads. A tender is initiated for removal of identified potholes for a stretch of 9.8 Km. The work is proposed to start after completion of coming monsoon.	90 days & as regular activity afterwards.	Nagar Nigam/ Development Authorities	
		Introduce water fountains at major traffic intersection, wherever feasible	10 nos. of fountain are successfully in operation in 3 parks and two road junctions.	90 days	Nagar Nigam	
		Greening of open areas, gardens, community places, schools and housing societies	Maximum tree plantation completed and in progress by Education Department with the help of Forest Department, Nagar Nigam and JDA.	90 days	Forest Department	
		Blacktopping of metalled road including pavement of road shoulders	Tender has been issued for 18 Km Blacktopping of metalled road. The work is proposed to be carried out after rainy season. Strengthening of pavements of 36 Km length is being done by interlocking pavers or stone tiles.	180 days	Nagar Nigam	
		Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	26 MLD STP Laxmi Tal, Jhansi is under Trial commissioning Started month June 2020 for stabilization process. The STP will be operated and maintained by Jal Nigam Jhansi. It is proposed to use the treated effluent for watering of plants in Naryan Bagh and for dust suppression	90 days	Nagar Nigam	

For further details on the information given in Table 3 for micro level planning of Jhansi City action plan Please refer **Annexure- 21**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			purpose. Apart from that Cantonment Board Jhansi also started the development of site for STP construction having proposed capacity 3.0 MLD			
		Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	Strengthening of pavements for 8.5 Km length is being planned to have grass pavers. The tendering process will be initiated soon, and project executed in next financial year.	180 days	Nagar Nigam	
	Control of emissions from biomass / crop residue / garbage / municipal solid waste burning	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	Burning of leaves, garbage is highly discouraged in Jhansi Municipal area. It is encouraged to develop facility for composting of biodegradable waste in parks and green belt area under Solid waste Management project. N.N. Jhansi launch regular drive against open burning of Biomass/Garbage in the city areas. Spot fines and through chalan enforcement drive use to executed on regular basis.	90 days	Nagar Nigam	
		Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	N.N. Jhansi is well aware and conscious for burning of Municipal Solid waste. All the Circle Sanitary Inspector are responsible for check and control. N.N. jhansi also use the Fire extinguisher at Masiha Ganj waste dump site for often burning in Solid Waste.	90 days	Nagar Nigam	
		Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Composting pits for disposal of Horticulture waste are already been constructed in various Parks Vrindavan Verna Park, Maithili Sharan Gupt Park, Rani Laxmi Bai Park, Veerangana Nagar Park, Kashiram Park Masiha Ganj.	90 days	Nagar Nigam	
		Ensure ban on burning of agriculture waste and crop residues and its implementation	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB	180 days	Agriculture Department & U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Jhansi City action plan Please refer **Annexure- 21**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
			for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability			
		Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	N.N.Jhansi is already collecting the segregated waste from the door step of household and commercial established on regular basis by the dedicated compartmentalized vehicles/tri cycle by well appointed 6 door to door waste collection agencies. Two Wet waste composting plant established in Masha Ganj and Shivaji Nagar Jhansi. One Dry waste (Plastic waste Management) plant and 60 Porta Cabins has been established for dry waste collection and processing.	90 days	Nagar Nigam	
		Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	Composting pits for disposal of Horticulture waste are already been constructed in various Parks Vrindavan Verma Park, Maithili Sharan Gupta Park, Rani Laxmi Bai Park, Veerangana Nagar Park, Kashiram Park Masiha Ganj. Home composters are also made available in many residential colonies for disposing their Kitchen and Wet waste. For bulk waste generator disposing their own waste, Notice has been issued.	90 days	Nagar Nigam/JDA	
		No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	For open plot and their construction, N.N. Jhansi will prepare Bye Laws/Guidelines within prescribed timeline. Once identified, such plots should be sprinkled or alternate measures for dust suppression shall be initiated.	90 days	Nagar Nigam/JDA	
	Control of industrial emissions	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	Total no. of brick kilns – 0 Closure issued – 0 Prosecution under Air Act 1981 – 0 No. of brick kilns converted to induced draft using zig-zag technology – 0	360 days	U.P. Pollution Control Board	
		Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	Regular inspections being carried to ensure that no unit runs without operating its APCS. 70 air polluting units identified in district Jhansi. All units are operating and having adequate APCs.	180 days	U.P. Pollution Control Board	
		Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Under ICCS project of Smart City Mission, it is proposed to have environmental sensors at prominent locations of the city.	360 days	Nagar Nigam	
		Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No brick kiln in Jhansi city	60 days	U.P. Pollution Control Board	
		Conversion of natural draft brick kilns to induced draft	There is no brick kiln in Jhansi city	120 days	U.P. Pollution Control Board	
		Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular	U.P. Pollution Control Board	

For further details on the information given in Table 3 for micro level planning of Jhansi City action plan Please refer **Annexure- 21**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

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City Name	Source	Action point	Micro-level planning	Time Target activity	Implementation agencies	Target reduction
		complying industrial units				
		Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	U.P. Pollution Control Board	
		Installation of web cams and OCEMS in Grossly Polluting Industries.	Complied with	60 days	U.P. Pollution Control Board	
	Control of air pollution from construction and demolition activities	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	According to Construction & Demolition Rules 2016, N.N. Jhansi has identified a land for processing of C&D waste. Transportation charges and penalty for illegal dumping are flourished in public domain. Scientific disposal of C&D waste is to be constructed.	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	Regular inspection are being carried out by JDA/Nagar Nigam official	15 days , and thereafter, continue as regular activity	Urban Development/Development Authorities	
		Ensure carriage of construction material in closed/covered vessels	Concern officials are keeping regular vigil on the movement of trucks carrying construction materials	15 days , and thereafter, continue as regular activity	Development authorities/ Regional Transport Department	
		Environmental aspects should be included during preparation of master plan for development of city.	In smart city plan M/s L & T has proposed to installed air quality monitoring station at five places for display for air quality data for public awareness and other environmental aspect will also be included in the propose master Plan of Jhansi.	Proposed Master Plan for Jhansi City 2021	Urban Development/Development Authorities	
		Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com .	JDA is ensuring green belt as per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere for setting the carbon footprint.	Within a reasonable timeframe	Urban Development/Development Authorities/ housing companies	

For further details on the information given in Table 3 for micro level planning of Jhansi City action plan Please refer **Annexure- 21**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		All construction areas must be covered to avoid dispersion of particulate matter	N.N. Jhansi makes aware the construction agencies for covering the construction areas to avoid dispersion of particulate matter. It is a strict orders by N.N. for all engineers to monitor uncovered construction sites. If find uncovered, Impose Heavy Penalty under NGT directions and C&D waste Management Rules 2016	30 days	Nagar Nigam/Development Authorities	
	Other steps to control air pollution	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	For disposal of dead bodies of animals, N.N. Jhansi already prepared Carcass Management Plant DPR.	360 days	Nagar Nigam	
		Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Jhansi	360 days	U.P. Pollution Control Board	
		Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Work order for carrying out SAEI study has been awarded to IIT Kanpur in February 2020 with a timeline of December 2020	4 years	U.P. Pollution Control Board	
		Tree Plantation for mitigation of air pollution based open location of pollution sources and Wind rose data	A total of 82000 saplings have been planted against a target of 82000 for this year	360 days	Forest department/Development Authority/IMD/Regional Office & UPPCB	
		Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	U.P. Pollution Control Board	
		Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	Complied with	30 days	U.P. Pollution Control Board	
		Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:41 References disposed:2 Pending for disposal:39 Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.	30 days	U.P. Pollution Control Board	
		Engage with concerned authorities on continual	Under the Ujjwala scheme, according to the new standards, free gas	30 days	District Supply Officer	

For further details on the information given in Table 3 for micro level planning of Jhansi City action plan Please refer **Annexure- 21**

TABLE 3 : STATUS OF MICRO-LEVEL PLANNING OF CITY ACTION PLAN (JHANSI)

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City Name	Source	Action point	Micro-level planning	Time Target	Implementation agencies	Target reduction
		basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	connections have been provided to 187565 families covered by the ration card of Antyodaya card holders and eligible Grahasthi families benefiting from SC / ST families. Training for the method and benefits of use of LPG is being provided at the time of issuing gas connections as well as in the awareness camps It was informed by the nodal officer that a small domestic gas cylinder of 05 kg is being processed by the oil company. Use of wood for fuel through common gas connections is being zeroed. Hotel / Dhaba owners in the area are encouraged to stop using wood and use commercial gas cylinders. The administration is constantly working to complete the above work with the cooperation of the oil company in coordination with the sales managers of the LPG company, which has resulted in a reduction in consumption of wood and coal and control of air pollution. Diesel Generators are totally banned, and penalty has been imposed against violators.			
		Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	As a NULM City DUDA Jhansi has made a survey of all Street vendors. Dustbins has been installed at various vending zone across the city. Vendors are not allowed to leave their waste along the roadside. N.N. Jhansi is collecting from each street vendor locations on daily basis. Regular Monitoring with the help of sanitary inspector and agency involved for collection of waste are being done.	30 days	U.P. Pollution Control Board/ Nagar Nigam	
		Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	N.N Jhansi has been made and published ny-laws complete ban on littering of streets and other sanitary violations. There is very strict monitoring by our Sanitary staffs and officers.	30 days	Nagar Nigam/Development Authorities	
		Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented. If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	N.N Jhansi has been made and published ny-laws complete ban on littering of streets and other sanitary violations. There is very strict monitoring by our Sanitary staffs and officers. The air quality index in Jhansi is within permissible limits. Hence N.N will ensure availability of masks to public for protect for protection when air quality index will severe.	30 days	Nagar Nigam/Development Authorities	
				90 days	Nagar Nigam	

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
1.	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/Penalty Imposed	R.T.O/Traffic Police	Ongoing	A total of 155 PUC centers are currently operational in Lucknow. Number of vehicles checked: 3846 Number of vehicles penalized: 2015 Amount (Rs) received as penalty:412500	Regular activity	No	Ongoing	N/A	Regular drives carried out for ensuring compliance
2.	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	A total number of 21 mass awareness campaigns with participation of 3786 people have been conducted by Traffic police department till date. Transport department had also planned to conduct mass awareness campaigns on quarterly basis; however, it could not be completed due to lockdown.	Regular activity	No	Ongoing	N/A	Regular drives carried out for ensuring compliances
3.	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	A total of 46261 vehicles have been penalized for unauthorized parking. The amount of penalty charged is Rs. 5375000	Regular activity	No	Ongoing	N/A	Regular drives being carried out by teams of LNN and Traffic Police
4.	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	Actions are being taken at administrative level by organizing a team of concerned companies' sales officer for the random inspection of adulteration and fuel quality at different petrol pumps of Lucknow city	30 days	No	Ongoing	N/A	Road maintenance is carried out on routine basis to minimize dust resuspension
5.	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam	Ongoing	Widening and Strengthening of Roads - 22 Nos., 286 Kms. With a timeline of 30.06.2021. There are 1783 CNG Buses and Metro Phase -1 is complete.	90 days	Yes	30.06.2021	N/A	
6.	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-designated vehicles.	Km/No. of Roads	Transport Department/ Nagar Nigam & Development Authorities	Ongoing	Outer Ring road (Kisan Path) Lucknow work on progress	180 days	--	--	N/A	

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
7.	Steps for promoting battery operated vehicles including establishment of charging stations.	No of battery operated vehicles/ charging stations.	Transport Department /Nagar Nigam and Development Authorities	Ongoing	50 Electric Buses have been deployed in city. In order to encourage and promote usage of battery-operated vehicles, all such vehicles are exempted from permit 2. Non-transport electric vehicles are exempted from tax 3. It is planned to issue notification for providing 100 percent discount on two wheelers and 75 percent in other battery-operated vehicles. • LDA Started using electric vehicles (As per set 6 no Car)	120 days	N/A	N/A	N/A	-
8.	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	Ongoing	Weigh in motion bridges have been installed in all 3 toll plazas namely Itaunja (Lucknow-Sitapur), Bachhrawan (Lucknow- Raebareli) and Agra expressway. NHAI has been asked to provide the details of overloaded vehicles passing through these tolls.	180 days	Ongoing	N/A	N/A	—
9.	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	Ongoing	+All the traffic personnel have been directed to ensure lane-driving.	180 days	Regular Activity		N/A	—
10.	Installation of remote sensor-based PUC system	Number	Traffic Police		Remote Sensor system will be installed soon.	180 days	N/A	Ongoing	N/A	
11.	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/ Horticulture/ Nagar Nigam & Development Authorities	Ongoing	In 2019 Lucknow Municipal Corporation has planted 95,000 trees for increasing green cover. LDA planted more than 80000 plants and created 4 Miyawaki site in city.	90 days	Regular Activity	Ongoing	N/A	Windrose Diagrams shall be used for purpose of zone-wise and area-wise plantation plans
12.	Maintain potholes free roads for free flow of traffic	Pothole free Road length/Pothole Nos.	Nagar Nigam/ Development Authorities	Ongoing	All the roads are maintained without any potholes. A total road length of 471.737 Km has been made pothole free till date. It is Ongoing process by end of Monsoon all	90 days & as regular activity afterwards.	Regular Activity	Ongoing	3000.20 lac	Identification of damaged road stretches and its repair is an

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
					roads under LDA Jurisdiction will be Pothole free					Ongoing practice. Plastic waste has also been used in resurfacing of roads in Lucknow.
13.	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	Ongoing activity	LDA /NAGAR NIGAM installed water fountains at some major traffic intersection,	90 days	Ongoing activity	Ongoing activity	N/A	Intersections in Ghaziabad Nagar Nigam jurisdiction have been installed, which are in working condition
14.	Greening of open areas, gardens, community places, Residential welfare associations/societies (RWAS), schools and housing societies	Number of plants	Forest Department	Ongoing activity	4 sites have been selected for planting 18720 saplings in an area of 1.04 ha by Awadh Forest Division. Total estimated budget is Rs. 47.09 Lac	90 days	Ongoing activity	31.03.2024	47.09 Lac	Funds required from CPCB. The plantation is planned
15.	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	Ongoing activity	Identification of road in progress	180 days	Regular activity	Regular activity	N/A	Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done. Approval under the Infrastructure Development Funds and the 14th Financial Commission has been provided
16.	Use of treated effluent of STPs in Pollution Control Measure such as	MLD reused/No. of STPs/No. of	Nagar Nigam	Ongoing activity	21 no. of Tractor mounted water sprinklers and 03 no. of truck mounted water sprinklers are being procured. Trucks and tractors will be	90 days	Regular activity	Regular activity	Rs. 100 Lac	

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

129

S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan ^a	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
	watering of Plants, sprinkling for dust suppression purposes.	tankers			procured through GeM portal while sprinklers will be procured from the local vendor					
17.	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km . of W2W paving	Nagar Nigam	Ongoing activity	Roads are constructed edge to edge to make them dust free. 60,000 trees have been planted till date	180 days	Regular activity	Regular activity	N/A	
18.	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing activity	All the officers, zonal sanitary officers, CSFI and SFIs are authorized to impose fines on person responsible to stringently enforce/stop garbage burning in landfills and other places. A sum of Rs. 47000 has been collected as penalty/fine in the last financial year 2019-2020	90 days	No	Ongoing	N/A	Besides LNN, NPPs, UPPCB and LDA has also imposed penalties for open burning of garbage, residue etc.
19.	Regular check and control of burning of municipal solid wastes Availability of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Nigam	Ongoing activity	Complied with. Firefighting arrangements are available at site.	90 days	Regular activity	Regular Activity	N/A	Besides LNN, NPPs, UPPCB and LDA has also imposed penalties for open burning of garbage, residue etc.
20.	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	Ongoing activity	LNN has already set up composting pits at all its parks.	90 days	Regular activity	Regular activity	N/A	LNN has already set up composting pits at all its parks along with preparing and handing over more than 300 composting pits to RWAs and other social groups.
21.	Ensure ban on burning of agriculture waste and crop residues and its	No. of implements/ No. Of	Agriculture Department & UPPCB	Ongoing activity	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air	180 days	Regular activity	Regular activity	N/A	Penalty of Rs. 55,000/- and 17 FIRs have been

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan ^a	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
	implementation	challans			act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					registered against defaulters
22.	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	Ongoing	M/s Ecogreen Energy Lucknow P Ltd has already been selected and is working as concessionaire. Public is being aware about segregation through IEC	90 days	Regular activity	Regular activity	N/A	D2D collection of waste infrastructure has to be strengthened in LNN.
23.	Establishment of composting pits in Parks/residential societies etc. for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/GDA	Ongoing	Compost pits are constructed in 300+ parks to manage the biodegradable waste.	90 days	Regular activity	Regular activity	N/A	-
24.	No plot should be left open more than 02 years and planting of trees must be mandatory on	No. of plots identified	Nagar Nigam/GDA	Ongoing activity	Complied with	90 days	Regular activity	Regular activity	N/A	Once identified, such plots should be sprinkled or alternate measures

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
	vacant plots.									for dust suppression shall be initiated
25.	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units. Adoption of cleaner technology like zigzag in brick kilns.	No. of brick kiln	UPPCB	Ongoing	Total no. of brick kilns – 263 Closure issued – 07 Prosecution under Air Act 1981 – 04 No. of brick kilns converted to induced draft using zig-zag technology – 43	N/A	Regular activity	Regular activity	N/A	Regular inspections being carried out to ensure that no unit operates without proper APCS
26.	Conversion of natural draft brick kilns to induced draft using zigzag technology	No. of brick Kiln converted to Zig-Zag	UPPCB	Ongoing	No. of brick kilns converted to induced draft using zig-zag technology – 43	N/A	Ongoing	Regular activity	N/A	CTO is being issued only to Kilns that have converted Zig-zag kilns
27.	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed to take action against non-complying industrial units.	No's of OCEMS	UPPCB	Ongoing	No Air polluting large scale unit identified in Lucknow city.	N/A	Regular activity	Regular activity	N/A	-
28.	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	120 days, and thereafter, regular activity	Regular activity	Regular activity	N/A	CTO is being issued only to Kilns that have converted Zig-zag kilns

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline if any	Expected date of completion	Total cost	Remarks
	conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.									
29.	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Webcams	UPPCB	Ongoing	In Lucknow District, 37 plywood industries (Air Polluting units) are identified, all Industries are having appropriate APCS devices. Due to cause of poor Air Quality Index in Lucknow, 13 no. of air polluting unit of plywood suddenly closed in certain time periods.	120 days, and thereafter, regular activity	Regular activity	Regular activity	N/A	—
30.	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulters.	No. of challans/Penalty imposed	UPPCB	Ongoing	In the last financial year 2019-2020, 3700 trucks of C&D waste were seized and a sum of Rs. 15 Lacs collected as penalty within LMC area limits. Tenders were invited for setting up of C&D waste processing facility in Lucknow but no tender was found eligible as per the norms of tender. Hence retendering is under process	150 days, and thereafter, continue as regular activity	Regular activity	Ongoing	N/A	—
31.	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/Penalty imposed	Urban Development /Development Authorities	Ongoing	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression is taken by LDA.	150 days, and thereafter, continue as regular activity	Regular activity	Ongoing	N/A	—
32.	Ensure carriage of construction material in closed/covered vessels.	No. of challans/Penalty imposed	Urban Development /Development Authorities	Ongoing	Direction of NGT being followed and issued to Contractor and Group housing societies. Direction of NGT being followed and monitored closely by LDA.	continue as regular activity	Regular activity	Ongoing	N/A	—
33.	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	Complied with	continue as regular activity	Regular activity	Ongoing	N/A	—

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
34.	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations).	No. of CAAQMS	Nagar Nigam/Development Authorities	Ongoing	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15 days, and thereafter, continue as regular activity	regular activity	Ongoing	N/A	—
35.	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	completed	Complied	N/A	regular activity	Ongoing	N/A	—
36.	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressed status	UPPCB	completed	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints.	N/A	regular activity	Ongoing	N/A	—
37.	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	UPPCB	Ongoing	Mass level publicity and dissemination of household and commercial use of LPG/PNG in Lucknow. No. of Beneficiaries of Ujjwal yojana under the work plan till date is 193288. No. of normal connection is 1280193. No. of household PNG connection at the level of Green Gas Ltd. is 11000. Proper coordination of work is maintained by district level officer with concerned officers of Green Gas Ltd.	30 days	regular activity	Ongoing	N/A	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
										basis.
38.	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Penalty Imposed/Closure	District Administration/UPPCB	Ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days and thereafter, continue as regular activity	regular activity	Ongoing	N/A	
39.	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/Development Authorities	Ongoing	Complied order of NGT with Nagar Nigam. LDA is insuring no littering of street with MSW and Segregation at source. Proper disposal of MSW of area its Jurisdiction.	30 days	regular activity	Ongoing	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG Registration Scheme for complete inventory of DG Sets.
40.	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/Development Authorities	Ongoing	Complied with	30 days	regular activity	Ongoing	N/A	
41.	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Nigam/Development Authorities	Ongoing	Complied with	90 days	regular activity	Ongoing	N/A	
42.	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	Ongoing	Complied with	360 days	regular activity	Ongoing	N/A	
43.	Prepare plan for	No.	N.H.A.I.	completed	Work Lucknow Agra expressway completed.	N/A	N/A	N/A	-	-

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
	construction of expressways/bypasses to avoid congestion due to non-destined vehicles.		/PWD							
44.	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	Ongoing	Lucknow Ring Road Pkg-1=32Km. Lucknow Ring Road Pkg-2=32.895Km. Lucknow Ring Road Pkg-3A=14.616Km. Lucknow Ring Road Pkg-3B=14.707Km.	360 days	947days	As detailed in remarks	Rs. 1062Cr. Rs. 981Cr. Rs. 292.07 Cr. Rs. 388.31 Cr.	Lucknow Ring Road Pkg-1=06.02.2023 Lucknow Ring Road Pkg-2=15.12.2021 Lucknow Ring Road Pkg-3A=13.01.2021 Lucknow Ring Road Pkg-3B=Completed
45.	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities	Ongoing	LDA has constructed 06 Multilevel Parking (1Hazratganj, near DM residence, Mahanagar, Chowk, Aalambagh, and Bhutnath), already and 01 Under constructed at Nadan Mahal Road.	360 days	N/A	N/A	N/A	
46.	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No.	Nagar Nigam/Development Authorities	Ongoing	No Metro work under LDA Maintained Area.	360 days	N/A	N/A	N/A	To be initiated by Manufacturers as per Govt. Policy.
47.	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/ Ministry of Road Transport	Ongoing	Transport department planning to be awaited.	360 days	N/A	N/A	N/A	To be initiated by Manufacturers as per Govt. Policy.

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
			&Highways (MoRTH)							
48.	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	Ongoing	1. In Lucknow City PNG/CNG Supply network developed by M/s Green Gas Ltd, Lucknow and all commercial vehicle (city Bus-40 nos, commercial and private Buses-19251 nos, School Bus- 1897 nos, School Van - 467 nos, Auto rickshaw-4343 nos, Tempos and radio Taxi- UBER, OLA -2575 nos, E-rickshaw-19251 nos) has converted in to CNG. 2. In Lucknow city -15 CNG Stations are installed and operational.	360 days	regular activity	-	N/A	—
49.	Implementation of maintaining at least 33% forest cover area in the city in master plan.		Irrigation Department/ Forest department/ NMCG	Ongoing	in Lucknow city Forest department prepare an action plan for plantation Approx 1.0 lacs.	360 days	yes	31.10.2020	N/A	Action plan submitted by DFO Lucknow.
50.	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	UPPCB	Ongoing	Plantation on side roads is being carried out by Irrigation department in collaboration with Forest department.	360 days	Regular activity	Ongoing	N/A	—
51.	Shifting of Air polluting industries to conforming zone i.e., Aishbagh area &Tiwariganj Road, Plywood industries	No of Units	Nagar Nigam	Ongoing	In Lucknow District, 37 plywood industries (Air Polluting units) are identified out of which 13 nos of plywood industries suddenly closed down because of poor Air Quality Index in Lucknow.	360 days	regular activity	Ongoing	N/A	—
52.	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No of facilities	Urban Development/Develo pment Authorities	90%	Development of one rendering plant (capacity 100 animals per day) for efficient disposal of dead bodies of animals is under process. The work has been allotted to M/s J D Engineering, Ghaziabad.	360 days	regular activity	Ongoing	N/A	Rendering Plant established by Nagar Nigam Lucknow in village Shivri Lucknow that is under

For further details on the information given in Table 4 for Lucknow City action plan Please refer **Annexure- 7**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (LUCKNOW)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
										construction.
53.	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No installed	Nagar Nigam	Ongoing	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Lucknow	360 days	regular activity	Ongoing	N/A	No such Units has been identified in Lucknow.
54.	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI Report	UPPCB	Ongoing	Source Apportionment Study is being carried out by TERI- New Delhi	-	Yes	October 2021	N/A	—
55.	Tree Plantation for mitigation of air pollution based open location of pollution sources and Wind rose data	No. of saplings planted	UPPCB	Complete	A total of 129500 saplings have been planted against a target of 104500	360 days	No	Complete	N/A	Action plan submitted by DFO Lucknow.
56.	Environmental aspects should be included during preparation of master plan for development of city.	NA	Forest department/ Development Authority/IM D/Regional Office & UPPCB	Ongoing	In Lucknow city Forest department has prepared an action plan for plantation in 1.0 Hectare area. In Lucknow city Forest department prepare an action plan for control of Air Pollution. 80000 Plants total plantation area 16.25 Hectare.	Proposed Master Plan for Lucknow City 2021	Regular activity	Ongoing	N/A	Action plan submitted by DFO Lucknow.
57.	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	No.	Urban Development /Development Authorities/ housing companies	Ongoing	Approx. 66000 plants have been planted by builders in FY 2020-21	Within a reasonable timeframe	Ongoing	Continue as regular activity	N/A	—

For further details on the information given in Table 4 for Lucknow City action plan Please refer Annexure- 7

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
1.	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of inspections and penalties imposed	R.T.O. / Traffic Police	Ongoing	Number of vehicles checked: 2260 Number of vehicles penalized: 642 Amount (Rs) received as penalty: 18500	As regular activity	N/A	Ongoing	N/A	Regular drives are carried out to ensure compliance
2.	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O. / Traffic Police	Ongoing	No. public awareness campaign: 0 No. of people participated: 0	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
3.	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/Nagar Nigam	Ongoing	No. of vehicles found: 1878 No. of vehicles penalized: 1878 Amount (Rs) received as penalty: 333500	As regular activity	N/A	Ongoing	N/A	Regular drives are carried out by teams of GNN and Traffic Police
4.	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer / Oil Companies	Ongoing	Actions are being taken at administrative level by organizing a team of concerned company's sales officer for the random inspection of adulteration and fuel quality at different petrol pumps of the district and under the applied action plan time to time as per the rule continuous action is being taken for the control of adulteration.	30 days	N/A	Ongoing	N/A	• Samples obtained from 06 Petrol pumps and no adulteration found after testing. • Sale of Euro-6 Standard fuel is carried out in the district which reduces air pollution
5.	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam/ Kanpur Development Authority/ PWD	20%	1. In Kanpur city there are 42 major roads are under jurisdiction of PWD, also Nagar Nigam has given NOC for roads more than 7m wide to PWD for their widening. 10 major roads are proposed for widening. 2. Earlier on 3rd march 2019 there was a meeting of Divisional commissioner for the	90 days	15 Months	31.12.2021 (Due to lockdown of approximately 03 months the timeline may		Road maintenance is carried out on routine basis to minimize dust re-suspension due to vehicular

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
					improvement of traffic congestion, in the meeting some places weremarked for widening, so Nagar Nigam is Proposing plan for such roads like. Demolition of Fazalganj Island, construction of Rawatpur crossing divider, construction of island at Moolganj Chauraha, widening of Afeem Kothi Chauraha etc. 3. Nagar Nigam has created a drive in which there is facility provided for restriction of street vendors to cover the moving road space by putting chain linksbetween vending zone and road.			be extended accordingly)		movement.
6.	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery-operated vehicles/Charging Stations	Transport Department/Nagar Nigam		1. 100 electric bus project has already been sanctioned. charging station for the same for Rs 28 cr. is being developed under smart city mission. 2.As per the RTO details there are approximately 8250 E-rickshaws in the city, meetings are being held with the representatives of e rickshaw associations to work out the feasibility of a project to provide charging stations for e-rickshaw. 3. Bye Laws for regulating the permits of E-Rickshaws and implementation of the same are prepared by Kanpur Nagar Nigam and are passed in Nagar Nigams Board Meeting and are sent for approval to Principle Secretary Urban Development, Details of Byelaws and communications are annexed. 4. To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two-wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP.	120 days	05 Months	30.11.2020 (Due to lockdown of approximately 03 months the timeline may be extended accordingly)		Battery operated Buses to ply on major congested routes. Will reduce vehicular emissions.
7.	Install weigh in motion bridges at the borders	No. of	Transport Department /		01 weigh in motion bridge each on opposite lanes is established at toll plazas on	180 days	N/A	To be completed with	N/A	-----

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
	of cities/towns and States to prevent overloading of vehicles	weigh bridges	NHAI		expressway and national highway at Kanpur.			NH construction (Due to lockdown of approximately 03 months the timeline may be extended accordingly)		
8.	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Nagar Nigam/Smart City Office	30%	Intelligent traffic systems for lane-driving have been installed through Nagar Nigam, Kanpur through vendor at 10 sections(Two such system are installed at Vijay Nagar & Bada Chauraha, called super model system having PTZ camera for challans) rest 08 sections are called model systems since 2017. Now the project has been taken over by Smart City, the have installed 24 such model systems. As apprised by the representative of the vendor that no additional system is to be installed in near future.	180 days	N/A	N/A	N/A	----
9.	Installation of remote sensor-based PUC system	Number	RTO / Traffic Police	100%	All PUC are online	180 days	N/A	N/A	N/A	-
10.	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	No. of saplings planted	Forest Department / Horticulture / Nagar Nigam & Development Authorities	Ongoing	1. For the creation of green buffer zones there is a proposal for the current year for the plantation of shrubs over divider on a stretch of 5 km at such heights so that the emission from vehicle exhausts of vehicles will be settled between the shrubs. 2. Also, roadside plantation of over 10 Km is proposed on different roads in city. Hanging gardens over divider are also in the pipeline. 1 lac plantation on Miyawaki technique in city to create forestation.	90 days & as regular activity afterwards.	N/A	Ongoing	N/A	Windrows Diagrams shall be used for purpose of future zone-wise and area-wise plantation plans

For further details on the information given in Table 4 for Kanpur City action plan Please refer Annexure- 8

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
11.	Maintain potholes free roads for free flow of traffic.	Pothole free Road length/Pothole Nos.	Nagar Nigam/ Development Authorities / PWD	Ongoing	For making roads potholes free and making free flow of traffic Kanpur Nagar Nigam has several small & big road projects under process i.e. there are 77 roads which are under maintenance and are under progress, all the details can be seen in the annexed.	90 days & as regular activity afterwards.	Regular Activity	N/A	N/A	Identification of damaged road stretches and its repair is an Ongoing practice. Plastic waste has also been used in resurfacing of roads in Kanpur Nagar.
12.	Introduce water fountains at major traffic intersection, wherever feasible.	No. of intersections	Nagar Nigam / Development Authority	Ongoing	14 intersections already have water fountain. 6 new locations have been identified for creation of water fountain DPR is under Preparation for the placement of fountains which will be installed at six different places of city on six major intersections of Kanpur City.	90 days	N/A	90 days from start of project. (Due to lockdown of approximately 03 months the timeline may be extended accordingly }	N/A	14 intersections are in working condition.
13.	Greening of open areas, gardens, community places, Residential welfare associations/societies (RWAS), schools and housing societies	No. of Plants	Forest Department	Complete 100%	4 nurseries have been established in city area and a total of 991552 saplings planted. It is proposed to plant 35000 saplings through Miyawaki method in an area of 1 ha in NSI land. A funding of Rs. 53.1 Lac is required from CPCB for the same.	90 days	N/A	N/A	53.1 Lac	---
14.	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam / PWD / Development Authority	Ongoing	List of roads black topped for swift flow of traffic in Kanpur city all the details can be seen in the annexed. (ANNEX-F of Micro plan submitted by Kanpur Nagar Nigam)	180 days and regular activity	N/A	Ongoing activity		Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done.
15.	Use of treated effluent	MLD reused	Nagar Nigam	Ongoing	1. In Kanpur there are 06 functional STPs in	90 days	N/A	31.03.2021	N/A	The contract

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
	of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	/No. of STPs/No. of tankers			which 03 STPs which are situated in Jajmau gives more than 160 MLD of STP treated discharge is carried through dedicated irrigation channel for horticulture and floriculture. One of the major STP which is situated in Bingawan will provide approx. 40 MLD of treated effluent to Panki thermal power station as per the agreement done with Nagar Nigam. Remaining treated effluent will be discharged in Pandu River. 2. Approx. 15 MLD of treated water will be used in 4 parks near the Sajari STP and also for the Green belt of the same area. Also the water will be used for sprinkling in cold season for suppression of dust.					has been given to M/s Shapoorji Pallonji under One City One Operator Project. Proposals may taken from Nagar Nigam for utilization of rest of the treated effluent from STP by Neyveli Power Co., Ghatampur, Kanpur.
16.	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km. of W2W paving	Nagar Nigam	10%	Roads in different areas are marked and which are proposed for development of such pavements and their details are enclosed in (Annex-G of micro plan submitted by KNN)	180 days	N/A	180 days after commencement of work (Due to lockdown of approximately 03 months the timeline may be extended accordingly)	N/A	----
17.	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	1. Kanpur Nagar Nigam has launched an extensive drive against open burning of waste, also a press release was made for the same and a WhatsApp number is also activated (8601805555) for citizens as if they see some of these activities they can directly drop a pic of the same and details of the area. 2. So in this perspective from 28.10.2018 to 20.11.2019 more than 230 reports were created onto which a fine approx. 20000 is collected and salary of many of the	90 days	N/A	Ongoing	N/A	--

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
					employees was also deducted. 3. Currently from date 01.04.2020 to 20.06.2020 a total numbers of 41 complains of such offence were served and one day salary of 11 Nagar Nigam employees was deducted for dull duty.					
18.	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of teams	Nagar Nigam	Ongoing	1. Solid Waste management plant present at Panki Bhau Singh is fixed with, water sprinkler system at plant, also the plant is provided with Jetting Machine which is used in emergency for fire control. 2. Continuously IEC activities are also carried out for spreading awareness regarding littering etc.	90 days and Ongoing process	N/A	Ongoing Activity	N/A	----
19.	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	Ongoing	1. In Kanpur Nagar Nigam 189 parks are provided with composting pits and all are functional, horticulture waste is dumped into them and the manure is used for plants. 2. There are also 50 parks proposed for making them fulfilled with composting pit in the current financial year. List of present and proposed Parks Composting pits are annexed. (ANNEX-H of micro plan submitted by KNN)	90 days	N/A	Ongoing Activity	N/A	---
20.	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements distributed; no. of penalties imposed against defaulters	Agriculture Department	81%	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India.	180 days	Yes	Mar-20	Rs. 11675.06 Lac (for whole state)	Subsidy has been provided for establishing bio briquette units by development board U.P. under the provisions of State biofuel policy.

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
					d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
21.	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D-2-D collection	Nagar Nigam	100%	1. All the 110 wards of Kanpur are fulfilled with door to door collection services. A third party JTN services Pvt. Ltd is carrying out all the door to door services with 251 Tata Ace (1 Driver, 2 Helper), 133 tricycles with 1 driver in the city. 2. In Kanpur Nagar Nigam 21 wards are continuing segregation of waste at source. For the waste should not touch the ground 20 compactors mounted on truck are parked at 20 places and also 6 waste transfer station are functional so from there directly the waste is transported to processing plant.	90 days regular activity onwards	N/A	N/A	N/A	Further strengthening of D2D infrastructure
22.	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of Parks/Pits	Development Authority/ Nagar Nigam	189 parks are provided with composting pits and all are functional,	In Kanpur Nagar Nigam 189 parks are provided with composting pits and all are functional, horticulture waste is dumped into them and the manure is used for plants. There are also 50 parks proposed for making them fulfilled with composting pit in the current financial year.	90 days	N/A	31.03.2021	N/A	50 parks proposed for making them fulfilled with composting pit in the current financial year
23.	No plot should be left open for more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Development Authority	Zero	KDA is the agency to enforce building bye laws and at present it has no provision to enforce such measure. Legal opinion has been sought whether municipal corporation can pass a bye law regarding this or not.	90 days	N/A	N/A	N/A	Provisions to be put in the N.N. bye laws for its enforcement

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
24.	Installation of Electrostatic Precipitators (ESP) or appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100%	Complied with All air polluting units identified in the district are allowed to operate only after adequate APCS installed and commissioned.	180 days	N/A	N/A	N/A	Regular inspections are carried out to ensure that no unit operates without proper APCS
25.	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units.	No. of brick kilns	UPPCB	100%	Total no. of brick kilns – 259 Prosecution under Air Act 1981 – 10 No. of brick kilns converted to induced draft using zig-zag technology – 30	60 days	N/A	N/A	N/A	CTO is being issued only to Kilns that have APCS as per the guidelines
26.	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed to take action against non-complying industrial units.	No. of OCEMS	UPPCB	100% (Large & Medium)	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	N/A	Ongoing activity	NA	It is a regular Ongoing activity
27.	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party	No. of units furnishing B.G.	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	N/A	Ongoing activity	NA	It is a regular activity and bank guarantee is a part of standard protocol for the issuance of CTE /CTO

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
	Institutions/Quality control agencies etc.									
28.	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Web cams	UPPCB	Ongoing	Complied with All identified GPIs have installed webcams and OCEMS	60 days	Ongoing	Complete	Cost is borne by the respective industry	Installation of webcams and OCEMS has been done in all the grossly polluting industries
29.	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No of challans/ penalties imposed	Development authority/Awas Vikas/PWD	Ongoing	Construction & Demolition rules 2016 has been enforced in Kanpur Nagar. Fines are being imposed on defaulters	15 days, and thereafter, continue as regular activity	Ongoing	N/A	N/A	----
30.	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No of challans/ penalties imposed	Development authority	Ongoing	complied with Directions in these lines have been issued to Contractors and Group Housing Societies. EC is imposed against defaulters in compliance of Hon'ble Tribunal's orders.	15 days, and thereafter, continue as regular activity	N/A	Ongoing	N/A	---
31.	Ensure carriage of construction material in closed/covered vessels	No of challans/ penalties imposed	Development authority/ R T O	Ongoing	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	15 days, and thereafter, continue as regular activity	N/A	Ongoing	N/A	---
32.	All construction areas must be covered to avoid dispersion of particulate matter.	No of challans/ penalties imposed	Development authority/ Nagar Nigam	Ongoing	As per the NGT guidelines it is ensured in city that all the construction activity must be covered with dust suppressing covering are followed and fine for the same is also Imposed. Details of the same are annexed. (Annex-I of micro plan submitted by KNN)	30 days and thereafter, continue as regular activity	N/A	Ongoing	N/A	---
33.	Air Quality Index to be calculated and disseminated to the people through website	No. of CAAQMS Stations	UPPCB	Ongoing	01 CAAQMS is installed in Kanpur at present. 03 more such stations are to be installed in the city. AQI data is available on UPPCB website	15 days, and thereafter, continue as regular	N/A	Complete	N/A	---

For further details on the information given in Table 4 for Kanpur City action plan Please refer Annexure- 8

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action activity	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
	and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)									
34.	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	N/A	Complied with	30 days	N/A	N/A	N/A	----
35.	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB	Ongoing	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 SwachhVayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in SwachhVayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days & regular activity onwards	N/A	Ongoing	N/A	----
36.	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100%	Km / No. of connections	District Supply Officer	Ongoing	• Number of household gas fuel connection issued by gas distributors in district: 1045153 • Number of commercial gas fuel connection issued by gas distributors in district: 68445 • Number of PNG connections as household fuel issued by CUGL: 20664	30 days & regular activity onwards	N/A	Ongoing	N/A	----

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
	coverage				- Amount of fuel gas in vehicles sold out through CNG outlet: 1223404 Kg - Company has distributed 211 kms of PNG line and the process of covering further area is being carried out					
37.	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Penalty Imposed/Closure	Nagar Nigam /UPPCB	Ongoing	1. Kanpur Nagar Nigam is in process of identification of DG sets in industries, commercial places and other places under Nagar Nigam Boundaries with ROUPPCB to regularizes the emission/Noise norms. 2. Fines for violation of parameters as	30 days	N/A	Ongoing	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to
38.	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam / Development Authority	Ongoing	Most of the vendors are marked and there site are marked and instructed them to collect there waste in any closed container and only dump the waste with the station wagon and are instructed to setup three dustbins for waste collection and failing from this imposes fine as notified by Kanpur Nagar Nigam.	30 days	N/A	Ongoing	N/A	--
39.	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam / Development Authority	Ongoing	1. Kanpur Nagar Nigam has launched an extensive drive against littering & burning of waste on streets and orders/notifications for the same were issued on different dates i.e. on dated 16.10.2019, 06.11.2019 also there were several press releases made for the same in different national newspapers and a WhatsApp number is also activated (8601805555) for citizens as if they see some of these activities they can directly drop a pic of the same and details of the area. (Annex-M) 2. So in this perspective from 28.10.2018 to 20.11.2019 more than 230 reports were created onto which a fine approx. 20000 is collected and salary of many of the	30 days	N/A	Ongoing	N/A	

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

149

S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
					employees was also deducted. 3. Currently from date 01.04.2020 to 20.06.2020 a total numbers of 41 complains of such offence were served and one day salary of 11 Nagar Nigam employees was deducted for dull duty. "Continuously IEC activities are also carried out for spreading awareness regarding littering etc."					
40.	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of severe days	Nagar Nigam	Ongoing	1. As per criterion of the Air Quality index (AQI) i.e. (Good 0-50 ppm) (satisfactory 51- 100ppm) (Moderately polluted 101-200 ppm) (Poor 201-300 ppm) (Very Poor 301-400 ppm) (Severe 401-500 ppm), identification of such stretches where industries and commercial establishments are in greater number is in process and if the air quality in these areas reaches beyond poor i.e. above 300 ppm, masks will be distributed in these stretches via campaigning. a) Kidwai Nagar b) Shashtri Nagar c) AvasVikas Residential	90 days	N/A	Ongoing	N/A	
41.	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of electric buses	Transport Department	Zero (Plying)	Tender for 50 electric buses finalized and LOA issued. As this requires enabling infrastructure (procurement / electric charging station/ bus depot, etc.) so in next 12 months' time these additional 50 e-buses will be added to ensure environment friendly public transport	360 days	N/A	N/A	N/A	---
42.	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined	No.	N.H.A.I. /PWD / UPMRC	Ongoing	Metro Rail Project in Kanpur is under process to reduce traffic congestion.	360 days	N/A	31.03.2022	N/A	---

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
	vehicles.									
43.	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I. / PWD	Zero	No Proposal has been submitted	360 days	N/A	N/A	N/A	----
44.	Arrangement of Multilevel Parking Facilities	Capacity / No	Nagar Nigam/Development Authority	Ongoing	1. Multilevel parking facilities has been provided at Canal patri with parking space of 112 cars, crystal multilevel parking with parking space of 259 cars at parade chauraha & underground parking at phool bagh with parking space of 595 cars in Kanpur. 2. KSCL has prepared a DPR for Parking facility at Motijheel. The approval is pending from KDA. 3. As all the government land in the city belongs to KDA, hence KDA has been requested to provide land for new parking projects.	360 days	N/A	N/A	N/A	More of such multilevel parking are required to be constructed, so as to minimize illegal parking on the road side causing rise in pollutants in air due to traffic congestion.
45.	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travellers hire bi- cycle to reach the destination.	Km / No	Nagar Nigam/Development Authority	Ongoing	1. In first phase 02 locations have been selected for cycle hiring zone on PPP model: Rawatpur Station and, Ghanta ghar. 2. in future it has been planned to develop such facilities at metro stations.	360 days	N/A	Ongoing	N/A	----
46.	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are	N/A	Vehicle Manufacturing Companies/Ministry of Road	N/A	.To be complied by automobile manufacturers	360 days	N/A	N/A	N/A	---
47.	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport department	Ongoing	Presently no working outlet in the city	360 days	N/A	N/A	N/A	----

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
48.	Implementation of maintaining at least 33% forest cover area in the city in master plan.	forest cover area	Forest Department/ Nagar Nigam / Development Authority	Ongoing	1. During past three years an extensive drive for plantation (259908 plants) is carried by KMC within city limits i.e. which covers area of 84401 sqm, the details are as follows. In FY 2017-18 total plantation of 25385 plants has been done In FY 2018-19 total plantation of 87311 plants has been done In FY 2019-20 total plantation of 147212 plants has been done 2. For the current FY 2020-21 a total of 172503 plants are to be planted and already 8600 plants are planted. (details of plantation of three years and plantation for current year is included in annexure)	360 days	N/A	31.10.2020	53.51 Lac	---
49.	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest department/NMC G	-----	Plantation on side roads are being carried out by Irrigation department in collaboration with Forest department. Please refer Annexure for details	360 days	N/A	31.12.2020	N/A	----
50.	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of units converted	UPPCB	12%	Total no. of brick kilns – 259 Prosecution under Air Act 1981 – 10 No. of brick kilns converted to induced draft using zig-zag technology – 30	360 days	N/A	Ongoing	N/A	----

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
51.	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	UPPCB	Ongoing	No mobile AAQMS facility has been developed till date 1. For monitoring Air Quality Pollution Control board has set up Monitoring sensors(Manual, "High Volume Sampler") based on advanced technology for analyzing different parameters like Carbon Di-Oxide (CO ₂ , Carbon Mono-oxide (CO), Ozone (O ₃) etc. data from these sensors are being derived to Central pollution control website i.e. www.cpcb.in also it can also be seen on website i.e. www.aqicn.org. 2. SPCB Stations are placed at a) Kidwai Nagar	360 days	N/A	N/A	N/A	----
52.	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	No. of facilities	Nagar Nigam	Not installed	1. For carcass disposal via scientific & environmental friendly process a DPR has been prepared, as per the orders of supreme court for the modernization of Slaughter houses via 2394/9-8-2014-03(P)/214 Dated 26.11.2014 a proposal (DPR) of Rs 1243.49 lacs is approved for modernization of slaughter house at Colonel Ganj, Kanpur and Rs 497.40 Lacs were released. But the funds cannot be used. Now Nagar Nigam has submitted a DPR of	360 days	N/A	31.03.2022	N/A	----
53.	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No. installed	UPPCB	Ongoing	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Kanpur	360 days	N/A	N/A	N/A	04 CAAQMS have been proposed by Neyveli Lignite Power Company
54.	Tree Plantation for mitigation of air pollution based open location of pollution sources and Winds rose data	No. of saplings planted	Forest department/Development Authority/IMD/Regional Office & UPPCB	99%	A total of 99000 saplings have been planted against a target of 100000	360 days	N/A	Ongoing	N/A	----

For further details on the information given in Table 4 for Kanpur City action plan Please refer **Annexure- 8**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KANPUR)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agencies	Implementation status (% completed)	Details	Action completion date as per city action	Deviation from targeted timelines if	Expected date of completion	Total cost	Remarks
55.	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/Development Authorities	N/A	Environmental aspects being taken into consideration at State level planning	Proposed under Master Plan for Kanpur City 2021	N/A	N/A	N/A	----
56.	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e., www.uppcb.com.	No.	Development Authority/ Builder firms	Ongoing	KDA is ensuring green belt as per Building bye laws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere for offsetting the carbon footprint. <i>Conditional permission for 33% plantation to new developed residential colonies/builders have been given by UPPCB</i>	Within a reasonable timeframe	N/A	Ongoing	N/A	----
57.	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	Ongoing	Work has been awarded to IIT Kanpur and the study is under process	Source Apportionment Study is being carried out by IIT Kanpur	Yes	31.10.2020 (Due to nationwide lockdown of approximately 03 months the timeline may		Report for SA/EI has been received. The copy of same is attached as Annexure 6 . Detailed report

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1.	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/ Penalty Imposed	R.T.O/ Traffic Police	Ongoing	Number of vehicles checked : 138818 Number of vehicles penalized: 258 Amount (Rs) received as penalty: 45000	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
2.	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	No. of awareness activities	R.T.O/ Traffic Police	Ongoing	No. public awareness campaign: 02 No. of people participated: 200 Driver Training for vehicle maintenance & Air Pollution Control from Vehicle.	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
3.	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	No. of vehicles found: 7220 No. of vehicles penalized: 7220 Amount (Rs) received as penalty: 524000 Prayagraj Nagar Nigam - Change in Parking policy to increase parking fees and discourage vehicular movement in congested zones To avoid parking of vehicles	As regular activity	N/A	Ongoing	N/A	Regular drives being carried out by teams of Prayagraj Nagar Nigam and Traffic Police Prayagraj.

For further details on the information given in Table 4 for Prayagraj City action plan Please refer Annexure- 9

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					in non-designated areas, PMC has identified Parking Zones in Prayagraj Municipal area which are as below: 1. Civil Lines, Near Subhash Chauraha 2. PattharGirijaghar, Near Subhash Chauraha Petrol Pump 3. From Subhash Chauraha to Hanuman Mandir Chauraha 4. Near Company Bagh Gate No.3 5. Bharadwaj Park 6. Prayag Sangeet Samiti, Near Kamla Nehru road 7. Near St. Joseph School 8. Near Naini Sabzi Mandi 9. Near GIT & India Ltd. Naini 10. Near Khuldabad Sabzi Mandi 11. Near Sardar Patel Marg on Hot Stuff Lane 12. Sardar Patel Marg, Hotel Yarik Lane Tender is called for bidders for collection of parking fee and maintenance of Parking area which will be opened on 26/06/2020. In addition to this, PMC have identified 17 more parking areas in Prayagraj Municipal area for which					

For further details on the information given in Table 4 for Prayagraj City action plan Please refer **Annexure- 9**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					also tender is called Fine mechanism by issuing challans to vehicles parked in non-designated areas is also in place.					
4.	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	1. Weekly review meeting of Sales Managers of different oil companies with Supply Department is organized. 2. For the quality control of oil at the level of different oil companies, routine monitoring and sampling is carried out at Diesel/Petrol outlets. 3. Sharing of monitoring report from the oil company with officers of supply department is requested 4. Filter papers are available at the retail outlet for the filter paper test. Dispensing unit of pouted pulsar unit is applied at newly established retail outlets of different oil companies.	30 days	N/A	Ongoing	N/A	Supply of Kerosene has been stopped in the district. 173 samples have been checked by team DSO. None of sample was found to be adulterated
5.	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam	Road widening completed.	Widening of 29 roads for Rs. 287.06 Cr. has been either done or proposed on the roads which are given below: Norullah Road, Transport nagar, Smart City Road No. 1 (Master Zarul Hassan Road), Ram Das Gulati Marg, Muir	90 days	N/A	N/A	Rupees 287.06 Cr	Road maintenance is carried out on routine basis to minimize dust suppression

For further details on the information given in Table 4 for Prayagraj City action plan Please refer Annexure- 9

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Road Part-I, Muir Road Part-II, Kutchary Road, Elgin Road, Sardar Patel Road, Dr. Lohiya Road, Clive Road, Stretchy Road, Cooper Road, Tashkent Road, Tez Bahadur Sapru Road, Kamla Nehru Road, Part 1, Shobhnath Singh Road, Katra Road, Part 2, Mission Road, Hashimpur Road, Mumfordganj Road, Babu Bindeshwari Road, Subhash Nagar Road, Pannalal Road, Pannalal Road, Bank Road, Sarojini Naidu Road, Kamla Nehru Road Part-2, Night Market form Maharana Pratap Chauraha to Dhobighat					
6.	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery-operated vehicles/Charging Stations	Transport Department/ Nagar Nigam & Development Authorities		Tender for 50 electric buses finalized and LOA issued. As this requires enabling infrastructure (procurement / electric charging station/ bus depot, etc.) so in next 12 months' time these additional 50 e- buses will be added to ensure environment friendly public transport. 1. Licenses are being issued by RTO for battery operated vehicles. 2. License tax from rickshaw operators is	120 days	12 Month	N/A	N/A	N/A

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					being collected by Municipal Corporation. Details are as follows: 1. 250 licenses in year 2018-19 2. 1110 licenses in year 2019-20 3. PMC is planning to acquire battery operated electric vehicles from EESL to be run on rent within city. Meeting at MM(T) was conducted for setting up charging stations of E-Rickshaw					
7.	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	-	02 weigh in motion bridges are established at toll plazas on expressway and national highways of Prayagraj.	180 days	N/A	To be completed with NH completion	N/A	-
8.	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	Zero	Awareness drives are carried out for encouraging lane driving	180 days	Fresh Project to be awarded	N/A	To be assessed	-
9.	Installation of remote sensor based PUC system	Number	Traffic Police	100%	77 PUC Centers are online	180 days	N/A	N/A	N/A	-
10.	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/ Horticulture/ Nagar Nigam & Development Authorities	100%	3 sites have been recognized in Prayagraj for green buffers along the traffic corridors which are i) BPCL parisar naini, 2400 plants are planted through Miyawaki technology,	90 days	N/A	Achieved	N/A	Zone-wise and area-wise plantation.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					ii) Kasari masari chawni area where 2400 plants are planted, iii) Cantonment CDA Pension where 1500 plants are planted. One green buffer along the traffic corridor is proposed in T.P Nagar on GT Road through Miyawaki technology.					
11.	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothole Nos.	Nagar Nigam/ Development Authorities	Ongoing activity	A total road length of 286 Km has been patched, 105 Km has been renewed and 106.6 Km has been repaired by PWD A total of 40 no. of roads stretching over a length of 53.51 Km have been identified for the work of making such roads pothole free. Till now 51.12 Km road length has been made pothole free. Pothole free roads is a continuous work and the work will be completed post- monsoon. The total cost of this work is Rs. 362.95 Lac	90 days & as regular activity afterwards	N/A	Achieved	Rs. 166. Lac	Identification of damaged road stretches and its repair is an Ongoing practice.
12.	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	100%	Total 37 traffic intersections have been beautified by development authority out of which some are beautified with water fountains	90 days	N/A	N/A	N/A	
13.	Greening of open areas,	Number of	Forest Department	Complete	A total of 90800 saplings	90 days	Yes	Achieve	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	gardens, community places, schools and housing societies	plants			have been planted against a target of 90800					
14.	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	PWD/Nagar Nigam	60%	63 roads of 54696 meters of amount Rs 2424.47 Lacs have been blacktopped by Municipal Corporation in Prayagraj. Prayagraj Smart City Limited (PSCL) has constructed 19 roads of 28500 meters. For Year 2020-21, PMC has planned to blacktop 10 roads of 7255 meters for amount Rs. 1,74,72,636/-	180 days			Rs. 2424.47 Lac	
15.	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, Sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Nagar Nigam	Ongoing	PMC in collaboration with Ganga Pollution Control Board is using 35 MLD of treated effluent of STPs for irrigation purpose through Naini irrigation channel and Dandi irrigation pipeline. Also, EOI has been invited for reuse of effluent from Naini STP to Meja Thermal Power Plant. Two meetings held and signing of MoU is under finalization	90 days	N/A	N/A	N/A	Under Process
16.	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km. of W2W paving	Nagar Nigam	Ongoing	Wall to wall pavement for control of dust from road has been done by smart city on the following roads: 1. Transport nagar, 2. NawabYusuf road,	180 days	N/A	N/A	N/A	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					3. Kamla Nehru road, 4. Stanley road, 5. GT road, 6. Norullah road, 7. MG Marg, 8. Gulati Marg, 9. Jehrul Hasan road, 10. Myor road, 11. Lalbahadur shastri Marg Smart Road is constructed by Prayagraj Smart City Limited (PSCL) which are as follows: 1. SP Road 2. Dr. Lohia Road 3. Clive Road 4. Stretchy Road 5. Cooper Road 6. Tashkent Road 7. Tez Bahadur Sapru Marg 8. Kamla Nehru Road Part-1 9. Shobhnath Singh Road 10. Katra Part-1 11. Kamla Nehru Road Part-2 12. Katra Part-2 13. Mission Road 14. Mumfordganj Road 15. Subhash Nagar Road 16. Babu Bindeshwari Road 17. Hashimpur Road 18. Sarojini Naidu Road 19. Lala Lajpat Rai Marg 20. Tagore Town Road					
17.	Launch extensive drive against open burning of	No. of Challans/ Penalty	Nagar Nigam	Ongoing	Proper fine mechanism for burning of biomass, crop	90 days	N/A	N/A	N/A	Imposed penalties for

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	biomass, crop residue, garbage, leaves, etc.				residue, garbage, leaves is in place Total amount of fine collected is Rupees 25,94,810/-					open burning of garbage, residue etc.
18.	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and bio mass.	No. of Teams	Nagar Nigam	Ongoing	Yes, regular check and control of burning of municipal solid waste is being carried out. Availability of fire extinguisher for control of fire in municipal solid waste and biomass is ensured.	90 days	N/A	Ongoing activity	N/A	Monitoring by Nagar Nigam
19.	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	PDA/Nagar Nigam	Ongoing	Horticulture waste (biomass) of 30 parks is being decomposed in compost pits made in the parks.	90 days				
20.	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department	100% target for Implements Distribution Achieved for Year 2019.	20 FIR lodge against open burning as per record. a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of	180 days	N/A	N/A	N/A	Penalty has been imposed by Agriculture department

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No .	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					agricultural residual waste. c.A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. There has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
21.	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	Ongoing	Tender for door to door collection of segregated waste by agency and its disposal has been called which shall be opened soon	90 days	N/A	N/A	N/A	D2D collection of waste
22.	Establishment of	No. of pits/parks	Nagar Nigam/PDA	14%	PMC maintains 216 parks	90 days	N/A	N/A	N/A	In Process

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	composting pits in Parks/ residential societies etc for management of biodegradable waste.				in Prayagraj out of which 30 parks have been provided with compost pits					
23.	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Nigam/GDA	Survey to be done	All the plots which have been left open for more than 02 years are being followed up by Nagar Nigam for plantation of trees in such plots.	90 days	N/A	N/A	N/A	Plots should be sprinkled or alternate measures for dust suppression shall be initiated.
24.	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	Ongoing	Total no. of brick kilns – 632 Closure issued – 27 Show Cause Notice-08 Prosecution under Air Act 1981 – 06	60 Day	N/A	N/A	N/A	CTO is being issued only to Kilns that have converted Zig-zag kilns
25.	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of brick kilns	UPPCB	Ongoing	No. of brick kilns converted to induced draft using zig-zag technology – 07	120 Days	N/A	N/A	N/A	CTO is being issued only to Kilns that have converted Zig-zag kilns
26.	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	100%	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	N/A	N/A	N/A	As per policy, OCEMS installed in Large and Medium Category Units
27.	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution	60 days, and thereafter, regular activity	N/A	N/A	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.				from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.					
28.	Installation of web cams and OCES in Grossly Polluting Industries.	No. of Webcams	UPPCB	100%	Complied with	60 days	N/A	N/A	N/A	-
29.	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/ Penalty imposed	Urban Development/ PDA	Ongoing	Construction & Demolition rules 2016 has been enforced in Prayagraj. Fines are being imposed on defaulters. E-tender has been invited for C&D waste processing which will be opened on 29/06/2020. Rs. 202086/- has been collected as fine from defaulters in year 2019-20	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	-
30.	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of OCES	UPPCB	100% (Large & Medium)	Monitoring of industrial emission is being carried out through OCES. .	60 days, and thereafter, regular activity	N/A	N/A	N/A	As per policy, OCES installed in Large and Medium Category Units
31.	Ensure carriage of construction material in closed/covered vessels	No. of challans/ Penalty imposed	Development authorities/ Regional Transport	Ongoing	Directions in these lines have been issued to Contractors and Group Housing Societies. EC is	15 days, and thereafter, continue	N/A	N/A	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
			Department		imposed against defaulters in compliance of Hon'ble Tribunal's orders.	as regular activity				
32.	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/ PDA	N/A	Environmental aspects being taken into consideration at State level planning	Proposed Master Plan	N/A	N/A	N/A	-
33.	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	No.	Urban Development/ Development Authorities/ housing companies	Ongoing	complied with	Within a reasonable timeframe	N/A	N/A	N/A	-
34.	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/PDA	Ongoing	All construction areas are being covered to avoid dispersion of particulate matter. The regulating authority for this is Prayagraj Municipal Corporation & Prayagraj Development Authority.	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	-
35.	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated	No. of CAAQMS Stations	UPPCB		05 Manually AAQMS stations are operational in Prayagraj. Display Boards are attached with LED. Installation of CAAQMS is under process	15days, and thereafter, continue as regular activity				

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	monitoring stations and real time basis for continuous monitoring stations									
36.	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	N/A	Complied with	30 days	N/A	N/A	N/A	-
37.	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non- compliance	Complaint redressal status	UPPCB	Ongoing	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days	N/A	N/A	N/A	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.
38.	Engage with concerned authorities on continual basis for maximizing	Km./No. of Connections	District Supply Officer	Ongoing	1. Free gas connection under Ujjwala Yojana as per the determined	30 days	N/A	N/A	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage				standards is provided to families of SC, ST, beneficiaries of Pradhan Mantri Awas Yojana, Antyodya Cardholders and Eligible household Ration cardholders. Process is escalated with mass awareness programme time to time. Under Gram Swaraj Campaign free gas connection is provided through camps of special campaign. 2. Required record and training is given to the beneficiary family through LPG supply Dealers at the time of providing gas connection. Introduced with the processes of using gas and its benefits at free Ujjwala Gas distribution Camp. 3. Information provided by the Nodal Officer of Ujjwala Yojana that the Oil companies is providing small 5 Kg Household gas cylinder for the facility of customers. Special facility provided to the beneficiaries under Ujjwala Yojana in view of COVID-19. 4.6.0 Lac family in the district is recognized under					

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Pradhan Mantri Ujjwala Yojana. Reduction in the use of wood and coal is fund by the use of household cooking gas, resulting in control of air pollution					
39.	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Penalty Imposed/ Closure	UPPCB,	Ongoing	Random inspection and monitoring are being carried out and action is taken against the defaulting units.	30 days	N/A	N/A	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG Registration Scheme for complete inventory of DG Sets.
40.	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities	Ongoing	Nagar Nigam is monitoring and controlling street vendors strictly with respect to removal of their waste and debris before leaving	30 days	N/A	N/A	N/A	-
41.	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/ Development Authorities	Ongoing	i. For complete ban on littering of streets, fine mechanism is in force. Total amount of fine collected from 1/04/2019 to 30/04/2020 is Rupees 25,94,810/- ii. For Segregation at source, PMC conducts IEC and BCC through Wall painting, Nukkad	30 days	N/A	N/A	N/A	-

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Natak etc. iii. For source collection, Tender is invited by Nagar Nigam and the commencement of work is expected by July/August tentatively iv. Processing of Solid Waste is being done at Baswar Plant.					
42.	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Nigam	Ongoing	Nagar Nigam ensures availability of Masks to all its employees. Nagar Nigam does extensive IEC for citizens to use masks.	90 days	N/A	N/A	N/A	-
43.	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	Zero (Plying)	Tender for 50 electric buses finalized and LOA issued. As this requires enabling infrastructure (procurement / electric charging station/ bus depot, etc.) so in next 12 months' time these additional 50 e- buses will be added to ensure environment friendly public transport.	360 days	03 Months	November 2020	N/A	-
44.	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD	Proposed	NHAI/NH Has taken steps in the direction to comply these. Presently Kokhraj-Handia bypass in running.	360 days	N/A	N/A	N/A	Proposed
45.	Construction of peripheral road around the city to avoid Congestion.	No.	N.H.A.I. /PWD	Proposed	NHAI/NH Has taken steps in the direction to comply these. Presently Kokhraj-Handia bypass in running.	360 days	N/A	N/A	N/A	Proposed

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
46.	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/PDA	25%	In Prayagraj, one multi-level car parking for 335 cars is built in Civil Lines area. To manage Parking facility, agency is contracted annually by PMC through tender process. Tender for another multi-level car parking was called in which two bidders participated. Technical bid was opened, and financial bid will be open soon. Location: Mahila Polytechnique which is Nazul land situated in Sardar Patel Road Area: 6707 Square meters Vehicle Capacity: 650 Timeline: 18 months Prayagraj Development Authority is doing survey for construction of street parking through Urban Mass Transit Company (UMTC).	360 days	N/A	N/A	N/A	-
47.	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi-cycle to reach the destination.	Km./No.	Nagar Nigam/PDA	Ongoing	Two Cycle zone is built which are as follows: Dhobi Ghat to Lok Seva Aayog Lok Seva Aayog to Balson Crossing Public Bike sharing system is proposed from Prayagraj Smart City Limited (PSCL).	360 days	N/A	N/A	N/A	Bike zones in PDA areas have been maintained
48.	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-	N/A	Vehicle Manufacturing Companies/Ministr		To be complied by automobile manufacturers	360 days	N/A	N/A	N/A	

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	VI fuels are available		y of Road Transport & Highways (MoRTH)							
49.	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	N/A	N/A	360 days	N/A	N/A	N/A	-
50.	Implementation of maintaining at least 33% forest cover area in the city in master plan.	No.	Urban Development/ Development Authorities/ Nagar Nigam	Ongoing	At present, %age of forest cover area in city is 2.32% For implementation of maintaining at least 33% forest cover, 5,95,1679 saplings were planted in Prayagraj District in year 2019-20. Nagar Nigam planted 1,45,566 saplings in year 2019-20. For year 2020-21, total target is of 5,178,670 saplings to be planted in Prayagraj. Nagar Nigam Prayagraj has planned to plant 3,14,032 saplings.	360 days	N/A	N/A	N/A	-
51.	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest department/NMC G	N/A	Plantation on side roads are being carried out by Irrigation department in collaboration with Forest department. Please refer Annexure for details	360 days	N/A	N/A	N/A	-
52.	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zigzag	UPPCB	Ongoing	Zig -ZaG Conversion: -07	360 days	N/A	N/A	N/A	Condition imposed in CTO for conversion into ZigZag. New CTE issued for only

For further details on the information given in Table 4 for Prayagraj City action plan Please refer **Annexure- 9**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

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S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										Zig Zag Technology
53.	Installation of Electrostatic Precipitators and appropriate air pollution control devices in factory units/industries.		UPPCB	100 %	Complied with	360 days	N/A	N/A	N/A	-
54.	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of Mobile Van	Nagar Nigam	Under Process	Mobile Van for continuous ambient air quality monitoring is being planned to be purchased by Nagar Nigam	360 days	N/A	N/A	N/A	
55.	Dead Bodies of Animals should be disposed through proper	No.of facilities	Nagar Nigam	100%	Work to be started for Incineration plant for dead bodies of animal is sanctioned for Rupees 210 Lacs and the tender for the execution of the project has been issued but due to some land issues, work could not be started.	360 days	N/A	N/A	N/A	-
56.	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No.installed	UPPCB	N/A	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Prayagraj	360 days	N/A	N/A	N/A	-
57.	Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	No. of saplings planted	Forest department/ Development Authority/IMD/ Regional Office & UPPCB	Complete	A total of 90800 saplings have been planted against a target of 90800	360 days	No	Complete		Achieved
58.	Environmental aspects	NA	Urban	N/A	Environmental aspects being	Proposed	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Prayagraj City action plan Please refer Annexure- 9

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (PRAYAGRAJ)

174

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	should be included during preparation of master plan for development of city.		Development/ PDA		taken into consideration at State level planning	Master Plan				
59.	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	No.	Urban Development/ Development Authorities/ housing companies	Ongoing	complied with	Within a reasonable timeframe	N/A	N/A	N/A	-
60.	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI Report	UPPCB	Ongoing	Work order for carrying out SA/EI& CC study has been awarded to IIT Kanpur in August 2021	04 years	No	August 2021		-

For further details on the information given in Table 4 for Prayagraj City action plan Please refer **Annexure- 9**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of vehicles checked/penalty	R.T.O/Traffic Police	Ongoing	Number of vehicles checked: 796 Number of vehicles penalized: 384 Amount (Rs) received as penalty:131500	As regular activity	None	Ongoing	-	-
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	No. of awareness activities	R.T.O/ Traffic Police	Ongoing	No. public awareness campaign: 02 No. of people participated: 115	As regular activity	None	Ongoing	-	-
3	Prevent parking of vehicles in the non-designated areas	No. of vehicles	Traffic Police/ Nagar Nigam	Ongoing	No. of vehicles found: 8493 No. of vehicles penalized: 6150 Amount (Rs) received as penalty: 1050100 3 Wheeler parking & 2 Wheeler parking have been allotted in the city. No Parking zones have been frozen and enforcement being done through smartcameras. 4 New parking areas of 1780 Vehicle capacity being developed.	As regular activity	None	Ongoing	-	Nagar Nigam- -3-Wheeler parking & 2 Wheeler parking have been allotted in the city. -No Parking zones have been frozen and enforcement being done through smart cameras. - 4 New parking areas of 1780 Vehicle capacity being developed.
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	• Samples obtained from 12 Petrol pumps and no adulteration found after testing Sale of Euro-6 Standard fuel is carried out in the district which reduces air pollution	From August 2019 (30 days)	None	Completed	-	-
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam		Widening and Strengthening of Roads - 29 Nos., 286 Kms. Overhead Bridges - 16 Nos.	From August 2019 (90 days)	None	Completed	-	
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/C	Transport Department/Nagar Nigam & Development Authorities	Ongoing	To encourage electric vehicle permit is exempted. Decision for 100% tax exemption for two wheeler and 75 % exemption for the other vehicles is taken for first one lac electric vehicles of all categories manufactured, sold and registered in UP.	From August 2019 (120 days)	None	Completed	-	-

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

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S. No.	Action point	Unit of Measure ment of progress	Implementing agencies	Implementa tion status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completi on	Total cost	Remarks
		Stations			Managing Director, Varanasi City Transport (Project of construction of electric bus charging station at Mirja Murad is being taken up UPJN-C DS as per the direction of UP Govt. funds for this project are provided by Varanasi Smart city Ltd. Tender has been floated					
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No.	Transport Department		01 weigh in motion bridges are established at toll plazas on expressway and national highways of Varanasi.	From August 2019 (180 days)	None	Complete d	-	-
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving		Traffic Police	Zero	Awareness drives are carried out for encouraging lane driving.	180 days				-
9	Installation of remote sensor-based PUC system	Number	Traffic Police	100%	All 46 PUC Centres are online. However, the plan for initiation of remote PUCs has not been done	180 days	N/A	N/A	N/A	-
10	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Nigam/VDA/Forest Department		Through available space is low yet extensive plantation is being carried out in 2020-21. 60000trees and saplings would be planted including 7 sites being develop on Munjawati Model.	From August 2019 (180 days)	Timeline may start after the revision of Master Plan	03 months from the date of revision of Master Plan	-	Master Plan will be directed to be revised after completion of Carrying Capacity Study. Available area for plantation activity as per the current Master Plan has already been planted.
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/Horticulture/Nagar Nigam & Development Authorities	Ongoing	Plan has been prepared by Forest Department. PWD has identified 02 roads on which herbal plant species have been planted. A road has also been renewed with the use of waste plastic as a model project.	From August 2019 (90 days)	None	Ongoing		
12	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pot hole Nos.	Nagar Nigam/Development Authorities	Partially complying	No existing potholes and when any occurs it is filled immediately via Engineering Department of Nagar Nigam. In addition to this, PWD has made a total road length of 3995.6 Km pothole free with a cost of Rs. 31965	From August 2019 (90 days& as regular activity afterwards).	None	Complete d	-	-

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

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S. No.	Action point	Unit of Measure ment of progress	Implementing agencies	Implementa tion status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completi on	Total cost	Remarks
13										
14	Greening of open areas, gardens, community places, schools and housing societies		Forest Department		13 sites covering a total area of 2.79 ha have been identified in the city area and it is proposed to carry out plantation through Miyawaki method. Timeline of the project is 04 years and a funding of Rs. 131.5 Lac is required.	From August 2019 (90 days)	04 years as plantation can be done only in the rainy season.	31.07.2024	-	Ongoing
15										
16	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs	Nagar Nigam	-	Total 5 numbers of STPs are functional, therefore the treated effluent from Bhagwanpur STP is used for horticulture within its campus, one Goitha, and 2 units of Deenapur STPs supply to irrigation department.	From August 2019 (90 days)	Revised timeline will be as per the action plan for use of treated water in the State which is being developed by Urban Development Department	Ongoing (Achieved)	-	-
17										
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	i) VNN Bye-Laws prohibiting open burning has been enacted and public notification issued in major Newspapers. ii) Zonal Officers, Parivartan Dal, Inspectors, Supervisors and Collectors have been delegated powers to levy spot fine as per Bye-Laws framed.	From August 2019 (90 days)	None	Complete d	-	-
19	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	i) VNN Bye-Laws prohibiting open burning has been enacted and public notification issued in major Newspapers. ii) Zonal Officers, Parivartan Dal, Inspectors, Supervisors and Collectors have been delegated powers to levy spot fine as per Bye-Laws framed.	From August 2019 (90 days)	None	Complete d	-	
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach		Nagar Nigam	Ongoing	Regularly being collected on daily basis and send to the processing plant for final disposal.	From August 2019 (90 days)	None	Complete d	-	-

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

178

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department &UPPCB	Ongoing	a. a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. There has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability	From August 2019 (180 days)	None	Completed	-	Time to time carried out by nodal department
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	Partially (on the daily routine basis)	Presently VNN is carrying out door to door collection of waste and sending it directly to the processing plants. No dumping is done. Workorder has been issued by VNN to M/s AG Enviro Infra for door to door segregated waste collection in all 90 wards. Survey is underway. Work should begin by August 2020.	From August 2019 (90 days)	None	Completed	-	Done by Nagar Nigam
23	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/VDA		In some parks/ societies composting pits for management of Bio-degradable waste exist. Efforts are on to persuade (motivate) others to do so.	From August 2019 (90 days)	None	Completed		

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

179

S. No.	Action point	Unit of Measure ment of progress	Implementing agencies	Implementa tion status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completi on	Total cost	Remarks
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Nigam/VDA		Under the Varanasi Municipal Corporation limits, in the year 2020-21, 60150 saplings will be planted in 130 places. (Details copy attached)	From August 2019 (90 days)90 days	None	Complete d		
25	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	95%	Complied with. Only three large/medium scale industries are operational among them two are engineering & other is IOC,LPG bottling plant rest i.e. small scale operational with APCS.	From August 2019 (180 days)	None	Complete d	-	-
26	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	95%	Total no. of brick kilns – 424 Closure issued – 83 Not applied-183(Notice sent) Authorized-158	From August 2019 (60 days)	None	Complete d	-	-
27	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	Ongoing	No. of brick kilns converted to induced draft using zig-zag technology – 09	From August 2019 (120 days)	02 years	July 2022		Ongoing
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	95% (Large & Medium)	Monitoring of industrial emission is being carried out through OCEMS.	From August 2019 (60 days), and thereafter, regular activity	None	Complete d	-	Approximate industry Installed industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) Note-M/S CPC power limited has installed OCEMS
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	From August 2019 (60 days, and thereafter, regular activity) regular activity)	None	Complete d	-	-

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

180

S. No.	Action point	Unit of Measure ment of progress	Implementing agencies	Implementa tion status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completi on	Total cost	Remarks
	from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.									
30	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Webcams	UPPCB	Ongoing	Being complied	From August 2019 (60 days),	01 year	July 2021		Only three large/medium scale industries are operational among them two are engineering & other is IOC,LPG bottling plant rest i.e are small scale operational with APCS.
31	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/ Penalty imposed	Urban Development/D evelopment Authorities	Ongoing	..	From August 2019 (15 days, and thereafter, continue as regular activity)	None	Complete d	-	-
32	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/ Penalty imposed	Urban Development/D evelopment Authorities	Ongoing	..	From August 2019 (15 days, and thereafter, continue as regular activity)	None	Complete d	-	-
33	Ensure carriage of construction material in closed/covered vessels	No. of challans/ Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are monitored.	From August 2019 (15 days, and thereafter, continue as regular activity)	None	Complete d	-	-
34	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/ Traffic Police	Ongoing	Guidelines already prepared and notified builders /contractors with public notification issued via website and newspapers regarding covering of all construction areas to avoid dispersion of	From August 2019 (30 days)	None	Complete d	-	-

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

181

S. No.	Action point	Unit of Measure ment of progress	Implementing agencies	Implementa tion status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completi on	Total cost	Remarks
					particulate matter.					
35	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	-	Nagar Nigam/ Traffic Police		All Inspectors /supervisors and collectors are regularly enforcing. VNN holds meeting with vendors to make them aware regarding removing their wastes and debris before leaving the site of operation.	From August 2019 (30 days)	None	Complete d	-	
36	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	-	Nagar Nigam/ Traffic Police		All Inspectors /supervisors and collectors are regularly enforcing. VNN holds meeting with vendors to make them aware regarding removing their wastes and debris before leaving the site of operation.	From August 2019 (30 days)	None	Complete d	-	
37	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	No. of CAAQMS Stations	UPPCB	Ongoing	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	From August 2019 (15 days, and thereafter, continue as regular activity)	None	Complete d	-	One CAAQMS installed at Ordally Bazar, Varanasi
38	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB		UPPCB	Ongoing	Complied with	From August 2019 (30 days),	None	Action at HO level	-	
39	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance		UPPCB	100%	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received: 7984 References disposed: 5890	From August 2019 (30 days),	None	Complete d	-	Board has created portal for public grievances

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

182

S. No.	Action point	Unit of Measure ment of progress	Implementing agencies	Implementa tion status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completi on	Total cost	Remarks
					Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37					
40	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage		District Supply Officer	Ongoing	• Number of household gas fuel connection issued by gas distributors in district: 820463 • Number of commercial gas fuel connection issued by gas distributors in district: 5165 • Number of PNG connections as household fuel issued by GAIL: 3500 • Amount of fuel gas in vehicles sold out through 08 CNG outlet: 20000-50000 Kg Company has distributed 32 kms of PNG line and the process of covering further area is being carried out	From August 2019 (30 days),	None	Complete d	-	
41	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Penalty Imposed/ Closure	UPPCB/ Nagar Nigam	Ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	From August 2019 (30 days),	None	Regular monitoring if grievance s received	None	Regular monitoring if grievances received
42	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam	Ongoing	i) VNN Bye-Laws prohibiting open dumping and littering of streets with municipal solid wastes (MSW) has been enacted and public notification issued in major Newspapers. ii) Zonal Officers, Parivartan Dal, Inspectors, Supervisors and Collectors have been delegated powers to levy spot fine as per Bye-Laws framed. iii) VNN Bye-laws mandating segregation at source and handing over waste directly to collectors as per SWM rule -2016.	From August 2019 (30 days),	None	Complete d	-	
43	If Air Quality Index found severe or above grade, ensure	No. of Severe Days	Nagar Nigam	Ongoing	Under Varanasi Smart City project 15 air quality monitoring stations are installed and functional. Pollution control board utilize this data for taking	From August 2019 (90 days),	None	Complete d		

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

183

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks																								
	availability of masks to public for protection.				appropriate action in this regard.																													
44	Plying of electric buses for public transport including establishment of sufficient charging stations.		Nagar Nigam	Ongoing	Managing Director, Varanasi City Transport(Project of construction of electric bus charging station at Mirja Murad is being taken up UPJN-CDS as per the direction of UP Govt. funds for thisproject are provided by Varanasi Smart city Ltd. Tender has been floated	From August 2019 (360 days),	3month extended due to COVID-19	Under process																										
45	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD	100%	Following highways have been planned by N.H.A.I. <table><thead><tr><th>S. N.</th><th>Agencies</th><th>Project Name</th><th>Completion date</th></tr></thead><tbody><tr><td>1</td><td>N.H.A.I.</td><td>National Highway No-233</td><td>29.02.2020</td></tr><tr><td>2</td><td>N.H.A.I.</td><td>National Highway No-56</td><td>14.06.2020</td></tr><tr><td>3</td><td>N.H.A.I.</td><td>National Highway No-29</td><td>31.03.2020</td></tr><tr><td>4</td><td>N.H.A.I.</td><td>Varanasi Ring Road Phase-II, Package-1</td><td>13.03.2022</td></tr><tr><td>5</td><td>N.H.A.I.</td><td>Varanasi Ring Road Phase-II, Package-2</td><td>13.02.2022</td></tr></tbody></table>	S. N.	Agencies	Project Name	Completion date	1	N.H.A.I.	National Highway No-233	29.02.2020	2	N.H.A.I.	National Highway No-56	14.06.2020	3	N.H.A.I.	National Highway No-29	31.03.2020	4	N.H.A.I.	Varanasi Ring Road Phase-II, Package-1	13.03.2022	5	N.H.A.I.	Varanasi Ring Road Phase-II, Package-2	13.02.2022	From August 2019 (360 days),	3month extended due to COVID-19	As provided in Details		
S. N.	Agencies	Project Name	Completion date																															
1	N.H.A.I.	National Highway No-233	29.02.2020																															
2	N.H.A.I.	National Highway No-56	14.06.2020																															
3	N.H.A.I.	National Highway No-29	31.03.2020																															
4	N.H.A.I.	Varanasi Ring Road Phase-II, Package-1	13.03.2022																															
5	N.H.A.I.	Varanasi Ring Road Phase-II, Package-2	13.02.2022																															
46	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	Ongoing	As per report of PWD Pandeypur Fly Over and Chauka Ghat-Cantt Fly over are completed	From August 2019 (360 days),	3month extended due to COVID-19	Completed																										
47	Arrangement of Multilevel Parking Facilities	No. Of Multilevel Parking Facilities	Nagar Nigam/Development Authorities	100%	..	From August 2019 (360 days),	None	Completed		Godwalyia Multilevel Parking is under construction Agency's Name-CPWD																								

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

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S. No.	Action point	Unit of Measure ment of progress	Implementing agencies	Implementa tion status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completi on	Total cost	Remarks
48	Development/Strengthe ning of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No.	Nagar Nigam/Develop ment Authorities		Metro Service not available in the city. One route in PPP must run by VSCL. More routes have been taken up by VSCL.	From August 2019 (360 days),	N/A	N/A	N/A	-
49	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	No.	Vehicle Manufacturing Companies/Mini stry of Road Transport & Highways (MoRTH)		..	From August 2019 (360 days),	N/A	N/A	N/A	-
50	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department		Presently no working outlet in the city	From August 2019 (360 days),	N/A	N/A	N/A	-
51	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest Department/NM CG		A total of 55978 plants have been planted by PWD in collaboration with forest department	From August 2019 (360 days)	N/A	N/A	N/A	-
52	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	Ongoing	No. of brick kilns converted to induced draft using zig-zag technology – 09	From August 2019 (360 days)		In progress		
53	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	NA	Nagar Nigam	Ongoing	..	From August 2019 (360 days)	N/A	N/A	N/A	-
54	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No.of facilities	Nagar Nigam	Ongoing	Construction of a Carcass processing plant at Ramna is Ongoing.	From August 2019 (360 days)	N/A	N/A	N/A	-
55	Installation of CAAQMS	No.install	UPPCB	-	Complied with. Polluting units have been identified	From August 2019	No	Complete		EC being imposed on

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (VARANASI)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	by polluting units/institutions etc. under "Polluters Pay Principles".	ed			under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Varanasi	(360 days)		d		defaulter unit
56	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB		Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020	From August 2019 (360 days),	Yes	August 2021		
57	Tree Plantation for mitigation of air pollution based open location of pollution sources and Wind rose data	No. of saplings planted	Forest department/Development Authority/IMD/Regional Office & UPPCB	Complete	A total of 34743 saplings have been planted against a target of 31543	From August 2019 (360 days),	No	Complete		
58	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/Development Authorities		..	Proposed Master Plan for Varanasi City 2021	N/A	N/A	N/A	-
59	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	NA	Urban Development/Development Authorities/housing companies		complied with	Within a reasonable timeframe	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Varanasi City action plan Please refer **Annexure- 10**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/Penalty Imposed	R.T.O/Traffic Police	Ongoing	Number of vehicles checked: .3279 Number of vehicles penalized: 827 Amount (Rs) received as penalty:541500	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	No. public awareness campaign: 05 No. of people participated: 1800	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	No. of vehicles found: 5332 No. of vehicles penalized: 5332 Amount (Rs) received as penalty: 890500 Nagar Nigam - Change in Parking policy to increase parking fees and discourage vehicular movement in congested zones	As regular activity	N/A	Ongoing	N/A	Regular drives being carried out by teams of GNN and Traffic Police.
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	Actions are being taken at administrative level by organizing a team of concerned company's sales officer for the random inspection of adulteration and fuel quality at different petrol pumps of the district and under the applied action plan time to time as per the rule continuous action is being taken for the control of adulteration.	30 days	N/A	Ongoing	N/A	Supply of Kerosene has been stopped in the district. 69 samples have been checked by Joint team of DSO, UPPCB and Police. None of the sample was found to be adulterated.
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam	Elevated and Metro – 100%. Road widening at Tender stage.	06 lane 14 km Hindon Elevated Road completed. Reconstruction of old damage bridge over Hindon River at G.T. Road, Ghaziabad. Dilshad Garden to New Bus Adda Metro Network completed. Widening and Strengthening of Roads – 28 Nos. Overhead Bridges - 05 Nos.	90 days	Additional Widening Projects undertaken	Within 90 days from date of start of project	Rs. 2726.48 Lacs – Cost of DPR	Road maintenance is carried out on routine basis to minimize dust resuspension.
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery-operated vehicles/Charging Stations	Transport Department/ Nagar Nigam & Development Authorities		Tender for 50 electric buses finalized and LOA issued. As this requires enabling infrastructure (procurement / electric charging station/ bus depot, etc.) so in next 12 months' time these 50 e- buses will be added to ensure environment friendly public transport. In order to promote	120 days	12 Months	December 2020	340 Lacs – Cost of DPR. Funds yet to be allocated.	Electricity operated Buses to ply on major congested routes to minimize emissions.

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					25 no. of charging stations to be constructed for which land has been finalized. Implementing agency is CNDIS unit 6. Battery operated vehicles, requirement of permit is exempted for such vehicles.					
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	EPE – 100% NH 9 – 100% (on completed stretch)	Weigh in motion bridges installed at all exits of Eastern Peripheral Expressway and Operational stretch of NH 9 (Earlier NH 24). NHAI to install weigh in motion bridges on toll plazas of NH 9.	180 days	N/A	To be completed with NH completion	N/A	-
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	Zero	ITMS Project awarded by GDA has been shelved off as the agency has been blacklisted. As per decision, the work shall now be carried out by GNN. Awareness drives are carried out for encouraging lane driving.	180 days	Fresh Project to be awarded	N/A	To be assessed	-
9	Installation of remote sensor based PUC system	Number	Traffic Police	100%	All 120 PUC Centres are online. However, the plan for initiation of remote PUCs has not been done	180 days	N/A	N/A	N/A	-
10	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Nigam/GDA/Forest Department	60% (1920 kms) has been completed with green cover	3200 Km of roads in total in GNN jurisdiction out of which green cover has been done in 1920 Km. 1280 Km has been left for creation of green pavement. The total cost is Rs. 420 Lac	180 days	10 Months	September 2020	Not assessed	1. Six km stretch on the Central verge of the Saurya Urja marg has been readied and the plantation drive is to be started. 2.Plantation on the stretch between Loni Road and Civil Terminal, on both sides has been done by Ghaziabad Nagar Nigam.
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/ Horticulture/ Nagar Nigam & Development Authorities	100%	In 2019 and 2020, Ghaziabad district has achieved 100% of its plantation targets	90 days	N/A	Achieved	N/A	Windrose Diagrams shall be used for purpose of zone-wise and area-wise plantation plans
12	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothol	Nagar Nigam/Development	95.5% target achieved as Ongoingactivit	A total road length of 286 Km have been patched, 105 Km has been renewed and 106.6 Km has been repaired by PWD A total of 40 no. of roads stretching	90 days & as regular activity	N/A	Achieved	Rs. 362.95 Lac	Identification of damaged road stretches and its repair is an Ongoing practice.

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
		e Nos.	Authorities	y	over a length of 53.51 Km have been identified for the work of making such roads pothole free. Till now 51.12 Km road length has been made pothole free. Pothole free roads is a continuous work and the work will be completed post-monsoon. The total cost of this work is Rs. 362.95 Lac	afterwards.				Plastic waste has also been used in resurfacing of roads in Ghaziabad.
13	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	75% (Two under maintenance)	Total 11 water fountains are available in the city out of which 9 are operational	90 days	Installation done on planned 11 intersections. Viability of remaining intersections to be assessed.	repair work is currently on to make sure that the remaining two are in working condition	N/A	Intersections in Ghaziabad Nagar Nigam jurisdiction have been installed, which are in working condition
14	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	Complete	100000 plants have been planted	90 days	Yes	07.05.2020	INR 72.055 Lac	Shown Cost shall be expended till 31.03.2021
15	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	In tender process	Identification of 24 number of roads for blacktopping and paving of pavements with interlocking tiles has been done and the project is under the process of tendering. The total estimated budget is Rs. 1637.08 Lac. Approval under the infrastructure development funds and the 14th finance commission has been provided.	180 days		4 Months after tender	Rs. 1637.08 Lac	Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done. Approval under the Infrastructure Development Funds and the 14th Financial Commission has been provided
16	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Nagar Nigam	Ongoing	At present GNN has 5 sprinkling machines and 11 sewer jetting machines and number of tankers which reuse the wastewater from STPs across Ghaziabad. Total of 09 STPs having treatment capacity of 510 MLD	90 days	N/A	N/A	N/A	The contract have been given to V A tech Wagab for a term of 10 years under One City One Operator Project
17	Wall to Wall pavement for control of dust from road.	No. of stretches/Km	Nagar Nigam		..	180 days				

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Design the footpath pavement/tiles having capacity to grow grass in between.	. of W2W paving								
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	GNN by way of public notices and guidelines issued in terms of burning of waste and has successfully collected fines/penalties in this regard. Over Rs. 10 Lac has been collected in fines for open burning of waste. Fines are being collected for open burning/ dumping as per the Ghaziabad solid waste management byelaws. Additionally, EC of Rs. 34,03,500/- imposed as per NGT's orders.	90 days	N/A	N/A	N/A	Besides GNN, NPPs, UPPCB and GDA has also imposed penalties for open burning of garbage, residue etc.
19	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Nigam	Ongoing	Dedicated GRAP Enforcement Teams were constituted during GRAP 2019-20 in the District. All field level officers have been directed to report burning in their areas. Penalties are being imposed accordingly in compliance of Hon'ble National Green Tribunal's orders. EC of around Rs. 44,03,500/- imposed since October, 2019.	90 days	N/A	Ongoing activity	N/A	Besides GNN, NPPs, UPPCB and GDA has also imposed penalties for open burning of garbage, residue etc.
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	600 parks complete and 635 parks being updated with norms – 94.4%	GNN has already set up composting pits at all its parks along with preparing and handing over more than 300 composting pits to RWAs and other social groups. 600 parks out of 1235 parks have met the compliance of composting of horticulture waste generated within these parks	90 days	10 Months	September, 2020	60 Lacs	GNN has already set up composting pits at all its parks along with preparing and handing over more than 300 composting pits to RWAs and other social groups.
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department & UPPCB	100% target for Implements Distribution Achieved for Year 2019.	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop	180 days	N/A	N/A	N/A	Penalty of Rs. 55,000/- and 17 FIRs have been registered against defaulters

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					residue is being run since financial year 2018-19 with the support of Government of India. d. There has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	100%	As per GNN, Ghaziabad 100% D2D collection of waste is being ensured in all its wards. However, due to lack of proper scientific landfill site the dumping of waste is being done on temporary sites and composting is being initiated for processing organic waste.	90 days	N/A	N/A	N/A	D2D collection of waste infrastructure has to be strengthened in NPPs
23	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/GDA	600 parks complete and 635 parks being updated with norms – 94.4%	GNN has already set up composting pits at all its parks along with preparing and handing over more than 300 composting pits to RWAs and other social groups. 600 parks out of 1235 parks have met the compliance of composting of horticulture waste generated within these parks	90 days	10 Months	September, 2020	60 Lacs	GNN has already set up composting pits at all its parks along with preparing and handing over more than 300 composting pits to RWAs and other social groups.
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Nigam/GDA	Survey to be done	Survey of all wards to be done and inventory of such plots shall be made.	90 days	11 Months	October, 2020	N/A	Once identified, such plots shall be sprinkled or alternate measures for dust suppression shall be initiated.
25	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100%	297 air polluting units identified in the district. All units to operate only after adequate APCS installed and commissioned. An undertaking in this regard shall again be taken from units by August 2020.	180 days	N/A	N/A	N/A	Regular inspections being carried out to ensure that no unit operates without proper APCS
26	Identification of brick kilns and their regular monitoring including use of designated	No. of brick kilns	UPPCB	100% (Only Zig Zag kilns operational)	Total no. of brick kilns – 313 (As per Record) CTO issued - 134 Closure issued – 179	60 days	N/A	N/A	N/A	CTO is being issued only to Kilns that have converted Zig-zag kilns

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	fuel, and closure of unauthorized units				Prosecution under Air Act 1981 – 17 Env. Compensation – Rs. 4,75,000/-					
27	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	100% (Only Zig Zag kilns operational)	No. of brick kilns converted to induced draft using zig-zag technology – 134	120 days	N/A	N/A	N/A	CTO is being issued only to Kilns that have converted Zig-zag kilns
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	100% (Large & Medium)	33 Large and Medium Scale Units having Boiler of more 5 Ton and using solid fuel have installed OCEMS	60 days, and thereafter, regular activity	N/A	N/A	N/A	As per policy, OCEMS installed in Large and Medium Category Units having Boilers over 5 Tons
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	Ongoing	Bank Guarantees are taken from Units at the time of issuing of CTE. BG is equivalent to 10% of the cost of Pollution control Systems up to maximum of Rs. 10,00,000/- Bank guarantee is forfeited in case the unit is found to be in violation of conditions of CTE/CTO. Regular inspections are done to ensure same.	60 days, and thereafter, regular activity	N/A	N/A	N/A	-
30	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Webcams	UPPCB	100%	All identified GPIs have installed webcams and OCEMS	60 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
31	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/Penalty imposed	Urban Development /Development Authorities	Ongoing	4 tractor trolleys, 2 Tata 407, 1 Tata 709, 1 JCB and 5 Halpor have been procured for seizure of unauthorized storage of C&D material. Penalty regime for unauthorized dumping/disposal of C&D waste has been enforced vide order no. 860 dated 24.05.2019 issued by Municipal Commissioner of Ghaziabad. Environmental Compensation has also been imposed by UPPCB, GDA, NPPs as well. C&D Recycling facility of 400 MTD has been started for screening and pavers manufacturing. Plant shall operate at full capacity by December 2020. EC of Rs. 2,34,65,000/- imposed for violation of C&D Rules since October 2019.	15 days, and thereafter, continue as regular activity	No	Complete	272+ 291 + 176 = 739	a. Implementation of construction & demolition waste management rules 2016 by GNN is the city of Ghaziabad as per the provisions of Rule (6) of the said rules b. Population of Ghaziabad city & its suburbs within municipal limit is around 26 lac. As per the provisions of C&D waste management guidelines 2017 average daily generation of C&D waste is estimated around 470 MTPD. This quantity is extrapolated on the construction and other civil development activities. c. To discharge the duties under sub rule (1) GNN has been actively working on disposal of C&D waste. Order no. 860 dated 24.05.2019 has been issued by the Municipal Commissioner to strictly follow the norms as per C&D rules 2016 d. A detailed exercise was carried out and request for proposal (RFP) for setting up 400 TPD facility for collection transportation and scientific processing and reutilization of recycled C & D waste produce was

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

193

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										published during November 2018. Finally the workorder was issued on 05.12.2018 to M/s Vats Realtech Pvt. Ltd. as per the provisions and negotiations. e. As per the provisions under sub rule (3c) GNN has been working in tandem with district administration and UPPCB f. As per the provisions under sub rule (4) 400 TPD facility is engaged by GNN for a term of 15 years g. As per the provisions under sub rule (5) land measuring 13796 sqm is provided to the concessionaire for processing and scientific disposal of the C&D waste h. Month on month basis tracking is being carried out for the collection, processing, and reutilization of recycled C&D waste at the recycling facility i. As per the provisions under sub rule (9) awareness campaign is launched from time to time and there are special drives launched on occasions for efficient removal of C&D waste from various designated locations in the

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

194

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										city. List of such designated locations is annexed j. At present, screening and brick block manufacturing has been started at C&D processing facility
32	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/Penalty imposed	Urban Development /Development Authorities	Ongoing	Directions in these lines have been issued to Contractors and Group Housing Societies. EC is imposed against defaulters in compliance of Hon'ble Tribunal's orders. EC of Rs. 2,34,65,000/- imposed for violation of C&D Rules since October 2019.	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	-
33	Ensure carriage of construction material in closed/covered vessels	No. of challans/Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	Directions in these lines have been issued to Contractors and Group Housing Societies. EC is imposed against defaulters in compliance of Hon'ble Tribunal's orders.	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	-
34	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/Development Authorities	Ongoing	Directions in these lines have been issued to Contractors and Group Housing Societies. EC is imposed against defaulters in compliance of Hon'ble Tribunal's orders.	15 days, and thereafter, continue as regular	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

195

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan@	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
						activity				
35	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	No. of CAAQMS Stations	UPPCB		04 CAAQMS are operational in Ghaziabad. Display Boards are attached with each of the se CAAQMS stations for dissemination of information. Additionally, 05 LEDs are installed at prominent locations for information dissemination. Information is also available on Sameer App.	15days, and thereafter, continue as regular activity				
36	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	N/A	Complied with	30 days	N/A	N/A	N/A	-
37	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB	Ongoing	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37 Additionally, 552 complaints have been received on UPPCB, Ghaziabad's portal on Sameer of which 90% have been disposed and 728 complaints have been	30 days	N/A	N/A	N/A	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					received by GNN, of which 55% have been resolved.					
38	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	Ongoing	- Maas level publicity and dissemination of household and commercial use of LPG/PNG in Ghaziabad district - As per the Census 2011, number of gas connections operated: 850676 - Number of gas connections through 1660 Kms pipeline: 175000 Above data also indicates that the district LPG cover is 100%.	30 days	N/A	N/A	N/A	-
39	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Penalty Imposed/ Closure	UPPCB	Ongoing	Random inspection and monitoring are being carried out and action is taken against the defaulting DG sets. Apart from imposition of EC of around Rs. 79 Lacs, sealing/closure of defaulting DG sets has also been done.	30 days	N/A	N/A	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG Registration Scheme for complete inventory of DG Sets.
40	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities	Ongoing	Street vendors have been instructed to remove their waste/debris before leaving. Spot Challans done by Nagar Nigam. Fixed Kiosks have also been allotted to vendors. Dustbins have been put by GNN for controlling littering.	30 days	N/A	N/A	N/A	-
41	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/Devel opment Authorities	Ongoing	Ghaziabad has been declared as a No open garbage dumping area, dhalaawghars have also been removed. Waste is collected by means of compactors and disposed on identified sites. Segregation of waste needs to be further strengthened.	30 days	N/A	N/A	N/A	-
42	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Nigam	Ongoing	Information regarding status of Air Quality is shared with Public and Departments. In case of Severe Air Quality, Medical advisory is also issued by CMO. Presently no scheme of providing masks to citizens has been initiated.	90 days	N/A	N/A	N/A	-
43	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	Zero (Plying)	Tender for 50 electric buses finalized and LOA issued. As this requires enabling infrastructure (procurement / electric charging station/ bus depot, etc.) so in next 12 months' time these 50 e- buses will be added to ensure	360 days	03 Months	November 2020	N/A	-

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					environment friendly public transport.					
44	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I./PWD	100%	Eastern Expressway Peripheral Road has already been started and is used by non-destined vehicles for bypassing Ghaziabad.	360 days	N/A	N/A	N/A	-
45	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	100% (EPE) NPR Under Consideration	Eastern Peripheral Expressway already commissioned to decongest heavy traffic in Ghaziabad & Noida Northern peripheral road from Rajnagar Ext. to Meerut Road	360 days	Under Review	Under Review	135 Crores	Since no budget has been allocated to GDA for NPR, the project is being reviewed.
46	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities	25%	Multilevel Parking near Swarn Jayanti Park, Indirapuram is under construction	360 days	6 Months	March, 2021	-	Work allotted to M/s Wubeck Technologies.
47	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travellers hire bi- cycle to reach the destination.	Km./No.	Nagar Nigam/Development Authorities	Ongoing	Bike zones have been maintained by GDA	360 days	N/A	N/A	N/A	Bike zones in GDA areas have been maintained
48	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/ Ministry of Road Transport & Highways (MoRTH)		To be complied by automobile manufacturers	360 days	N/A	N/A	N/A	To be initiated by Manufacturers as per Govt. Policy.
49	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	Ongoing	Presently, Gas pipelines have been laid in Industrial areas of Ghaziabad (Sahibabad Industrial area, Loni road and Anand industrial area, Meerut road Industrial area, Bulandshahr Road Industrial area, S.S. of GT Road Industrial area, Udyog Kunj Industrial area and Kavi Nagar Industrial area). Pipelines needs to be laid in Loni Area	360 days	N/A	N/A	N/A	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					There are 49 CNG stations in Ghaziabad					
50	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest department/ NMCG	Not Submitted	Irrigation department's plan of action is awaited	360 days	N/A	N/A	N/A	-
51	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	100% (With regards to Operational kilns)	No. of brick kilns converted to induced draft using zig-zag technology – 134	360 days	N/A	N/A	N/A	Kilns other than 134 shall be issued CTO and operate only after conversion to Zig-Zag technology.
52	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Nagar Nigam	Zero	No mobile facility has been developed till date	360 days	No proposal	No proposal	No proposal	-
53	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development /Development Authorities	N/A	Environmental aspects being taken into consideration at State level planning as well as under plans of NCR Planning Board.	Proposed Master Plan for Ghaziabad City 2021	N/A	N/A	N/A	-
54	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	No. of facilities	Nagar Nigam	100%	One Carcass disposal plant is operational.	360 days	N/A	N/A	N/A	-
55	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No.	UPPCB	N/A	No such unit has been identified in Ghaziabad	360 days	N/A	N/A	N/A	-
56	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	Ongoing	Work has been awarded to IIT Delhi and the study is under process	Source Apportionment Study is being carried out by IIT Delhi	Yes	Oct-20		
57	Tree Plantation for mitigation of air pollution based open location of	No. of saplings planted	Forest department/ Development	Complete	A total of 39429 saplings have been planted against a target of 35500	360 days	No	Complete		

For further details on the information given in Table 4 for Ghaziabad City action plan Please refer **Annexure- 11**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GHAZIABAD)

199

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	pollution sources and Windrose data		Authority/IMD/Regional Office & UPPCB							
58	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	No.	Urban Development /Development Authorities/ housing companies	Ongoing	GDA is ensuring green belt as per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere from off-setting the carbon footprint.	Within a reasonable timeframe	N/A	N/A	N/A	-

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of Challans/Penalty imposed	R.T.O/Traffic Police	On-going	Number of vehicles penalized: 5112 in 2018-19 and 1304 in 2019-20	As regular activity	N/A	On-going	N/A	Regular drives being carried out for ensuring compliance.
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	On-going	No. public awareness campaign: 08 No. of people participated: 550	As regular activity	N/A	On-going	N/A	Regular drives being carried out for ensuring compliance.
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	On-going	No. of vehicles found: 2417 No. of vehicles penalized: 2417 Amount (Rs) received as penalty: 71200 Regular enforcement activities are being carried out by traffic police.Nagar Nigam has identified areas which are prone to non-designated vehicles parking. Total of 73 parking are designated parking spaces provided by which parking on non-designated areas are prevented.	As regular activity	N/A	On-going	N/A	The details of areas where parking is prohibited by the Agra Nagar Nigam is attached as Annexure
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	On-going	• In Agra Mahanagar there are 56 retail outlets of Oil companies. With reference to District Magistrate Order No.-692; dated 30.07.2019, team has been	30 days	N/A	On-going	N/A	Till date none of the samples has been found adulterated.

For further details on the information given in Table 4 for Agra City action plan Please refer **Annexure- 12**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					constituted for random checking regarding adulteration of fuel, which is regularly checking the retail outlets. • Sale of Euro-6 fuel is carried out in the district which reduces air pollution.					
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of roads (widened)	Nagar Nigam	On-going	Under Junction improvement Pan City and ABD Area project, improvement of junction geometry including island for proper traffic movement, provision of footpaths, provision of median/ kerbstone - all within 50m radius of the junction has been completed at- 1.Hariparvat, 2.St. John's, 3. Bijlighar crossing, 4.Babu jagjeevan ram chowk (Near Howard Park Plaza), 5.Commissionary chowk, 6.Amar hotel junction Work Under progress at- 1.Saikatakia, 2.Bodhla junction, 3. Taj view crossing 4. TDI Mall T- crossing, 5. Tiraha crossing, 6. Hotel Marriot T-junction7. Jaypee hotel, 8. Basai police chowki crossing (Project time frame is upto Oct 2020)	90 days	Additional widening projects undertaken	October 2020	2.22 cr	Details attached as Annexure
6	Steps for promoting battery operated vehicles including	No. of battery operated	Transport Department/Nagar Nigam	ongoing	100 electric buses for Agra are sanctioned by Directorate of	120 days	13 months	March 2021		Electricity operated

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	establishment of charging stations.	vehicles/charging stations	& Development Authorities		Urban Transport, GoUP under FAME scheme and the land for maintenance depot and charging infrastructure is also finalized. Buses are set to be in operation by March 2021 RTO Office, Agra has registered battery operated 2314 E-Rickshaw, 771 motor Cycle/Scooter and 4 Cars. Establishment of charging has not been done yet. ADA is operating 12 battery buses, 44 battery operated golf carts and 9 CNG Buses only at Taj Mahal and Fatehpur sikri for eco friendly transportation. Their charging station is situated near Jhalkaribai crossing.					buses will minimize the pollution load in the city.
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	100%	Expedited installation of Weigh-in-Motion bridges at all entry points in Agra Three motion bridges are operational. 1. Gwalior Road, Saiya 2. Bharatpur Road, Fatehpur Sikri 3. South Bypass, Raibha	180 days	N/A	N/A	N/A	Overloaded vehicles are being challaned continuously.
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS sectors	Traffic Police	52%	Enforcement of bus lanes and keeping them free from obstruction and temporary encroachment is being done by Agra City Transport services and ADA.	180 days	N/A	November 2020	27 Cr	Lane driving is to be ensured, e challan system is introduced,

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					To Synchronize Traffic movement CCTV Cameras has been installed by Nagar Nigam on every road crossing in the city under smart city Project and Intelligent Traffic management Systems & Adaptive Traffic Control Systems have also been installed in major junctions and being controlled from Integrated Command & Control Centre set up under Smart City Project					and round the clock monitoring for violations from Integrated command & Control centre
9	Installation of remote sensor based PUC system	Number	Traffic Police	52%	ITMS and ATCS is proposed to be installed in 63 junctions out of which 33 junctions are already installed and are operational.	180 days				
10	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Nigam/ADA/Forest Department	Ongoing	All the forest plantations are being maintained. Forest department has very less land within Agra city. During past three years an extensive drive for plantation (208060 plants) is carried by AMC within city limits i.e. which covers area of 4041 Sq.km. the details are as follows. In FY 2018-19 total plantation of 99060 plants has been done In FY 2019- 20 total plantation 109000 plants has been done 2. For the current FY 2020-21 a total of 103511 plants are planted.	180 days	completed	completed	2,14 cr	Forest cover statistics for Agra city is not available.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					As per ADA, forest area is not mentioned separately in the Master Plan 2021. However it includes entertainment and open areas which are 875.40 hectare and 421.58 hectare respectively in area, which is approximately 6.47% of master plan area .					
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/ Horticulture/Nagar Nigam & Development Authorities	100%	Detailed plan for greening the Agra city using satellite images and windrose diagram was prepared by U.P Pollution control board. Also a micro plan was prepared in year 2019 which is being updated at present. Approximately 12000sqm area has been identified and planned for green buffer/ landscaping ADA has completed inner ring road Phase-I length 11.00 km. & greenery developed along the central verge.	90 days	No	Completed	N/A	The updation of plan and identifying sites for plantation is a regular activity which will continue.
12	Maintain potholes free roads for free-flow of traffic	Pothole free road length/Pothole Nos	Nagar Nigam/ Development Authorities	Ongoing	49 Km of roads has been identified and erected out of which 10.83 Km has been commissioned. Tender for pothole free roads has been invited on remaining routes which has been opened on 08.11.2019 and a target of 100 % of pothole free roads will be	90 days & as regular activity afterwards.	Yes	90 days & as regular activity afterwards	2,11 cr	Deviation occurred due to lockdown period.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

205

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					achieved by 18.06.2020. All road under ADA Colonies are free from pot holes.					
13	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	50%	10 intersections already have water fountain. 8 new locations have been identified for water fountain. DPR is under Preparation for the placement of fountains is underway which will be installed at Eight different places of city on Eight major intersections of Agra City.	90 days	Installation done on 10 planned intersection. Viability of remaining intersection s are to be assessed.	Repair work is currently on to make sure that the remaining are in working conditions.	N/A	-
14	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	Ongoing	In addition to progress by Forest department under s no. 4 , various other departments majorly Nagar Nigam, Development authority, Education and Udyog have undertaken plantation in city area. In Year 2019-20 , various departments planted 176676 saplings in city.	90 days	Yes	ongoing (3 to 4 years)		Plantation is ongoing process dependent on availability of land and budget
15	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	Ongoing	Work is under progress and the details are attached as Annexure 1. Blacktoppingof the metalled road for swift flow of traffic in Agra city is being done regularly. 2. Under Rehabilitation of Major Road pavement of 12 roads shoulders is under progress.	180 days	Yes	4 months after tender Rehabilitation of major roads – Aug-2021 BEautification of fatehabad	43.19 cr	Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done. Approval

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					3. Under Beautification Streetscaping of Fatehabad road project-the total road length is 7.5 kms from Commisary Chowk to Ramad plaza. Footpath is proposed along this complete stretch out of which 3km footpath has been completed on both sides. 4. 102 works of CC roads, interlocking and blacktopping are under progress, while 47 works of these are 100% complete in Zone 3&4. 5. 105 works of CC roads, interlocking and blacktopping are under progress in Zone-1. 6. 76 works of CC roads, interlocking and blacktopping are under progress, while 26 works of these are 100% complete in Zone 2. 7. 23 works of pathways, side laning works are 100% complete in Zone-3 & 4.			road – June 2021		under the Infrastructure Development Funds and the 14th Financial Commission has been provided
16	Use of treated effluent of STPs in Pollution Control	MLD Reused/No. of	Nagar Nigam	ongoing	Treated water from STP is used for watering of plants.	90 days	N/A	N/A	N/A	Details attached as

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Measure such as watering of Plants, sprinkling for dust suppression purposes.	STPs/No. of Tankers								Annexure
17	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of Stretches/Km. of W2W paving	Nagar Nigam	ongoing	Work of rehabilitation of major road pavement of road shoulders is under progress. Timeline of the project is upto July 2021	180 days	Yes	July 2021	99,35 cr	Details attached as Annexure
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/Penalty	Nagar Nigam	ongoing	Hon'ble Supreme Court Writ Petition No. 13381/1984 M.C. By Mehta v. Union of India and Honorable Green Tribunal (NGT), O.A. No. 199/2014 dated 22.12.2016 Almitra H. Patel vs. Action taken in respect of non-burning of biomass / litter for the prevention of air pollution in compliance with the instructions of the State of India. Burning of waste from 17.05.2019 to 18.06.2020. Total fine on Rs. 1327500.00 and 03 FIR.	90 days	As regular activity	As regular activity	N/A	-
19	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of teams	Nagar Nigam	ongoing	The city corporation is constantly trying to curb the incidents of burning of garbage in the city. A total of 27 teams have been constituted for monitoring of incidents. Regional Sanitary Inspectors and Z.S.O. Vigilance is being constantly done in this regard. Monitoring is being done with regard to burning garbage in the meetings related to	90 days	As regular activity	As regular activity	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

208

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					cleanliness. Also, a special team has been formed to monitor it and continuously IEC activities are also carried out for spreading awareness regarding littering etc.					
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	100%	Horticulture waste generating from different location is being collected and processed at composting plants. (1) 2 M.T.D from flowers originating from 49 temples and 187 baraat houses in the city. The plant to make compost from flowers has been prepared in Rajnagar, through which compost is being prepared daily and is also being sold through the Amazon app. (2) 02 M.T.D. The plant for making compost from wet waste has been prepared in Rajnagar and a plant of 01 M.T.D. has been established in Transport Nagar. (Organic Waste Compost Plant, Rajnagar Transport Nagar has received ISO 14001-2015 award for the process of the plant as per Environment System Audit.).	90 days	No	As regular activity	27.11 cr	Details attached as Annexure

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

209

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					(3) 300 MT Compost plant for processing wet waste of capacity is ready in Kuberpur, by which compost is being prepared every day. (4) 05 M.T.D. Organic Waste Composters - Organic Waste Composters Plant is being set up and compost is being prepared, on which the compost is being prepared from the Segregated Wastes of the entire Vegetable and Fruit Market of Tajganj Zone and Door to Door Collection. (Organic Waste Compost Plant, Rajnagar Transport Nagar has received ISO 14001-2015 award for the process of the plant as per Environmental System Audit					
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/No. Of Challans	Agriculture Department & UPPCB		a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated	180 days				

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

210

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending					

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					upon its availability b. Letter has been written to Deputy Director, Agriculture by letter no 1052/OG-608/2018 dated 08.10.2018, 1374/OG-608/2018 dated 09.01.2018 regarding to ensure ban on burning of agriculture waste and crop residues.					
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	60%	Door to Door collection of waste at source is being done by Agra Nagar Nigam by itself or through its outsourced agencies Contracting was carried out with zone-wise 5 agencies to collect garbage from door to door, by which door-to-door waste collection was done by 06 January 2020. After being complained against the agency by the ward councilors, at present the Municipal Corporation itself is doing garbage treatment in all its 100 wards from its source and resources. Smart City RFID at every home for mechanized monitoring of door to door collection. Tagging is in progress. So far 2.35 Lac households have RFID. The tag has been installed and the work of installing the	90 days	As regular activity	As regular activity	-	Details attached as Annexure

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					remaining houses is being done at a rapid pace. 100 community dustbins also have RFID. Has been tagged and 300 RFID Distribution has been made to the Reader Sanitary Supervisor. This work will be completed by 30.05.2020 and is to be done daily through the Monitoring Command Center					
23	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/ADA	ongoing	Municipal corporation is in the process of 2 compost pits in each of the 75 parks located in different colonies and making semi-compost within an interval of 15 days. 20 TPD compost is being produced in Kuberpur from semi-compost made in parks and dug pits in Kuberpur plant.	90 days	As regular activity	As regular activity	4.5 Lac	-
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plot s identified	Nagar Nigam/ADA	ongoing	Around 91,000 saplings have been planted in different areas of Agra city and Colonies. In this way, under the Municipal Corporation limit, about 200,000 plants have been planted. ADA in the year 2020 has planted 16450 plants in various schemes.	90 days	As regular activity	As regular activity	N/A	-
25	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100%	Complied with All the identified operating air polluting industries have installed requisite air pollution control	180 days	N/A	N/A	N/A	Every air polluting unit has installed appropriate APCS. No

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					devices and use natural Gas/LPG as fuel. Inspection are being carried out regularly by UPPCB. All the air polluting industries are using natural gas /LPG as a fuel in TTZ area.					unit requiring electrostatic precipitator is established in Agra.
26	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB,	100%	Total no. of brick kilns – 113 No. of brick kilns granted consent – 66 Closure issued – 47 Prosecution under Air Act 1981 – 02 No. of brick kilns converted to induced draft using zig-zag technology – 02	60 days	N/A	N/A	N/A	CTO in future is to be issued only after conversion into zig-zag
27	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns converted to zig-zag	UPPCB,	4%	No. of brick kilns converted to induced draft using zig-zag technology – 02 Notice issued to all defaulting brick kilns (Survey of brick kilns are done by UPPCB on regular basis and action are being taken against the brick kilns which are found violating the norms during inspection.)	120 days	Yes	March 2021	N/A	As the zig – zag technology mandated by CPCB is yet under consideration before Hon'ble NGT, due to which the brick kilns could not be pressed for conversion.
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online	No. of OCEMS	UPPCB	67%(GPI)	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	Yes	August 2020	N/A	The installation of OCEMS delayed due

For further details on the information given in Table 4 for Agra City action plan Please refer **Annexure- 12**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units				Out of 03 units, 02 have installed OCEMS. 01 unit is in under process to install OCEMS.					to lockdown.
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	N/A	N/A	N/A	-
30	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of webcams	UPPCB	67%	Complied with. Total 02 medium scale industries are identified as GPI. 01 unit has installed both web cam and OCEMS while second unit has installed web cam and installation of OCEMS is under progress. One more CBWTF has also installed OCEMS.	60 days				
31	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of Challans/Penalty imposed	Urban Development/Development Authorities	ongoing	Due to the MOEF & CC imposed ad-hoc moratorium on date 08-09-2016 in Taj Trapezium zone and set up of new industries and expansion in existing industries of red, orange and green categories except white category, there has	15 days, and thereafter, continue as regular activity	As regular activity	As regular activity	-	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

215

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					been no new major constructions exceeding covered area 5000 sqm .					
32	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of Challans/Penalty imposed	Urban Development/Development Authorities	ongoing	In all development works ADA has instructed the contractors to sprinkle the water and use green net to reduce air pollution.	15 days, and thereafter, continue as regular activity	As regular activity	As regular activity	-	
33	Ensure carriage of construction material in closed/covered vessels.	No. of Challans/Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	Construction material are transported in closed/covered vessels Instructions regarding carriage of construction material in closed/covered vessels has been given to all prominent contractors and the above is being followed at all present ADA construction sites.	15 days, and thereafter, continue as regular activity	No	N/A	-	
34	All construction areas must be covered to avoid dispersion of particulate matter	No. of Challans/Penalty imposed	Nagar Nigam/ Development Authorities	Ongoing	All construction work under Agra Smart city are being carried out with proper barricading of the site. Excavated soil is removed from the site immediately. Also green net is put up and water is sprinkled from time to time at the construction site to avoid of dispersion particulate matter. All present constructions site of	30 days	No	N/A	-	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

216

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					ADA has been covered by green net to avoid dispersion of particulate matter.					
35	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	No. of CAAQMS Stations	UPPCB,	Project based	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB. 01 CAAQMS are operational in Nagar Nigam Building Sanjay Place, Agra. AQI is being displayed in daily Newspaper and at 02 display boards established by Agra Smart City Limited.	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	-
36	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB,	Yes	Complied with	30 days	N/A	N/A	N/A	-
37	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB,	ongoing	The state has a functional portal"Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received	30 days	N/A	N/A	N/A	Complaints are being addressed and disposed promptly.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:41 References disposed:2 Pending for disposal:39 SAMEER APP has been developed for lodging complaints related to air pollution. Further complaints are being lodged under integrated grievance redressal system (IGRS) and social media.					
38	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer		• Number of household gas fuel connection issued by gas distributors in district: 1044091 • Number of commercial gas fuel connection issued by gas distributors in district: 3626 • Number of PNG connections as household fuel issued by CUGL: 21800 • Amount of fuel gas in vehicles sold out through CNG outlet: 80000-90000 Kg/day	30 days				

For further details on the information given in Table 4 for Agra City action plan Please refer **Annexure- 12**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Company has distributed 933 kms of PNG line and the process of covering further area is being carried out. IGL has laid pipeline networks in maximum areas of city like Khandari area, Taj Nagari Area, Shamshabad Road, Awas Vikas Area, Jaipur House Area, Shastripuram area, Gwalior road area, Pratappura, Eidgagh. Free gas connection has been distributed by Nodal officer, UjjawlaYojana in the area of Agra Mahanagar. As per the report of nodal officer 227191 families has been benefitted under UjjawlaYojana. Continuous efforts are being made by District Administration in coordination with sales Manager of LPG Companies to provide gas connection to rest of the new residing families.					
39	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/Closure	UPPCB	ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	N/A	N/A	N/A	1-Even the very small generators of any capacity should not allowed to be manufactured

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

219

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										without acoustic enclosures at the manufacturing stage itself. 2-Clusters and market associations should be promoted for common solar plants on the roofs or elsewhere. 3-The action against household and commercial generators must be included in the purview of ULBs.
40	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities	ongoing	Mechanized sweeping is carried out on the main roads of the city, in which mechanized sweeping is being done on about 159.2 km of routes. The work of sweeping is being done by spraying water through 04 tankers on the raw tracks along the road. A total of 1622 challans have been issued to the defaulters.	30 days	As regular activity	As regular activity	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

220

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
41	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/ Development Authorities	ongoing	Activities have been planned for MSW collection, processing, and disposal. A penalty of 6620/- has been imposed.	30 days	As regular activity	As regular activity	N/A	Details attached as Annexure
42	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of severe days	Nagar Nigam	ongoing	With a view to continuously monitor the work of solid waste management, the work of creating a "Clean City App" has been completed in collaboration with the Government of India, on which the work of uploading is being done and monitoring is done by calling meetings daily. Is also being done. • Under the municipal limits, water sprinkling work is being carried out on the dust-emitting routes. The garbage is covered in closed vehicles and covered with tarpaulin and proper arrangements have been made to ensure that there is no fire incident on the dumping siding. • STP for water spraying A letter has been issued to the Yamuna action Plan, the project manager, the executing agency, to use the improved water of the state.	90 days	N/A	N/A	N/A	The air quality is daily published in local newspapers. Presently no scheme of providing masks to the public has been initiated.
43	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric buses	Transport Department		100 electric buses for Agra are sanctioned by Directorate of Urban Transport, GoUP under FAME scheme and the land for	360 days				

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

221

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					maintenance depot and charging infrastructure is also finalized. Buses are set to be in operation by March 2021 No E-bus has been still registered for public transport in Agra					
44	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	Number	N.H.A.I. /PWD	ongoing	A bypass connecting NH2 to N21 has been started. Widening, six laning of NH19 is also almost complete. Six flyovers already completed, two more are about to complete. Two more have been proposed. Tenders have been floated.	360 days	Yes	July 2021	101 cr (two new flyovers)	
45	Construction of peripheral road around the city to avoid congestion.	Number	N.H.A.I./PWD	ongoing	Agra inner ring road Phase-I constructed by ADA has been commenced. Phase –II is under progress.Phase-III is also proposed by NHAI.	360 days	Yes	July 2021	-	-
46	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities	NIL	Multilevel car parking project on PPP model was proposed under Agra Smart City Limited which now has been dropped as per the SPV 15th board meeting dated 27.11.2019. The same has been informed to MoHUA,Gol to update it on their portal. ADA has no multilevel parking facilities and at present has no plan for constructing multilevel parking facilities.	360 days	N/A	N/A	N/A	Action is to be taken by Agra Smart City. Presently the proposal has been dropped.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

222

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
47	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travellers hire bi- cycle to reach the destination.	Km./No.	Nagar Nigam/Development Authorities	ongoing	--	360 days	N/A	N/A	N/A	Planning is yet to be started.
48	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	ongoing	Diesel vehicle entering the city should be equipped with DPF which will bring an overall reduction of 40% in emissions	360 days	N/A	N/A	N/A	Planning is yet to be started.
49	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of stations	Transport Department	ongoing	Presently no working outlet in the city As soon as bio-fuel will be available in market, pilot project for public vehicles can be started . No such fuel is available presently in Agra	360 days	N/A	N/A	N/A	-
50	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km. of brick lined nullahs	Irrigation Department/ Forest Department/NMCG	100%	All the nullahs flowing through forest areas have vegetation cover all around.	360 days	No	Completed	-	There are no canals within agra city. Nullahs will be taken up for plantation wherever land is available once Jal Nigam undertakes their treatment.
51	Conversion of natural draft	No. of kilns on	UPPCB	4%	No. of brick kilns converted to	360 days	Yes	March 2021	N/A	As the zig –

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

223

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	brick kilns to induced draft using zigzag technique in a phased manner.	zig-zag			induced draft using zig-zag technology – 02 out of total operational 47					zag technology mandated by CPCB is yet under consideration before Hon'ble NGT, due to which the brick kilns could not be pressed for conversion.
52	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Nagar Nigam	ongoing	In order to reduce air pollution, Vodafone is carrying out a special operation with air purifier vans, which is being done to measure and reduce air pollution. It has a capacity of 1.5 million cubic meters, which purifies the air in eight hours, covering an area of 300 meters. Action is being taken to reduce air pollution by putting two vans around the Taj Mahal and the van is sent to the places in the city where it is growing, information was received from the smart city so that air pollution can be prevented. We propose to develop air quality monitoring van with portable systems, which may be indicative in nature. CAAQMS is difficult to	360 days	N/A	N/A	CSR Fund (Vodafone)	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

224

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					maintain and expensive and works in ambient air not on emission sources.					
53	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	No. of facilities	Nagar Nigam	ongoing	Regarding the subject, please be aware that the work of disposal of dead bodies under the Agra Municipal Corporation is mentioned by the Municipal Corporation and the Licensee Contractor / Committee as per the standards of the Pollution Control Board in the village Chalesar at a fixed place in Khasra No. 565 and 566 The pit is dug on the ground 02 meters below the ground and put salt etc. and buried. At present, the disposal of dead animals is not being done on the river, drain, pond, open space, school or religious place etc. under the municipal corporation. Neither dead carcasses of dead animals are being mixed with waste and in this regard, the city commissioner, Municipal Corporation Agra has instructed the concerned sanitation and food inspectors, environmental engineer and veterinarian for necessary action.	360 days	As regular activity	As regular activity	12 Lac yearly	-
54	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay	No. installed	UPPCB		Complied with. Polluting units have been identified under polluters pay principle and	360 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Agra City action plan Please refer **Annexure- 12**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (AGRA)

225

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Principles".				directed to install CAAQMS. No such unit has been identified in Agra					
55	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	70%	Work has been awarded to IIT Kanpur for conducting source apportionment (SA) study in March 2018 with a timeline for completion by October, 2020.	Source Apportionment Study is being carried out by IIT Kanpur	10 months	October 2020	90 lacs	The report is likely to be finalized very soon.
56	Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	No. of saplings planted	Forest department/Development Authority/IMD/Regional Office & UPPCB	Complete	A total of 38100 saplings have been planted against a target of 35000	360 days	No	Complete		Plantation is ongoing process
57	Environmental aspects should be included during preparation of master plan for development of city.	N/A	Urban Development/Development Authorities	ongoing	ADA will keep in mind Environmental aspects of agra city during preparation of Master Plan for development of city .	Proposed Master Plan for Agra City 2021	N/A	N/A	-	
58	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e.,www.uppcb.com.	Number	Urban Development/Development Authorities/ housing companies	ongoing	Complied with ADA is basically ensuring green belt as per building by-laws and norms while sanctioning layout Plans.	Within a reasonable timeframe	N/A	N/A	-	

For further details on the information given in Table 4 for Agra City action plan Please refer **Annexure- 12**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/ Penalty imposed	R.T.O/Traffic Police	Ongoing	Number of vehicles checked: 4963 Number of vehicles penalized: 540 Amount (Rs) received as penalty:12500	As regular activity	NA	Ongoing	NA	As a regular activity and Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	Regular. public awareness campaign: through FM Radio, Print Media, Car-pooling use of public transport as advisory during GRAP. Lane driving promoted through signage and lane marking.	As regular activity	NA	Ongoing	NA	As regular activity Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Noida Authority	Ongoing	Strict enforcement as Ongoing process - No. of vehicles found: 8848 No. of vehicles penalized: 8698 Amount (Rs) received as penalty: 232500	As regular activity	NA	Ongoing	NA	As regular activity Regular drives being carried out by teams of Noida Authority and Traffic Police.
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	1. Weekly review meeting of Sales Managers of different oil companies with Supply Department is organized. 2. For the quality control of oil at the level of different oil companies, routine monitoring and sampling is carried out at Diesel/Petrol outlets. 3. Sharing of monitoring report from the oil company with officers of supply department is requested 4. Filter papers are available at	30 days	NA	Ongoing	NA	Supply of Kerosene has been stopped in the district. Many samples have been checked by Joint team of DSO, UPPCB and Police. None of the sample was found to be adulterated.

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (Noida)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					the retail outlet for the filter paper test. Dispensing unit of pouted pulsar unit is applied at newly established retail outlets of different ol companies.					
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Noida Authority	Ongoing	Construction of underpass at crossing of Sector 71 is under progress, one-way traffic started from June 2020. Construction of underpass at Parthala chowk is under progress. Widening and Strengthening of Roads - 03 Nos., 24 Kms. Overhead Bridges - 01 Nos. Elevated Road on MP 1 from Sector 18 to Sector 61 widening of roads with blocking of intersections and creating U-turns for smooth traffic flow	90 days	Yes, due to GRAP and Covid-19	November 2020	NA	Road maintenance is carried out on routine basis to minimize dust resuspension
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/Charging Stations	Transport Department/Noida Authority		Zero registration charges for electric vehicles by transport department 20 charging points established by Noida authority at different locations	120 days		Ongoing	NA	Ongoing process
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	100	02 weigh in motion bridges are established at toll plazas on expressway and national highways of Noida.	180 days	No	Completed	NA	
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	Ongoing	Lane marking on major roads and lane driving promoted with digital monitoring system. Integrated Traffic Management Plan study is under going by	180 days	No	Ongoing	NA	Ongoing with growth of the city.

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (Noida)

228

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Noida authority and traffic police for synchronized traffic movement.					
9	Installation of remote sensor based PUC system	Number	Transport Department	100	Complete Online PUC system in operation in Noida	180 days	No	Ongoing	NA	Ongoing process
10	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Noida Authority /Forest Department	Ongoing	Noida Authority is maintaining & developing green belt, green covers, parks and afforested area. Forest department has no land within Noida city for any further plantation	180 days	No	Ongoing	NA	Ongoing process
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/Horticulture/Noida Authority	Ongoing	Detailed plan for greening the Noida city using satellite images and windrose diagram was prepared by UPPCB. Also a Micro plan was prepared in the year 2019 which is being updated at present	90 days	No	Ongoing	NA	The updation of plan and identification of sites is a regular process which shall continue
12	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothole Nos.	Noida Authority	Ongoing	All the roads are pothole free.	90 days & as regular activity afterwards.	No	Ongoing	NA	Ongoing process. NOIDA authority is maintaining road repair work with different work circles.
13	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Noida Authority	Ongoing	One water body at entry point Delhi Noida border in major traffic area.	90 days & as regular activity afterwards.	Yes	Ongoing	NA	Ongoing process
14	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	100	In the year 2019-20, a total of 196710 saplings have been planted by various departments (majorly Noida Authority, Udyog and education) across the city	90 days	No	Ongoing (3 to 4 years)	NA	It is an Ongoing activity dependent on availability of land and budget
15	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Noida Authority	80	All major road are blacktopped and most of the road shoulders are footpaths	180 days & as regular activity	No	Ongoing	NA	Ongoing process Identification of

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (Noida)

229

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
						afterwards.				roads for blacktopping and paving of pavements with interlocking tiles has been done
16	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Noida Authority	100	STP Treated water is used in watering of Plants, sprinkling for dust suppression purposes.	90 days	No	Ongoing	NA	Ongoing process During GRAP in NCR Region number and frequency of sprinkling and watering of plants is increased to suppress dust.
17	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km. of W2W paving	Noida Authority	Ongoing	Approximately 70 K.M. of Green Pavements have been developed. Approximately 32 K.M. of Green Pavements is under Development from sec 72 to 76	180 days	No	Ongoing	NA	Ongoing process
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Noida Authority	Ongoing	Penalties are imposed for open burning during drive around Rs. 91 Lac penalty was imposed. since 01-04-2019 till 10-07-2020	90 days	No	Ongoing	NA	Besides Noida Authority UPPCB and District Administration and Police is also taking respective strong actions to prevent biomass burning
19	Regular check and control of burning of municipal solid	No. of Teams	Noida Authority	Ongoing	Continuous vigil for regular check and control of burning of	90 days	No	Ongoing	NA	Fire department

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

230

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.				municipal solid wastes and fire extinguisher are used for control of fire in case of municipal solid waste and biomass fire report.					and two other industries are supporting through their fire extinguisher to suppress msw and biomass fire.
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Noida Authority	Ongoing	Noida Authority horticulture department is regularly collecting and disposing horticulture waste through composting-cum-gardening approach	90 days	No	Ongoing	NA	Ongoing process Almost all developed sectors and societies of Noida are doing this.
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department & UPPCB		a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019	180 days			NA	

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

231

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Noida Authority	50	Door to Door collection of segregated waste by agency and then its disposal to dump site. Noida authority is doing Bio remediation of MSW at Sector-145 including legacy waste. Around 750 TPD MSW is generated in Noida.	90 days	Yes	NA	NA	No MSW site for scientific disposal of MSW
23	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Noida Authority	70	Bulk MSW generators are identified and organic waste is treated on site through bio-methanation. Bio composting pits in Parks/ residential societies etc for management of biodegradable waste are established in more than 60 % area.	90 days	Yes	NA	NA	Noida Authority and RWA are doing this together in NOIDA.
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Noida Authority	No report	No report received.	90 days	Yes	NA	NA	No report received. All land in NOIDA is identified and mostly allotted.

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

232

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
25	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100	Air pollution Control System in industries 27 industries have been identified as air polluting industries using coal/Biomass/HSD/PNG fuels in Boilers. Out of these 04 units are closed due to their own reason. Rest 23 units are operational in which 02 industries are using coal/Biomass, 05 industries based on biomass, 06 industries based on HSD and 10 industries are using LPG/PNG as a fuel. 05 Coal/biomass-based industries have installed online continuous emission monitoring system (OCEMS). All industries have installed air pollution control system to achieve the norms. Besides this same other small industries are using LPG/PNG in other progress.	180 days	No	Completed	NA	Regular check and monitoring done by UPPCB and industries are going through self-monitoring with the help of NABL approved Labs.
26	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	NA	There is no Brick kiln in Noida City area.	60 days	NA	NA	NA	
27	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	NA	There is no Brick kiln in Noida City area.	120 days	NA	NA	NA	
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live	No. of OCEMS	UPPCB	100	Monitoring of industrial emission is being carried out through OCEMS. Drives Against Illegal Units In Noida region 40 Hot Mix Plant and 13 Ready Mix Plant are	60 days, and thereafter, regular activity	No	Ongoing	NA	Ongoing process

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

233

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	camera feed and to take action against non-complying industrial units				installed. Out of which 5 Hot Mix Plant and 2 Ready Mix Plant are operational with the permission of NGT orders. Rest illegal Hot Mix/Ready Mix Plants have been closed by the Board. 24 Illegal C&D Waste crushing Units were dismantled with the help of City Magistrate Noida.05 illegal RMC plants were sealed by joint team of City Magistrate Noida and UPPCB. 10 illegal dyeing units in Barola were sealed by joint team of City Magistrate Noida and UPPCB. One illegal Plastic industry sealed by UPPCB and City Magistrate in sector 77 Noida.					
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	100	Bank guarantee is being taken for the compliance of conditions imposed in CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	No	Ongoing	NA	Ongoing process
30	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Webcams	UPPCB	100	Complied with as all GPIs are fitted with OCEMS and web-cams, connected to CPCB server.	60 days	No		NA	Connected to server of CPCB as per directions.
31	Enforcement of Construction & Demolition	No. of challans/Penalty	Noida Authority		C&D rules 2016 have been enforced in the city and fines are	15 days, and	No	Ongoing	NA	Ongoing process

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (Noida)

234

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Rules2016. Fine should be imposed on defaulting units.	imposed			imposed to defaulters. around Rs. 3,25,11,000 fine imposed on defaulters from 01-01-2019 01 C&D waste plant of 300 MTD is under installation in sector-80	thereafter, continue as regular activity				Noida authority,UPPCB and District administration is taking strong action and imposing penalty against defaulters.
32	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/ Penalty imposed	Noida Authority		Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units are in use in construction sites.	15 days, and thereafter, continue as regular activity	No	Ongoing	NA	Ongoing process
33	Ensure carriage of construction material in closed/covered vessels	No. of challans/ Penalty imposed	Noida Authority/ Regional Transport Department		Construction material is transported in closed /covered vehicles.	15 days, and thereafter, continue as regular activity	No	Ongoing	NA	Ongoing process
34	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Noida Authority		All construction work under Noida are being carried out with proper barricading of the site. Excavated soil is removed from the site immediately. Also, green net is put up and water is sprinkled from time to time at the construction site to avoid of dispersion particulate matter.	30 days	No	Ongoing	NA	Ongoing process
35	Air Quality Index to be calculated and	No. of CAAQMS	UPPCB	100	AQI data is available for all 15 non-attainment cities. AQI data	15days, and	No		NA	Four Automatic stations are

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (Noida)

235

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	Stations			from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB. 04 stations working in Noida.	thereafter, continue as regular activity				working in Noida i.e. in S-01, S-125, S-62, S-116
36	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	100	Complied with	30 days	No		NA	
37	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB	Ongoing	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days	No		NA	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

236

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Sameer App and Social Media complain platform are also working.					
38	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer		IGL provided networking of Gas pipeline for residential and commercial purposes in Noida 1. Free gas connection under Ujjwala Yojana as per the determined standards is provided to families of SC,ST, beneficiaries of Pradhan Mantri Awas Yojana, Antyodaya Cardholders and Eligible household Ration cardholders. Process is escalated with mass awareness programme time to time. Under Gram Swaraj Campaign free gas connection is provided through camps of special campaign. 2. Required record and training is given to the beneficiary family through LPG supply Dealers at the time of providing gas connection. Introduced with the processes of using gas and its benefits at free Ujjwala Gas distribution Camp. 3. Information provided by the Nodal Officer of Ujjwala Yojana that the Oil companies is providing small 5 Kg Household gas cylinder for the facility of customers. Special facility provided to the beneficiaries under Ujjwala Yojana in view of COVID-19.	30 days			NA	Most developed area of NOIDA is under pipeline network

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (Noida)

237

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					33545 families in the district is recognized under Pradhan Mantri Ujjwala Yojana. Reduction in the use of wood and coal is fund by the use of household cooking gas, resulting in control of Air pollution					
39	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/Closure	UPPCB/ Noida Authority		Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	No	Ongoing	NA	Ongoing process Stand-alone DG sets are directed to use acoustic enclosers and desired stack.
40	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Noida Authority		Complied with.	30 days	No	Ongoing	NA	Ongoing process NOIDA authority is regulating and also using it's mechanical sweepers where-ever needed.
41	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Noida Authority		Complied with	30 days	No	Ongoing	NA	Ongoing process
42	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Noida Authority		Complied with	90 days	No	Ongoing	NA	Ongoing process Masks are available against the demand.
43	Plying of electric buses for public transport including establishment of sufficient	No. of Electric Buses	Transport Department/Noida Authority		20 charges stations are working, and 40 electric buses are in operation in Noida by NMRC	360 days	No	Ongoing	NA	Ongoing process

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

238

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	charging stations.									
44	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD		Eastern Peripheral expressway constructed to bypasses non-destined vehicles and to avoid congestion.	360 days	No	Ongoing	NA	Ongoing process
45	Construction of peripheral road around the city to avoid congestion.	No.	Noida Authority		Noida is planned in linear manner, elevated road, under pass, fly overs, grade separators and U-turns are constructed to avoid congestion.	360 days	No	Ongoing	NA	Ongoing process
46	Arrangement of Multilevel Parking Facilities	Capacity/No.	Noida Authority		Multilevel parking has been commissioned at Sector 18. All Malls are having multilevel car parks. Construction of Multilevel Parking at sec-1 is under progress	360 days	No	Ongoing	NA	Ongoing process
47	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No.	Noida Authority		Development/Strengthening of Bike zone/Cycle zone at metro/ /bus stations/city centre and commercial hub is under planning by Noida Authority.	360 days	Yes	2 years	NA	Under planning
48	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	100	Only BS-VI are given permit for the new vehicles w.e.f. 01.04.2020.	360 days	No		NA	Diesel vehicles more than 10 years old are phased-out in NOIDA.
49	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department		- Petrol with 10% Ethanol blending is sold out through oil companies (IOCBP, HPC) at all the pumps of the district. It is being directed by MOPNG. - Each pumps in the district is facilitated by VRC (Vapour recovery system) which controls the pollution from petrol vapours	360 days			NA	

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (NOIDA)

239

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
50	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest department/NMCG	Complete	All the nullahs flowing through Noida city have plantation cover	360 days	No	Complete	NA	
51	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	NA	There is no Brick kiln in Noida City area.	360 days	NA	NA	NA	
52	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Noida Authority		No proposal of mobile facility/van for continuous ambient air quality monitoring for different localities as there are four CAAQMS with display are working in Noida in closed proximity.	360 days			NA	No proposal or plan received.
53	All construction areas must be covered to avoid dispersion of particulate matter	NA	Noida Authority		Complied with	30 days	No	Ongoing	NA	Ongoing process
54	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No. of facilities	Noida Authority		Scientific method for disposal of animal dead body is under proposal in Noida Authority	360 days	Yes	2 years	NA	Planning stage
55	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No. installed	UPPCB	100	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Noida	360 days	No		NA	
56	Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	SA/EI report	Forest department/Development Authority/IMD/Regional Office UPPCB	Complete	A total of 15900 saplings have been planted against a target of 15500 by UPPCB Noida.	360 days	No	Complete	NA	
57	Environmental aspects should be included during preparation of master plan for development of city.	No. of saplings planted	Noida Authority		Environmental aspects are included during preparation of master plan for development of city by Noida Authority.	Proposed Master Plan for Noida City 2031	No		NA	

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (Noida)

240

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
58	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	No.	Noida Authority		Complied with	Within a reasonable timeframe			NA	Ongoing process
59	Source Apportionment, Emission Inventory & Carrying Capacity Assessment		UPPCB		Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020 with a timeline of October 2020	1 year	Yes	December 2020	NA	

For further details on the information given in Table 4 for Noida City action plan Please refer **Annexure- 13**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

241

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/Penalty Imposed	R.T.O/Traffic Police	Ongoing	➤ Two PUC in Robertsganj, One PUC in Anpara & One PUC in Chopan are working for Pollution checkup of vehicles. ➤ A-Total no. of 8067 vehicles challans in financial year 2019-20 out of which under extensive drive against polluting vehicles challan are as follows :- i. No. of vehicles without fitness challan-1063 ii. No. of vehicles challan against pollution-756 iii. No. of vehicles challan due to overloading-2504. ➤ B-Total no. of 1616 vehicles challans in financial year 2020-21 (from dt. 01.04.2020 to 30.06.2020) out of which under extensive drive against polluting vehicles challan are as follows :- i. No. of vehicles without fitness challan-41 ii. No. of vehicles challan against pollution-89. iii. No. of vehicles challan due to overloading-1250	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing	N/A	R.T.O/ Traffic Police	Ongoing	➤ Public awareness camp conducted during road safety week. A lane driving workshop	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

242

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	use of personal vehicles, lane discipline, etc.				conducted to trained people and instructor of driving training school road safety week is organize one every three months in which public awareness campaign regarding control of air pollution is launched. Date of last road safety week dt 14-10-2019 to 20-10-2019, 11-11-2019 to 17-11-2019, 11-01-2020 to 17-01-2020 & 22-06-2020 to 28-06-2020.					compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Palika	Ongoing	➤ No. of vehicles found: 57 ➤ No. of vehicles penalized: 42 ➤ Amount (Rs) received as penalty: 4500	As regular activity	N/A	Ongoing	N/A	Regular drives being carried out by Traffic Police.
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	➤ Meeting was conducted regarding regular inspection and sampling of diesel / petrol outlets and regular use of mobile lab for oil quality testing with the sales managers of the oil company operating in the district. Regular monitoring of adulteration of diesel / petrol retail outlets in the Anpara area by mobile labs at retail outlets is conducted by the oil managers of the oil companies and the results are shared with the district	30 days	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

243

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					administration.					
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam	35%	➤ Widening and strengthening of Aurimore to Shakti Nagar four lane State Highway no 5A of distance 18.287 km in District-Sonbhadra has been started by PWD to control traffic congestion and air pollution.	90 days	Additional Widening Projects undertaken	Up to March 2021	Rs.121.59 Cr	Road Widening and strengthening is carried out to minimize decongestion of road.
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/Charging Stations	Transport Department/Nagar Nigam & Development Authorities	NA	➤ About 50 E-Rickshaws are operational to control vehicular pollution.	120 days	NA	NA	NA	Population of city is less, so electricity operated buses are not feasible here
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	100% completed	➤ 02 weigh in motion bridges are established at Lori toll plazas and Hathi Nala toll plaza on State Highway in Sonbhadra.	180 days	N/A	NA	N/A	-
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	NA	➤ Routine action ➤ Population of Anpara city is less, so there is no traffic congestion problem.	180 days	N/A	NA	N/A	-
9	Installation of remote sensor based PUC system	Number	Traffic Police	100%	➤ All 4 PUC Centers are working and online.	180 days	N/A	N/A	N/A	-
10	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Nagar Nigam/GDA/Forest Department	80% is completed with green cover	➤ There are sufficient plantation in the both side of the roads. ➤ Widening and strengthening of Aurimore to Shakti Nagar four lane State Highway no 5A of distance 18.287 km in District-Sonbhadra is	90 days	Due to road strengthening work	365 days	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

244

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					going on after completion of work plantation of specific types of species of plants are proposed which are helpful in pollution control.					
11	Maintain potholes free roads for free-flow of traffic	Plantation No.	Forest Department/Horticulture/Nagar Nigam & Development Authorities	90%	➤ All roads are in good condition and pot hole free.	90 days & as regular activity afterwards.	N/A	90 days	N/A	-
12	Introduce water fountains at major traffic intersection, wherever feasible	Pothole free Road length/Pothole Nos.	Nagar Nigam/ Development Authorities	NA	➤ Population of city is less, so there are no one major traffic intersection points. Hence water fountains not feasible here	90 days and thereafter continue as regular activity	NA	NA	NA	-
13	Greening of open areas, gardens, community places, schools and housing societies	No. of intersections	Nagar Nigam	100%	➤ A total of 24 Lacs saplings have been planted against a target of 11 Lacs plantation. At present there is about 55% forest covered area in Anpara Tesil-Duddhi as information furnished by DFO, Renukoot.	90 days	NA	NA	NA	-
14	Blacktopping of metalled road including pavement of road shoulders	Number of plants	Forest Department	90% Completed	➤ All roads are in good condition and pot hole free.	180 days	N/A	90 days	N/A	-
15	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	Km./No. of Metalled Roads	Nagar Nigam	100%	➤ M/s N.T.P.C. Ltd., Singrauli Super Thermal Power Station, Shaktinagar, M/s NTPC Ltd, Rihand Nagar, Sonbhadra, M/s Hindalco Industry Ltd. (Aluminium Division) Renukoot, M/s Grassim Industries Ltd (Chemical and Captive Power Plant), Renukoot, M/s	90 days	NA	NA	NA	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					UPRVUNL Anpara-A, B & D, M/s Lanco Anpra Power Ltd., M/s Hindalco Industries Ltd. (Power Division), Renuagar has install STP and treated effluent is being used for watering of plant, and sprinkling for dust suppression purposes.					
16	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	MLD reused/No. of STPs/No. of tankers	Nagar Nigam	Ongoing	➤ Design the footpath pavement/tiles is proposed in Strengthening and widening of Aurimore-Shakti Nagar Road, which is under progress.	180 days and thereafter continue as regular activity	Additional Widening of road projects	Up to March 2021	NA	-
17	Strict enforcement of supply of coal to the thermal power stations and industries by railway wagons only	No. of stretches/Km. of W2W paving	Nagar Nigam	Ongoing	➤ M/s N.T.P.C. Ltd., Singrauli Super Thermal Power Station, Shaktinagar, M/s NTPC Ltd, Rihand Nagar, Sonbhadra, M/s UPRVUNL Anpara-A, B & D, and M/s UPRVUNL, Obra have 100% supply of coal through Railway wagons. M/s Lanco Anpra Power Ltd., have 85 % supply of coal through Railway and M/s Hindalco Industries Ltd. (Power Division), Renuagar have about 75% pneumatic piped conveyor.	60 days and thereafter as regular activity	NA	Ongoing	NA	-
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	➤ Special drive against open burning of biomass crop residue, garbage, leaves, etc. has been conducted from time to time by 03 flying squad	90 days and thereafter continue as regular activity	NA	Ongoing	NA	No cases of open burning of biomass, crop residue,

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

246

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					of different department members constituted by District Magistrate, Sonbhadra on dated 16.10.2019.					garbage, leaves are found
19	Regular check and control of burning of municipal solid wastes	No. of Teams	Nagar Nigam	Ongoing	➤ Regular check and control of burning of municipal solid wastes is being conducted by local bodies. Three no of burning cases were found and warning are issued.	90 days and thereafter continue as regular activity	NA	Ongoing	NA	-
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	NA	➤ Population of city is less, so there no horticulture waste (biomass) disposal issue.	90 days and thereafter continue as regular activity	NA	NA	NA	-
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department & UPPCB	100%	➤ Deputy Director Agriculture, Sonbhadra has organized awareness workshop for farmers regarding burning of biomass, crop residue, More information required from Nagar Palika. ➤ A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. ➤ Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder	180 days	NA	NA	NA	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

247

S. No .	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					to restrict burning of agricultural residual waste. ➤ A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. ➤ There has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. ➤ Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	Tendering process of MRF center is under process	➤ Door to Door collection of waste is done by NGO i.e Prakriti Paryawarn sanrakshan sansthan from Lucknow. ➤ Rs 33.67 Lac been sanctioned from Directorate to develop Material Recovery Facility Center (MRF) and work is under	90 days	NA	November 2020	NA	-

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

248

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					process and will be develop very soon.					
23	Establishment of composting pits in Parks/residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/GDA	100%	➤ Two Parks comes into Nagar Palika Parishad and , composting pits are available in both parks.	90 days	NA	NA	NA	-
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Nigam/GDA	NA	➤ There are no one development societies working either Pvt or Govt. sector.	90 days	NA	NA	NA	-
25	Establishment of online emission monitoring equipments in the stacks of the industries (Thermal Power Stations). Connect it to server of CPCB & SPCB)	No. of OCEMS	UPPCB	100%	➤ All industries such as M/s UPRVUNL, Anpara-A (3×210 MW), B(2×500 MW) & D (2×500 MW), M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra (2×600 MW) and M/s Hindalco industries Ltd., (Power Division) Renuagar (840 MW), M/s N.T.P.C. Ltd., Rihand Nagar (Stage I, II, III) , M/s N.T.P.C. Ltd., Shakti nagar, Sonbhadra have installed OCEMS and are connected to CPCB & UPPCB server. ➤ M/s UPRVUNL, Opra Unit-A is closed & Unit-B is operational (5×200 MW i.e. Unit 9, 10, 11, 12 & 13) in which Unit 9, 10 & 11 have installed OCEMS and are connected to CPCB & UPPCB. ➤ M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at	180 days	N/A	N/A	N/A	Regular inspections being carried out to ensure that OCEMS are working properly and connected to server.

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

249

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					22 No. of Stack and are connected to CPCB &UPPCB server. ➤ M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have installed OCEMS at Stack of Captive Power Plant and are connected to CPCB & UPPCB server. SMS alerts are being revived & notices are being send to defaulters for achieving norms.					
26	Up gradation of Electrostatic Precipitators installed in the Thermal Power Stations in order to bring PM emission concentration below 100mg/M3	No. of OCEMS	UPPCB	100%	➤ M/s UPRVNL, Anpara-A & B have Proposed for retrofitting and augmentation of ESPs for achieving the PM emission Norms. Tender have been open for unit-B and bid is under evaluation process through NTPC. Unit-D is already achieving PM value less than 50 mg/Nm3. ➤ M/s Lanco Anpara Power Ltd., Anpara, Sonebhadra is achieving PM value less than 50 mg/Nm3. ➤ M/s Hindalco Industries Ltd., (Power Division) Renuagar, Sonbhadra is achieving PM value less than 100 mg/Nm3. ➤ M/s NTPC Ltd. Rihand Nagar (Stage-I & II) is	180 days	N/A	31.10.2022	N/A	Regular inspections being carried out to ensure that APCS are working properly and achieving norms.

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

250

S. No .	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					achieving PM value less than 100 mg/Nm3 and Stage-III is achieving PM value less than 50 mg/Nm3. ➤ M/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra is achieving PM value less than 150 mg/Nm3 and have to achieve PM value less than 100 mg/ Nm3 by 31.12.2021. ➤ M/s UPRVUNL, Obra Unit -A is closed & Unit-B (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) is operational. Unit 9, 10 & 11. have been upgraded for achieving PM value less than 100 mg/Nm3. Unit 12 & 13 are under renewal and maintenance.					
27	Ensure supply of beneficiated coal having ash content below 34% to the power stations on quarterly average basis	No of units	UPPCB	100%	➤ Northern Coal Fields Ltd., Khadia, Bina, Krishnashila, Kakri & Duddichua has send the report regarding ash content present in coal as per test report ash content present in coal is less than 34% .	60 days	N/A	NA	N/A	-
28	Engage a third party to check the ash content in the coal	No of units	UPPCB	100%	➤ M/s UPRVNL, Anpara-A,B & D has engaged M/s CSIR-Central Institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand for carrying out the study of ash content in Coal as third	60 days, and thereafter, as regular activity	N/A	NA	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

251

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					party. As per report ash content is 34.47%. ➤ M/s Lanco Anpara Power Ltd., Anpara, has engaged M/s Ecomen Laboratories Pvt. Ltd., Aliganj, Lucknow for carrying out study of ash content in Coal as third party. ➤ M/s Hindalco Industries Ltd., (Power Division) Renuagar, Sonbhadra has engaged M/s IND RESEARCH & DEVELOPMENT HOUSE PVT. LTD., C-10, 2nd floor, Sector-6, Noida-201301 (U.P.) for carrying out study of ash content in Coal as third party. As per report dated 26.04.2019, 19.05.2019 and 13.06.2019 ash content is 34 %. ➤ M/s NTPC Ltd. Rihand Nagar (Stage-I, II & III) has engaged M/s CSIR-Central Institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand, India, for carrying out study of ash content in the coal. As per report dated 05-07-2019, 06-07-2019 & 07-07-2019, the ash content are found below 34%. ➤ M/s N.T.P.C. Ltd., Shaktinagar, Sonbhadra					

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

252

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					has engaged M/s CSIR-Central institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand, India as a third party to check the ash content in the coal as per report ash content is 34.44%. ➤ M/s UPRVUNL, Obra has engaged M/s CSIR-Central institute of Mining and Fuel Research, Barwa Road, Dhanbad-826015, Jharkhand, India as a third party to check the ash content in the coal. As per report the ash content are found below 34%.					
29	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed to take action against non-complying industrial units.	No. of OCEMS	UPPCB	100%	OCEMS ➤ All industries such as M/s UPRVUNL, Anpara-A (3×210 MW), B(2×500 MW) & D (2×500 MW), M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra (2×600 MW) and M/s Hindalco industries Ltd., (Power Division) Renusagar (840 MW), M/s N.T.P.C. Ltd., Rihand Nagar (Stage I, II, III) , M/s N.T.P.C. Ltd., Shakti nagar, Sonbhadra have installed OCEMS and are connected to CPCB & UPPCB server. ➤ M/s UPRVUNL, Obra	60 days, and thereafter, regular activity	N/A	NA	N/A	Regular inspections being carried out to ensure that OCEMS are working properly and connected to server.

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

253

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Unit-A is closed & Unit-B is operational (5x200 MW i.e. Unit 9, 10, 11, 12 & 13) in which Unit 9, 10 & 11 have installed OCEMS and are connected to CPCB & UPPCB. ➤ M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at 22 No. of Stack and are connected to CPCB & UPPCB server. ➤ M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have installed OCEMS at Stack of Captive Power Plant and are connected to CPCB & UPPCB server. SMS alerts are being revived & notices are being send to defaulters for achieving norms. <u>WEB CAMERA</u> ➤ Web camera have been installed by M/s UPRVNL, Anpara at over flow point of AWRS and OCEMS are installed at outlet point of ETP in Unit-D. ➤ Web cameras and OCEMS are installed by M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra at outlet of					

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

254

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					ETP & STP. ➤ Web cameras and OCEMS are installed by M/s Hindalco Industries Ltd., (Power Division) Renuagar, Sonbhadra at outlet of ETP, STP and over flow Point of AWRS. ➤ M/s NTPC Rihand Nagar have installed Web camera at stage-I, ETP & AWRS and OCEMS are installed at ETP of Stage-I, II & III. ➤ M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at ETP & STP connected to CPCB & UPPCB server. Web Camera is also installed at outlet of ETP and connected to CPCB & UPPCB server. ➤ M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have Installed Web Camera at Outlet Of ETP and connected to CPCB & UPPCB server. ➤ SMS alerts are being received & notices are being send to defaulters for achieving norms. <u>ENVIRONMENTAL COMPENSATION</u> ➤ Environmental					

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

255

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Compensation of Rs. 6.11 Cr. is imposed on M/s UPRVUNL Anpara & M/s UPRVUNL Obra and M/s Northern Coal Fields Limited (NCL) Krishnashila each unit for violating Norms. ➤ Environmental Compensation of Rs. 1.30 Cr. is imposed on M/s Northern Coal Fields Limited (NCL), Dudhichua for violating Norms. ➤ Environmental Compensation of Rs. 1.25 Cr. is imposed on M/s Northern Coal Fields Limited (NCL) Khadia for violating Norms. ➤ Environmental Compensation of Rs. 0.65 Cr. is imposed on M/s Northern Coal Fields Limited (NCL) Bina and Kakari each for violating Norms. ➤ Environmental Compensation of Rs. 0.46 Cr. is imposed on M/s NTPC Thermal Power Plant at Rihandnagar for violating Norms. ➤ Environmental Compensation of Rs. 0.27 Cr. is imposed on M/s NTPC Thermal Power Plant, at Shaktinagar for violating Norms.					

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

256

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					➤ Environmental Compensation of Rs. 0.24 Cr. is imposed on M/s LANCO Anpara Power Ltd, Anpara for violating Norms.					
30	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	Ongoing	➤ Bank guarantee of Rs. 10 Lac. have been submitted by M/s UPRVUNL, Anpara-A & B for utilization of fly ash & installation of OCEMS etc. ➤ Bank guarantee of Rs. 18.4 Lac. have been submitted by M/s NTPC Rihand Nagar for compliance of CTO condition. ➤ Bank guarantee of Rs. 10.8 Lac. have been submitted by M/s NTPC Shakti Nagar for compliance of CTO condition. ➤ M/s UPRVUNL Anpara & Obra unit has obtained CTO from UPPCB. EC of Rs. 6.11 Cr is imposed on each units for violating Norms. ➤ Others units are complying CTO/CTE condition. ➤ Verification of CTO/CTE conditions are being carried out by selected third party institutions/agencies such as BHU/NEERI/ IIT/CDRI etc by the UPPCB.	60 days, and thereafter, regular activity	N/A	Ongoing	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

257

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
31	Installation of web cams and OCEMS in Grossly Polluting Industries.	No.of Webcams	UPPCB	100%	➤ Web camera have been installed by M/s UPRVNL, Anpara at over flow point of AWRS and OCEMS are installed at outlet point of ETP in Unit-D. ➤ Web cameras and OCEMS are installed by M/s Lanco Anpara Power Ltd., Anpara, Sonbhadra at outlet of ETP & STP. ➤ Web cameras and OCEMS are installed by M/s Hindalco Industries Ltd., (Power Division) Renusagar, Sonbhadra at outlet of ETP, STP and over flow Point of AWRS. ➤ M/s NTPC Rihand Nagar have installed Web camera at stage-I, ETP & AWRS and OCEMS are installed at ETP of Stage-I, II & III. ➤ M/s Hindalco Industries Ltd. (Aluminum Division) Renukoot Sonbhadra have installed OCEMS at ETP & STP connected to CPCB & UPPCB server. Web Camera is also installed at outlet of ETP and connected to CPCB & UPPCB server. ➤ M/s Grasim Industries Ltd (Chemical & Captive Power) Renukoot have Installed	60 days	N/A	Ongoing	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

258

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Web Camera at Outlet Of ETP and connected to CPCB &UPPCB server. ➤ SMS alerts are being received & notices are being send to defaulters for achieving norms.					
32	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/Penalty imposed	Urban Development/Development Authorities	Ongoing	➤ Provisions of Construction & Demolition Rules 2016 are being implemented. ➤ There are not any major construction activities such as group housing etc in Anpara.	15 days , and thereafter, continue as regular activity	N/A	Ongoing	N/A	-
33	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/Penalty imposed	Urban Development/Development Authorities	Ongoing	➤ Provisions of Construction & Demolition Rules 2016 are being implemented. ➤ There are not any major construction activities such as group housing etc in Anpara.	15 days , and thereafter, continue as regular activity	N/A	Ongoing	N/A	-
34	Ensure carriage of construction material in closed/covered vessels	No. of challans/Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	➤ Enforcement authority instructed to take action against vehicles transporting construction material uncovered (open). Challans are being monitored. ➤ About 47 vehicles have been challaned which were committed in violation of Rule.	15 days , and thereafter, continue as regular activity	N/A	Ongoing	N/A	-
35	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/Development Authorities	Ongoing	➤ Provisions of Construction & Demolition Rules 2016 are being implemented. ➤ There are not any major construction activities	30 days	N/A	Ongoing	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

259

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					such as group housing etc in Anpara.					
36	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	No. of CAAQMS Stations	UPPCB	Ongoing	➤ 15 CAAQMS stations are operational in Ghaziabad. Display Boards are attached with each of the se CAAQMS stations for dissemination of information. Additionally ➤ Information is also available on Sameer App. ➤ AQI data is available for Anpara non-attainment city. AQI data from 2 manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for Anpara maintained by CPCB.	15days, and thereafter, continue as regular activity	N/A	N/A	N/A	-
37	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities	Ongoing	➤ Street vendors have been instructed to remove their waste/debris before leaving. 100 Dustbins have been put by NP for controlling littering. 250 dustbins are being purchased.	30 days	N/A	N/A	N/A	-
38	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/Development Authorities	Ongoing	➤ Waste is collected and disposed on identified sites, using 3 vehicles. ➤ Segregation of waste needs to be further strengthened.	30 days	N/A	N/A	N/A	-
39	If Air Quality Index found	No. of Severe	Nagar Nigam	Ongoing	➤ Information regarding	90 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

260

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	severe or above grade, ensure availability of masks to public for protection.	Days			status of Air Quality is shared with Public and Departments. ➤ Presently no scheme of providing masks to citizens has been initiated by Nagar Palika. ➤ Industrial units of Anpara have distributed about 30,000 masks to public for protection.					
40	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	Ongoing	➤ At present 50 battery operated E-Rickshaws are plying in Sonbhadra to control vehicular pollution.	360 days	03 Months	November 2020	N/A	-
41	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD	35%	➤ Widening and strengthening of Aurimore to Shakti Nagar Highway in District-Sonbhadra has been started by PWD to control traffic congestion and air pollution.	360 days	Additional Widening Projects undertaken	Up to March 2021	Rs.121.59 Cr	Road Widening and strengthening is carried out to minimize decongestion of road.
42	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	100% (EPE) NPR Under Consideration	➤ There is no need of peripheral road around the Anpara city as total population of city is about 20000. ➤ Widening and strengthening of Aurimore to Shakti Nagar four lane State Highway no 5A of distance 18.287 km in District-Sonbhadra is going on after completion of work plantation of specific	360 days	Additional Widening Projects undertaken	Up to March 2021	Rs.121.59 Cr	Road Widening and strengthening is carried out to minimize decongestion of road.

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

261

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					types of species of plants are proposed which are helpful in pollution control.					
43	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities	NA	➤ There is no need of Multilevel Parking in Anpara city as total population of city is about 20000.	360 days	N/A	N/A	N/A	-
44	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi-cycle to reach the destination.	Km./No.	Nagar Nigam/Development Authorities	Ongoing	➤ At present there is no scope of Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations as population density is very less.	360 days	N/A	N/A	N/A	-
45	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	N/A	➤ Only BS-VI vehicles registered in U.P. w.e.f. 01.04.2020	360 days	N/A	N/A	N/A	N/A
46	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	Ongoing	➤ To promote City/urban transport system still waiting to launching of vehicles to be run on ethanol fuel.	360 days	N/A	N/A	N/A	N/A
47	Implementation of maintaining at least 33% forest cover area in the city in master plan.	No. of saplings planted	Nagar Nigam/Development Authorities	100%	➤ A total of 24 Lacs saplings have been planted against a target of 11 Lacs plantation. At present about 55% forest covered area in Tesil-Duddhi as information furnished by DFO, Renukoot.	360 days	N/A	N/A	N/A	N/A
48	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest department/NMCG	Not Submitted	Irrigation department's plan of action is awaited	360 days	N/A	N/A	N/A	-
49	Dead Bodies of Animals	No.of facilities	Nagar Nigam	Not Submitted	No Carcass disposal plant	360 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	should be disposed through proper treatment facility like rendering plant etc				is operational.					
50	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No.installed	UPPCB	100%	➤ Complied with. ➤ Polluting units have been identified under polluters pay principle and directed to install CAAQMS. Two CAAQMS are installed by M/s Lanco Anpara Power Ltd., Anpara and 01 CAAQMS is installed jointly by M/s Lanco Anpara Power Ltd., Anpara & M/s Hindalco Industries Ltd. (Power Division), Renusagar	360 days	N/A	N/A	N/A	-
51	Tree Plantation for mitigation of air pollution based open location of pollution sources and Wind rose data	No. of saplings planted	Forest department/Development Authority/IMD/Regional Office & UPPCB	100%	➤ A total of 24 Lacs saplings have been planted against a target of 11 Lacs plantation. At present about 55% forest covered area in Tesil-Duddhi as information furnished by DFO, Renukoot.	360 days	N/A	N/A	N/A	-
52	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/Development Authorities	N/A	➤ Environmental aspects being taken into consideration at State level planning as well as under SADA plans.	360 days	N/A	360 days	N/A	-
53	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/ 220/2018/02 dated 16.02.2018	No.	Urban Development/Development Authorities/ housing companies	Ongoing	➤ There are no development societies working either Pvt or Govt. sector. Industrial units as well as forest department are complying and at present	Within a reasonable timeframe	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	available on website of the Board i.e., www.uppcb.com.				about 55% forest covered area in Tesil-Duddhi as information furnished by DFO, Renukoot.					
54	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	Ongoing	➤ Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020 with a timeline of October 2020	Source Apportionment Study is being carried out by IIT Delhi	Yes	Oct-21		
55	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	N/A	➤ Online Air Quality monitoring cell is established by Central Lab laboratory of UPPCB at T.C. 12V, Vibhuti Khand, Gomati Nagar, Lucknow and it is operational properly.	within a reasonable time	N/A	N/A	N/A	-
56	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB	Ongoing	➤ The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 30.06.2020 is given below: ➤ References received: - 192 ➤ References disposed: 148 ➤ Pending for approval: 44 ➤ Swachh Vayu App has been developed	within a reasonable time	N/A	N/A	N/A	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020:- ➤ References received:0 ➤ References disposed:0 ➤ Pending for disposal:0					
57	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	Ongoing	➤ Awareness camps regarding the free gas connections under the Ujjwala scheme and the use of domestic gas have been organised by the Nodal Officer Ujjwala Scheme in Anpara area. ➤ Almost 70% families in Anpara area have the domestic gas connection. ➤ Ujjwala scheme of Anpara region is almost in a state of saturation and there is an effort to reduce the use of wood to fuel the area through normal gas connections. ➤ An action plan is being made by the administration to make smokeless chulhas available to non-gas connection holders. Hotel / Dhaba owners in the area are encouraged to stop using wood and use commercial gas cylinders.	within a reasonable time	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer Annexure- 14

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (ANPARA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
58	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/Closure	UPPCB,	Ongoing	➤ Random inspection and monitoring is being carried out and action is taken against the defaulting units.	within a reasonable time	N/A	N/A	N/A	-
59	To ensure 24 X 7 electricity supply in order to minimize use of D.G. sets.	NA	UPRVUNL	Ongoing	➤ Power companies are trying their best to ensure 24 X 7 electricity supply in order to minimize use of D.G. sets in Anpara.	within a reasonable time	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Anpara City action plan Please refer **Annexure- 14**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/ Penalty Imposed	R.T.O/Traffic Police	Ongoing	Number of vehicles checked: 78083 Number of vehicles penalized: 676 Amount (Rs) received as penalty: 47500	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	No. of awareness activities	R.T.O/Traffic Police	Ongoing	No. public awareness campaign: 02 No. of people participated: 278	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	No. of vehicles found: 1984 No. of vehicles penalized: 1984 Amount (Rs) received as penalty: 12000 Nagar Nigam In non-designated areas boom barriers had been proposed under Bareilly Smart City. In first phase Authority had identified 8 nos. of such locations where boom barrier will be installed. Consultation is made with traffic police in preventing parking of vehicles in non-designated areas. Unauthorized parking vehicles lifting drive already in practice. Time to time awareness program is also running phase including driving safety. In consultation with traffic police, Nagar Nigam is already in process of enforcement of lifting the vehicles from the unauthorized spaces / areas and for defaulters, there is provision of appropriate penalty.	As regular activity	N/A	Ongoing	N/A	Regular drives being carried out by teams of BNN and Traffic Police
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	Total 152 operational petrol pumps have been audited. Euro-6 compliant fuel is being sold across the district and no noncompliance has been found.	30 days	N/A	Ongoing	N/A	Supply of Kerosene has been stopped in the district. 29 samples have been checked by Joint team of

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										DSO,Weight and measurement department, oil Companies and Local Magistrate.None of the sample was found to be adulterated.
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No.of Roads (widened)	Nagar Nigam	25% Completed, remaining under tender stage.	Nagar Nigam with the help of Bareilly Smart City Ltd is already in process of marking encroachment of such roads and on priority basis corporation had marked 35 numbers of such encroachment location with the municipal limit and the identification of such encroachments are in under process. Approx. 22.8 kms of major roads improvement /widening projects is taken up under Bareilly Smart City Ltd (BSCL). Under BSCL following proposals have been finalized for; 1. Internal road 17.9 kms road for Rs. 30 crores 2. Major road 22.8 kms road for Rs. 298 crores (1st phase: 6.43 Kms/ 5 roads will be developed) 3. Approx. 3.0 km road widening project is going on with the Rs. 3 core funding from 14th finance commission, Nagar Nigam- Bareilly, Nagar Nigam- Bareilly 3 over head bridges are completed, and 4 over head bridges are under progress.	90 days	Additional Widening Projects under consideration	Within 2 years	Rs. 331 Crore proposed	Road maintenance is carried out on routine basis to minimize dustre-suspension. activity will be completed along with Smart city project and will be completed within 2 years.
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/ Charging Stations	Transport Department/Nagar Nigam & Development Authorities		Total 4934 no. of Electric vehicles are operational in Bareilly City Directorate of Urban Local Bodies. Supporting infrastructure will be proposed at Swale Nagar, ward no. 20 which will be developed by the C&DS, Jal Nigam, Lucknow- U.P. This infrastructure will utilize 1.69 acres of land located at 2 km away from city center/ Bareilly Railway Station. Under Bareilly Smart City, e vehicle Charging station and necessary infrastructure had been proposed for the smooth function of the proposed plan and its execution shall be commenced in next 50 days. With the Detailed Project Cost around Rs. 16.88 crores.	120 days	24 Months	With in 2 years	Rs. 16.88 Crore as per DPR.	Electricity operated Buses to ply on major congested routes to minimize emissions

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	50%	02 weigh Bridges already installed in National Highway. One Near SRMS Medical college on NH-37, one in at Meerganj on NH- 530 and one proposed in Fareedpur Tehsil region.	180 days	N/A	To be completed with NH completion	N/A	Weigh bridge proposed in fareedpur tehsil region will be completed along with construction of NH-530 between Bareilly-Shahjhanpur, construction of NH-530 under progress.
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	No proposal	Regular monitoring conducted by RTO Bareilly. Drivers are being encouraged for lane driving.	180 days	N/A	N/A	To be assessed	Regular awareness campaign for the lane driving.
9	Installation of remote sensor based PUC system	25 Number	Traffic Police	PUC online-100%	All the PUC connected with software VAHAN-4 and monitored by the RTO Bareilly. Remote sensor-based PUC are not installed in the district and correspondence is being made for its installation.	180 days	N/A	N/A	N/A	Regular monitoring conducted by RTO Bareilly.
10	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No	Nagar Nigam/BDA/Forest Department	Ongoing	Nagar Nigam had proposed 2500 nos. of tree guard along the 15kms road side tree and approx.. 9000 plants on the 8 kms road length divider for the creation of green buffer along the traffic ACTION PLAN_MUNICIPAL CORPORATION – BAREILLY Action Plan for The Control of Air Pollution in Bareilly City 6 corridors. Selection of the plants and species are such to mitigate the air pollution of the city. Following species are: 1. Amaltas 2. Gulmohar 3. Peepal 4. Gulacin 5. Chitvan etc. Nagar Nigam had proposed the budget of Rs. 1crore to spend to plantation.	90 days	N/A	N/A	Rs. 1 Crore	Regular activity, 110900 plants have been planted along the traffic corridors in the year 2019-2020 and appx. 1.50 lac plantation occurred yet during financial year 2020-21 by the forest Department.

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					110900 plants have been planted along the traffic corridors in the year 2019-2020 and appx. 1.50 lac plantation occurred yet during financial year 2020-21 by the forest Department.					
11	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothole Nos.	Nagar Nigam/ Development Authorities	95.5% target achieved as Ongoing activity	Nagar Nigam have plan to improve the roads and maintain the road for free flow of traffic and such roads will get monitoring time to time. Nagar Nigam had already executed approximate 5.2 kms of roads maintain project/potholes free roads during the FY 2019-20 with the budget of 4.5 Crore. In present financial year, Nagar Nigam had proposal of Rs. 8.5 crore for approx.. 7 kms./ similar projects .	90 days & as regular activity afterwards .	N/A	Achieved	Rs. 13 Crore	Regular activity, budget of Rs.4.5 Crore. In present financial year 2019-20, Nagar Nigam had proposal of Rs. 8.5 crore for current financial year 2020-21 for approx.. 7 kms./ similar projects.
12	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	95.5% target achieved as Ongoing activity	Within the limits of Nagar Nigam, there are total 21 junctions had been identified as major traffic intersection where water fountain can be feasible. For the same Detailed project reports have to be prepared with respect of the availability of the funds. In 1st phase BSCL have proposed the following three major junctions as exhibited below: 1. Gandhi Udyan 2. Chauki Chauraha 3. Patel Chauk With the Project cost around Rs 5.21 crore for 2 no of junctions (1 & 2)	90 days	N/A	Achieved	Rs 5.21 crore	Nagar Nigam had proposal of Rs. 5.21 crore for current financial year 2020-21
13	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Nagar Nigam Forest Department	75%	1- 1,10,900 plants have been planted in Year 2019-2020 in open area. By the forest department, 2- 1,50,000 plants have been planted in Year 2020-2021 in open area. By the Nagar Nigam, Bareilly Development Authority and Forest department,	90 days	N/A	N/A	---	Regular activity
14	Black topping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	In tender process	Nagar Nigam had around 20 Kms metalled road including pavement of road shoulders are completed In FY 2019-20. Nagar Nigam Bareilly had made budgetary provision of Rs. 40 Crores for the similar type of projects for During 2020-21.	180 days	Yes	6Months after Tender	Rs. 40 crore for the FY	Identification of roads for blacktopping and paving of

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Blacktopping of metaled road including of pavement of road shoulders are the regular features of the development which depend with respect of availability of the funds with the corporation. Nagar Nigam with the help of Bareilly Smart City Ltd is already in process of marking encroachment of such roads and on priority basis corporation had marked 35 numbers of such encroachment location with the municipal limit and the identification of such encroachments are in under process. Approx. 22.8 kms of major roads improvement / widening projects is taken up under Bareilly Smart City Ltd (BSCL). Under BSCL following proposals have been finales for; 1. Internal road 17.9 kms 2. Major road 22.8 kms (1st phase: 6.43 Kms/ 5 roads will be developed) 3. Approx. 3.0 km				2020-21	pavements with interlocking tiles has been done. Approval under the Infrastructure Development Funds and the 14th Financial Commission has been provided. It is a Regular activity
15	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Nagar Nigam	Tender under process	At present, there is NO STP exist under Bareilly Nagar Nigam however Nagar Nigam have proposal for STPs under the following project schemes:- Under Namami Gange Project: 01 MLD capacity STP at Trishul Airport, 42 MLD capacity STP at Haru Nagla, 20 MLD capacity STP at Chaubari, under AMRUT Scheme: 35MLD capacity STP at Sarai Talfi Nagar Nigam had already received the EOI for the bioremediation / phytoremediation of the 17 nos. drains capacity around 100 MLD. Nigam have plan to utilize this treated wastewater for watering the green areas/ green cover, divider & road side plants etc.	90 days	Yes	No	Rs. 1637.08 Lac	---
16	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles	No.of stretches/K m. ofW2W paving	Nagar Nigam	Ongoing	Under BSCL, 26 nos. of road sections had been identified with the length of 22.8 kms, with the availability of right of way (RoW) details, improvement and development of pedestrian walkways and green space will be done.	180 days	N/A	N/A	N/A	Regular activity

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	having capacity to grow grass in between.				In FY 2020-21, Nagar Nigam Bareilly proposed two roads in 1st phase with respect of availability of fund to achieve aims as said above to control the road dust.					
17	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No.of Challans/ Penalty	Nagar Nigam	Ongoing	Nagar Nigam Bareilly launch regular drive against open burning of Biomass/ Garbage in the city areas. Spot Fines and through Challan through enforcement drive use to executed on regular basis. Heavy penalty /FIR are imposed if any such activity got found during the inspection. In last six months, Nagar Nigam had done 55 spot fines and registered 2 FIR against the defaulters and 5 explanations have been called by the field officer/supervisor. Nagar Nigam will make Sanitary Inspector responsible at ward level to stop the burning of the garbage.	90 days	N/A	N/A	N/A	Regular activity
18	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No.of Teams	Nagar Nigam	Ongoing	Nagar Nigam make responsible Chief Sanitary Inspector for regular check and control of burning of municipal solid waste. Fire extinguisher and other mode i.e. use of sand & water are to be provided at ward office to control and to prevent the fire cases.	90 days	N/A	N/A	N/A	Regular activity
19	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No.of Composting Pits	Nagar Nigam	Ongoing	Nagar Nigam provide compost pit at each big park of the city for converting the garden /horticulture waste into natural compost. Collection of horticulture waste from the different parks will be done by dedicated vehicles at zone level.	90 days	N/A	Ongoing activity	N/A	Regular activity
20	Ensure ban on burning of agriculture waste and crop residues and its implementation	No.of implements/ No.Of challans	Agriculture Department & UPPCB	100% target for Implements Distribution Achieved for Year 2019.	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of	180 days	10 Months	September, 2020	60 Lacs	Has been detailed in Annexure 2 (Deptt. of Agriculture)

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
21	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	100%	Nagar Nigam Bareilly is already collecting the segregated waste from the door step of household and commercial establishment on regular basis by the dedicated compartmentalized vehicles/ tri cycle. There is proposal of 4 nos. of Transfer Stations (TS) with Material Recovery Facility Centre (MRF) located at Kila Gate (1), C.I. Park (2), Swale Nagar (3) and Pilibhit Road (4) respectively under BSCL. Project costing around Rs. 16 Crores and for the same tender is under progress. Project period is for six months after the completion of the Transfer Station, segregated waste will be collected from the doorstep and will send at Transfer station for processing without dumping on land.	90 days	N/A	N/A	N/A	---
22	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/BDA	Ongoing	Nagar Nigam provide compost pit at each big park of the city for converting the garden /horticulture waste into natural compost. Collection of horticulture waste from the different parks will be done by dedicated vehicles at zone level. Direction have issued to all Residential Societies for managing their biodegradable waste within the society by making compost pit or by waste to compost machine. Dedicated enforcement and awareness team are monitoring such residential colonies and societies for management of biodegradable waste.	90 days	N/A	N/A	N/A	Regular activity
23	No plot should be left open for more than 02 years and planting of	No. of plots identified	Nagar Nigam/BDA	Survey to be done	Nagar Nigam have proposed for making Bylaws and enforcing for planting tree with the help of Bareilly Development Authority (BDA) against such plot	90 days	11 Months	October, 2020	N/A	Regular activity

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	trees must be mandatory on vacant plots.				owners who have kept their plots vacant for more than two years.					
24	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100 %	Complied with appropriate air pollution control devices in factory units/industries.	180 days	N/A	N/A	N/A	Regular inspections being carried out to ensure that no unit operates without proper APCS
25	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	Ongoing	Total no. of brick kilns – 315 Closure issued – 17 Prosecution under Air Act 1981 – 03 Converted to ZigZag - 25	60 days	N/A	Dec-2020	N/A	Regular activity, CTO has been issued with the condition for conversion of zig-zag kilns.
26	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to	UPPCB	10%	No. of brick kilns converted to induced draft using zig-zag technology – 25	120 days	N/A	Dec-2020	N/A	Regular activity
27	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	100%	6 No. Of industries installed OCEMS. Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	N/A	Completed	N/A	OCEMS (Online Continuous Emission Monitoring System) and live camera installed as per CPCB Directions.
28	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case	No. of Units furnishing BG	UPPCB	Ongoing	Bank Guarantees are taken from Units at the time of issuing of CTE. BG is equivalent to 10% of the cost of Pollution control Systems up to maximum of Rs. 10,00,000/- Bank guarantee is forfeited in case the unit is found to be in violation of conditions of CTE/CTO. Regular inspections are done to ensure same.	60 days, and thereafter, regular activity	N/A	N/A	N/A	----

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc..									
29	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Webcams	UPPCB	100%	All identified GPIs have installed webcams and OCEMS	60 days	N/A	N/A	N/A	---
30	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/ Penalty imposed	Urban Development/ Development Authorities	Ongoing	Nagar Nigam has installed 11 site for collection and reutilized C&D waste. And recycled by local contractor. For the installation of recycle plant 4-acre land has identified by the Nagar Nigam Bareilly at Ward no. 37 Nadausi-Mathurapur near Kanha upvan Bareilly. No such type of activity identified in Bareilly City.	15 days , and thereafter, continue as regular activity	N/A	Ongoing	N/A	
31	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/ Penalty imposed	Urban Development/ Development Authorities	Ongoing	Nagar Nigam carrying MSW in covered vehicle, and sweeping of road by vehicle mounted mechanical machine.	15 days , and thereafter, continue as regular activity	No	Ongoing	----	Regular activity
32	Ensure carriage of construction material in closed/covered vessels	No. of challans/ Penalty imposed	Urban Development/ Development Authorities/Regional Transport Department	Ongoing	Directions in these lines have been issued to Contractors and Group Housing Societies	15 days , and thereafter, continue as regular activity	N/A	-----	N/A	Regular activity
33	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/Development Authorities	Ongoing	This action is taken by the BDA, Nagar Nigam Bareilly also make aware the construction agencies for covering the construction areas to avoid dispersion of particulate matter. Directions in these lines have been issued to Contractors and Group Housing Societies	30 days	N/A	-----	N/A	Regular activity
34	Air Quality Index to be	No. of	UPPCB	02 manually	AQI data is available for all 15 non-attainment cities. AQI	15days,	N/A	-----	N/A	Regular activity,

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	CAAQMS Stations		operated monitoring station under working positions	data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB. AQI of the Bareilly city is calculated on the basis of manually operated monitoring stations.	and thereafter, continue as regular activity				2 CAAQMS proposed in Bareilly city, for which 5 different locations are identified for the selection of suitable site, presently under consideration.
35	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	Related To UPPCB H.O	Complied with	30 days	N/A	N/A	N/A	----
36	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	N/A	UPPCB	Related To UPPCB H.O	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days	N/A	N/A	N/A	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.
37	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG	Km./No.Of Connections	District Supply Officer	Ongoing	LPG/PNG fuel for domestic and commercial purpose Total target for – 1034665 Current status – 988543 (95.54 % of target) Gas connections under Ujjwala Scheme	30 days	N/A	N/A	N/A	Regular activity

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan ^a	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	for domestic and commercial cooking with target of 100% coverage				Total gas connections issued - 350532 Gas connections issued in May 2020 - 3623 In order to fulfil the residue goal, the sales officers and gas agency owners of all companies have been directed to ensure that the remaining persons are provided with gas connections as per regular regulations by extensively promoting / spreading the camp in rural / urban areas.					
38	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/ Closure	Nagar Nigam/Development Authorities/UPP CB	Ongoing	Nagar Nigam is in process of identification of such spaces where DG sets had been placed at Nagar Nigam areas and with the help of District Administration and UPPCB.	30 days	N/A	N/A	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG Registration Scheme for complete inventory of DG Sets.
39	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/Development Authorities	Ongoing	Nagar Nigam is collecting from each street vendors locations on daily basis. Nagar Nigam also direct every vendor to place the coded bins for the collection of segregated waste. Regular monitoring with the help of sanitary inspector and agency involved for collection of waste are being	30 days	N/A	N/A	N/A	---
40	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/Development Authorities	Ongoing	Bylaws have made for complete ban on littering of streets with municipal solid wastes (MSW) and 800 challans had been issued to defaulters with total collection of 6 lacs as penalty. Nagar Nigam's dedicated team is doing monitoring on daily basis.	30 days	N/A	N/A	N/A	----
41	If Air Quality Index found severe or above grade, ensure availability of	No. of Severe Days	Nagar Nigam	Ongoing	Nagar Nigam use to direct the concerning team to have coordination with the mask providers to ensure about the sufficient stock of the masks available to public purchasing	90 days	N/A	---	N/A	Yet, there is no sevir air quality found in bareilly

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	masks to public for protection.				and use. Nagar Nigam also come up with the Bylaws about imposing penalty Rs. 300/- (every time, if found without mask) specially during the time of COVID-19 / pandemic period.					city.
42	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	Zero (Plying)	Electric vehicles-4934 are in operational, 25.no. electric buses are proposed in Bareilly city. 11 locations are identified for the establishment of electric charging station in Bareilly city.	360 days	N/A	-----	N/A	Regular activity
43	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD	100%	Bypass (NH 530) already constructed to avoid congestion due to non-destined vehicles.	03 Months	N/A	N/A	N/A	Complied
44	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I. /PWD	Bye pass exist	<u>Road dust control (Green Pavement plan and pot holes free roads)</u> Road constructed: 352.3 Kms Budget: Not mentioned <u>Measure to control traffic jams (construction of peripheral roads, widening of roads, Overhead bridges, multilevel parking etc.)</u> Widening and strengthening of road:03 nos of road Budget: 2050 Lacs.	360 days	N/A	N/A	N/A	---
45	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities	25%	2 No. (1. Gandhi udyan 2. Nagar Nigam Office side) of Multilevel Parking facility with a total area of 123 sq. meter each has been proposed and shall be executed in 1 year.	360 days	Under Review	Under Review	---	Regular activity
46	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No	Nagar Nigam/Development Authorities	Ongoing	For development/ strengthening of Bike Zone/ Cycle Zone at Railway station/ bus station, Smart City, Bareilly had identified 11 locations. Each location shall have carrying capacity of 10 ebikes/ cycle etc. Major location will be Satellite Bus station, Old Bus Station and Bareilly Railway station etc. For the above locations proposals had been made and same are under tendering process and project period shall be 1 year so that travelers can get the facilities as earliest.	360 days	6 Months	March, 2021	---	Regular activity
47	Initiate steps for retrofitting of particulate filters in diesel vehicles,	N/A	Vehicle Manufacturing Companies,	Ongoing	Comply as per the state policy.	360 days	N/A	-----	N/A	To be initiated by the manufacturer as per policy.

For further details on the information given in Table 4 for Bareilly City action plan Please refer Annexure- 15

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	when BS-VI fuels are available		Ministry of Road Transport & highway(MORTH)							
48	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	Ongoing	Officers of the oil companies concerned for the use of bio ethanol in Bareilly district were directed to take action as per rules.	360 days	N/A	-----	N/A	-----
49	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No	Nagar Nigam/BDA/Forest Department	30% green cover	Bareilly Development Authority & Forest Department with the help of other dept with the help of Nagar Nigam is making plan for the city for maintain of at least 33 forest cover. Nagar Nigam Bareilly is planning to do plantation of 52400 plants in current year 2019-20 for improving the forest cover through Nagar Nigam fund. Plantation / forestation will increase by doing plantation at road divider, crimination ground, graveyard land and other open space. Similarly, other department are also had been provided yearly target for doing plantation by the forest department to improve the forest cover / green cover in the city area. As per information provided by the Bareilly Development authority officials approx. 35% of total open area consider for all purposes in housing plan it is the provision in master plan of Bareilly city.110900 plants have been planted along the traffic corridors in the year 2019-2020 and appx. 1.50 lac plantation occurred yet during financial year 2020-21 by the forest Department.	360 days	N/A	Ongoing	Not assessed	110900 plants have been planted along the traffic corridors in the year 2019-2020 and appx. 1.50 lac plantation occurred yet during financial year 2020-21 by the forest Department..
50	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Kmf of brick lined nullahs	Irrigation Department/ Forest department/ N MCG	Not Submitted	Every year plantation carried out by the irrigation department, Bareilly.	360 days	N/A	N/A	N/A	Regular Activity
51	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No.of kilnson zig-zag	UPPCB	8%	Total no. of brick kilns – 315 Closure issued – 17 Prosecution under Air Act 1981 – 03 Converted to Zig Zag - 25	360 days	N/A	-----	N/A	Regular Activity,CTO has been issued with the condition for conversion of zig-

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										zag kilns.
52	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Nagar Nigam	Ongoing	Nagar Nigam with help of BSCL to provide Mobile Facility / Van for continuous ambient air quality monitoring for different localities and monitoring facilities will be provided by UPPCB, Bareilly.	360 days	N/A	N/A	N/A	-----
53	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	NA	Urban Development/ Development Authorities	NA	Presently the Dead Bodies of Animals is being disposed through deep burying on the dedicated land including salt, gammaxene etc. for proving treatment facility like rendering plant / Carcass plant etc. Land have to identified according as per the law.	360 days	N/A	N/A	N/A	Regular Activity
54	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No. installed	UPPCB	N/A	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Bareilly	360 days	N/A	N/A	N/A	----
55	Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	No. of saplings planted	Forest department/Development Authority/IMD/ Regional Office & UPPCB	Ongoing	543100 Plants have been planted by the forest department in the year 2019-2020 and 598900 plants have been planted by forest department in the 2020-2021	360 days	N/A	N/A	N/A	Regular Activity
56	Environmental aspects should be included during preparation of master plan for development of city.	N/A	Urban Development/ Development Authorities	Ongoing	Environmental aspects are included in proposed master plan of 2031 should be included during preparation of master plan for development of city.	Proposed Master Plan for Bareilly City 2031	Yes	N/A	N/A	-----
57	Builders should leave 33% area for green belt in residential colonies.	Percentage Green Belt Area	Urban Development/ Development Authorities/ housing companies	Ongoing	53500 plants have been planted in the year 2019-2020 by the Nagar Nigam, and BDA in the city area.	Within a reasonable timeframe	N/A	N/A	N/A	-----
58	Source Apportionment, Emission Inventory & Carrying Capacity	SA/EI report	Urban Development/ Development	Ongoing	1-Rapid source apportionment and carrying capacity assessment is being undertaken by IIT Kanpur, completion date December 2020	4 years	No	December 2020	8.0 lacs	Source Apportionment Study Under

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (BAREILLY)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Assessment		Authorities/UPPCB		2- In Bareilly District 17 Red Category (Air Polluting) are identified, all Industries having Appropriate APCS. 3- UPPCB regularly inspected industries and take action against Defaulter Industries.					consideration in BDA/smart city project

For further details on the information given in Table 4 for Bareilly City action plan Please refer **Annexure- 15**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/Penalty Imposed	RTO/traffic police	Ongoing	Traffic Police Number of vehicles checked: 1539 Number of vehicles penalized: 95 Amount (Rs) received as penalty: 62500	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	RTO/traffic police	Ongoing	Traffic Police No. of public awareness campaign: 01 No of persons participated: 137	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic police/Nagar Nigam	Ongoing	Traffic Police No. of vehicles found: 427 No. of vehicles penalized: 427 Amount (Rs) received as penalty: 63500 Nagar Nigam: 6 designated parking places have been developed and continuous monitoring through enforcement team is being done. 5 No parking zones have been identified and their continuous monitoring is being done through enforcement team.	As regular activity	N/A	Ongoing	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	1. Weekly review meetings of the Supply Department are held with the sales managers of various oil companies. 2. Regular inspection and sampling of diesel / petrol outlets is being carried out 3. The oil company has been requested to get the inspection verified at the level of the District Supply Officer. 4. Filter paper is available at all retail outlets in the district for conducting filter paper test. 5. Dispensing units with potted pulsers units are being installed at newly established retail outlets by all the oil companies	30 days	N/A	Ongoing	N/A	Total 25 diesel/petrol retail outlets are operating in the district and regular inspection and sampling of diesel/petrol outlets is being carried out.
5	Prepare & implement	Km/No. of	Nagar Nigam	Road	Widening and Strengthening of Roads - 05 Nos., 83	90 days	N/A	Ongoing	N/A	Has been detailed in

For further details on the information given in Table 4 for Firozabad City action plan Please refer **Annexure- 16**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	plan for widening of roads and improvement of infrastructure for decongestion of road	Roads (widened)		widening is done for 05 nos of roads total 83 km rest are at proposal stage.	Kms. Overhead Bridges - 16 Nos. Nagar Nigam: For the widening of 4 proposed roads, technical evaluation of received tender for only 1 road Sadar Bazar is being done. Work have been started on Kotla Mohalla main road. Committee meeting of 14th finance commission was held on 20/06/2020					Annexure (Micro plan of Firozabad Nagar Nigam)
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/Charging Stations	Transport Department/Nagar Nigam & Development Authorities	100 %	Only battery/CNG operated e-rickshaw are running on different routes of the city.	120 days and thereafter continue as regular activity	N/A	Ongoing	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	Ongoing	There is continuous monitoring regarding overloading of vehicles and in this proceeding Rs. 81,77,000/- penalty is collected during financial year 2019-20.	180 days and thereafter continue as regular activity	N/A	Ongoing	N/A	
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	10 %	Under smart city action plan work is under process in which CCTV cameras, Signal light, stop-line, loudspeakers etc is installed at important squares of the city. Synchronization has been done as per the increasing/decreasing order of the traffic at Subhash square and Jain Mandir square of Firozabad city	180 days	N/A	Dec, 2020	-	Smart City Action plan work is under process
9	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Number	Forest Department/Horticulture/Nagar Nigam & Development Authorities	Ongoing	Green buffer zone of 2 places (Length approx. 250 & 700 m each) has been developed and 2 places (Area approx. 600 & 1200 sqm each) has been proposed. Plantation of 9500 plant is planned for plantation drive of 2020 in the city.	90 days	N/A	On- Going	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
10	Maintain potholes free roads for free-flow of	Pothole free Road	Nagar Nigam/Development	Ongoing	Work of making potholes free road of total length of 11.5 Kms has been completed.	90 days & as regular	N/A	Dec, 2020	N/A	Has been detailed in Annexure (Micro plan of

For further details on the information given in Table 4 for Firozabad City action plan Please refer **Annexure- 16**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	traffic	length/Pothole Nos.	Authorities			activity afterwards.				Firozabad Nagar Nigam)
11	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	66 % work completed	Major intersection have been identified and 2 out of 3 fountains have been made functional.	90 days	Installation done on panned 2 intersections. Viability of remaining intersections to be assessed	Dec, 2020	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
12	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	Under process	Plantation of 400 Plants with brick guards / RCC guards will be completed when budget will be made available for this work.	90 days	N/A	N/A	N/A	Budget is awaited.
13	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	Complete	Blacktopping of roads at 7 places have been completed.	180 days	N/A	identification of roads for blacktopping and paving of pavements with interlocking tiles has been done.	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
14	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Nagar Nigam	Ongoing	Horticulture department and farmers have been motivated to use treated effluent for gardening and agriculture purposes free of cost. Work of laying 11 Kms of pipeline is proposed to under Smart city Mission to distribute treated water from STP to industrial units. Work of laying 25 Kms of pipe in city is proposed under State Smart City Mission to Distribute water for irrigation in parks and	90 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					construction activities.					
15	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/K m. of W2W paving	Nagar Nigam	Ongoing	Out of proposed 4 roads for wall to wall pavement, 1 is in tendering process and another 1 has a status of work in progress. Committee meeting of 14th finance commission was held on 20/06/2020.	180 days				Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
16	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	10 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs 25500/- have been recovered as penalty from 5 offenders for open burning of biomass, crop residue, garbage, leaves, etc.	90 days	N/A	Ongoing activity	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
17	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Nigam	Ongoing	10 teams are enforcing solid waste management rules 2016 and penalties are being imposed against burning of municipal solid wastes. Water tanker continuously spray water for controlling fire in municipal solid waste at dumpsite Kutukpur Chanora as well as other places of city.	90 days	N/A	Ongoing activity	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
18	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	Complete	Compost pits are being maintained and made functional in all 7 parks of the city.	90 days	N/A	Achieved	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
19	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department & UPPCB	Ongoing	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19	180 days	N/A	N/A	N/A	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measure ment of progress	Implementing Agency	Implementat ion status (% completed)	Details	Action completio n date as per city action plan®	Deviation from targeted timelines if any	Expected date of completio n	Total cost	Remarks
					with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
20	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	Ongoing	Door to Door collection service is being practiced in all 70 wards. Segregation of waste is being practiced in all households. Compost pits have been developed in all parks. Solid waste is being transported directly to processing site. MFF is functional at Kutukpur Chanaura processing site. Two windows are functional for windrows composting. 5 TDP fully automatic waste to compost plant in functional.	90 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
21	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/FSDA	Complete	Compost pits are functional in 07 parks of the city. Manure formed in these compost pits is being used in the same park.	90 days	N/A	Achieved	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
22	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Nigam/FSDA	Under process	25 Notices have issued to owners of open plots so far.	90 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
23	Installation of Electrostatic precipitators and appropriate air pollution control	No. of air polluting industries	UPPCB	Complete	No. of red category air polluting industries –10 No. of violating industries at present against which action has been taken by UPPCB – Nil Inspections are being carried out regularly by UPPCB and along with District Administration.	180 days	N/A	Achieved	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	devices in factory units/industries.				Illegal industries are also being surveyed by the joint team.					
24	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	Ongoing	Total no. of brick kilns – 204 Closure issued – 13 Prosecution under Air Act 1981 – 03 Brick Kilns converted to induced draft using zigzag technology - 07	60 days	N/A	N/A	N/A	Survey of brick kilns are done by UPPCB on regular basis and action are being taken against the brick kilns which are found operating with violating the norms during inspection
25	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	Ongoing	No. of brick kilns converted to induced draft using zig-zag technology – 07	120 days	N/A	N/A	N/A	Survey of brick kilns are done by UPPCB on regular basis and action are being taken against the brick kilns which are found operating with violating the norms during inspection
26	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	100%	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	N/A	N/A	N/A	-
27	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Firozabad City action plan Please refer **Annexure- 16**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.									
28	Installation of web cams and OCEMS in Grossly Polluting Industries.	No.of Webcams	UPPCB	Complete	Complied with	60 days	N/A	N/A	N/A	No. of large and medium scale industries are identified which were to install web camera - 03
29	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/Penalty imposed	Urban Development/ Development Authorities	Ongoing	Construction & Demolition Rules 2016 has been adopted by Nagar Nigam Board; Regular enforcement is being done. Development Authority has given directions directed to all construction agencies to sprinkle water on the road and construction site. All material should kept covered at site.	15 days , and thereafter, continue as regular activity	N/A	N/A	N/A	-
30	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/Penalty imposed	Urban Development/ Development Authorities	Ongoing	Development Authority has given written condition to all applicants should follow rules of environmental issues. Applicant should cover all construction material at sites.	15 days , and thereafter, continue as regular activity	N/A	N/A	N/A	
31	Ensure carriage of construction material in closed/covered vessels	No. of challans/Penalty imposed	Development authorities/ Regional Transport Department	Complied	No project is under construction by FSDA	15 days , and thereafter, continue as regular activity	N/A	N/A	N/A	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
32	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/Development Authorities	Ongoing	Development Authority has given written condition to all applicants should follow rules of environmental issues. Applicant should cover all construction material at sites.	30 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
33	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	Nos. of facilities	Nagar Nigam	Ongoing	Dead bodies of Animals are being disposed at a designated site at Sofipur.	360 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
34	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	No. of CAAQMS Stations	UPPCB	Ongoing	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	N/A	N/A	N/A	
35	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	Complete	Complied with	30 days	N/A	N/A	N/A	
36	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB	Ongoing	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by	30 days	N/A	N/A	N/A	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurem ent of progress	Implementing Agency	Implementat ion status (% completed)	Details	Action completio n date as per city action plan®	Deviation from targeted timelines if any	Expected date of completio n	Total cost	Remarks
					UPPCB and is operational since June 2020.The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37					
37	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	Complete	Total beneficiaries covered under Pradhan Mantri Ujjwala Yojana – 1.98 Lac Presently the Ujjwala scheme has stopped.	30 days	N/A	N/A	N/A	Total 388465 families are benifited and 165393 connections under ujjwla yojan and 525830 gneral connection are distributed.
38	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/Cl osure	UPPCB/Nagar Nigam	Ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
39	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities		Street Vendors are connected with door to door scheme by Nagar Nigam for collection of their waste. As well as street sweeping is done twice per day to remove debris if any.	30 days	N/A	Achived	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
40	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/Develo pment Authorities	Ongoing	Solid Waste Management Rules 2016 have been adopted by Nagar Nigam Sadan. By laws for solid waste has been passed. Offenders are being penalized regularly. Penalty of Rs 125950/- have been imposed so far.	30 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
41	If Air Quality Index found severe or above grade, ensure availability of masks to	No. of Severe Days	Nagar Nigam	Ongoing	A mass drive of awareness has been launched during Covid-19 pandemic. Major IEC campaign which included display of hoardings, banners, and posters along with mouth to mouth interaction of	90 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	public for protection.				mobilizers to public resulted into sensitization of people to wear mask. Self help groups are engaged to prepare mask in cost effective way. Two cost effective stalls are being run by N.N. Firozabad. Mask being used by public is protecting them not only from Corona virus but also from Air Pollution.					
42	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	-	Regarding this action the proposal will be prepared by higher authorities of Transport Department.	360 days	N/A	N/A	N/A	
43	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD	Ongoing	Construction of Firozabad bypass Length = 20 K.M.	360 days	N/A	N/A	N/A	
44	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD		<u>Road dust control (Green Pavement plan and pot holes free roads)</u> Road constructed: 245.50 Kms Budget: 2086 Lacs. <u>Measure to control traffic jams (construction of peripheral roads, widening of roads, Over head bridges, multilevel parking etc.)</u> Length of Peripheral road: 20.25 Km Budget: 12375 Lacs.	360 days	N/A	N/A	2086+12375=14461 Lac rupees	Has been detailed in Annexure 1 (PWD)
45	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities		Proposal has been sent to government for approval of construction of 2 multilevel parking in the city under State Smart City Mission	360 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
46	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No.	Nagar Nigam/Development Authorities		Despite of having population more than 6 lacs, Firozabad city covers the area of 35 sqKms only, hence bike zones/cycle zones are not feasible. Being the industrial city Firozbad is the habitat of big chunk of factory workers who generally use their own bicycles.	360 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
47	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)		-	360 days	N/A	N/A	N/A	
48	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	District Supply Officer	Ongoing	10% quantity used in petrol.	360 days	N/A	N/A	N/A	
49	Construction of peripheral road around the city to avoid decongestion.	Km.	N.H.A.I./PWD		<u>Measure to control traffic jams (construction of peripheral roads, widening of roads, Overhead bridges, multilevel parking etc.)</u> Widening of road:13.50 km out 45 kms Budget: 8595 Lacs.	360 days	N/A	N/A	8595 Lac rupees	Has been detailed in Annexure 1 (PWD)
50	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Nigam/FSDA/Forest Department		Action point will be complied as revised master plan is prepared.	360 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
51	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/Forest department/N MCG	Ongoing	There are Old Plantation areas in Jasrana, Sirsagang and Shikohabad ranges done by the forest Department. among these areas 10 Ha. Plantation from each ranges total 30Ha. Will be treated with gap Filling Plantation which will be subject to availability of funds. Irrigation department has proposed plantation of Rs 61250.	360 days	N/A	31.07.2020	Rs. 61250	
52	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of facilities	UPPCB	Ongoing	Total no. of brick kilns – 204 Closure issued – 13 Prosecution under Air Act 1981 – 03 Converted to ZigZag - 07	360 days	N/A	N/A	N/A	Survey of brick kilns are done by UPPCB on regular basis and action are being taken against the brick kilns which are found operating with violating the norms
53	Development of mobile	No. of	Nagar Nigam		3 AAQMS have been established which are being	360 days	N/A	N/A	N/A	Has been detailed in

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	facility/van for continuous ambient air quality monitoring for different localities.	mobile CAAQMS			monitored by UPPCB. 3 stations are sufficient to monitor ambient air quality as the area of the city is 35 SqKm.					Annexure (Micro plan of Firozabad Nagar Nigam)
54	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No.of facilities	Nagar Nigam	100 %	Dead Bodies of Animals are being disposed at a designated site at Sofipur	360 days	N/A	N/A	N/A	Has been detailed in Annexure (Micro plan of Firozabad Nagar Nigam)
55	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No. installed	UPPCB		Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Firozabad	360 days	N/A	N/A	N/A	
56	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB		Work has been awarded to IIT Kanpur and the study is under process	04 years	No	December 2020	Rs. 8 Lac	
57	Tree Plantation for mitigation of air pollution based on open location of pollution sources and Windrose data	No. of saplings planted	Forest department/Development Authority/IMD/Regional Office &UPPCB	100 %	A total of 39429 saplings have been planted against a target of 35500	360 days	N/A	N/A	N/A	
58	Environmental aspects should be included during preparation of master plan for development of city.		Urban Development/Development Authorities	-	GIS based master plan is under preparations. All environmental issues to be included for the development of the city.	Within a reasonable timeframe	N/A	N/A	N/A	
59	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No.	No.	Urban Development/Development Authorities/housing companies	On -going	As per building bye laws, all provisions are included in sanctioning of the maps.	Within a reasonable timeframe	N/A	N/A	N/A	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (FIROZABAD)

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S. N o.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e., www.uppcb.com.									

For further details on the information given in Table 4 for Firozabad City action plan Please refer **Annexure- 16**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/Penalty Imposed	R.T.O/Traffic Police	Ongoing	Number of vehicles checked: . 1340 Number of vehicles penalized: 337 Amount (Rs) received as penalty: 3,12,500	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	No. public awareness campaign: 03 No. of people participated: 120	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	No. of vehicles penalized: 306 Amount (Rs) received as penalty: 41,000	As regular activity	N/A	Ongoing	N/A	Regular drives being carried out by teams of NPPG and Traffic Police.
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	Random Inspection of adulteration and fuel quality at different petrol pumps in the district is being carried out and continuous action is being taken for the control of adulteration.	30 days	N/A	Ongoing	N/A	-
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Palika Parishad Gajraula	80%	5 km Road has been repaired and widened by Nagar Palika Parishad Gajraula and a plan has been prepared for maintenance and repairing of the remaining roads with in Nagar Palika limits.	90 days	N/A	Ongoing	N/A	Road maintenance is carried out on routine basis to minimize dust resuspension.
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/Charging Stations	Transport Department/Nagar Nigam & Development Authorities	Ongoing	Total No.of battery operated E-rikshaw-1308 in District Amroha An action plan is being	120 days	9 Months	September 2020	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					prepared by the Nagar Palika Parishad Gajraula for the establishment of battery charging stations within 3 month.					
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	NH 9 – 100%	2 No. Weigh bridges installed at Toll Plaza Operational stretch of NH 9 (Earlier NH 24) by JNHA	180 days	N/A	completed	N/A	-
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	Ongoing traffic enforcement	Awareness drives are carried out for encouraging lane driving and compliance of Traffic rules.	180 days	N/A	Ongoing	N/A	-
9	Installation of remote sensor based PUC system	Number	Traffic Police	100%	All PUC Centres (5) in Gajraula are online	180 days	N/A	N/A	N/A	-
10	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Nigam/MDA/Forest Department	100%	According to the orders of the government, 100 percent tree plantation work has been done by NPP Gajraula on both sides of the routes and in parks and playgrounds as per the goal.	180 days	N/A	N/A	N/A	-
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/Horticulture/Nagar Nigam & Development Authorities	100%	Gajraula city(District Amroha) has achieved 100% of its plantation targets	90 days	N/A	Achieved	N/A	-
12	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothole Nos.	Nagar Nigam/ Development Authorities	90% target achieved as Ongoing activity	A total road length of 2.75 Km have been patched, Pothole free roads is a continuous work and the work will be completed post-monsoon. The total cost of this work is Rs. 3.5 Lac	90 days & as regular activity afterwards.	N/A	September 2020	Rs. 3.5 Lac	Identification of damaged road stretches and its repair is an Ongoing practice.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										Plastic waste has also been used in resurfacing of roads in Gajraula.
13	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	100%	There are 3 major traffic intersections in the area of NPP Gajraula which are 1- National Highway Chaupla, 2- Indra Chowk Chauhara, 3- Railway Station Road. In the order of above ULB has constructed 4 small Fountains on National Highway Chaupla, 1 big fountain on Indra chowk Chauhara and 1 big fountain on Railway Station Road Gajraula Amroha.	90 days	N/A	Achieved	N/A	-
14	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	Complete	1,50,000 plants have been planted.	90 days	Yes	Achieved	N/A	-
15	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	Complete	NPP Gajraula has marked 5 Blacktopping of metalled road including pavement of road shoulders. which are 1 Hasanpur Road 2 Basti Indra Chowk road 3 Station Road 4 Chaupla Chauraha Road 5 Moh Vijay nagar,s Road. All target sections for free flow traffic are competed by NPP	180 days		Achieved	N/A	Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Gajraula.					
16	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Nagar Nigam	Zero	The preparation of DPR of 20 MLD STP is under process in Jal Nigam .	90 days	N/A	As DPR	N/A	The DPR is under preparation
17	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km. of W2W paving	Nagar Nigam	Complete	4.2 KM.. 1-Railway Station road to Khad gujar chauraha, 2- Fajalpur Railway Fatak to Indra Chowk, 3- Indra Chowk to Chaupla 4- Bhanpur Fatak to Railway Station Road Curb stones / footpaths have been constructed on both sides of the main roads located in the ULB area..	180 days	N/A	Achieved	N/A	-
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	Public notice has been sent by the Nagar palika parishad, Gajraula for public information against open burning of biomass, crop residues, garbage, leaves etc.	90 days	N/A	N/A	N/A	
19	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Nigam	Ongoing	Public awareness work has been carried out by the NPP Gajraula and Rs 1,7000 penalties imposed by NPP Gajraula	90 days	N/A	Ongoing activity	N/A	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	48 compost pit & 2 Vermi Compost unit.	Vermi wash, Nadep Compost, Decomposer and vermicompost is being prepared by the NPP Gajraula. Vermi wash, Nadep Compost, D Sludger and vermicompost is being prepared by the municipality from the wet waste which is being sold for organic crops.	90 days	N/A	Ongoing activity	N/A	-
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department & UPPCB	100%	A team has been constituted by DM Amroha for checking and monitoring of the burning of crop residue and continuous monitoring is being done.	180 days	N/A	N/A	N/A	Ongoing enforcement
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	NPP Gajraula	100%	Door to Door collection of segregated waste is being 100 % done by NPP Gajraula.	90 days	N/A	N/A	N/A	Door to Door collection is being done.
23	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	NPP Gajraula	3 parks	24 Bio Composing Pits have already been established by the Nagar Palika Parishad Gajraula in parks residential societies, etc.	90 days	N/A	Ongoing	N/A	Composting pits have been installed.
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	NPP Gajraula	Ongoing	Survey of all wards is done by NPP Gajraula.	90 days	N/A	Ongoing	N/A	Ongoing survey
25	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100%	17 air polluting units is identified in the Gajraula. All units have installed adequate APCS installed and monitored regularly.	180 days	N/A	N/A	N/A	Regular inspections being carried out to ensure that no unit

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

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S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										operates without proper APCS
26	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	100%	Total no. of brick kilns – 5 (As per Record) with in NPP Gajraula. CTO issued - 0 Closure issued& Complaint filed – 4 Self Closed-1	60 days	N/A	N/A	N/A	Action taken against defaulter brick kiln
27	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	N/A	All brick Kiln in NPP Gajraula have been closed	120 days	N/A	N/A	N/A	
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	100% (Large & Medium)	4 Large and Medium Scale Units having OCEMS as per CPCB Charter in Gajraula Area.	60 days, and thereafter, regular activity	N/A	N/A	N/A	All Large and Medium Scale Units have OCEMS and Data shared with CPCB.
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	Ongoing	Bank Guarantees are taken from Units at the time of issuing of CTE. BG is equivalent to 10% of the cost of Pollution control Systems up to maximum of Rs. 10,00,000/- Bank guarantee is forfeited in case the unit is found to be in violation of conditions of CTE/CTO. Regular inspections are done to ensure same.	60 days, and thereafter, regular activity	N/A	N/A	N/A	-
30	Installation of web cams	No. of Webcams	UPPCB	100%	All identified GPIs have	60 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Gajraula City action plan Please refer **Annexure- 17**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

300

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	and OCEMS in Grossly Polluting Industries.				installed webcams and OCEMS					
31	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/Penalty imposed	Urban Development/Development Authorities	Ongoing	Penalties Rs 25,000 has been imposed by NPP Gajraula against defaulters.	15 days, and thereafter, continue as regular activity	No	N/A	N/A	Ongoing enforcement.
32	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/Penalty imposed	Urban Development/Development Authorities	Ongoing	Directions issued to Contractors and Group Housing Societies NPP Gajraula	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	Ongoing enforcement.
33	Ensure carriage of construction material in closed/covered vessels	No. of challans/Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	Directions in these lines have been issued to Contractors and Group Housing Societies.	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	Ongoing enforcement.
34	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/Development Authorities	Ongoing	Directions issued to Contractors and Group Housing Societies	15 days, and thereafter, continue as regular activity	N/A	N/A	N/A	Ongoing enforcement.
35	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	No. of CAAQMS Stations	UPPCB	Ongoing	02 Ambient Air Quality Monitoring stations (One in industrial cluster and one in under residential area) are operational in NPP Gajraula.	15days, and thereafter, continue as regular activity	N/A	N/A	N/A	Activity completed.

For further details on the information given in Table 4 for Gajraula City action plan Please refer **Annexure- 17**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

301

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
36	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	N/A	Complied	30 days	N/A	N/A	N/A	Complied
37	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB	Ongoing	The state has a functional portal " Integrated Grievance Redressal System " (IGRS) for Redressal of complaints. All complaints received in IGRS has been disposed off till date. Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020	30 days	N/A	N/A	N/A	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.
38	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	N/A	There is no LPG/PNG pipeline facility available in NPP Gajraula.	30 days	N/A	N/A	N/A	-
39	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Penalty Imposed/Closure	UPPCB,	Ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting DG sets.	30 days	N/A	N/A	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG

For further details on the information given in Table 4 for Gajraula City action plan Please refer **Annexure- 17**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

302

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										Registration Scheme for complete inventory of DG Sets.
40	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities	Ongoing	Street vendors have been instructed to remove their waste/debris before leaving. Spot Challans done by NPP Gajraula. Dustbins have been provided by NPP Gajraula for controlling it.	30 days	N/A	N/A	N/A	Ongoing enforcement.
41	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/Development Authorities	Ongoing	NPP Gajraula has been developed MSW processing site in UPSIDC Gajraula.	30 days	N/A	N/A	N/A	-
42	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Nigam	Ongoing	Awareness drives carried out regularly to inform public about action based upon AQI.	90 days	N/A	N/A	N/A	-Regular Awareness drives
43	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	N/A	There is no any electric buses in NPP Gajraula	360 days	N/A	N/A	N/A	-
44	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD	30%	NHAI has already started widening of the National Highway 9 Moradabad to Hapur. Total length is 99.250 KM.	360 days	yes	Nov.2021	Approx Rs.3100 crore	Work started for construction of NHI
45	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	N/A	Under planning of NPP Gajraula	360 days	N/A	N/A	N/A	N/A
46	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities	N/A	Multilevel Parking is under planning.	360 days	N/A	N/A	N/A	N/A
47	Development/Strengthening	Km./No.	Nagar Nigam/Development	Ongoing	Development of Bike	360 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Gajraula City action plan Please refer **Annexure- 17**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

303

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.		Authorities		zone/Cycle is under planning by NPP Gajraula					
48	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)		To be complied by automobile manufacturers	360 days	N/A	N/A	N/A	To be initiated by Manufacturers as per Govt. Policy.
49	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	Ongoing	To promote city/ urban transport system on Bio Ethanol Fuel Transport department is taking action.	360 days	N/A	N/A	N/A	Ongoing
50	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest department/NMCG	Not Submitted	Irrigation department's plan of action is awaited	360 days	N/A	N/A	N/A	-
51	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	N/A	No. of brick kilns operational in NPP Gajraula	360 days	N/A	N/A	N/A	There are only 5 Brick Kilns situated in the impact Zone of Gajraula and closure order have been issued against 4 defaulter units by UPPCB and one is self closed.
52	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Nagar Nigam	Zero	No mobile facility has been developed in NPP Gajraula.	360 days	No proposal	No proposal	No proposal	-
53	Environmental aspects	NA	Urban	N/A	Master Plan of NPP Gajraula is	360 days	N/A	N/A	N/A	Master plan is

For further details on the information given in Table 4 for Gajraula City action plan Please refer **Annexure- 17**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (GAJRAULA)

304

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	should be included during preparation of master plan for development of city.		Development/Development Authorities		proposed.					proposed.
54	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	No.of facilities	Nagar Nigam	N/A	.The dead body of animal disposed safely through contractor NPP Gajraula.	360 days	N/A	N/A	N/A	-
55	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	installed	UPPCB	100%	M/s Jubilant group of industries and M/sTeva API India Ltd have installed CAAQMS in their premises.	360 days	N/A	N/A	N/A	-
56	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	Ongoing	Source Apportionment, Emission Inventory & Carrying Capacity Assessment is awarded to IIT Kanpur and the study is under process	04 years	Yes	December 2020	Rs. 8 Lac	
57	Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	No. of saplings planted	Forest department/Development Authority/IMD/Regional Office & UPPCB	100%	A total of 1,50,000 saplings have been planted.	360 days	No	Complete		
58	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e.,www.uppcb.com.	No.	Urban Development/Development Authorities/ housing companies	Ongoing	MDA is ensuring green belt as per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere from off-setting the carbon footprint.	Within a reasonable timeframe	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Gajraula City action plan Please refer **Annexure- 17**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

305

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/Penalty imposed	R.T.O/Traffic Police	Ongoing	Traffic Police Number of vehicles checked: 1102 Number of vehicles penalized: 128 Amount (Rs) received as penalty: 81000	As regular activity	N/A	Ongoing	N/A`	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	Traffic Police No. of public awareness campaign: 02 No. of persons participated: 128	As regular activity	N/A	Ongoing	N/A`	Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	Traffic Police No. of vehicles found: 221 No. of vehicles penalized: 221 Amount (Rs) received as penalty: 39000	As regular activity	N/A	Ongoing	N/A`	Regular drives carried out for ensuring compliances
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies		Supply of kerosene has been stopped in Khurja District Bulandshahr	30 days				
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam	10 %	Creating new pavements roads for footpath walking/cycle.	90 days	Additional Widening Projects undertake	Ongoing	To be assessed	Road maintenance is carried out on routine basis to minimize dust resuspension.
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/ Charging	Transport Department/Nagar Nigam & Development Authorities		Due to lockdown, No information has been provided by the concern department.	120 days	---	---	---	---

For further details on the information given in Table 4 for Khurja City action plan Please refer **Annexure- 18**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

306

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
		Stations								
---7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department		Due to lockdown, No action has been taken.	180 days	---	---	---	---
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police		Due to lockdown no action has been taken	180 days	---	---	---	---
9	Installation of remote sensor based PUC system	Number	Traffic Police		All 46 PUC Centres are online	180 days	N/A	N/A	N/A	
10	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Palika Parishad, Khurja /Development Authority/Forest Department		Forest department submitted plantation scheme of 05 years for the proposal.	360 days	-	-	Not assessed	- ---
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/Horticulture/ Nagar Palika Parishad, Khurja & Development Authorities	100 %	In 2019 and 2020, Bulandshahr district has achieved 100% of its plantation targets	90 days	N/A	Achieved	N/A	Windrose Diagrams shall be used for purpose of zone-wise and area-wise plantation plans
12	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothole Nos	Nagar Palika Parishad, Khurja / Development Authorities	80 %	Under process	90 days	Yes	---	Not assessed	Identification of damaged road stretches and its repair is an Ongoing practice.
13	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Palika Parishad, Khurja	50%	Intersection identified. No fountain installed at intersection. But 1 water fountain in current park and 1 is proposed in	90 days	-	-	-	-

For further details on the information given in Table 4 for Khurja City action plan Please refer **Annexure- 18**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

307

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					future park					
14	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	Ongoing	2200 sapling has been planted for greening	90 days	-	-	-	-
15	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Palika Parishad, Khurja	60%	Under process	180 days	-	-	-	-
16	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Nagar Palika Parishad	-	NPP Khurja has been spraying water on major roads to suppress dust pollution. No STP installed.	90 days	-	-	-	-
17	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km. of W2W paving	Nagar Palika Parishad	60%	Under process	180 days	-	-	-	-
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Palika Parishad	18%	Penalty is being imposed by NPP Khurja IEC activities to created awareness about air pollution	90 days	-	-	-	-
19	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Palika Parishad	90%	Three water Spray Tankers are in NPP Khurja to control burning of municipal solid waste.	90 days				
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Palika Parishad	20%	Composting pits have been developed and the waste is regularly being composted.	90 days	-	-	Not assessed	
21	Ensure ban on burning of agriculture waste and crop	No. of implements/ No.	Agriculture Department & UPPCB		a. A ban on burning of agriculture waste and	180 days	NA	NA	NA	Penalty of Rs. 10,000/-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

308

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	residues and its implementation	Of challans			crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season.					.imposed.

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

309

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Palika Parishad, Khurja	50%	As per NPP 50% D2D collection of waste is being ensured in all its wards.	90 days	N/A	N/A	N/A	D2D collection of waste infrastructure has to be strengthened in NPPs
23	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Palika Parishad, Khurja / Development Authority	20%	Under progress	90 days	11 Months	October , 2020	Not assessed	---
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Palika Parishad, Khurja / Development Authority	10%	Under progress		12 Months	November , 2020	N/A	Once identified, such plots should be sprinkled or alternate measures for dust suppression shall be initiated.
25	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100 %	220 air polluting units identified in the Khurja. All units are allowed to operate only after adequate APCS installed and commissioned.	180 days	N/A	N/A	N/A	Regular inspections being carried out to ensure that no unit operates without proper APCS
26	Identification of brick kilns	No. of brick	UPPCB	100% (Only Zig	Total no. of brick kilns –	60 days	N/A	N/A	N/A	CTO is being

For further details on the information given in Table 4 for Khurja City action plan Please refer **Annexure- 18**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

310

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	and their regular monitoring including use of designated fuel, and closure of unauthorized units	kilns		Zag kilns operational)	57 Closure issued – 13 No. of brick kilns converted to using zig-zag technology-25					issued only to Kilns that have converted Zigzag kilns
27	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	100% (Only Zig Zag kilns operational)	No. of brick kilns converted to using zig-zag technology-25	120 days	N/A	N/A	N/A	CTO is being issued only to Kilns that have converted Zigzag kilns
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units.	No. of OCEMS	UPPCB	100% (Large & Medium)	07 Large and Medium Scale Units having Boiler of more 5 Ton and using solid fuel have installed OCEMS	60 days, and thereafter, regular activity	N/A	N/A	N/A	As per policy, OCEMS installed in Large and Medium Category Units having Boilers over 5 Tons
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	N/A	N/A	N/A	---
30	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Webcams	UPPCB	Ongoing	Complied with	60 days	N/A	N/A	N/A	---
31	Enforcement of Construction & Demolition	No. of	Urban Development/Development	Ongoing	No fine	15 days , and thereafter, continue				

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

311

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Rules 2016. Fine should be imposed on defaulting units.	challans/Penalty imposed	Authorities			as regular activity				
32	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/Penalty imposed	Urban Development/Development Authorities	Ongoing	Complied with as per DM order No-1215/ST-DM/2019 dated 12.01.2020 (copy enclosed)	15 days , and thereafter, continue as regular activity	N/A	N/A	N/A	---
33	Ensure carriage of construction material in closed/covered vessels	No. of challans/Penalty imposed	Development authorities/ Regional Transport Department	Ongoing		15 days , and thereafter, continue as regular activity	N/A	N/A	N/A	---
34	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/ development authorities	Ongoing	Construction area are comply with the norms.	30 days	N/A	N/A	N/A	---
35	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	No. of CAAQMS Stations	UPPCB		02 No. Air monitoring station manual stations are operational in Khurja District Bulandshahr..	15days, and thereafter, continue as regular activity				
36	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	N/A	Complied with	30 days				
37	Set-up and publicize helpline in the city/town as	Complaint	UPPCB	Ongoing	The state has a functional portal	30 days	N/A	N/A	N/A	Apart from redressing

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

312

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	well as SPCB/PCC HQ for complaints against reported non-compliance	redressal status			"Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37					complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.
38	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	Ongoing	Proposed target of promoting domestic and commercial use of LPG / PNG in Khurja has been almost met. Total PNG connections issued at the level of Adani group Domestic connection issued – 12506 No. of Commercial gas	30 days	N/A	N/A	N/A	

For further details on the information given in Table 4 for Khurja City action plan Please refer **Annexure- 18**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

313

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					connection issued – 220 Apart from this, by establishing mutual coordination with the sales officer of the district related to the Adani Group, the administration is moving forward to complete 100 percent work with the help and cooperation of the oil companies.					
39	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/Closure	UPPCB/Nagar Palika Parishad, Khurja	Ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting DG sets	30 days	N/A	N/A	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG Registration Scheme for complete inventory of DG Sets
40	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ development authorities	80 %	Registered vendors are strictly monitored time to time for removal of waste.	30 days	N/A	N/A	N/A	--
41	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/ development authorities	60 %	Twin dustbin will be installed at various places.	30 days	N/A	N/A	N/A	--

For further details on the information given in Table 4 for Khurja City action plan Please refer **Annexure- 18**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

314

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
42	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Palika Parishad, Khurja	Ongoing	Information regarding status of Air Quality is shared with Public and Departments. In case of Severe Air Quality, Medical advisory is also issued by CMO. Presently no scheme of providing masks to citizens has been initiated.	90 days	N/A	N/A	N/A	--
43	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department		No proposal is received in this office	360 days	--	--	--	--
44	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I. /PWD	100%	Bypass constructed.	360 days	N/A	N/A	N/A	--
45	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	100%	Bypass road already constructed. Proposal of peripheral road not received in this office.	360 days	N/A	N/A	N/A	--
46	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/Development Authorities		Multilevel Parking facility not available in Khurja District Bulandshahr	360 days	N/A	N/A	N/A	--
47	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No	Nagar Nigam/Development Authorities		No facility available	360 days	N/A	N/A	N/A	--
48	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)		To be complied by automobile manufacturers	360 days	N/A	N/A	N/A	To be initiated by Manufacturers

For further details on the information given in Table 4 for Khurja City action plan Please refer **Annexure- 18**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

315

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
										as per Govt. Policy.
49	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	Ongoing	Presently, Gas pipelines have been laid in Industrial areas of Khurja District Bulandshahr (Junction Road, G.T. Road, Subhash Road,). There are 02 CNG stations in Khurja District Bulandshahr.	360 days	N/A	N/A	N/A	
50	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest Department/NMCG		No information available from concerned department	360 days	N/A	N/A	N/A	--
51	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	100% (With regards to Operational kilns)	No. of brick kilns converted to induced draft using zig-zag technology – 25	360 days	N/A	N/A	N/A	
52	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Nagar Nigam	Zero	No mobile facility has been developed till date	360 days	No proposal received in this office	No proposal received in this office	No proposal received in this office	--
53	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/Development Authorities	NA	No information provided by KDA	Within a reasonable timeframe	N/A	N/A	N/A	--
54	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No.of facilities	Nagar Palika Parishad, Khurja	Zero	No facility has been available	360 days	N/A	N/A	N/A	--
55	Installation of CAAQMS by polluting units/institutions	No.installed	UPPCB	N/A	No such unit has been identified in Khurja	360 days	N/A	N/A	N/A	--

For further details on the information given in Table 4 for Khurja City action plan Please refer **Annexure- 18**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (KHURJA)

316

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	etc. under "Polluters Pay Principles".				District Bulandshahr.					
56	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	Ongoing	Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020 with a timeline of October 2020	4 years				
57	Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	No. of saplings planted	Forest department/Development Authority/IMD/Regional Office & UPPCB	Ongoing	A total of 3250 saplings have been planted in Khurja city during 2020-21	360 days				
58	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No.H16405/220/2018/02 dated 16.02.201 available on website of the Board i.e.,www.uppcb.com.	No.	Urban Development/Development Authorities/ housing companies		KDA is ensuring green belt as per Building bye laws.	Within a reasonable timeframe	N/A	N/A	N/A	--

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

317

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans /Penalty Imposed	R.T.O/Traffic Police	Ongoing	Regular enforcement drive against polluting vehicles carried out in last financial year. Challan of 529 vehicles done along with 1782 challan done for illegal parking for which Rs. 11,27,500 fine was collected.	As regular activity	NA	Ongoing	NA	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	The norms for PUC certificate are strictly. Road safety week was organized the month of June from 22 June 2020 to 28 June 2020. Various training programs and seminars were conducted at 183 places towards lane discipline, driving technique and minimizing fuel consumption and air pollution.	As regular activity	NA	Ongoing	NA	Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	Challan of 529 vehicles done along with 1782 challan done for illegal parking for which Rs. 11,27,500 fine	As regular activity	NA	Ongoing	NA	Regular drives being carried out by teams of MNN and Traffic Police.

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

318

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					was collected.					
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	BS 6 standard fuel is being sold in district Moradabad. There are 122 petrol/diesel retail outlets working at present for which inspection were done and no irregularities were found.	30 days	NA	Ongoing	NA	Regular drives carried out for ensuring compliances
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam	87%	1796 m road work done	90 days	On process	NA	NA	Road maintenance is carried out on routine basis to minimize dust re suspension
6	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/ Charging Stations	Transport Department/Nagar Nigam & Development Authorities	Ongoing	For commercial electric vehicles permit has been waived off. The registration of private electric vehicles will start soon and will be promoted as soon as the vehicles are available at the dealership.	120 Days	NA	NA	NA	For commercial electric vehicles permit has been waived off
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	100 %	Regular enforcement drive against overloading vehicles is being done, Weigh in Motion bridges installed at Niyamatpur Toll	180 days	NA	NA	NA	Complied

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

319

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					Plaza and notice are being send to the overloaded vehicles crossing this toll.					
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	Proposed under smart city project	The ITMS project is to be implemented under smart city project	180 days	As per smart city project	As per smart city project	As per smart city project	-
9	Installation of remote sensor based PUC system	Number	Traffic Police	100%	All 29 PUC Centres are online	180 days	NA	NA	NA	complied
10	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Nigam/MDA/Forest Department	100 %	In year 2019 and 2020, Moradabad district has achieved 100% of its plantation targets	180 days	NA	NA	-	complied
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/Horticulture/Nagar Nigam & Development Authorities	100%	In year 2019 and 2020, Moradabad district has achieved 100% of its plantation targets	90 days	NA	NA	NA	complied
12	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothole Nos.	Nagar Nigam/ Development Authorities	60% target achieved as Ongoing activity	Ward No 1,4,14,20,22,23,28,29, 37,53	90 days & as regular activity afterwards	08 Months	October	-	Work under progress
13	Introduce water fountains at major traffic intersection, wherever feasible	No of intersections	Nagar Nigam	To be implemented under smart city project	To be implemented under smart city project	90 days	-	As per smart city project	-	Activity covered under a smart city project
14	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	100 %	100 percent plantation target achieved	90 days	NA	NA	NA	Activity complete

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

320

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
15	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	77%	712 m work done.	180 days	02 Months	December	-	Work under progress
16	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/ No. of STPs/No. of tankers	Nagar Nigam	Ongoing	Ward 30 From Shiv Mandir to Transformer. The working of spraying water is being done on the main routes of the city with two vehicles.	90 days	NA	NA	NA	complied
17	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km. of W2W paving	Nagar Nigam	100 %	868 meter completed Ward 23 Gagan	180 days	NA	NA	NA	complied
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	Sanitary & Food Officer and Safai Nayak are conducting drive for above and also putting penalties.	90 days	NA	NA	NA	Besides MNN, UPPCB has also imposed penalties for open burning of garbage, residue etc.
19	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Nigam	Ongoing	Regular enforcement done for control of burning of Municipal solid waste Processing plant is functional. Installation of fire hydrant, extinguisher and CCTV Cameras is under process .	90 days	-	-	-	Besides MNN, UPPCB has also imposed penalties for open burning of garbage, residue etc.
20	Proper collection of	No. of	Nagar Nigam	Ongoing	MNN has already	90 days	-	-	-	MNN has

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

321

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	horticulture waste (biomass) and its disposal following composting-cum-gardening approach	Composting Pits			set up composting					already set up composting
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements/ No. Of challans	Agriculture Department & UPPCB	100% target for Implements Distribution Achieved for Year 2019.	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. The State will	180 days	NA	NA	NA	complied

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

322

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. d. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability e. Total penalty /fine of Rs6,22,500 was imposed and amount of Rs 60,000 was collected for such offence					
22	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	60%	Two agencies working in Nagar Nigam Moradabad for DTDC work are M/s Hindustan Security Company Pvt Ltd. is working since last 18 months and M/s SRMT company pvt. Ltd is working since last 08 months	90 days	-	-	-	Both agencies are collecting user charge
23	Establishment of composting pits in Parks/	No. of pits/Parks	Nagar Nigam/MDA	100%	11 parks provided with compost pit.	90 days	-	-	-	complied

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

323

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	residential societies etc for management of biodegradable waste.				More parks & residential area has been identified for starting of composting Pits.					
24	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Nigam/MDA	Survey to be done	Survey of all wards to be done and inventory of such plots shall be made. If any plot vacant more than 02 years take action for cancellation of registration and issue notice and Penalty to plot owner.	90 days	05 Months	December 2020	NA	Once identified, such plots should be sprinkled or alternate measures for dust suppression shall be initiated.
25	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100%	All identified air polluting unit have adequate APCS	180 days	-	-	-	Regular inspections being carried out to ensure that no unit operates without proper APCS
26	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	Ongoing	Total no. of brick kilns – 338 Closure issued – 124 Prosecution under Air Act 1981 – 24	60 days	NA	NA	NA	Ongoing compliance
27	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	Zero	Converted to ZigZag - 00	120 days	NA	NA	NA	Direction being issued for conversion on ZIG ZAG
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online	No. of OCEMS	UPPCB	100% (in Large polluting industries)	Monitoring of industrial emission is being carried out through OCEMS.	60 days, and thereafter, regular activity	NA	NA	NA	complied

For further details on the information given in Table 4 for Moradabad City action plan Please refer Annexure- 19

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

324

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units									
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel. Bank Guarantees are taken from Units at the time of issuing of CTE. BG is equivalent to 10% of the cost of Pollution control Systems up to maximum of Rs. 10,00,000/- Bank guarantee is forfeited in case the unit is found to be in violation of conditions of CTE/CTO. Regular	60 days, and thereafter, regular activity	NA	NA	NA	complied

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

325

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					inspections are done to ensure same					
30	Installation of web cams and OCEMS in Grossly Polluting Industries.	No.of Webcams	UPPCB	100%	All identified GPs have installed webcams and OCEMS	60 days	NA	NA	NA	Complied
31	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/ Penalty imposed	Urban Development/ Development Authorities	Ongoing Process	As per Construction & Demolition Rules 2016 fine implemented on defaulters	15 days , and thereafter, continue as regular activity	No	Complete	NA	a. Implementation of construction & demolition waste management rules 2016 by MNN in the city of Moradabad as per the provisions of Rule (6) of the said rules b. MNN has been working in tandem with district administration and UPPCB
32	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/ Penalty imposed	Urban Development/ Development Authorities	Ongoing	As per Construction & Demolition Rules 2016 all measures are taken on regular visiting sites Directions in these lines have been issued to Contractors and Group Housing Societies	15 days, and thereafter, continue as regular activity	NA	NA	NA	Regular Enforcement

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

326

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
33	Ensure carriage of construction material in closed/covered vessels	NA	Development authorities/ Regional Transport Department	NA	Directions in these lines have been issued to Contractors and Group Housing Societies	15 days , and thereafter, continue as regular activity	NA	NA	NA	Regular Enforcement
34	All construction areas must be covered to avoid dispersion of particulate matter.	No. of challans/ Penalty imposed	Nagar Development Nigam/ Authorities	Ongoing	Directions in these lines has been issued to Contractors and Group Housing Societies	30 days	On regular process for visiting sites	NA	NA	Regular Enforcement
35	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations).	No. of CAAQMS Stations	UPPCB	100%	01 CAAQMS stations is operational in Moradabad. Display Board is attached with CAAQMS stations for dissemination of information.	15days, and thereafter, continue as regular activity	NA	NA	NA	Complied
36	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with CPCB	N/A	UPPCB	N/A	Complied with	30 days	NA	NA	NA	Complied
37	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressed status	UPPCB	Ongoing	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of	30 days	NA	NA	NA	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

327

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					complaints. Swachh Vayu App has been developed by UPPCB and is operational since June 2020.					also done. Information regarding pending complaints is shared on regular basis.
38	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	95%	Regular meetings with concerned sales officer to maximize the coverage of LPG/CNG for domestic and commercial cooking with target of 100% coverage. Target to ensure availability of LPG/PNG domestic and commercial gas was of 750000 connections out of which 95% target has been achieved till date. A total number of 240856 connections have been issued under Ujjwala Yojana. To fulfil the residual target, the sales officers and gas agency owners of all companies have been directed to create awareness for consumption of gas through	30 days	-	-	-	Complied

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

328

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					awareness activities in urban and rural areas and to ensure that gas connections are provided.					
39	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/ Closure	UPPCB	Ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting DG sets	30 days	NA	NA	NA	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG Registration Scheme for complete inventory of DG Sets.
40	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challan	Nagar Nigam/ Development Authorities	100%	Through Sahayak Safai Nayak and Sanitary & Food inspector has listed vendors are disposing there waste through DTDC agencies Street vendors have been instructed to remove their waste/debris before leaving. Spot Challans done by Nagar Nigam. 1000 Litre Dustbins have been put by MNN for controlling littering	30 days	On regular process	NA	NA	Complied
41	Complete ban on littering of streets with municipal	Challans	Nagar Nigam/ Development Authorities	Ongoing	Nagar Nigam 110 vehicles to collect	30 days	NA	NA	NA	Ongoing Enforcement

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

329

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.				waste in the city and dumping it on sanitary landfill site trenching ground					
42	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Nigam	Ongoing	Information regarding status of Air Quality is shared with Public and Departments In current scenario as per the guideline every resident has to cover face with a mask. Under the municipal limits, water sprinkling work is being carried out on the dust emitting routes. The garbage is covered in closed vehicles and proper arrangement have been made to ensure that there is no fire incident on the dumping site.	90 days	NA	NA	NA	All the employees of Nagar Nigam are being provided mask
43	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	To be done under smart city project	Electric Rickshaws have been plying.	360 days	-	As per smart city project	NA	Activity covered smart city project
44	Prepare plan for construction of expressways/bypasses to avoid congestion due	No.	N.H.A.I. /PWD	45 %	3 road completed out of 7 road Budget: 15269.86 Lacs	360 days	-	-	15269.86 Lacs	Ongoing activity

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

330

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	to non-destined vehicles.									
45	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	45 %	3 road completed out of 7 road Budget: 15269.86 Lacs	360 days	-	-	15269.86 Lacs	Ongoing activity
46	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Nigam/ Development Authorities	N/A	plan is put in DPR of Smart City	360 days	NA	NA	NA	Activity Under smart city project
47	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No.	Nagar Nigam/ Development Authorities	N/A	Plan is put in DPR of Smart City.	360 days	NA	NA	NA	Activity Under smart city project
48	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/ Ministry of Road Transport & Highways (MoRTH)	N/A		To be complied by automobile manufacturers	360 days	NA	NA	NA
49	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Department	N/A	Bio fuel is yet not available in the city.	360 days	NA	NA	NA	Bio fuel is yet not available in the city.
50	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department/ Forest department/ NMCG	N/A	Irrigation department's plan of action is awaited	360 days	NA	NA	NA	-
51	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	N/A	No. of brick kilns converted to induced draft using zig-zag technology – 00	360 days	NA	NA	NA	Direction issued for conversion
52	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Nagar Nigam	N/A	No mobile facility has been developed till date . Plan put in DPR of smart city	360 days	No proposal	No proposal	No proposal	NA

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

331

S. No	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (%) completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
53	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/ Development Authorities	N/A	Environmental aspects being taken into consideration at State level planning	As proposed in Master Plan	NA	NA	NA	NA
54	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc.	No.of facilities	Nagar Nigam	100%	Planning to install rendering plant at the place where cattle are being disposed. At present disposal done through authorized contractors	360 days	NA	NA	NA	NA
55	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No.installed	UPPCB	N/A	No such unit has been identified in Moradabad	360 days	NA	NA	NA	NA
56	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	Ongoing	Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020 with a timeline of December 2020	December 2020	-	-	Rs. 8 Lacs	Ongoing
57	Tree Plantation for mitigation of air pollution based open location of pollution sources and Windrose data	No. of saplings planted	Forest department/ Development Authority/IMD/ Regional Office & UPPCB	Complete	A total of 20,44,000 saplings have been planted in Moradabad district in year 2020-2021	360 days	No	Complete	NA	complete
58	Builders should leave 33% area for green belt in residential colonies.	No.	Urban Development/ Development Authorities/ housing companies	Ongoing	MDA is ensuring green belt as	Within a reasonable	NA	NA	NA	NA

For further details on the information given in Table 4 for Moradabad City action plan Please refer **Annexure- 19**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (MORADABAD)

332

S. No.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board .i.e.,www.uppcb.com				per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere for off-setting the carbon footprint.	timeframe				

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

S. N o.	Action point	Unit of Measure ment of progress	Implementin g agencies	Implementat ion status (% completed)	Details	Action completio n date as per city action plan®	Deviati on from targete d timeline s if any	Expected date of completi on	Total cost	Remarks
1	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/ Penalty imposed	R.T.O/Traffic Police	Ongoing	Number of vehicles checked: 42 Number of vehicles penalized: 22 Amount (Rs) received as penalty:5000	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
2	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	No. of public awareness campaign: 05 in school and colleges and in transport area of city to aware drivers to follow traffic rules by loud speakers. No. public awareness campaign: 05 No. of student and people participated: 3800	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
3	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	No. of vehicles found: 15 No. of vehicles penalized:15 Amount (Rs) received as penalty: 3000	As regular activity	N/A	Ongoing	N/A	Regular drives being carried out by teams of Traffic Police.
4	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	Samples of petrol diesel were taken from 14 petrol pumps. Adulteration was not found in the investigation. Fuel of Euro-6 standard is being sold in the district, due to which pollution is greatly reduced. As per order of DM dated 654/28-05-2019 every petrol pumps of district Raebareli being checked time to time by a joint team.	30 days	N/A	Ongoing	N/A	Supply of Kerosene has been stopped in the district. 39 samples have been checked by team. None of the sample was found to be adulterated.
5	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Palika Parishad	Ongoing	Widening and Strengthening of Roads - 07 Nos., 130 Kms. Overhead Bridges - 06 Nos.	90 days	Additio nal Widenin g Projects underta ken	Within 90 days from date of start of project	-	Road maintenance is carried out on routine basis to minimize dust resuspension.
6	Steps for promoting battery operated vehicles including	No. of battery	Transport Department/	Ongoing	Land for establishment of battery charging station has been allocated by Raebareli development authority in Amol Vihar	120 days	48 Months	Decembe r 2024	Funds yet	Electric charging

For further details on the information given in Table 4 for Raebareli City action plan Please refer Annexure- 20

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
	establishment of charging stations.	operated vehicles/ Charging Stations	Nagar Nigam & Development Authorities		scheme				to be under process.	stations will be set up in Raebareli by 2024. Electricity proposed envisages half of cabs, school buses, ambulances and government vehicles to minimize emissions.
7	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	-	One Pit-less Electronic Weigh Bridge install At Unchahar, Raebareli, Uttar Pradesh and install weigh in motion bridges on toll plazas of Dakhina Sekhpur NH-24B (Old NH30) Of Uttar Pradesh Km 42.500	180 days	N/A	-	N/A	-
8	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sectors	Traffic Police	Zero	There are eight routes in the city. Signal lights for traffic control will be proposed at busy four intersections of the city. Total 60 challans have been done for violation of traffic rules. Routine Action, Traffic movements are controlled by traffic police officers regularly.	180 days	Fresh Project to be awarded	N/A	Not assessed.	-
9	Installation of remote sensor based PUC system	Number	Traffic Police	50% (To be increase PUC center)	09 PUC Centres are online.	180 days	December 2020 Not assessed	December 2020 Not assessed	06 Months December 2020 Not assessed	-
10	Implementation of maintaining at least 33% forest cover area in the city	Plantation No.	Nagar Palika Parishad /RDA/Forest	Ongoing	Forest Department has planted 1500000 plants in 2020 and Raebareli development authority has planted 10753 plants from 2017 to 2020 in 9.35 hectare area in city for improving	180 days	December 2020	December 2020	Not assessed	Total 3932240 numbers of plantation will

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
	in master plan.		Department		forest cover.NPP has planted 16900 plants in 2020.					be planted in December 2020 in Raebareli district.
11	Prepare plan for creation of green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.	Plantation No.	Forest Department/ Horticulture/Nagar Palika Parishad & Development Authorities	Ongoing	Out of the 15000 plantation target, 9000 plantation completed to improve the AQI. Proposed to put 800 pot plantation on all Government offices and road dividers in the local body and 350 pot plantation target achieved. NPP Raebareli has also proposed to setup 4100 home plantation through various social Organisations and ward members. 820 home plantation target achieved. Street sweeping is done by NPP Raebareli twice a day, after spraying of water on roads. Street sweeping is done by NPP Raebareli twice a day, after spraying of water on roads. To prevent the pollution from the particles of Construction and Demolition activities, identified waste is transported to solid waste centre and is further used in manufacturing of interlocking tiles or construction of roads in city.	90 days	September 2020	September 2020	To be assessed	Purpose of zone-wise and area-wise plantation plans.
12	Maintain potholes free roads for free-flow of traffic	Pothole free Road length/Pothole Nos.	Nagar Palika Parishad & Development Authorities	Ongoing	Nagar Palika Parishad has already removed encroachment from the road side for free flow of traffic. Pothole free roads is a continuous work and to be identified for the work of making main roads pothole free.	90 days & as regular activity afterwards.	as regular activity	as regular activity	To be assessed	Identification of damaged road stretches and its repair is an Ongoing practice
13	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Palika Parishad	Ongoing	NPP Raebareli has established fountains at 2 main crossroads of the town but not in operational and under maintenance.	90 days	September 2020	September 2020	To be assessed	repair work under process.
14	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	Complete	Target of the plantation in financial year 2020-21 is 15 Lac given task by state government. Forest Department was completed 1500000 plantation on 5th July 2020.	90 days	yes	05-07-2020	N/A	N/A
15	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Palika Parishad	Estimate under preparation		180 days				
16	Use of treated effluent of STPs in Pollution Control	MLD reused/No.	Jal nigram / Nagar Palika	Ongoing	In district Raebareli for treatment of household sewage 18 MLD capacity sewage treatment plant is proposed.And other	180 days	December	December 2020	To be assessed	DPR submitted

For further details on the information given in Table 4 for Raebareli City action plan Please refer Annexure- 20

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

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S. N o.	Action point	Unit of Measure ment of progress	Implementin g agencies	Implementat ion status (% completed)	Details	Action completio n date as per city action plan®	Deviati on from targete d timeline s if any	Expected date of completi on	Total cost	Remarks
	Measure such as watering of Plants, sprinkling for dust suppression purposes.	of STPs/No. of tankers	Parishad		02 MLD capacity STP proposed in Dalmau.		2020		ed	
17	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/K m. of wall to wal paving	Nagar Palika Parishad	-	-	180 days	-	-	-	-
18	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalt	Nagar Palika Parishad and District Agriculture Officer	Ongoing	All field level officers have been directed to report burning in their areas.	Continuous activity	-	Ongoing activity	N/A	Nagar Palika Parishad and District Agriculture Officer
19	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Palika Parishad	Ongoing	NPP's and RDA has regular check and stop of solid waste burning all existing parks and on road side.	90 days	March 2021	Ongoing activity	N/A	Besides NNPs and RDA has also imposed penalties for open burning of garbage, residue etc.
20	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Compostin g Pits	Nagar Palika Parishad	Ongoing	NPP's will set up composting pits at all existing parks.	90 days	March 2021	Ongoing activity	N/A	-
21	Ensure ban on burning of agriculture waste and crop residues and its implementation	No. of implements / No. Of challans	Agriculture Department & UPPCB	On - going	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict	180 days	Decemb er 2020	Ongoing activity	N/A	-

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

337

S. N o.	Action point	Unit of Measure ment of progress	Implementin g agencies	Implementat ion status (% completed)	Details	Action completio n date as per city action plan®	Deviati on from targete d timeline s if any	Expected date of completi on	Total cost	Remarks
					burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
2 2	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentag e of D2D collection	Nagar Palika Parishad	On – going (50%)	The Municipal Solid Waste door to door collected and solid waste process at the 70 TPD Processing Plant of M/s ACCORD HYDROAIR PVT. LTD.Raebareli.Rest 50% MSW Door to door collection will be proposed by NPP's as soon.	90 days	Septem ber 2020	Ongoing activity	N/A	-
2 3	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nag ar Palika Parishad & Development Authorities	On – going	NNP's and RDA will be set up composting pits at all its parks.	90 days	Septem ber 2020	Ongoing activity	N/A	-
2 4	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nag ar Palika Parishad & Development Authorities	Survey to be done	Survey of all wards to be done and inventory of such plots shall be made.	90 days	Decemb er 2020	Decembe r 2020	N/A	-
2 5	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100%	0 1 large air polluting units identified in the raibareli city operate only after adequate APCS(Bag filter and Bag House) installed and commissioned. 1-M/s BIRLA CORPORATION LIMITED AMAWA ROAD INDUATRIAL AREA, Raebareli	180 days	NA	NA	NA	CTO is issued only after proper installation of APCS and regular monitoring is done also.

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

338

S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
26	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	Ongoing	Total no. of brick kilns – 386 Closure issued – 07 Prosecution under Air Act 1981 – 00 Converted to ZigZag - 30	60 days	NA	NA	NA	NA
27	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	Ongoing	Converted to ZigZag – 30	120 days	-	NA	-	CTO is issued with Condition of conversion into Zigzag.
28	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	100% (Large)	Monitoring of industrial emission is being carried out through OCEMS. No any non-complying units found during the financial year 2019-2020. 03 large industries have installed OCEMS. 1-M/s BIRLA CORPORATION LIMITED AMAWA ROAD INDUATRIAL AREA, Raebareli , RAEBARELI	60 days, and thereafter, regular activity	NA	NA	NA	-
29	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	NA	NA	NA	-
30	Enforcement of Construction & Demolition Rules 2016. Fine should be imposed on defaulting units.	No. of challans/ Penalty imposed	Urban Development/ Development	Ongoing	No fine imposed till date. Regular monitoring is done. The maps sanctioned are mostly residential single unit type.No major demolition activity is involved	15 days , and thereafter, continue as regular	NA	NA	NA	NA

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

339

S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
			Authorities			activity				
31	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/ Penalty imposed	Urban Development/ Development Authorities	Ongoing	No big housing construction project in Raebareli .	15 days , and thereafter, continue as regular activity	NA	NA	NA	NA
32	Ensure carriage of construction material in closed/covered vessels	No. of challans/ Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	Carriage of construction material is done after covering it in vehicles and monitored by RDA.	15 days , and thereafter, continue as regular activity	NA	NA	NA	NA
33	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Palika/Development Authorities	Ongoing	No. of challans, Penalties is awaited from Nagar palika and RDA	30 days	NA	NA	NA	NA
34	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	No. of CAAQMS Stations	UPPCB	Ongoing	AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity	NA	NA	NA	NA
35	Establish an Air Quality Management Division at SPCB/PCC Head Quarters to oversee air quality management activities in the State and interact with	N/A	UPPCB	N/A	Complied with	30 days	NA	NA	NA	NA

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

340

S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timeline s if any	Expected date of completion	Total cost	Remarks
	CPCB									
36	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal Status	UPPCB	Ongoing	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 SwachhVayu App has been developed by UPPCB and is operational since June 2020.The status of disposal of complaints received in SwachhVayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days	NA	NA	NA	NA
37	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	Ongoing	In order to promote domestic and commercial use of LPG in the district gas connection were to be made available to 50205 However, as per records a total of 99865 gas connections are already available in the district.	30 days	NA	NA	NA	NA
38	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed / Closure	UPPCB,	Ongoing	Random inspection and monitoring is being carried out and action is taken against the defaulting units.	30 days	NA	NA	NA	NA
39	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities	Ongoing	Nagar Palika parishad takes action against street vendors and others when their waste and debris are not removed before leaving the site of operation.	30 days	NA	NA	NA	NA
40	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source	Challans	Nagar Palika/Development Authorities	Ongoing	Nagar Palika parishad takes action against street vendors and others when their waste and debris are not removed before leaving the site of operation.	30 days	NA	NA	NA	NA

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

341

S. N o.	Action point	Unit of Measure ment of progress	Implementin g agencies	Implementat ion status (% completed)	Details	Action completio n date as per city action plan®	Deviati on from targete d timeline s if any	Expected date of completi on	Total cost	Remarks
	collection at source of MSW to be implemented.									
41	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Palika	Ongoing	Information regarding status of Air Quality is shared with Public and Departments. In case of Severe Air Quality, Medical advisory is also issued by administration.	90 days	NA	NA	NA	NA
42	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	Zero (Plying)	Transport department plan of action is awaited	360 days	No Proposal	No Proposal	No Proposal	No Proposal
43	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I./PWD	Ongoing	Raebareli – Allhabad –Pratapgarh Bypass construction is completed by PIU(Programme Implementation Unit) MORTH(Ministry of road transport and Highways)	360 days	-	-	-	-
44	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	Ongoing	Road dust control (Green Pavement plan and pot holes free roads) Maintenance (potholes and repair): 1697.95 Km; Budget: 3511 Lacs No of plantation: 28714 plants Measure to control traffic jams (constuction of peripheral roads, widening of roads, Over head bridges, multilevel parking etc.) Widening and strengthening of road: 03 Nos. Budget: 7263.95 Lacs.	360 days	-	-	-	Has been detailed in Annexure 1 (PWD)
45	Arrangement of Multilevel Parking Facilities	Capacity/No.	Nagar Palika/Development Authorities	Ongoing	Selection of land for multilevel parking in main city area is under process.	360 days	-	-	-	-
46	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travelers hire bi- cycle to reach the destination.	Km./No.	Nagar Palika/Development Authorities	Not submitted	Plan of action awaited	360 days				
47	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-	N/A	Vehicle Manufacturing	Ongoing	To be complied by Automobile companies as per government policy	360 days	NA	NA	NA	-

For further details on the information given in Table 4 for Raebareli City action plan Please refer Annexure- 20

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

342

S. N o.	Action point	Unit of Measure ment of progress	Implementin g agencies	Implementat ion status (% completed)	Details	Action completio n date as per city action plan®	Deviati on from targete d timeline s if any	Expected date of completi on	Total cost	Remarks
	VI fuels are available		Companies/ Mi nistry of Road Transport & Highways (MoRTH)							
48	Use of Bioethanol in the city/urban transport system/waste to energy.	No. of Stations	Transport Departme nt	Not Submitted	Transport department's plan of action is awaited	360 days	NA	NA	NA	-
49	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullahs	Irrigation Department / Forest department /N MCG	Not Submitted	Irrigation department's plan of action is awaited	360 days	N/A	N/A	N/A	-
50	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	Ongoing	Number of brick kilns converted to induced draft using zig-zag technology – 30 brick kilns have been converted .	-	N/A	N/A	N/A	Process of conversion is going on
51	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	No. of mobile CAAQMS	Nagar Palika/Naga r Nigam	Zero	No mobile facility has been developed till date	360 days	No prop osal	No proposa l	No propos al	-
52	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No.of facilities	Nagar Palika/Naga r Nigam	Not Submitted	Nagar Palika's plan of action is awaited	360 days				
53	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No.install ed	UPPCB	Ongoing	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. 01 CAAQMS is proposed to be installed jointly by M/s M.P. Birla Group, Raebareli, M/s ACC Plant & M/s Indo Gulf, Jagdishpur with a timeline of September 2020	360 days	No	Sept-20	-	-
54	Tree Plantation for mitigation of air pollution	No. of saplings	Forest departmen	Complete	A total of 91000 saplings have been planted against a target of 91000 by UPPCB.	360 days	No	Comple t e	-	-

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (RAEBARELI)

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S. N o.	Action point	Unit of Measurement of progress	Implementing agencies	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	based open location of pollution sources and Windrose data	planted	t/D development Authority/I MD/ Regional Office & UPP CB							
55	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/ Development Authorities	N/A	Raebareli master plan 2021 has total area of 1809.25 hectare out of which 661.43 hectare about 15.98% land is marked as park and open spaces by RDA	Proposed Master Plan for Raebareli City 2021	N/A	N/A	N/A	-
56	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e., www.uppcb.com.	No.	Urban Development / Development Authorities/ housing companies	Ongoing	Complied with Plantation in parks road side is done in the colonies developed by RDA and will be enforced to the builder at the time of map sanctioning.	Within a reasonable timeframe	N/A	N/A	N/A	-
57	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA / EI report	UPPCB	Ongoing	Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020 with a timeline of December 2020	4 years	No	December 2020	-	-

For further details on the information given in Table 4 for Raebareli City action plan Please refer **Annexure- 20**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
1	Plying of electric buses for public transport including establishment of sufficient charging stations.	No. of Electric Buses	Transport Department	Zero (Plying)	In smart city plan the plying of electric buses for public transport is proposed and site selection process for transfer of old bus stand and other related mechanism proposals are under consideration of Nagar Nigam Jhansi.	360 days	N/A	N/A	N/A	-
2	Prepare plan for construction of expressways/bypasses to avoid congestion due to non-destined vehicles.	No.	N.H.A.I./PWD	100%	NHAI Bypass Jhansi to Lalitpur Highway Road already completed. Three over Bridge of road crossing under construction, A new by Pass of NHAI Digara to Khajuraho Highway via Bhagwantpura is under construction all the civil construction is going on and it may be completed and commissioned by 2020	360 days	Due to Covid 19 Lockdown delay 03 Months	December 2020	N/A	-
3	Construction of peripheral road around the city to avoid congestion.	No.	N.H.A.I./PWD	N/A	<u>Road dust control (Green Pavement plan and pot holes free roads)</u> Maintenance (potholes and renewal): 135 Km; Budget: 1337 Lacs Herbal road: 03 nos No of plantation: 26714 plants Plastic roads: 1.10 Kms Budget: 7 Lacs <u>Measure to control traffic jams (construction of peripheral roads, widening of roads, Over head bridges, multilevel parking etc.)</u> Widening and strengthening of road: 196 Kms. Budget: 50692 Lacs Overhead Bridges: 01 nos Budget:14736 Lacs	360 days	N/A	N/A	N/A	Has been detailed in Annexure 1 (PWD)
4	Arrangement of Multilevel Parking Facilities	Capacity/No	Nagar Nigam/ Development Authorities	Under Consideration in Smart City plan	Under Jhansi smart city limited 3 multilevel hydraulic project has proposed and shall be implemented in coming years. Name of the identified sites are: 1. Near Jhansi Fort	360 days	06 Months	March, 2021	-	

For further details on the information given in Table 4 for Jhansi City action plan Please refer **Annexure- 21**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					2. Minerwa Chauk 3. Police Line Ground Near Jail Chauraha					
5	Development/Strengthening of Bike zone/Cycle zone at metro/railways/bus stations from where travellers hire bi- cycle to reach the destination.	Km./No.	Nagar Nigam/ Development Authorities	Under Consideration in Smart City plan	Development/Strengthening of Cycle zone/Path already taken under Jhansi Smart city Project, which has been tendered. LOI and work order has been issued to the contractor. Length of cycle zone/path is 9.85 Km. Completion time of this project expected is 1 year.	360 days	N/A	N/A	N/A	Bike zones in JDA and Nagar Nigam Jhansi areas have been maintained
6	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available	N/A	Vehicle Manufacturing Companies/Ministry of Road Transport & Highways (MoRTH)	Complied	BS VI fuel is being supplied by IOCL, Terminal Depot Jhansi from 01-04-2020 and supply of such fuel is available and retrofitting of particulate filters in diesel vehicles to be done by automobile manufacturers	360 days	N/A	N/A	N/A	To be initiated by Manufacturers as per Govt. Policy.
7	Use of Bioethanol in the city/urban transport system/waste to energy.	Retail Depot of Petroleum Fuel Jhansi	Transport Department/IOC	Ongoing	Monthly sale of Ethanol approximately 600.0 Kilo Liter per Month. 10% Ethanol Blending is being done in petrol	360 days	N/A	N/A	N/A	-
8	Launch extensive drive against polluting vehicles for ensuring strict compliance	No. of challans/Penalty Imposed	R.T.O/Traffic Police	Ongoing	Number of vehicles checked: 9167 Number of vehicles penalized: 46 Amount (Rs) received as penalty:12500	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
9	Launch public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicles, lane discipline, etc.	N/A	R.T.O/ Traffic Police	Ongoing	No. of public awareness campaign: 01 No. of persons participated: 250	As regular activity	N/A	Ongoing	N/A	Regular drives carried out for ensuring compliances
10	Prevent parking of vehicles in the non-designated areas	No. of Challans	Traffic Police/ Nagar Nigam	Ongoing	No. of vehicles found: 597 No. of vehicles penalized: 597 Amount (Rs) received as penalty: 193300 Nagar Nigam: In consultation with traffic police Nagar Nigam is preventing parking of vehicles in the non-designated areas. Unauthorized parking vehicles	As regular activity	N/A	Ongoing	N/A	Regular drives being carried out by teams of JNN and Traffic Police

For further details on the information given in Table 4 for Jhansi City action plan Please refer **Annexure- 21**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					lifting drive and provision of penalty for the defaulters is already in practice. Nagar Nigam has provided one vehicle lifter to Jhansi Traffic police Department.					
11	Prepare & implement action plan to check fuel adulteration and random monitoring of fuel quality data	No. of adulterated samples	District Supply Officer/Oil companies	Ongoing	1. Weekly review meetings of the Supply Department are held with the sales managers of various oil companies. 2. Regular inspection and sampling of diesel / petrol outlets is being carried out regular inspection of quality of oil from the level of various oil companies. Inspections are also done with the representative of the oil company under the chairmanship of the District Supply Officer. 3. Filter paper for filter paper test is available at all retail outlets in the district	30 days	N/A	Ongoing	N/A	Supply of Kerosene has been stopped in the district.
12	Prepare & implement plan for widening of roads and improvement of infrastructure for decongestion of road	Km/No. of Roads (widened)	Nagar Nigam	Road widening is Ongoing.	Widening and Strengthening of Roads - 15 Nos., 183 Kms. Overhead Bridges - 04 Nos Nagar Nigam under Jhansi Smart City Project is already in the process of decongesting such roads on priority basis. N.N. Jhansi has constructed widening of 8 Km of road. A proposal of 5 Km road is planned for next financial year. Under Jhansi Smart City Project making of 9.8 Km smart road has been awarded and its work will start soon.	90 days	15 Months	March 2021	-	Road maintenance is carried out on routine basis to minimize dust resuspension.
13	Steps for promoting battery operated vehicles including establishment of charging stations.	No. of battery operated vehicles/Charging Stations	Transport Department/Nagar Nigam & Development Authorities	Proposed	Nagar Nigam Jhansi will receive 25 nos. of high-class heavy duty e-bus/vehicles from the Directorate of Transport Department. Supporting infrastructure will be proposed at Koncha Bhawar, which will be developed by the C & DS Jal Nigam, Jhansi U.P. 3 acres of land in Koncha Bhawar already earmarked for	120 days	12 Months	-	-	-

For further details on the information given in Table 4 for Jhansi City action plan Please refer **Annexure- 21**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					city Bus and Charging Station. Under Jhansi Smart City Project, 10 Battery operated smart cart will be procured.					
14	Install weigh in motion bridges at the borders of cities/towns and States to prevent overloading of vehicles	No. of weigh bridges	Transport Department	Ongoing	03 No Weigh in Motion bridges at the border of city to prevent overloading of vehicles are already in use at babina, Raksa and Sameri toll Plaza	180 days	N/A	Complied	N/A	-
15	Synchronize traffic movements/Introduce intelligent traffic systems for lane-driving	No. of ITMS Sector	Traffic Police	Zero	Proposed under smart city project, awarded to M/s Larson and Tubro Ltd..	180 days	12 Months	December 2020	-	-
16	Installation of remote sensor based PUC system	Number	Traffic Police	Zero	Proposed under smart city project, awarded to M/s Larson and Tubro Ltd..	180 days	12 Months	December 2020	-	-
17	Implementation of maintaining at least 33% forest cover area in the city in master plan.	Plantation No.	Nagar Nigam/JDA/Forest Department	60% has been completed with green cover	Jhansi city is already covered under Amrut Yojana. Under this development of 7 nos. of Park has initiated at several locations, out of which 3 nos. is already completed and 50% work is completed for 3 remaining parks. Work for the remaining 1 park has just stated. Jhansi N.N has already been developed 15 km of green belt area. 6 Km of green belt is in progress. In addition 60,000 samplings were planted last year in an area of 50 samplings were planted last year in an area of 50 acres. A target of plantation of 72000 sampling is proposed for this year on 102 Acres Land.	360 days	-	September 2020	Not assessed	The plantation drive is to be started again.
18	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	No./Km of brick lined nullah's	Irrigation Department/ Forest department	Ongoing	The length of canals in Jhansi is 1176.0 Km and CC lined canal Length is 85.0 Km. Irrigation department Jhansi has planted 22500 trees at various places of irrigation canals area during the Year 2020.	360 days	N/A	N/A	N/A	
19	Prepare plan for creation of	Plantation No.	Forest	100%	Jhansi N.N has already been developed	90 days	N/A	Achieved	N/A	zone-wise and

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	green buffers along the traffic corridors. Plantation of specific types of species of plants which are helpful in pollution control.		Department/H orticulture/Nag ar Nigam & Development Authorities		15 Km of green belt area. 6 Km of green belt is in progress. In addition 60000 samplings were planted last year in an area of 50 acres situated at Garia Goan, Hasari, Unnao Gate and Karari. A target plantation of 72000 samplings is proposed for this year on 102 Acres Land.					area-wise plantation plans
20	Maintain potholes free roads for free-flow of traffic	Pothole free Road length	Nagar Nigam/ Development Authorities	10% target achieved as Ongoing activity	In Jhansi Nagar Nigam there exists a network of 53 Km road length. Work is under progress for potholes free roads. A tender is initiated for removal of identified potholes for a stretch of 9.8 Km. The work is proposed to start after completion of coming monsoon.	90 days & as regular activity afterwards.	15 Months	March 2021	-	Identification of damaged road stretches and its repair is an Ongoing practice..
21	Introduce water fountains at major traffic intersection, wherever feasible	No. of intersections	Nagar Nigam	100%	10 nos. of fountain are successfully in operation in 3 parks and two road junctions.	90 days	N/A	Completed	N/A	-
22	Greening of open areas, gardens, community places, schools and housing societies	Number of plants	Forest Department	100%	Maximum tree plantation completed and in progress by Education Department with the help of Forest Department, Nagar Nigam and JDA.	90 days	N/A	N/A	N/A	-
23	Blacktopping of metalled road including pavement of road shoulders	Km./No. of Metalled Roads	Nagar Nigam	In tender process	Tender has been issued for 18 Km Blacktopping of metalled road. The work is proposed to be carried out after rainy season. Strengthening of pavements of 36 Km length is being done by Interlocking pavers or stone tiles.	180 days	Delay Due to Covid-19 Lockdown	6 Months after tender	-	Identification of roads for blacktopping and paving of pavements with interlocking tiles has been done.
24	Use of treated effluent of STPs in Pollution Control Measure such as watering of Plants, sprinkling for dust suppression purposes.	MLD reused/No. of STPs/No. of tankers	Nagar Nigam	Ongoing	26 MLD STP Laxmi Tal, Jhansi is under Trial commissioning Started month June 2020 for stabilization process. The STP will be operated and maintained by Jal Nigam Jhansi. It is proposed to use the treated effluent for watering of plants in Naryan Bagh and for dust suppression	90 days	19 Months	31-07-2021	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					purpose. Apart from that Cantonment Board Jhansi also started the development of site for STP construction having proposed capacity 3.0 MLD					
25	Wall to Wall pavement for control of dust from road. Design the footpath pavement/tiles having capacity to grow grass in between.	No. of stretches/Km. of W2W paving	Nagar Nigam	Ongoing	Strengthening of pavements for 8.5 Km length is being planned to have grass pavers. The tendering process will be initiated soon and project executed in next financial year.	180 days	N/A	N/A	N/A	-
26	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	No. of Challans/ Penalty	Nagar Nigam	Ongoing	Burning of leaves, garbage is highly discouraged in Jhansi Municipal area. It is encouraged to develop facility for composting of biodegradable waste in parks and green belt area under Solid waste Management project. N.N. Jhansi launches regular drive against open burning of Biomass/Garbage in the city areas. Spot fines and through Chelan enforcement drive use to executed on regular basis.	90 days	N/A	N/A	N/A	-
27	Regular check and control of burning of municipal solid wastes and use of fire extinguisher for control of fire in municipal solid waste and biomass.	No. of Teams	Nagar Nigam	Ongoing	N.N. Jhansi is well aware and conscious for burning of Municipal Solid waste. All the Circle Sanitary Inspector are responsible for check and control. N.N. Jhansi also uses the Fire extinguisher at Masiha Ganj waste dump site for often burning in Solid Waste.	90 days	N/A	Ongoing activity	N/A	-
28	Proper collection of horticulture waste (biomass) and its disposal following composting-cum-gardening approach	No. of Composting Pits	Nagar Nigam	Ongoing	Composting pits for disposal of Horticulture waste are already been constructed in various Parks Vrindavan Verma Park, Maithili Sharan Gupt Park, Rani Laxmi Bai Park, Veerangana Nagar Park, Kashiram Park Masiha Ganj.	90 days	12 Months	December, 2020	-	-
29	Ensure ban on burning of agriculture waste and crop residues and its	No. of implements/ No. Of challans	Agriculture Department & UPPCB	Ongoing	a. A ban on burning of agriculture waste and crop residue has been imposed by the Environment Department under	180 days	N/A	N/A	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	implementation				provisions of Air act on 28.10.2015. b. Govt. order dated 10.02.2017 has been issued by the Department of Agriculture to ensure the use of combined harvesting machine and straw ripper with binder to restrict burning of agricultural residual waste. c. A scheme of "Promotion of Agriculture Mechanization for In-Situ management of crop residue is being run since financial year 2018-19 with the support of Government of India. d. there has been 36% reduction in burning incidents in year 2019 compared to year 2018, 52% less as compared to year 2017 and 56% less as compared to year 2016. The State will take all steps to prevent the stubble burning completely in the State in the next paddy harvesting season. e. Additionally, an order dated 05.01.18 has been issued by UPPCB for using a minimum 20% of bio briquette as fuel in the boiler depending upon its availability					
30	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	Percentage of D2D collection	Nagar Nigam	100%	N.N.Jhansi is already collecting the segregated waste from the door step of household and commercial established on regular basis by the dedicated compartmentalized vehicles/tri cycle by well appointed 6 door to door waste collection agencies. Two Wet waste composting plant established in Masha Ganj and Shivaji Nagar Jhansi . One Dry waste (Plastic waste Management) plant and 60 Porta Cabins has been established for dry waste collection and processing.	90 days	N/A	N/A	N/A	D2D collection of waste infrastructure has to be strengthened in NPPs

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
31	Establishment of composting pits in Parks/ residential societies etc for management of biodegradable waste.	No. of pits/parks	Nagar Nigam/JDA	Ongoing	Composting pits for disposal of Horticulture waste are already been constructed in various Parks Vrindavan Verma Park, Maithili Sharan Gupt Park, Rani Laxmi Bai Park, Veerangana Nagar Park, Kashiram Park Masiha Ganj. Home composters are also made available in many residential colonies for disposing their Kitchen and Wet waste. For bulk waste generator disposing their own waste, Notice has been issued.	90 days	12 Months	December, 2020	-	-
32	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	No. of plots identified	Nagar Nigam/JDA	Survey to be done	For open plot and their construction, N.N. Jhansi will prepare Bye Laws/Guidelines within prescribed timeline.	90 days	12 Months	December, 2020	-	Once identified, such plots should be sprinkled or alternate measures for dust suppression shall be initiated.
33	Conversion of natural draft brick kilns to induced draft using zigzag technique in a phased manner.	No. of kilns on zig-zag	UPPCB	N/A	Total no. of brick kilns – 00 Closure issued – 00 Prosecution under Air Act 1981 – 00 Converted to ZigZag - 00	360 days	N/A	N/A	N/A	
34	Installation of Electrostatic precipitators and appropriate air pollution control devices in factory units/industries.	No. of air polluting industries	UPPCB	100%	70 air polluting units identified in district Jhansi. All units are operating and having adequate APCs.	180 days	N/A	N/A	N/A	Regular inspections being carried to ensure that no unit runs without operating its APCs.
35	Development of mobile facility/van for continuous ambient air quality monitoring for different	No. of mobile CAAQMS	Nagar Nigam	Zero	Under ICCC project of Smart City Mission, it is proposed to have environmental sensors at prominent locations of the city.	360 days	No proposal	No proposal	No proposal	

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	localities.									
36	Identification of brick kilns and their regular monitoring including use of designated fuel, and closure of unauthorized units	No. of brick kilns	UPPCB	N/A	Total no. of brick kilns – 00 Closure issued – 00 Prosecution under Air Act 1981 – 00 Converted to ZigZag - 00	60 days	N/A	N/A	N/A	No Brick Klin in District Jhansi
37	Conversion of natural draft brick kilns to induced draft	No. of kilns converted to zig-zag	UPPCB	1 N/A	Converted to ZigZag - 00	120 days	N/A	N/A	N/A	No Brick Klin in District Jhansi
38	Monitoring of industrial emission including real time online monitoring through OCEMS (Online Continuous Emission Monitoring System) and live camera feed and to take action against non-complying industrial units	No. of OCEMS	UPPCB	100% (Large & Medium)	Monitoring of industrial emission is being carried out through OCEMS. 6	60 days, and thereafter, regular activity	N/A	N/A	N/A	-
39	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. The bank guarantee shall be forfeited in case of any violation. Verification of these conditions to be carried out by UPPCB/selected Third Party Institutions/Quality control agencies etc.	No. of Units furnishing BG	UPPCB	Ongoing	Bank guarantee is being taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries. Inspection and verification of compliance of conditions imposed in CTE/CTO is regularly carried out by UPPCB personnel.	60 days, and thereafter, regular activity	N/A	N/A	N/A	-
40	Installation of web cams and OCEMS in Grossly Polluting Industries.	No. of Webcams	UPPCB	100%	Complied with	60 days	N/A	N/A	N/A	-
41	Enforcement of Construction & Demolition Rules 2016. Fine should be	No. of challans/Penalty imposed	Urban Development/ Development	Ongoing	According to Construction & Demolition Rules 2016, N.N. Jhansi has identified a land for processing of C&D waste.	15 days , and thereafter,	N/A	N/A	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan®	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	imposed on defaulting units.		Authorities		Transportation charges and penalty for illegal dumping are flourished in public domain. Scientific disposal of C&D waste is to be constructed.	continue as regular activity				
42	Control measures for fugitive emissions from material handling, conveying and screening operations through water sprinkling, curtains, barriers and dust suppression units;	No. of challans/ Penalty imposed	Urban Development/ Development Authorities	Ongoing	Regular inspection are being carried out by JDA/Nagar Nigam official	15 days , and thereafter, continue as regular activity	N/A	N/A	N/A	-
43	Ensure carriage of construction material in closed/covered vessels	No. of challans/ Penalty imposed	Development authorities/ Regional Transport Department	Ongoing	Concern officials are keeping regular vigil on the movement of trucks carrying construction materials	15 days , and thereafter, continue as regular activity	N/A	N/A	N/A	-
44	Environmental aspects should be included during preparation of master plan for development of city.	NA	Urban Development/ Development Authorities	NA	In smart city plan M/s L & T has proposed to installed air quality monitoring station at five places for display for air quality data for public awareness and other environmental aspect will also be included in the propose master Plan of Jhansi.	Proposed Master Plan for Jhansi City 2021	N/A	N/A	N/A	-
45	Builders should leave 33% area for green belt in residential colonies. Plantation should be done as per Office order No. H16405/220/2018/02 dated 16.02.2018 available on website of the Board i.e.,www.uppcb.com.	No	Urban Development/ Development Authorities/ housing companies	Ongoing	JDA is ensuring green belt as per Building bylaws. UPPCB imposes the condition of ensuring plantation either on own premises or elsewhere for setting the carbon footprint.	Within a reasonable timeframe	N/A	N/A	N/A	-
46	All construction areas must be covered to avoid dispersion of particulate matter	No. of challans/ Penalty imposed	Nagar Nigam/ Development Authorities	Ongoing	N.N. Jhansi makes aware the construction agencies for covering the construction areas to avoid dispersion of particulate matter. It is a strict order by	30 days	N/A	N/A	N/A	-

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TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

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S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					N.N. for all engineers to monitor uncovered construction sites. If find uncovered, Impose Heavy Penalty under NGT directions and C&D waste Management Rules 2016					
47	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	No.of facilities	Nagar Nigam	Ongoing	For disposal of dead bodies of animals, N.N. Jhansi already prepared Carcass Management Plant DPR.	360 days	N/A	N/A	N/A	-
48	Installation of CAAQMS by polluting units/institutions etc. under "Polluters Pay Principles".	No.of CAAQMSinstalled	UPPCB	N/A	Complied with. Polluting units have been identified under polluters pay principle and directed to install CAAQMS. No such unit has been identified in Jhansi	360 days	N/A	N/A	N/A	-
49	Source Apportionment, Emission Inventory & Carrying Capacity Assessment	SA/EI report	UPPCB	Ongoing	Work order for carrying out SA/EI study has been awarded to IIT Kanpur in February 2020 with a timeline of December 2020	4 years	-	-		
50	Tree Plantation for mitigation of air pollution based open location of pollution sources and Wind rose data	No.	Forest department/D evelopment Authority/IMD/ Regional Office & UPPCB	100%	A total of 82000 saplings have been planted against a target of 82000 for this year	360 days	No	Complete		
51	Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations	No. of CAAQMS Stations	UPPCB		AQI data is available for all 15 non-attainment cities. AQI data from manual monitoring station is available on UPPCB website monthly while real time data from CAAQMS is available for 7 cities namely Lucknow, Kanpur, Agra, Varanasi, Ghaziabad, Noida, and Moradabad on national portal (Sameer App) maintained by CPCB.	15days, and thereafter, continue as regular activity				
52	Establish an Air Quality Management Division at SPCB/PCC Head Quarters	N/A	UPPCB	N/A	Complied with	30 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Jhansi City action plan Please refer **Annexure- 21**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

355

S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
	to oversee air quality management activities in the State and interact with CPCB									
53	Set-up and publicize helpline in the city/town as well as SPCB/PCC HQ for complaints against reported non-compliance	Complaint redressal status	UPPCB	Ongoing	The state has a functional portal "Integrated Grievance Redressal System" (IGRS) for Redressal of complaints. Status of disposal of complaints received in IGRS as on 22.06.2020 is given below: References received:7984 References disposed:5890 Pending for disposal:2094 Swachh Vayu App has been developed by UPPCB and is operational since June 2020. The status of disposal of complaints received in Swachh Vayu App as on 30.06.2020 References received:39 References disposed:2 Pending for disposal:37	30 days	N/A	N/A	N/A	Apart from redressing complaints on PCB portal, regular monitoring of complaints of other agencies is also done. Information regarding pending complaints is shared on regular basis.
54	Engage with concerned authorities on continual basis for maximizing coverage of LPG/PNG for domestic and commercial cooking with target of 100% coverage	Km./No. of Connections	District Supply Officer	Ongoing	Under the Ujjwala scheme, according to the new standards, free gas connections have been provided to 187565 families covered by the ration card of Antyodaya card holders and eligible Grahasthi families benefiting from SC / ST families. Training for the method and benefits of use of LPG is being provided at the time of issuing gas connections as well as in the awareness camps It was informed by the nodal officer that a small domestic gas cylinder of 05 kg is being processed by the oil company. Total gas connections issued - 492574 No. of beneficiaries - 187565 Lac	30 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Jhansi City action plan Please refer **Annexure- 21**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

356

S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
					families Use of wood for fuel through common gas connections is being zeroed. Hotel / Dhaba owners in the area are encouraged to stop using wood and use commercial gas cylinders. The administration is constantly working to complete the above work with the cooperation of the oil company in coordination with the sales managers of the LPG company, which has resulted in a reduction in consumption of wood and coal and control of air pollution.					
55	Monitoring of DG sets and action against violations Fine should be imposed on defaulters.	Penalty Imposed/ Closure	UPPCB	Ongoing	Diesel Generators are totally banned and penalty has been imposed against violators.	30 days	N/A	N/A	N/A	Since DG sets are also being used in small commercial establishments, it would be appropriate to initiate DG Registration Scheme for complete inventory of DG Sets
56	Street vendors are to be controlled strictly in respect of removing their wastes and debris before leaving the site of operation	Challans	Nagar Nigam/ Development Authorities	Ongoing	As a NULM City DUDA Jhansi has made a survey of all Street vendors. Dustbins have been installed at various vending zone across the city. Vendors are not allowed to leave their waste along the road side. N.N. Jhansi is collecting from each street vendor locations on daily basis. Regular Monitoring with the help of sanitary inspector and agency involved for collection of waste are being done.	30 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Jhansi City action plan Please refer **Annexure- 21**

TABLE 4 : PROGRESS FOR IMPLEMENTATION OF ACTION PLAN (JHANSI)

357

S. No.	Action point	Unit of Measurement of progress	Implementing Agency	Implementation status (% completed)	Details	Action completion date as per city action plan [@]	Deviation from targeted timelines if any	Expected date of completion	Total cost	Remarks
57	Complete ban on littering of streets with municipal solid wastes (MSW). Segregation & source collection at source of MSW to be implemented.	Challans	Nagar Nigam/ Development Authorities	Ongoing	N.N Jhansi has been made and published by-laws complete ban on littering of streets and other sanitary violations. There is very strict monitoring by our Sanitary staffs and officers.	30 days	N/A	N/A	N/A	-
58	If Air Quality Index found severe or above grade, ensure availability of masks to public for protection.	No. of Severe Days	Nagar Nigam	Ongoing	The air quality index in Jhansi is within permissible limits. Hence N.N will ensure availability of masks to public for protection when air quality index will severe.	90 days	N/A	N/A	N/A	-

For further details on the information given in Table 4 for Jhansi City action plan Please refer **Annexure- 21**

Annexure 6

Rice husk derivatives as an adsorbent	Targeted Metal ion	Experimental conditions	Adsorption capacity, qm (mg/g)	References
Rice husk ash	Fe(II)	Contact time: 60 min, Concentration: 2-40 mg/L, pH: 5, Temperature: 30°C, Dose: 0.6 g	6.21	[93]
Rice husk ash	Mn(II)	Contact time: 60 min, Concentration: 2-40 mg/L, pH: 6, Temperature: 30°C, Dose: 0.6 g	3.02	[93]
Activated carbon developed from rice husk	Pb(II)	Contact time: 0-300 min, Concentration: 50-500 mg/L, pH: 5, Temperature: 30°C	263.00	[98]
Rice husk ash	Mn(II)	Contact time: 300 min, Concentration: 10-50 mg/L, pH: 3-6, Temperature: 30°C, Dose: 0.1 g	3.17	[93]
Rice husk ash	Fe(II)	Contact time: 300 min, Concentration: 10-50 mg/L, pH: 3-6, Temperature: 30°C, Dose: 0.5 g	66.66	[93]
Dry carbonaceous sorbent produced from rice husk	Cr(VI)	Concentration: 100-500 mg/L, pH: 5-6, Temperature: 25°C, Dose: 0.1 g	278.00	[37]
Ethylamine-modified chitosan carbonized rice husk composite beads	Cr(VI)	Contact time: 150 min, Concentration: 100-500 mg/L, pH: 2, Temperature: 70°C, Dose: 0.1 g	88.40	[102]
Rice straw	Cu (II)	Contact time: 1440 min, Concentration: 5-60 mg/L, pH: 3, Dose: 0.2 g	9.94	[90]
Rice husk	Cu (II)	Contact time: 1440 min, Concentration: 5-60 mg/L, pH: 3, Dose: 0.2 g	5.92	[90]
Rice straw	Cd (II)	Contact time: 1440 min, Concentration: 0.5-8.0 mg/L, pH: 3, Dose: 0.2 g	1.23	[90]
Rice husk	Cd (II)	Contact time: 1440 min, Concentration: 0.5-8.0 mg/L, pH: 3, Dose: 0.2 g	0.80	[90]
Unmodified rice straw	Cd (II)	Contact time: 180 min, Concentration: 50 mg/L, pH: 2-6, Temperature: 25°C, Dose: 1.0 g	13.90	[103]
Rice husk biochar	As(V)	Contact time: 960 min, Concentration: 0-200 mg/L, pH: 2-8, Temperature: 25°C, Dose: 2.0 g	0.35	[104]
Rice husk biochar	Cd(II)	Contact time: 960 min, Concentration: 0-200 mg/L, pH: 2-8, Temperature: 25°C, Dose: 2.0 g	3.19	[104]
Pyrolyzed rice husk	Fe(III)	Contact time: 300 min, Concentration: 50 mg/L, pH: 2.3, Dose: 0.2 g	21.73	[92]
Pyrolyzed rice husk	Pb(II)	Contact time: 300 min, Concentration: 50 mg/L, pH: 3.6, Dose: 0.2 g	10.41	[92]
Pyrolyzed rice husk	Cu(II)	Contact time: 300 min, Concentration: 50 mg/L, pH: 3.6, Dose: 0.2 g	4.60	[92]
Pyrolyzed rice husk	Cr(III)	Contact time: 300 min, Concentration: 50 mg/L, pH: 3.6, Dose: 0.2 g	3.47	[92]
Rice husk ash	Cr(VI)	Contact time: 240 min, Concentration: 10-300 mg/L, pH: 3, Temperature: 30°C, Dose: 10 g	25.64	[19]
Low-cost nanoparticles sorbent from modified rice husk (CNR@TARH)	Pb(II)	Contact time: 90 min, Concentration: 300 mg/L, pH: 5, Temperature: 30°C, Dose: 0.1 g	93.45	[105]
Cross linked chitosan carbonized rice husk (CCACR)	Cr(VI)	Contact time: 120 min, Concentration: 255 mg/L, pH: 2, Temperature: 30°C, Dose: 0.44 g	55.40	[102]
Sulfur-functionalized rice husk	Hg(II)	Contact time: 2880 min, Concentration: 25-200 mg/L, pH: 5, Temperature: 30°C, Dose: 0.02 g	89.00	[106]
Organosilane-grafted rice husk	Hg(II)	Contact time: 2880 min, Concentration: 25-200 mg/L, pH: 5, Temperature: 30°C, Dose: 0.02 g	118.00	[106]
Rice husk ash	Mn(II)	Concentration: 5-20 mg/L, pH: 6, Temperature: 30°C	7.57	[107]

Rice husk	Cr(III)	Contact time: 30 min, Concentration: 100-800 mg/L, pH: 5-6, Temperature: 25°C, Dose: 5.00 g	30.00	[109]
Rice husk	Cu(II)	Contact time: 30 min, Concentration: 100-800 mg/L, pH: 5-6, Temperature: 25°C, Dose: 4.00 g	22.50	[109]
Rice straw	Cu(II)	Contact time: 30 min, Concentration: 5-60 mg/L, pH: 3, Temperature: 25°C, Dose: 0.2 g	9.94	[90]
Rice straw	Cd(II)	Contact time: 30 min, Concentration: 5-60 mg/L, pH: 3, Temperature: 25°C, Dose: 0.2 g	1.23	[90]
Rice husk	Cu(II)	Contact time: 30 min, Concentration: 5-60 mg/L, pH: 3, Temperature: 25°C, Dose: 0.2 g	5.92	[90]
Rice husk	Cd(II)	Contact time: 30 min, Concentration: 5-60 mg/L, pH: 3, Temperature: 25°C, Dose: 0.2 g	1.35	[90]
Rice husk ash	Cr(VI)	Contact time: 180 min, Concentration: 10 mg/L, pH: 2, Temperature: 25°C, Dose: 40 g	0.49	[150]
Modified rice husk ash	Cr(VI)	Contact time: 180 min, Concentration: 10 mg/L, pH: 2, Temperature: 25°C, Dose: 40 g	0.84	[150]
Rice husk silica	Cr(VI)	Contact time: 150 min, Concentration: 292 mg/L, pH: 4, Dose: 15 g	78.12	[151]
Rice husk	As(III)	Contact time: 5 min, Concentration: 20-1000 mg/L, pH: 6, Temperature: 10-45°C, Dose: 6 g	171.10	[113]
Rice husk	Zn(II)	Contact time: 1440 min, Concentration: 4-400 mg/L, pH: 6, Temperature: 25°C, Dose: 0.2 g	34.30	[114]
Rice husk	Cu(II)	Contact time: 1440 min, Concentration: 4-400 mg/L, pH: 6, Temperature: 25°C, Dose: 0.2 g	37.50	[114]
Rice husk	Pb(II)	Contact time: 1440 min, Concentration: 4-400 mg/L, pH: 6, Temperature: 25°C, Dose: 0.2 g	43.90	[114]
Carbons developed from rice husk	As(V)	Contact time: 60 min, Concentration: 1-10 mg/L, pH: 7, Temperature: 25°C, Dose: 2 g	4.33	[115]
Activated rice husk	Au(III)	Contact time: 240 min, Concentration: 1-10 mg/L, pH: 2, Temperature: 60°C, Dose: 0.005 g	93.30	[116]
Rice husk	Pb(II)	Contact time: 1440 min, Concentration: 10-100 mg/L, pH: 5.5, Temperature: 25°C, Dose: 0.005 g	101.10	[152]
Rice husk	Cd(II)	Contact time: 1440 min, Concentration: 10-100 mg/L, pH: 5.5, Temperature: 25°C, Dose: 0.005 g	103.10	[152]
Rice husk ash	Cu(II)	Contact time: 180 min, Concentration: 100 mg/L, pH: 6.3, Temperature: 25°C, Dose: 0.25 g	1.22	[118]
Modified rice husk ash	Cu(II)	Contact time: 180 min, Concentration: 100 mg/L, pH: 6.3, Temperature: 25°C, Dose: 0.25 g	3.83	[118]
Rice husk ash	Zn(II)	Contact time: 5-180 min, Concentration: 10-100 mg/L, pH: 6, Temperature: 25°C, Dose: 0.25 g	9.58	[119]
Rice husk ash	Se(IV)	Contact time: 4.8-15000 min, Concentration: 10-100 mg/L, pH: 2, Temperature: 25°C, Dose: 0.25 g	2.00	[119]
Tartaric acid modified rice husk	Ni(II)	Contact time: 45 min, Concentration: 60 mg/L, pH: 4, Temperature: 25°C, Dose: 0.3 g	55.50	[153]
Tartaric acid modified rice husk	Cd(II)	Contact time: 45 min, Concentration: 60 mg/L, pH: 6, Temperature: 25°C, Dose: 0.3 g	45.50	[153]
Rice husk	Cu(II)	Contact time: 180 min, Concentration: 25-500 mg/L, pH: 6, Temperature: 40°C, Dose: 1.0 g	16.07	[122]
Copolymer derived from rice husk ash	Pb(II)	Contact time: 5 min, Concentration: 70 mg/L, pH: 7-8.5, Temperature: 27°C, Dose: 0.07 g	416.00	[123]
Copolymer derived from rice husk ash	Fe(II)	Contact time: 5 min, Concentration: 28 mg/L, pH: 7-8.5, Temperature: 27°C, Dose: 0.02 g	222.00	[123]
Copolymer derived from rice husk ash	Mn(II)	Contact time: 5 min, Concentration: 28 mg/L, pH: 7-8.5, Temperature: 27°C, Dose: 0.02 g	158.00	[123]
Copolymer derived from rice husk ash	As(V)	Contact time: 5 min, Concentration: 14 mg/L, pH: 7-8.5, Temperature: 27°C, Dose: 0.01 g	146.00	[123]
Rice husk ash	Pb(II)	Contact time: 60 min, Concentration: 10 mg/L, pH: 5, Temperature: 30-50°C, Dose: 5 g	91.74	[124]
Grafted rice husk	Cd(II)	Contact time: 180 min, Concentration: 30-300 mg/L, pH: 9, Temperature: 30°C, Dose: 2.5 g	0.889	[126]
Pre-boiled rice husk (BRH)	Cr(VI)	Contact time: 180 min, Concentration: 100 mg/L, pH: 2, Temperature: 25°C, Dose: 20 g	8.50	[127]
Formaldehyde treated rice husk (FRH)	Cr(VI)	Contact time: 180 min, Concentration: 100 mg/L, pH: 2, Temperature: 27°C, Dose: 20 g	10.40	[127]

Polyaniline/rice husk nanocomposite	As(V)	Contact time: 5-60 min, Concentration: 100 mg/L, pH: 10, Temperature: 30 °C, Dose: 0.12-1.00 g	34.48	[133]
Rice husk derived magnetic sorbents	Cr(VI)	Contact time: 90 min, Concentration: 50-300 mg/L, pH: 2, Temperature: 30-50 °C, Dose: 0.02 g	157.70	[134]
Pre-treated rice husk	Ni(II)	Contact time: 1440 min, Concentration: 17-88 mg/L, pH: 2, Temperature: 25 °C, Dose: 15 g	8.00	[135]
Rice husk ash	Cd(II)	Contact time: 120 min, Concentration: 3-100 mg/L, pH: 5, Temperature: 30 °C, Dose: 7.50 g	35.84	[154]
Thermally treated rice husk	Zn(II)	Contact time: 180 min, Concentration: 30 mg/L, pH: 6, Temperature: 30 °C, Dose: 2.00 g	6.55	[139]
Rice husk carbon	Cr(VI)	Contact time: 1-1440 min, Concentration: 24.80 mg/L, pH: 1.70, Temperature: 25 °C, Dose: 0.30 g	37.20	[34]
Rice husk carbon	Mn(II)	Contact time: 1-1440 min, Concentration: 24.80 mg/L, pH: 1.70, Temperature: 25 °C, Dose: 0.30 g	23.90	[34]
Rice husk carbon	Fe(II)	Contact time: 1-1440 min, Concentration: 24.80 mg/L, pH: 1.70, Temperature: 25 °C, Dose: 0.30 g	29.60	[34]
Rice husk carbon	Ni(II)	Contact time: 1-1440 min, Concentration: 50 mg/L, pH: 1.70, Temperature: 25 °C, Dose: 0.30 g	9.62	[34]
Rice husk carbon	Zn(II)	Contact time: 1-1440 min, Concentration: 24.80 mg/L, pH: 1.70, Temperature: 25 °C, Dose: 0.30 g	8.21	[34]
Rice husk carbon	Pb(II)	Contact time: 1-1440 min, Concentration: 24.80 mg/L, pH: 1.70, Temperature: 25 °C, Dose: 0.30 g	7.96	[34]
Microwave irradiated rice husk	Ni(II)	Contact time: 210 min, Concentration: 6 mg/L, Temperature: 35 °C, Dose: 2.8 g	1.17	[140]
Untreated rice husk	U(VI)	Contact time: 5-720 min, Concentration: 10-100 mg/L, Temperature: 30 °C, pH: 4, Dose: 0.05 g	45.24	[155]
Treated rice husk	U(VI)	Contact time: 5-720 min, Concentration: 10-100 mg/L, Temperature: 30 °C, pH: 4, Dose: 0.05 g	47.16	[155]
Immobilized rice husk	U(VI)	Contact time: 5-720 min, Concentration: 10-100 mg/L, Temperature: 30 °C, pH: 4, Dose: 0.05 g	40.00	[155]
Pyrolyzed rice husk	Fe(III)	Contact time: 300 min, Concentration: 50-500 mg/L, pH: 2.3, Dose: 0.2 g	21.73	[92]
Pyrolyzed rice husk	Pb(II)	Contact time: 300 min, Concentration: 50-500 mg/L, pH: 3.6, Dose: 0.2 g	10.41	[92]
Pyrolyzed rice husk	Cr(III)	Contact time: 300 min, Concentration: 50-200 mg/L, pH: 3.6, Dose: 0.2 g	4.60	[92]
Pyrolyzed rice husk	Cu(II)	Contact time: 300 min, Concentration: 50-200 mg/L, pH: 3.6, Dose: 0.2 g	3.47	[92]
Rice husk-based sorbents	Fe(III)	Contact time: 1440 min, Concentration: 5-300 mg/L, Temperature: 30 °C, pH: 3.00-4.35	4.66	[143]
Rice husk-based sorbents	Cu(II)	Contact time: 1440 min, Concentration: 50-200 mg/L, pH: 5.55-5.73	6.76	[143]
Rice husk-based sorbents	Cd(II)	Contact time: 1440 min, Concentration: 50-200 mg/L, pH: 5.95-6.02	7.09	[143]
Rice husk-based sorbents	Pb(II)	Contact time: 1440 min, Concentration: 50-200 mg/L, pH: 5.65-6.10	20.14	[143]
Magnetic mesoporous silica of magMCM-41 with rice husk silica	Cd(II)	Contact time: 120 min, Concentration: 150 mg/L, Temperature: 25 °C, pH: 5.05, Dose: 0.1 g	493.21	[144]
Ca(OH) ₂ -modified rice husk	Cd(II)	Contact time: 30 min, Concentration: 5 mg/L, Temperature: 25 °C, pH: 6, Dose: 0.2 g	10.46	[146]

Annexure 7

Annexure-1

Details of In-Situ Crop Residue Management Implements/Equipments Distribution in year-2018-19			
Sr.No.		Name of Equipment	Progress Report 2018-19
			Physical Achievements (Nos.)
1	CRM Scheme Component-1	Custom Hiring Centres/Farm Machinery bank	2300
		Toatal No. of Implements/Equipments distributed under farm machinery bank/custum hiring Center @ 3 Implements in each farm machinery bank/custum hiring Center(2300x3)	6900
2	CRM Scheme Component-2	Super Straw Management System (Super SMS) to be attached with Combine Harvester	8
3		Happy Seeder	24
4		Paddy Straw Choppe	27
5		Shradder	4
6		Mulcher	65
7		Shrub Master	13
8		Cutter Cum Spreader	1
9		Hydraulic Reversible M.B. Plough (Three Bottom)	232
10		Rotary Slasher	11
11		Zero Till Seed Cum Fertilizer Drill	906
12		Rotavator	15115
Total No. of Implements/Equipments distributed under Component-2			16406
Total No. of Implements/Equipments distributed under CRM Scheme-			23306
Total No. of In-Situ Crop Residue Management Implements/Equipments distributed in other Scheme-			4265
Total No. of In-Situ Crop Residue Management Implements/Equipments distributed by Department of Agriculture U.P.			27571
Details of In-Situ Crop Residue Management Implements/Equipments Distribution in year-2019-20			
Sr.No.		Name of Equipment	Progress Report 2019-20
			Physical Achievements (Nos.)
1	CRM Scheme Component-1	Custom Hiring Centres/Farm Machinery bank	1689
		Toatal No. of Implements/Equipments distributed under farm machinery bank/custum hiring Center @ 5 Implements in each farm machinery bank/custum hiring Center(1689x5)	8445
2	CRM Scheme Component-2	Super Straw Management System (Super SMS) to	15
3		Happy Seeder/Super Seeder	132
4		Paddy Straw Choppe	153
5		Shradder	2
6		Mulcher	263
7		Shrub Master	17
8		Cutter Cum Spreader	6
9		Hydraulic Reversible M.B. Plough (Three	640
10		Rotary Slasher	47
11		Zero Till Seed Cum Fertilizer Drill	829
Total No. of Implements/Equipments distributed under Component-2			2104
Total No. of Implements/Equipments distributed under CRM Scheme-			10549
Total No. of In-Situ Crop Residue Management Implements/Equipments distributed in other Scheme-			161